



**Office of the District Ganga Committee, Sahibganj.**  
**(Namami Gange)**  
**E-Mail – dponamamigangesahibganj@gmail.com**  
**Letter No. - 614**



From,

**Hemant Sati, IAS**  
 Deputy Commissioner,  
 Chairman, DGC, Sahibganj.

To,

The Registrar,  
 Hon'ble Nation Green Tribunal,  
 Copernicus Marg, New Delhi,  
 Email:- judicial-ngt@gov.in

Sahibganj, Date : 23-03-2024

Subject :- Submission of Compliance of directions of Hon'ble National Green Tribunal in OA No. 200 of 2014 (M.C. Mehta Vs Union of India & Ors.) passed on 18.09.2023, 05.12.2023 & 20.02.2024.

Ref :- Hon'ble NGT Order dated- 20.02.2024, Letter No.- 43 Dated- 05.03.2024  
 Sir,

In compliance of Hon'ble National Green Tribunal order dated 20.02.2024 in OA No. 200 of 2014 (M.C. Mehta Vs Union of India & Ors.), the updated compliance status report is being filed herewith.

It is requested that the aforesaid compliance report may kindly be placed before the Hon'ble Tribunal for consideration. **Mr. Saurabh Jain, Advocate** has been authorised to represent to the Sahibganj district in the present proceedings and has been instructed accordingly to appear before the Hon'ble Tribunal in terms of the order dated 20.02.2024.

Your faithfully

**(Hemant Sati, IAS)**  
 Deputy Commissioner  
 Chairman, DGC, Sahibganj.

Memo No. 614 /Sahibganj, Date:- 23-03-2024  
 Copy for information to:-

1. PS to the PD, SMCG /UDHD, Ranchi
2. PS to the Chief Secretary, Govt. of Jharkhand.
3. Mr. Saurabh Jain, Advocate, (saurabhjain.law@gmail.com) for further filing and necessary action.
4. PS to the Law Secretary TH

**(Hemant Sati, IAS)**  
 Deputy Commissioner

**Compliance Report of directions issued by Hon'ble NGT in the order dated 20-02-2024 in the matter of O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors.**

1. That the Sahibganj District is submitting the Compliance Report of directions issued by Hon'ble Tribunal vide order dated 20.02.2024 passed in O.A. No. 200/2014 M.C. Mehta Vs. Union of India & Ors. in the matter of preventing and remedying the pollution of River Ganga. After reviewing the progress of compliance filed by State of Jharkhand for Phase-III (UP border to Jharkhand border via Bihar) the Hon'ble Tribunal has issued following directions vide order dated 22.07.2022, 18.09.2023, 05.12.2023 and 20.02.2024:-

*".....We may now sum up our directions as follows:*

- i. As already directed vide order dated 22.08.2019, timely completion of all projects relating to sewage treatment be ensured i.e., by 31.06.2020 in respect of on-going projects and by 31.12.2020 in respect of others failing which compensation has to be paid in terms of the said order, apart from action against the erring officers. Till then, to avoid untreated sewage being discharged directly into Ganga, interim remedial measures have to be adopted and for the default 01.11.2019 compensation has to be deposited in term of order dated 22.08.2019. CPCB may make necessary calculation within one month from today raised demands with Chief Secretaries of the concerned States which may be complied within one month from the date of such demand falling which accounting will be of the Chief Secretaries personality.*
- ii. NMCG and concerned States - Uttarakhand, UP, Jharkhand, Bihar and West Bengal may take further steps as per directions already issued for*
  - a) Preventing discharge of industrial effluents in Ganga and its tributaries/ drains by ensuring installation of proper functioning of ETPs/ CETPs.*
  - b) Utilization of treated sewage, use of sludge as manure and septage management.*
  - c) Demarcation of flood plain zones and preventing encroachments thereof*
  - d) Maintenance of e-flow.*
  - e) Preventing dumping of solid and other waste in and around Ganga.*
  - f) Clearing old legacy waste dump sites.*
  - g) Preventing and regulating illegal sand mining.*



- h) Steps for conservation of ground water particularly with reference to critical, semi-critical or over-exploited areas.
- i) Restoration of water bodies.
- j) Monitoring and displaying of water quality.
- k) Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.
- l) Closing till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.
- m) Public awareness and involvement for prevention and control of pollution of Ganga.
- n) Regulation activities on and around river Ganga including ghats and other establishments.
- o) Afforestation and setting up of biodiversity parks.
- p) CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.
- q) Any other directions covered by earlier orders of this Tribunal.
- iii. The State of UP may take steps for remediating Chromium dump at Rania and Khanchanpur Village near Kanpur, as directed earlier wide orders dated 22.08.2019 and 15.11.2019.
- iv. CPCB may take further action to finalise and circulate Guidelines for Biodiversity parks expeditiously which may be complied with by the concerned States and status of compliance included in the reports to be filed before this Tribunal.
- v. Apart from the Chief Secretaries, the progress may be monitored by the monitoring Committee constituted in the State of UP wide order dated 21.10.2019 in O.A.No. 670/2018, by Justice U. C. Dhyani in the State of Uttarakhand and in such manner as may be laid down by the Chief Secretaries in the States of Jharkhand, Bihar and West Bengal in the light of discussion in para 27 above."
2. That the point wise Compliance Report along with the progress of the directions passed by the Hon'ble Tribunal vide order dated 22.07.2022 and 18.09.2023 is as follows-



*Details of Nallah/Drain in Districts where River Ganga*

River Name	District Name	City/ Town Name	Description
River Ganga	Sahibganj District	Sahibganj	• Estimated sewage generation in the city is 8.82 MLD (Million Litre per day).
		Rajmahal	• Estimated sewage generation in the city is 2.25 MLD (Million Litre per day).

**A. Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>• No water polluting Industry is available in Sahibganj District of Jharkhand, i.e., the only District of Jharkhand through which River Ganga flows.</li> <li>• Two units of total 12 MLD (7 &amp; 5 MLD) Capacity of Sewerage Treatment Plants in Sahibganj Town completed and are operational.</li> <li>• Total 12651 Houses' sewage is being treated at Sahibganj STP on daily basis.</li> <li>• One unit of 3.5 MLD capacity of Sewerage Treatment Plant in Rajmahal Town completed and is operational.</li> <li>• Total 4375 Houses' sewage is being treated at Rajmahal STP on daily basis.</li> </ul>

*A report of Jharkhand Pollution Control Board (JSPCB), JUIDCO Ltd. (UD&HD) is enclosed as Annexure-1 and 9*

**B. Utilization of treated sewage, use of sludge as a manure and septage management.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>• Sewerage Treatment Plants at Sahibganj and Rajmahal are operational and the action plan for utilization of treated waste water from the STP is under scrutiny. Treated water is presently discharge into river Ganga through Outfall structure as per specified norms.</li> </ul>

**C. Demarcation of flood plain zones and preventing encroachments thereof.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>Along 83 km stretch of river Ganga falling under Sahibganj District, there is inundation mostly in areas lying to the right of the river Ganga when its level rises during high flood. The total area which gets flooded has been worked out around 54.47 sq. km. The demarcation of flood plain zone has been done based on recorded Highest Flood Level (HFL) of the river along the side stretches. There is no report of any illegal encroachment over existing embankment of the river in the aforesaid stretch.</li> <li>There is no report of any illegal encroachment over existing embankment of the river in the aforesaid stretch.</li> </ul>

*A report of Water Resources Department (WRD) is enclosed as Annexure-3*

**D. Maintenance of e-flow.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>As per the report of Water Resource Department (WRD), Government of Jharkhand, there is no issues of regulation/maintenance of E-flow exists as there is no dam/barrage constructed in river Ganga U/S of Sahibganj within territorial boundary of Jharkhand State.</li> </ul>

**E. Preventing dumping of solid and other waste in and around Ganga and its tributaries.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>Sahibganj Town has applied as ODF++ (open defecation free and faecal sludge management with wastewater treatment facility) by Quality Control of India.</li> <li>Rajmahal Town has applied as ODF++ (open defecation free</li> </ul>

S.No.	District Name	Compliance Status/Remarks
		<p>with additional feature of other sanitation facility like vending machine for sanitary pads &amp; incinerators) by Quality Control of India.</p> <ul style="list-style-type: none"> <li>• Three I&amp;D (Interception and Diversion) are installed in Sahibganj Town and 4- I&amp;D are installed in Rajmahal Town near connecting drains for preventing solid waste and nearby dumping.</li> <li>• Municipal Solid Waste project in Sahibganj and Rajmahal is in progress. Overall physical progress of the plant is 45% and Sanitary Landfill (SLF) progress is 90%. Target date of completion by December 2024.</li> </ul>

#### F. Clearing old legacy waste dump sites.

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>• A complaint mechanism is implemented &amp; fine provision is there for littering waste in both the ULBs (Sahibganj &amp; Rajmahal).</li> <li>• <b>One old legacy site at Sahibganj has been cleared and a Women's College has been setup on the aforesaid land.</b></li> <li>• <b>All dumpsites have been cleared on the bank of Ganga River in Rajmahal &amp; Sahibganj.</b></li> <li>• Door-to-Door waste collection is done by vehicle in all wards of Sahibganj (17 vehicle in 28-wards) and Rajmahal (04 vehicle in 14-wards) and monitored through ICT Tool.</li> </ul>

#### G. Preventing and regulating illegal sand mining

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>• No sand mining is done in River Ganga.</li> <li>• <b>CCTV camera installed to prevent the illegal sand</b></li> </ul>

S.No.	District Name	Compliance Status/Remarks
		<p><b>transportation at following entry point of district:</b></p> <ul style="list-style-type: none"> <li>• Mirzachowki checkpost-Circle mandro, Sahibganj.</li> <li>• Bhagiya checkpost-Circle mandro, Sahibganj</li> <li>• Risore checkpost circle Barharwa, Sahibganj.</li> </ul>

*A report of Mines and Geology is enclosed as Annexure-5*

**H. Steps for conservation of groundwater particularly with reference to critical, semi-critical or over-exploited areas.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>• Total 74 nos. Rain Water Harvesting (RWH) Structures is proposed to be taken up under Ganga River basin.</li> <li>• Total No. of Percolation tank 383, FY- 2021-24</li> <li>• Total No. of Ponds 279, FY- 2021-24</li> <li>• Total No. of Ponds 732 (254, 195, 283 FY- 2021-22, 2022-23, 2023-24 Respectively) Constructed under MNREGA</li> </ul>

*A report of Water Resources Department (WRD) is enclosed as Annexure-3*

**I. Restoration of water bodies.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>• Restoration of 115 nos. of water bodies is proposed to be taken up under Ganga River basin.</li> </ul>

*A report of Water Resources Department (WRD) is enclosed as Annexure-3*

**J. Monitoring and displaying of water quality.**

S.No.	District Name	Compliance Status/Remarks											
1	Sahibganj District	<ul style="list-style-type: none"> <li>Monitoring of water quality is being done on monthly basis under NWMP and data is being uploaded on EWQDES and displayed on JSPCB website.  <a href="https://jspcb.nic.in/quicklink/water-quality-status-of-river-ganga-falling-in-jharkhand.php">https://jspcb.nic.in/quicklink/water-quality-status-of-river-ganga-falling-in-jharkhand.php</a> </li> </ul> <p style="text-align: right;">Date:27.02.2024</p> <table border="1"> <thead> <tr> <th>River Name</th> <th>Location</th> <th>BOD mg/l.</th> <th>COD mg/l.</th> </tr> </thead> <tbody> <tr> <td rowspan="2">Ganga</td> <td>Sahibganj (Near LTC Ghat)</td> <td>1.2 mg/l</td> <td>14.1 mg/l</td> </tr> <tr> <td>Rajmahal (Singhi Dalan)</td> <td>1.1 mg/l</td> <td>13.9 mg/l</td> </tr> </tbody> </table>	River Name	Location	BOD mg/l.	COD mg/l.	Ganga	Sahibganj (Near LTC Ghat)	1.2 mg/l	14.1 mg/l	Rajmahal (Singhi Dalan)	1.1 mg/l	13.9 mg/l
River Name	Location	BOD mg/l.	COD mg/l.										
Ganga	Sahibganj (Near LTC Ghat)	1.2 mg/l	14.1 mg/l										
	Rajmahal (Singhi Dalan)	1.1 mg/l	13.9 mg/l										

*A report of Jharkhand State Pollution Control Board (JSPCB) is enclosed as Annexure-1*

**K. Taking action against polluters by way of recovering compensation for restoration of the damage to the environment.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>No Water polluting industry is available on the Sahibganj District of Jharkhand, from where River Ganga flows at Jharkhand.</li> <li>In 2019-2020 approximately Rs. 2200 has been collected from the polluters in Rajmahal ULB &amp; In the current financial year number of polluters has decreased considerably due to IEC activities carried out by the ULBs on a regular basis.</li> </ul>

*A report of Jharkhand State Pollution Control Board (JSPCB) is enclosed as Annexure-1*

**L. Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>Jharkhand State Pollution Control Board (JSPCB) is ensuring the compliance.</li> </ul>

*A report of Jharkhand State Pollution Control Board (JSPCB) is enclosed as Annexure-1*

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**M. Public awareness and involvement for prevention and control of pollution of Ganga.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>• Sahibganj, Rajmahal ULBs are organizing various activities like rally, shramdaan, nukkadnatak, miking for cleaning activity, painting, seminar with district committee, ganga arti etc. in which involvement of social workers, students, elected representatives, ULB officials, staff etc. are ensured.</li> <li>• All Stakeholders of society participated regularly on IEC activity. District Ganga Committee/ District Administration, Government Officials of different line Departments, Municipal Corporation, School, teachers, students, SHGs members, Public Representatives, Members of NSS, NYKS, GVM, Ganga Prahari and local residents.</li> <li>• Following Event was organized in Sahibganj district of Jharkhand. During these events, SMCG, Jharkhand has organized various Public Outreach activities. During Communication and Public Outreach activities different sections of society were participated like District Ganga Committee/ District Administration, Government Officials of different line Departments, Municipal councils, School, teachers, students, SHGs members, Public Representatives, District members of NSS, NYKS, GVM, Ganga Prahari, local residents and popular media. <ul style="list-style-type: none"> <li>I. Maghi Mela-Rajmahal only</li> <li>II. World Wetland Day</li> <li>III. Ganga SwacchhataPakhwada</li> <li>IV. Seminaarsah-Vyakhyaan</li> <li>V. Ganga Quest</li> </ul> </li> </ul>



S.No.	District Name	Compliance Status/Remarks
		VI. International Yoga Day VII. VreeksharopanSaptah VIII. Azadi ka Amrit Mahotsav IX. Ghat Par Haat X. Ghat Par Yoga XI. Swacchhata Hi Sewa XII. Durga Puja XIII. Chhath Puja XIV. Plastic Free Abhiyan XV. Kartik Purnima XVI. Ganga Utsav

*A report of Sahibganj and Rajmahal Towns is enclosed as Annexure-4*

**N. Regulating activities on and around river Ganga including ghats and other establishments.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>The regulating activities on and around river Ganga is ensured by Sahibganj and Rajmahal ULBs Administration.</li> </ul>

*A report of Sahibganj and Rajmahal Towns is enclosed as Annexure-4*

**O. Afforestation and setting up of biodiversity parks.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>• Under "Namami Gange" programme by NMCG, an afforestation project for Sahibganj has been sanctioned by NMCG under which Natural Landscape, Agriculture Landscape &amp; Urban Landscape are to be covered in the river bank districts of Jharkhand.</li> <li>• The Jharkhand State Forest Department is the implementing agency of this project.</li> <li>• In the Scheme of BHGY (Birsha Harit Gram Yojna) Total No. of Plants planted- 160340 (52657, 38775, 68908 In the FY- 2021-22, 2022-23, 2023-24 Respectively).</li> <li>• Number of plants planted till date are 1021480.</li> <li>• There are 648200 nos. (Namami Gange), and 81420 nos. (Swachh Bharat Mission), of plants planted during year 2020-21 under Sahibganj Forest division. In April-June 2023, total 86000 plants near River Ganga and 79500 plants near River Damodar have been planted.</li> <li>• Under Namami Gange Scheme, for development of Ganga River Basin, Agro Forestry and Bamboo Mission project is under implementation with Organic Agriculture Department and Horticulture Department.</li> <li>• The work has started to set up Bio-diversity Park at Mehndipur, Sahibganj as per the guidelines of NGT and fund is being mobilised from CAMPA Jharkhand.</li> <li>• Under Namami Gange Scheme "Udhwa Lake Bird Sanctuary (Integrated Wildlife Management Plan)" project work is under progress. Stakeholders' consultation has been completed. baseline hydrological assessments (including bathymetric profile, channels profile and others monthly water balance identification of silted up areas) is under</li> </ul>



S.No.	District Name	Compliance Status/Remarks
		<p>progress.</p> <ul style="list-style-type: none"> <li>The latest report of project proposal of Arth Ganga – Sustainable and viable economic development framework for the Ganga Basin, submitted by the Jharkhand State to NMCG on dated 16.06.2020 is enclosed as <b>Annexure -6</b>.</li> <li>The Quarterly progress report by the Sahibganj Forest Division, Sahibganj is enclosed as <b>Annexure- 6</b>.</li> </ul>

*A report of Department of Forest, Environment & Climate Change is enclosed as **Annexure-6***

**P. CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>Monitoring of Ganga River water quality is being done on fortnight basis for the general parameters and on monthly basis for the biological parameters at 4 locations designated by CPCB in coordination with SPCB.</li> <li>The Water Quality report by JSPCB is enclosed as <b>Annexure-1</b>.</li> </ul>

**Q. Good Irrigation Practices adopted in order to conserve the water at river Ganga and river Damodar areas of Jharkhand**

S.No.	District Name	Compliance Status/Remarks
1	Sahibganj District	<ul style="list-style-type: none"> <li>Agriculture, Animal Husbandry &amp; Co-operative Department, Government of Jharkhand has adopted the Centrally sponsored scheme namely Pradhan Mantri Krishi Sinchai Yojna (PMKSY-PDMC), FY 2022-23 in Sahibganj District Total- 365.77Ha. area has been targeted to cover in Per Drop More Crop (PDMC) Scheme.</li> <li>During Financial Year 2023-24 in Sahibganj District total</li> </ul>

S.No.	District Name	Compliance Status/Remarks
		<p>687.5 hectares area has been targeted to cover in per drop more crop (PDMC) scheme with total assistance of Rs. 854.20 Lakhs for good irrigation practices.</p> <ul style="list-style-type: none"> <li>The Action plan and the latest progress report of Agriculture, Animal Husbandry &amp; Co-operative Department, Government of Jharkhand in this regard is attached hereto as <b>Annexure -7</b>.</li> </ul>

As per the Hon'ble NGT court direction para 28(v), "Apart from the Chief Secretaries, the progress may be monitored by the monitoring Committee constituted in the State of UP wide order dated 21.10.2019 in O.A. No. 670/ 2018, by Justice U. C. Dhyani in the State of Uttarakhand and in such manner as may be laid down by the Chief Secretaries in the States of Jharkhand, Bihar and West Bengal in the light of discussion in para 27 above."

A monitoring committee under the Chairmanship of Development Commissioner in the State of Jharkhand has been formed on 03.03.2021 for compliance of the directions in the Hon'ble NGT O.A. No. 200/2014 (C.W.P. No. 3727/1985) in the matter of M.C. Mehta Versus Union of India &Ors. The minutes of the meeting is enclosed as **Annexure- 10**.

3. That it is further submitted that Sahibganj District is committed, towards ensuring compliance of orders of Hon'ble Tribunal.

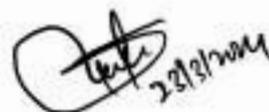
The above compliance report is being placed for consideration of this Hon'ble Tribunal.

SAHIBGANJ

DATED: .....



(Manish Tiwari, IFS)  
Divisional Forest Officer,  
Convenor  
DGC, Sahibganj.



(Hemant Sati, IAS)  
Deputy Commissioner  
Chairman  
DGC, Sahibganj.

## List of Annexure :-

Annexure No.	Details
Annexure – 1	Report of Jharkhand State Pollution Control Board (JSPCB)
Annexure – 2	Jharkhand State Action Plan for Utilization of treated waste water from the Sewerage Treatment Plants (STPs)
Annexure – 3	Report from Water Resources Department, Government of Jharkhand
Annexure – 4	Minutes of meeting District Ganga Committee.
Annexure – 5	Report of Prevention and regulation of illegal sand mining provided by Department of Mines and Geology, Government of Jharkhand.
Annexure – 6	Report from Department of Forest, Environment & Climate Change, Government of Jharkhand.
Annexure – 7	Action plan and latest progress report on Action Plan from Agriculture, Animal Husbandry & Co-operative Department, Government of Jharkhand
Annexure – 8	Report on CPCB regular monitoring of STPs of Ganga Towns.
Annexure – 9	Report on various direction issued by Tribunal required for compliance of Hon'ble NGT order court order related to River Ganga & its tributary river Damodar from JUIDCO Ltd.
Annexure – 10	Formation of addition monitoring committee under the Chairmanship of Development commissioner, Jharkhand.

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# **ANNEXURE - 1**

## नगर परिषद् कार्यालय, साहिबगंज।

पत्रांक- 46 / न०५०

प्रेषक,

पञ्चसाल,  
नगर परिषद्, साहिबगंज।

सेवा में,

वन प्रमंडल पदाधिकारी,  
साहिबगंज वन प्रमंडल, साहिबगंज।

साहिबगंज, दिनांक-06-11-2023

विषय :- माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा एम.सी. मेहता बनाम भारत रांघ एवं अन्य (O.A. No. 200/2014) (I.A. No. 340/2022) में दिनांक-05.12.2023 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग :- भवदीय का पत्रांक-2568, दिनांक-28.12.2023

महाशय,

उपरोक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा एम.सी. मेहता बनाम भारत रांघ एवं अन्य (O.A. No. 200/2014) (I.A. No. 340/2022) में दिनांक-05.12.2023 को पारित आदेश के अनुपालन में साहिबगंज नगर परिषद् द्वारा प्रतिवेदन प्रस्तुत करना है। वांछित सूचना निम्न प्रकार है :-

शीर्ष	उप शीर्ष	उत्तर
	a) Per day generation of sewage in Nagar Parishad Sahibganj within the District.	8 MLD (Approx)
	b) Quantity of sewage treated per day, Nagar Parishad Sahibganj area.	6.8 MLD (Approx)
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Nagar Parishad Sahibganj.	There are 2 Nos of STP in Sahibganj having capacity of 7MLD and 5 MLD The capacity utilization is 60% approx. The treated water is being used for gardening purpose within the STP premises and remaining treated water is being discharged in river.
	d) Quantity of discharged treated from each STP, particularly for coliform.	STP 1-2.1 MLD. STP 2 - 4.1 MLD
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.	DPR for providing sewerage network coverage in remaining areas is under progress which is scheduled to be completed till March, 2024.

E/Nagar Parishad/Letter/DP

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	proper consent and discharging untreated effluent and the action taken against them.	
	e) Water quality in river and its tributaries in abutting districts/towns in terms of fecal coliform (MPN/100ml)	NA

सादर सूचनार्थ समर्पित।

विश्वासभाजन,

46  
06/01/2024

  
06/01/2024

प्रशासक,

नगर परिषद साहियगंज।

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## कार्यालय नगर पंचायत, राजमहल

अन्तर्राज्तीय बस अड्डा के पास, मटियाल, राजमहल, साहेबगंज, 216102  
Email ID- nprajmahal@gmail.com

पत्रांक :.....16...../न०पं०

प्रेषक,

प्रशासक,  
नगर पंचायत, राजमहल।

सेवा में,

वन प्रमण्डल पदाधिकारी  
साहेबगंज वन प्रमण्डल  
साहेबगंज।

राजमहल, दिनांक: ०३ जनवरी, 2024

विषय : माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा एम.सी. मेहता बनाम भारत संघ एवं अन्य (O.A. No. 200/2014)(I.A. 340/2022) में दिनांक-05.12.2023 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग : भवदीय पत्रांक-2568, साहेबगंज / दिनांक-26.12.2023

महाराय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा एम.सी. मेहता बनाम भारत संघ एवं अन्य (O.A. No. 200/2014)(I.A. 340/2022) में दिनांक-05.12.2023 को पारित आदेश के अनुपालन से संबंधित शीर्ष एवं उप शीर्ष का प्रतिवेदन निम्न प्रकार है:-

शीर्ष	उप शीर्ष	उत्तर
Sewage	a) Per day generation of sewage in Nagar Panchayat Rajmahal.	0.97 MLD
	b) Quantity of sewage treated per day, Nagar Panchayat Rajmahal.	0.910 MLD
	c) The number of sewage treatment plant existing and their capacity and capacity utilization and mode of disposal in Nagar Panchayat Rajmahal.	Number Of Sewage Treatment Plant- 1 Capacity - 3.5 MLD
	d) Quantity of discharged treated sewage from each STP, particularly for fecal coliform.	0.910 MLD
	e) Time bound plan to meet the gap, if any, in generation and treatment of sewage.	NO
	f) Details of Hotels, Dharamshala and Ashram operating without proper consent and discharging untreated effluent and the action taken against them.	NA
	g) Water quality in river and its tributaries in Nagar Panchayat Rajmahal. in terms of fecal coliform (MPN/100ml)	NA

सादर सूचनार्थ समर्पित।

विश्वासभाजन

प्रशासक

नगर पंचायत, राजमहल

03/01/24  
(जे)



## Jharkhand State Pollution Control Board

Regional Office-Cum-Laboratory, Dumka

Ref. No.- 426

Dated 11/03/2024

From,

Regional Officer  
Dumka.

To,

The Board Analyst,  
Central Laboratory,  
Jharkhand State Pollution Control Board,  
Ranchi.

**Sub:-** Regarding analysis report for the month of February 27/02/2024 and 28/02/2024.

Sir,

Please find enclosed here with the analysis report of the following points of Ganga river as per details:-

1. Ganga River, At.- Rajmahal, Sahibganj.
2. Ganga River Sahibganj (Sangi Dalan) Sahibganj.
3. Ganga River D/S Near Janta Ghat, Sahibganj.
4. Ganga River U/S Near LCT Ghat, Sahibganj.
5. Shiv Ganga Pond, Deoghar.
6. Masanjore Dam, Dumka.

This is for your information & necessary action.

Encl:-

Yours faithfully

  
9/3/24  
Regional Officer  
Dumka  




## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab.Ref. No. ...163.....

Dated...27/02/2024

2. Name of sample **Ganga River At.- Rajmahal, Dist.- Sahibganj**  
Sahibganj

3. Sample collected by 1. **Sri R. D. Sahani** S.T  
2.

4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**

5. Name and designation of representative present at the time of sampling .....

### Parameter Analysed:

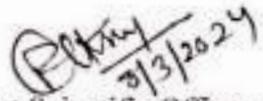
### Value

1. Date and time sampling	27/02/2024/10:00 AM
2. Temperature (A/W) C:	26 <sup>o</sup> C / 23 <sup>o</sup> C
3. pH :	7.5
4. D.O.mg/l :	7.6 mg/l
5. BOD mg/l :	1.2 mg/l
6. COD mg/l :	13.8 mg/l
7. Total solids mg/l :	153.0 mg/l
8. T. S. S. :-	33.0 mg/l
9. T. D. S.:	120.0 mg/l
10. Conductivity :	126.0 MHO
11. Turbidity :	23.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

- 1.Sandeep Lakra (M.T.S)
- 2.Anant Prakash Jha (F. Att.)
- 3.Sanjay Kumar I (Att. P.C)
- 4.Sanjay Kumar II (Att. P.C)

  
27/3/2024  
Assistant Scientific Officer  
(Ravi Kumar)



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab.Ref. No. ...164..... Dated...27/02/2024
2. Name of sample **Ganga River Sahibganj (Sangi Dalan)**  
**Sahibganj**
3. Sample collected by 1. **Sri R. D. Sahani** S.T  
2.
4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

Parameter Analysed:	Value
1. Date and time sampling	27/02/2024/10:30 AM
2. Temperature (A/W) C:	26 <sup>0</sup> C / 23 <sup>0</sup> C
3. pH :	7.6
4. D.O.mg/l :	7.7 mg/l
5. BOD mg/l :	1.1 mg/l
6. COD mg/l :	13.9 mg/l
7. Total solids mg/l :	158.0 mg/l
8. T. S. S. :-	36.0 mg/l
9. T. D. S.:	122.0 mg/l
10. Conductivity :	130.0 MHO
11. Turbidity :	31.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

- 1.Sandeep Lakra (M.T.S)
- 2.Anant Prakash Jha (F. Att.)
- 3.Sanjay Kumar I (Att. P.C)
- 4.Sanjay Kumar II (Att. P.C)

*[Signatures]*

10146

*[Signature]*  
27/02/2024  
Assistant Scientific Officer  
(Ravi Kumar)



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab.Ref. No. ...165..... Dated...27/02/2024
2. Name of sample **Ganga River D/S Janta Ghat**  
Dist.- Sahibganj
3. Sample collected by **1. Sri R. D. Sahani S.T**  
**2.**
4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

Parameter Analyzed:	Value
1. Date and time sampling	27/02/2024/11:30 AM
2. Temperature (A/W) C:	27°C / 24°C
3. pH :	7.5
4. D.O.mg/l :	7.5 mg/l
5. BOD mg/l :	1.3 mg/l
6. COD mg/l :	14.0 mg/l
7. Total solids mg/l :	143.0 mg/l
8. T. S. S. :-	28.0 mg/l
9. T. D. S.:	115.0 mg/l
10. Conductivity :	124.0 MHO
11. Turbidity :	22.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

1. Sandeep Lakra (M.T.S)
2. Anant Prakash Jha (F. Att.)
3. Sanjay Kumar I (Att. P.C)
4. Sanjay Kumar II (Att. P.C)

*[Signatures of Sandeep Lakra, Anant Prakash Jha, Sanjay Kumar I, and Sanjay Kumar II]*

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*[Signature of Ravi Kumar]*  
27/02/2024  
Assistant Scientific Officer  
(Ravi Kumar)



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. ....166..... Dated... 27/02/2024
2. Name of sample **Ganga River U/S Near LCT Ghat**
3. Sample collected by **1. Sri R. D. Sahani S.T**  
**2. Sahibganj**
4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

Parameter Analysed:	Value
1. Date and time sampling	27/02/2024 / 11:50 AM
2. Temperature (A/W) C:	28°C / 25°C
3. pH :	7.6
4. D.O.mg/l :	7.8 mg/l
5. BOD mg/l :	1.2 mg/l
6. COD mg/l :	14.1 mg/l
7. Total solids mg/l :	151.0 mg/l
8. T. S. S. :-	29.0 mg/l
9. T. D. S.:	122.0 mg/l
10. Conductivity :	131.0 MHIO
11. Turbidity :	30.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

1. Sandeep Lakra (M.T.S)
2. Anant Prakash Jha (F. Att.)
3. Sanjay Kumar I (Att. P.C)
4. Sanjay Kumar II (Att. P.C)

Assistant Scientific Officer  
(Ravi Kumar)

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## Jharkhand State Pollution Control Board

Regional Office-Cum-Laboratory, Dumka

Ref. No.- 284

Dated 19/02/2024

From,

Regional Officer  
Dumka.

To,

The Board Analyst,  
Central Laboratory,  
Jharkhand State Pollution Control Board,  
Ranchi.

Sub:-

Regarding analysis report for the month of February 08/02/2024, 09/02/2024  
and 10/02/2024.

Sir,

Please find enclosed here with the analysis report of the following points of  
Ganga river as per details:-

1. Ganga River, At.- Rajmahal, Sahibganj.
2. Ganga River Sahibganj (Sangi Dalan) Sahibganj.
3. Ganga River D/S Near Janta Ghat, Sahibganj.
4. Ganga River U/S Near LCT Ghat, Sahibganj.
5. Shiv Ganga Pond, Deoghar.
6. Masanjore Dam, Dumka.

This is for your information & necessary action.

Encl:-

Yours faithfully

Rw  
15/02/24

Regional Officer

Dumka



# JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab.Ref. No. ....157.....

Dated...08-02-2024

2. Name of sample Ganga River At.- Rajmahal, Dist.- Sahibganj

Sahibganj

3. Sample collected by 1. Sri Anant Prakash Jha, F.A

2.

4. Sample analysed at Regional Office cum Laboratory Tower Chowk, Dudhani, Dumka

5. Name and designation of representative present at the time of sampling .....

## Parameter Analysed:

## Value

1. Date and time sampling	08/02/2024/12:02 PM
2. Temperature (A/W) C:	22°C / 17°C
3. pH :	7.5
4. D.O.mg/l :	7.2 mg/l
5. BOD mg/l :	1.1 mg/l
6. COD mg/l :	13.9 mg/l
7. Total solids mg/l :	142.0 mg/l
8. T. S. S. :-	29.0 mg/l
9. T. D. S.:	113.0 mg/l
10. Conductivity :	121.0 MHO
11. Turbidity :	23.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

- 1.Sandeep Lakra (M.T.S)
- 2.Anant Prakash Jha (F. Att.)
- 3.Sanjay Kumar I (Att. P.C)
- 4.Sanjay Kumar II (Att. P.C)

*(Signatures of Sandeep Lakra, Anant Prakash Jha, Sanjay Kumar I, and Sanjay Kumar II)*

*(Signature of Ravi Kumar)*  
17/2/24

Assistant Scientific Officer  
(Ravi Kumar)



# JHARKHAND STATE POLLUTION CONTROL BOARD

Dated...08-02-2024

1. Lab.Ref. No. ....158.....
2. Name of sample **Ganga River Sahibganj (Sangi Dalan)**
3. Sample collected by **1. Sri Anant Prakash Jha (F.A)**  
**2.**
4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

Parameter Analysed:	Value
1. Date and time sampling	08/02/2024/12:35 PM
2. Temperature (A/W) C:	22°C / 17°C
3. pH :	7.6
4. D.O.mg/l :	7.3 mg/l
5. BOD mg/l :	1.2 mg/l
6. COD mg/l :	14.0 mg/l
7. Total solids mg/l :	146.0 mg/l
8. T. S. S. :-	30.0 mg/l
9. T. D. S.:	116.0 mg/l
10. Conductivity :	123.0 MHO
11. Turbidity :	24.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

- 1.Sandeep Lakra (M.T.S)
- 2.Anant Prakash Jha (F. Att.)
- 3.Sanjay Kumar I (Att. P.C)
- 4.Sanjay Kumar II (Att. P.C)

*(Handwritten signatures of Sandeep Lakra and Sanjay Kumar I)*

*(Handwritten signature of Ravi Kumar)*

Assistant Scientific Officer  
(Ravi Kumar)

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## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. ....159.....

Dated...08-02-2024

2. Name of sample **Ganga River D/S Janta Ghat**

Dist.- **Sahibganj**

3. Sample collected by 1. **Sri Anant Prakash Jha** (F.A)

2.

4. Sample analysed at **Regional Office cum Laboratory Tower Chowk, Dudhani, Dumka**

5. Name and designation of representative present at the time of sampling .....

### Parameter Analyzed:

### Value

1. Date and time sampling	08/02/2024/02:41 PM
2. Temperature (A/W) C:	19 <sup>0</sup> C / 14 <sup>0</sup> C
3. pH :	7.6
4. D.O.mg/l :	7.3 mg/l
5. BOD mg/l :	1.1 mg/l
6. COD mg/l :	13.9 mg/l
7. Total solids mg/l :	151.0 mg/l
8. T. S. S. :-	31.0 mg/l
9. T. D. S.:	120.0 mg/l
10. Conductivity :	133.0 MHO
11. Turbidity :	29.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

1. Sandeep Lakra (M.T.S)
2. Anant Prakash Jha (F. Att.)
3. Sanjay Kumar I (Att. P.C)
4. Sanjay Kumar II (Att. P.C)

*Sha*

*Sanjay Sec*

*Ravi Kumar*  
17/2/2024  
Assistant Scientific Officer  
(Ravi Kumar)

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# JHARKHAND STATE POLLUTION CONTROL BOARD

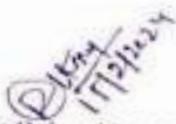
1. Lab. Ref. No. ....160..... Dated...08-02-2024
2. Name of sample **Ganga River U/S Near LCT Ghat**
3. Sample collected by **Sahibganj**  
1. Sri Anant Prakash Jha (F. Att.)  
2.
4. Sample analysed at Regional Office cum Laboratory Tower Chowk, Dudhani, Dumka
5. Name and designation of representative present at the time of sampling ... ..

Parameter Analysed:	Value
1. Date and time sampling	08/02/2024 / 03:07 PM
2. Temperature (A/W) C:	19°C / 14°C
3. pH :	7.7
4. D.O.mg/l :	7.2 mg/l
5. BOD mg/l :	1.1 mg/l
6. COD mg/l :	13.8 mg/l
7. Total solids mg/l :	152.0 mg/l
8. T. S. S. :-	31.0 mg/l
9. T. D. S.:	121.0 mg/l
10. Conductivity :	129.0 MHO
11. Turbidity :	27.0 NTU

Remarks: Parameters were found within acceptable limits.

Assisted by:-

- 1.Sandeep Lakra (M.T.S)
- 2.Anant Prakash Jha (F. Att.)
- 3.Sanjay Kumar I (Att. P.C)
- 4.Sanjay Kumar II (Att. P.C)

  
Assistant Scientific Officer  
(Ravi Kumar)



# JHARKHAND STATE POLLUTION CONTROL BOARD

TOWNSHIP ADMINISTRATION BUILDING, HEC COMPLEX, DHURWA, RANCHI 834004  
Telephone: 0651-2400850 (Fax)/ 2400851/2400852/2401847/2400979/240013

Ref. No.: प०/त०-5 पि०-164/001/B-2205 Ranchi, Dated: - 12/09/2023

From,

Y.K.Das  
Member Secretary

To,

The Director,  
State Urban Development Authority,  
Urban Development & Housing Department. Govt. of Jharkhand.

**Sub- Submission of Quaterly Progress report of River Ganga and its tributaries in the light of the direction issued by Hon'ble NGT in O.A. No. 200/2014 (M.C.Metha Vs Union of India) dated 18.12.2019 -Regarding.**

**Ref. No.: SUDA letter no. 145 dated 07.08.2023**

Sir,

With regard to the subject stated above, the quarterly progress report of River Ganga and its tributaries in the light of the direction issued by Hon 'ble NGT in O.A. No. 200/2014, dated 18.12.2019, 13.08.2020, 08.02.2021, 23.11.2021 & 22.07.2022 has been prepared and the copy of the report is enclosed herewith for your kind reference and further action as per the direction of the competent authority.

Thanking You

Encl.: A/a

Yours sincerely

(Y.K.Das)  
Member Secretary

# Quarterly Progress Report

Compliance to the directions of the Monitoring Committee in the matter of Hon'ble NGT O.A.No.200/2014(M.C.Mehta Vs Union of India & Ors.) order dated 18.12.2019, 13.08.2020, 08.02.2021, 23.11.2021 & 22.07.2022.

## Jharkhand State Pollution Control Board (JSPCB) Regional Office, Dhanbad.

(Qty Period: 01.04.2023 To 30.06.2023)

S.No.	Direction issued by Tribunal and the Committee	Compliance report
1	Preventing discharge of industrial effluents in Ganga and its tributaries/drains by ensuring installation of proper functioning of ETPs/CETPs.	Complied. 43 industrial unit's have provided ETP/Recirculation system.
2	Monitoring and displaying of water quality. - Water quality report of subsequent months	River Water monitoring is being done every month as per NWMP at 15 sampling points in Dhanbad and Bokaro and 4 sampling points of River Ganga at Sahebganj. Reports are being uploaded in the EWQDES portal. (Annexure -1)
3	Taking action against polluters by way of recovering compensation for restoration of the damage to the environment. - Environmental compensation for non-functional ETPs/STPs.	Nil
4	Closing, till compliance, all establishments near river banks being run without necessary STPs and compliance of environmental norms.	Nil
5	CPCB and SPCBs may periodically undertake biological assessment of Ganga. NMCG and States concerned may depict biological diversity of Ganga in public domain.	Biological assessment report of River Ganga is enclosed as Annexure 2.
6	Total number of STPs/CETPs (with installed capacity) in the State Jharkhand.	16 nos. of STPs have been installed in industrial units for the treatment of sewage effluent of their Colonies & Canteens. (Details attached as Annexure 3)

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		No CETP installed within the jurisdiction at Dhanbad, Bokaro & Sahebganj
7	Status (operational/non-operational)/ Performance report with respect to standard norms.	Operational – 16 Non- Operational - 2
8	Action plan to fill the gap in treatment capacity for sewage and trade effluents with clearly defined timeline.	2 nos. of STPs are under construction for Colonies at DVC, CTPS & BTSP. 50 % of work has been completed and expected to be completed by January 2024.
9	Compliance on other various directions of the committee's 3rd meeting held on 25.04.2022 (MoM No. 112 Dated 13.05.2022) in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar.	Industries are given conditional CTO for ensuring Zero Liquid Discharge. Inspection of non-complying industry M/s Tenughat Thermal Power Station, Lalpania has been done and report sent to HQ for further action. (Annexure – 4)

**Jharkhand State Pollution Control Board****Regional Office-Cum-Laboratory, Dumka**Ref. No. 1749  
From

Dated 16/08/2023

Regional Officer  
Dumka.

To,

The Board Analyst,  
Jharkhand State Pollution Control Board,  
Ranchi.Sub:- Regarding analysis report for the month of August 04/08/2023,  
07/08/2023 and 08/08/2023.

Sir,

Please find enclosed here with the analysis report of the following points of  
Ganga river as per details:-

1. Ganga River, At.- Rajmahal, Sahibganj.
2. Ganga River U/S Near LCT ghat, Sahibganj.
3. Ganga River D/S Near Janta Ghat, Sahibganj.
4. Ganga River Sahibganj (Sangi Dalan) Sahibganj.
5. Masanjore Dam, Dumka.
6. Shiv Ganga Pond, Deoghar.

This is for your information &amp; necessary action.

Yours faithfully  
Kama  
16/08/2023  
Regional Officer  
Dumka



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. .... 85 .....

Dated... 04/08/2023

2. Name of sample **Ganga River At.- Rajmahal, Dist.- Sahibganj**

3. Sample collected by **1. Sri Anant Prakash Jha, F.A**  
2.

4. Sample analysed at Regional Office cum Laboratory **Tower Chowk, Dudhani, Dumka**

5. Name and designation of representative present at the time of sampling .....

### Parameter Analysed:

### Value

1. Date and time sampling	04/08/2023/12:40 PM
2. Temperature (A/W) C:	33 <sup>0</sup> C / 30 <sup>0</sup> C
3. pH:	7.7
4. D.O.mg/l :	7.2 mg/l
5. BOD mg/l :	1.4 mg/l
6. COD mg/l :	14.5 mg/l
7. Total solids mg/l :	181.0 mg/l
8. T. S. S. :-	39.0 mg/l
9. T. D. S.:	142.0 mg/l
10. Conductivity :	147.0 MHO
11. Turbidity :	39.0 NTU

Remarks: Parameters were found within acceptable limits.

S.S.A./J.S.A  
16/08/2023

Kama  
16/08/2023  
Regional Officer / Board analyst



## JHARKHAND STATE POLLUTION CONTROL BOARD

Lab. Ref. No. .... 88 .....

Dated.... 04/08/2023

2. Name of sample **Ganga River U/S Near LCT Ghat**
3. Sample collected by **Sahibganj**
  1. Sri Anant Prakash Jha, F.A
  - 2.
4. Sample analysed at Regional Office cum Laboratory Tower Chowk, Dudhani, Dumka
5. Name and designation of representative present at the time of sampling .....

### Parameter Analysed:

### Value

1. Date and time sampling	04/08/2023 / 04:30 PM
2. Temperature (A/W) C:	32°C / 29°C
3. pH :	7.8
4. D.O.mg/l :	7.1 mg/l
5. BOD mg/l :	1.1 mg/l
6. COD mg/l :	16.1 mg/l
7. Total solids mg/l :	292.0 mg/l
8. T. S. S. :-	62.0 mg/l
9. T. D. S.:	230.0 mg/l
10. Conductivity :	236.0 MHO
11. Turbidity :	182.0 NTU

Remarks: Parameters were found within acceptable limits.

S.S.A./J.S.A

Kamal  
16/08/2023  
Regional Officer / Board analyst



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab.Ref. No. .... 87 ..... Dated..... 04/08/2023
2. Name of sample **Ganga River D/S Janta Ghat**  
Dist.- **Sahibganj**
3. Sample collected by 1. **Sri Anant Prakash Jha, F.A**  
2.
4. Sample analysed at **Regional Office cum Laboratory Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

Parameter Analyzed:	Value
1. Date and time sampling	04/08/2023/04:15 PM
2. Temperature (A/W) (°C)	32 <sup>o</sup> C / 29 <sup>o</sup> C
3. pH :	7.7
4. D.O.mg/l :	7.2 mg/l
5. BOD mg/l :	1.4 mg/l
6. COD mg/l :	15.1 mg/l
7. Total solids mg/l : -	319.0 mg/l
8. T. S. S. :-	69.0 mg/l
9. T. D. S.:	250.0 mg/l
10. Conductivity :	258.0 MHO
11. Turbidity :	193.0 NTU

Remarks: Parameters were found within acceptable limits.

*S.S.A./S.A.*  
S.S.A./S.A.

*Kamal*  
Regional Officer / Board analyst  
16/08/2023



## JHARKHAND STATE POLLUTION CONTROL BOARD

1. Lab. Ref. No. .... 86 ..... Dated ..... 04/08/2023 .....

2. Name of sample **Ganga River Sahibganj (Sangi Dalan)**  
**Sahibganj**
3. Sample collected by **1. Sri Anant Prakash Jha, F.A**  
**2.**
4. Sample analysed at **Regional Office cum Laboratory Tower Chowk, Dudhani, Dumka**
5. Name and designation of representative present at the time of sampling .....

Parameter Analysed:	Value
1. Date and time sampling	04/08/2023/01:00 PM
2. Temperature (A/W) C:	33°C / 30°C
3. pH :	7.8
4. D.O. mg/l :	7.1 mg/l
5. BOD mg/l :	1.2 mg/l
6. COD mg/l :	14.3 mg/l
7. Total solids mg/l :	307.0 mg/l
8. T. S. S. :-	67.0 mg/l
9. T. D. S.:	240.0 mg/l
10. Conductivity :	245.0 MHO
11. Turbidity :	190.0 NTU

Remarks: Parameters were found within acceptable limits.

S.S.A. *[Signature]*  
 16/08/23

*Kamal*  
 16/08/2023  
 Regional Officer / Board analyst

Microbiology Water Analysis Report

Name of the client	M/S Regional Officer Dist-Dumka (Jharkhand)	Sample ID	G/230809/5W-01
		Type of Industries	-----
		Sample Location	River Ganga, Rajmahal
		Sample collected by	Client
Job Registration	G/JRN/230809/MIB-01	Sampling protocol	IS 2296:1982
Sample description	Surface Water	Sampling date	07-08-2023
Sample Quantity	100 ml	Test start date	09-08-2023
Date of issue	14-08-2023	Test complete date	12-08-2023

Microbiology Test Report

S. no.	Tested Parameters	Unit	Result	Method No.	Permissible Limit
1.	Total Coliform	MPN/100ml	26	IS: 1622-1981 RA 2009	Shall not be detectable in 100ml of sample as per IS 10500:2012.
2.	Fecal Coliform	MPN/100ml	<2	IS: 1622-1981 RA 2009	
3.	E-coli	MPN/100ml	12	IS: 1622-1981 RA 2009	
4.	Fecal Streptococci	MPN/100ml	<2	IS: 1622-1981 RA 2009	

## Remarks:

Note - On the basis of the tested parameters, sample complies with the requirement of Inland Surface water: Class B according to IS 2296:1982.

1. Results relate only to the items sampled and tested.
2. The report shall not be reproduced except in full without approval of the laboratory.
3. Any dispute is subject to Ranchi Jurisdiction Only.
4. Sample will be discarded after 15 days from the issue date of the test report.

<i>Sumit Kumar</i> 14-08-23 Sumit Kumar	<i>Sumit Kumar</i> 14-08-23 Sumit Kumar	<i>Neeraj Karan Pat Pingua</i> 14/08/23 Neeraj Karan Pat Pingua
Tested by Analyst	Checked by In Charge (Microbiology)	Issued by (Laboratory In Charge) Lab In-Charge



\*\*\*\*\*End of Test Report\*\*\*\*\*

Gems Projects Pvt. Ltd  
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Microbiology Water Analysis Report

Name of the client	M/S Regional Officer Dist-Dumka (Jharkhand)	Sample ID	G/230809/SW-02
		Type of Industries	-----
		Sample Location	River Ganga , Sangdalan , rajmahal
		Sample collected by	Client
Job Registration	G/JRN/230809/MIB-01	Sampling protocol	IS 2296:1982
Sample description	Surface Water	Sampling date	07-08-2023
Sample Quantity	100 ml	Test start date	09-08-2023
Date of issue	14-08-2023	Test complete date	12-08-2023

Microbiology Test Report

S. no.	Tested Parameters	Unit	Result	Method No.	Permissible Limit
1.	Total Coliform	MPN/100ml	40	IS: 1622-1981 RA 2009	Shall not be detectable in 100ml of sample as per IS 10500:2012
2.	Fecal Coliform	MPN/100ml	04	IS: 1622-1981 RA 2009	
3.	E-coli	MPN/100ml	17	IS: 1622-1981 RA 2009	
4.	Fecal Streptococci	MPN/100ml	<2	IS: 1622-1981 RA 2009	

## Remarks:

Note: - On the basis of the tested parameters, sample complies with the requirement of Inland Surface water, Class B according to IS 2296:1982.

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4. Sample will be discarded after 15 days from the issue date of the test report.

<i>Sumit Kumar</i> 14-08-23 Sumit Kumar		<i>Sumit Kumar</i> 14-08-23 Sumit Kumar	<i>Neeraj Karan Pat Pingua</i>
Tested by Analyst		Checked by In-Charge(Microbiology)	Issued by (Laboratory In-Charge)

Lab In-Charge  
Gems Projects Pvt. Ltd

\*\*\*\*\*End of Test Report\*\*\*\*\*

Page 1 of 1

**Microbiology Water Analysis Report**

Name of the client	M/S Regional Officer Dist-Dumka (Jharkhand)	Sample ID	G/230809/SW-03
		Type of Industries	-----
		Sample Location	River ganga, D/5 Jantaghat
		Sample collected by	Client
Job Registration	G/JRN/230809/MIB-01	Sampling protocol	IS 2296:1982
Sample description	Surface Water	Sampling date	07-08-2023
Sample Quantity	100 ml	Test start date	09-08-2023
Date of Issue	14-08-2023	Test complete date	12-08-2023

**Microbiology Test Report**

S. no.	Tested Parameters	Unit	Result	Method No.	Permissible Limit
1.	Total Coliform	MPN/100ml	27	IS: 1622-1981 RA 2009	Shall not be detectable in 100ml of sample as per IS: 10500-2012
2.	Fecal Coliform	MPN/100ml	02	IS: 1622-1981 RA 2009	
3.	E-coli	MPN/100ml	09	IS: 1622-1981 RA 2009	
4.	Fecal Streptococci	MPN/100ml	<2	IS: 1622-1981 RA 2009	

**Remarks:**

Note: - On the basis of the tested parameters, sample complies with the requirement of Inland Surface water: Class B according to IS 2296:1982.

1. Results relate only to the items sampled and tested.
2. The report shall not be reproduced except in full without approval of the laboratory.
3. Any dispute is subject to Ranchi Jurisdiction Only.
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<i>Sumit Kumar</i> 14-08-23 Sumit Kumar		<i>Sumit Kumar</i> 14-08-23 Sumit Kumar	<i>Neeraj Karan Pat Pingua</i> 12/08/23 Neeraj Karan Pat Pingua
Tested by Analyst		Checked by In-Charge(Microbiology)	Issued by (Laboratory In-Charge) Lab In-Charge Gems Projects Pvt. Ltd.

\*\*\*\*\*End of Test Report\*\*\*\*\*

**Microbiology Water Analysis Report**

Name of the client	M/S Regional Officer Dist-Dumka (Jharkhand)	Sample ID	G/230809/SW-04
		Type of Industries	
		Sample Location	River Ganga, U/S Near LCT Ghat
		Sample collected by	Client
Job Registration	G/JRN/230809/MIB-01	Sampling protocol	IS 2296:1982
Sample description	Surface Water	Sampling date	07-08-2023
Sample Quantity	100 ml	Test start date	09-08-2023
Date of Issue	14-08-2023	Test complete date	12-08-2023

**Microbiology Test Report**

S. no.	Tested Parameters	Unit	Result	Method No.	Permissible Limit
1.	Total Coliform	MPN/100ml	26	IS: 1622-1981 RA 2009	Shall not be detectable in 100ml of sample as per IS 10500:2012
2.	Fecal Coliform	MPN/100ml	<2	IS: 1622-1981 RA 2009	
3.	E-coli	MPN/100ml	06	IS: 1622-1981 RA 2009	
4.	Fecal Streptococci	MPN/100ml	<2	IS: 1622-1981 RA 2009	

**Remarks:**

Note: - On the basis of the tested parameters, sample complies with the requirement of inland surface water Class B according to IS 2296:1982.

1. Results relate only to the items sampled and tested.
2. The report shall not be reproduced except in full without approval of the laboratory.
3. Any dispute is subject to Ranchi Jurisdiction Only.
4. Sample will be discarded after 15 days from the issue date of the test report.

<i>Sumit Kumar</i> 14-08-23		<i>Sumit Kumar</i> 14-08-23	<i>Neeraj Pat</i> 14/08/23
Sumit Kumar		Sumit Kumar	Neeraj Karan Pat Pingua
Tested by		Checked by	Issued by
Analyst		In-Charge(Microbiology)	(Laboratory In-Charge)

\*\*\*\*\*End of Test Report\*\*\*\*\*

Lab In-Charge  
Gems Projects Pvt. Ltd  
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# **ANNEXURE - 2**

32647  
Letter No.: SPMCG/UD&HD/NGT/REUSE/2019/16-373

Govt. of Jharkhand

**Urban Development & Housing Department**

From;

**Ajoy Kumar Singh, IAS**  
Secretary to Govt.

To,

**Smt. Divya Sinha,**  
DH-UPC-1,  
Central Pollution Control Board,  
Parivesh Bhawan, East Arjun Nagar,  
New Delhi-110032

Ranchi/Date..26/11/19

**Sub:** In the matter *OA No. 148/2016 (MA no. 686/2017)* titled **Mahesh Chandra Saxena Versus South Delhi Municipal Corporation & Ors. in the Hon'ble NGT Court** Regarding "Utilization of treated waste water from the STPs".

**Ref:** CPCB letter no. **A-14011/1/2019** dated **07.10.2019**

Sir,

With reference to the above-mentioned subject, in the matter *OA No. 148/2016 (MA no. 686/2017)* on the Hon'ble NGT Court regarding "Utilization of treated waste water from the STPs". The State has submitted the Action Plan to CPCB on dated 13.08.2019 in which your valuable comments have been received on dated 07.10.2019.

The Compliance report on the comments received and the revised Action Plan for Utilization of Treated Waste Water from STPs is hereby enclosed with this letter for your kind reference and further action.

**Enclosure: A/A**

Yours faithfully,

  
(Ajoy Kumar Singh)  
Secretary to Govt.

**Memo no. SPMCG/UD&HD/NGT/REUSE/2019/16-373**

Ranchi/Dated..26/11/19.

Copy to- Additional Chief Secretary, Department of Forest, Environment & Climate Change / Member Secretary, JSPCB, Ranchi for kind information.

  
Secretary to Govt.

JHARKHAND COMPLIANCE REPORT

Sl.No.	ACTION POINT	REMARKS	COMMENTS	COMPLIANCE
1.	Estimate Present and Projected Sewage Generation and Treatment Capacity.	Ranchi, Adityapur, Sahibganj nagar and Rajmahal Nagar have their present and projected sewage generation	Present sewage generation Projected sewage generation Treatment capacity is missing and need to be provided.	<ul style="list-style-type: none"> <li>• Treatment Capacity Details of Ranchi, Adityapur, Sahibganj &amp; Rajmahal are incorporated under Point no. 10 of the Action Plan.</li> </ul>
2.	Identify bulk users of Water: Industrial Clusters, Metro Rail Indian Railways, Infrastructure Projects, Agriculture, Bus Depots and PWD.	Proposed to use in Industrial Units, Construction activities Agriculture, Metro rail etc.	Explore more possibility to reuse wastewater by bulk and other details as per point no 2, 3, 4, and 5	<ul style="list-style-type: none"> <li>• Under Point no. 10.3.2 of the Action Plan, for Ranchi: PVUNL has been identified as the bulk user who is intend to utilize complete 37 MLD of treated waste water from STP for which it is designed for its upcoming Thermal Power Plant at Patratu.</li> <li>• Under Point no. 10.4.2 of the Action Plan, for Adityapur: Necessary Direction to organize the meeting with Industries under Adityapur Industrial Cluster to aware them for the usage of treated waste water and to get the demand are given to the Executing Agency (JUIDCO) by UD&amp;HD.</li> <li>• Under Point no. 10.5.2 and 10.6.2 of the Action Plan, for Sahibganj and Rajmahal: No major industrial unit is currently operational in the area.</li> </ul>
3.	Quantify their potential Water demand of above identified bulk user users of water	Missing data yet to be added-		<ul style="list-style-type: none"> <li>• Identified bulk user of treated waste water from the under construction STP of Ranchi is PVUNL, who intend to use complete 37 MLD of treated waste water for which the STP is designed.</li> <li>• To get the demand from the bulk user for Adityapur: Necessary Direction to organize the meeting with</li> </ul>

			<p>Industries under Adityapur Industrial Cluster to aware them for the usage of treated waste water and to get the demand are given to the Executing Agency (JUIDCO) by UD&amp;HD. The same may be referred under Point no. 10.4.2 of the Action Plan.</p> <ul style="list-style-type: none"> <li>The water demand of the identified bulk user for Sahibganj and Rajmahal will be determined from its city level action plan that will be prepared within three months from the date of final commissioning of STP.</li> </ul>
4.	Development of Dead Water Aquatic Sources (Lakes, Pond, etc.)	Lakes/rivers rejuvenation, Ground water recharge	<ul style="list-style-type: none"> <li>Water Bodies at Adityapur, Rajmahal and Sahiganj has been identified and already provided in Annexure -8 of the Action Plan.</li> <li>Further, the final City Level Action Plan for utilization of treated water of the respective ULB will be prepared within three months from the date of final commissioning of STP.</li> </ul>
5.	Time line for establishing such Infrastructure (Treatment Conveyance and Utilization of Treated Sewage)	2024 (intermediate year) to 2047 (ultimate year)	<ul style="list-style-type: none"> <li>The time line for completion of ongoing Sewerage/Septage projects may be referred from point no. 10.1 &amp; 10.2 of the Action Plan.</li> <li>The further timeline for establishing such infrastructure will be finalized in the final City Level Action Plan of the respective ULB, that will be prepared within three months from the date of final commissioning of STP.</li> </ul>
6.	To promote use of treated waste water for various usages.	Landscaping, Public Parks Cooling water for Power, Plants and oil refineries Processing water for mills plants,	<ul style="list-style-type: none"> <li>Various usages like Landscaping, Public Parks, Cooling water for Power Plants, and oil refineries, Processing water for mills plants, Toilet flushing, Dust control,</li> </ul>

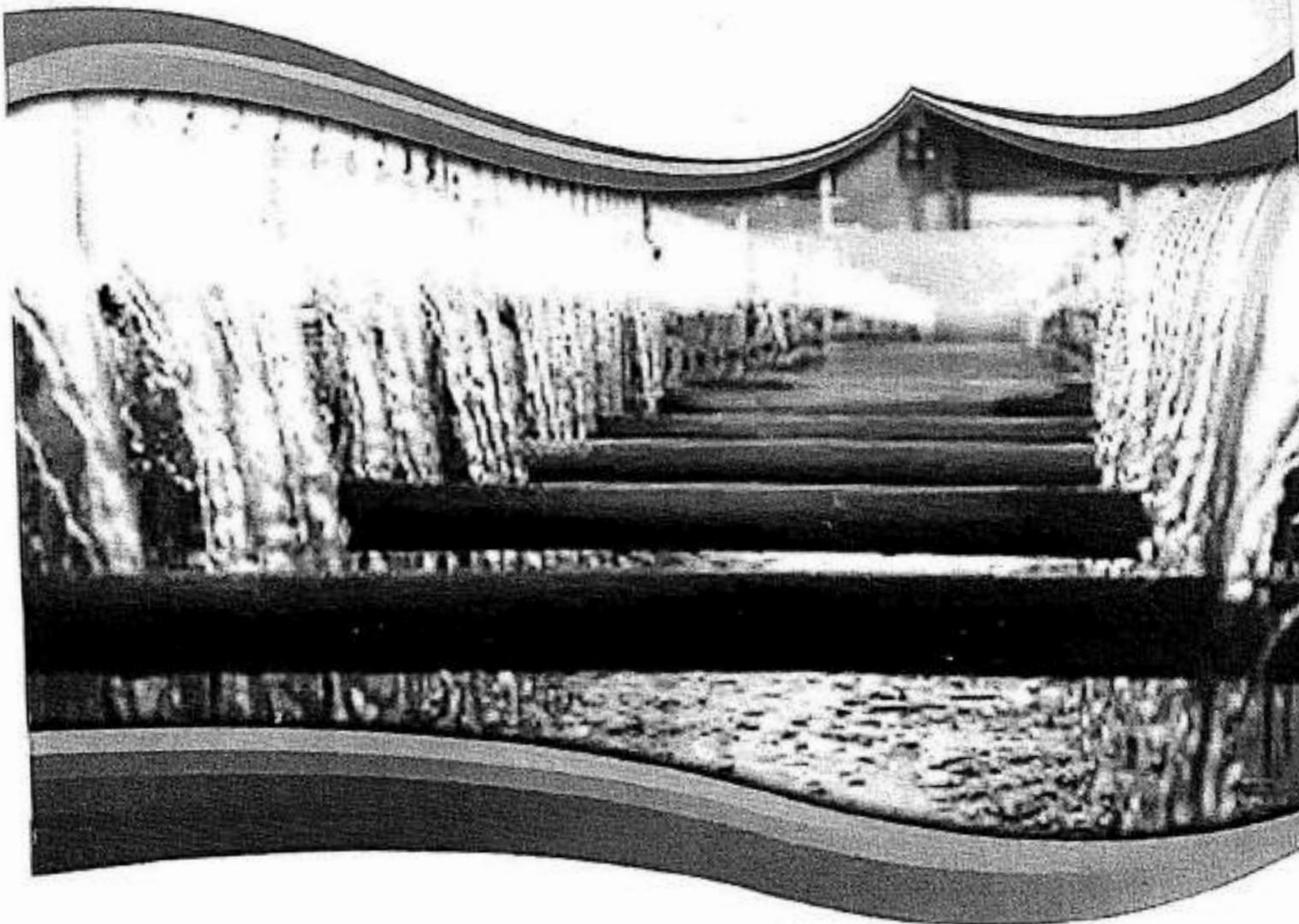
		Toilet flushing, Dust control, Construction activities, concrete mixing, car, Cloth & Floor washing, Garden and irrigation using a hose spray or drip irrigation etc.		Construction activities, concrete mixing, car, Cloth & Floor washing, Garden and irrigation using a hose spray or drip irrigation etc. is proposed in the Action Plan as per the Jharkhand Waste Water Policy 2017 attached as Annexure -1.
7.	To promote supply of treated sewage into industrial cluster.	Super Thermal Power Plant (STPP) at Patratu is one of the potential users of treated effluent from 37 MLD STP Plant.		<ul style="list-style-type: none"> <li>Necessary Direction to organize the meeting with Industries under Adityapur Industrial Cluster to aware them for the usage of treated waste water and to get the demand are given to Executing Agency (JUIDCO) by UD&amp;HD. The same may be referred under point no. 10.4.2 of the Action Plan.</li> </ul>
8.	Industrial clusters can set up treatment facility to meet their raw water requirement instead of drawing ground water.	Missing data yet to be added	To explore possibility as per suggestion at point no. 8	<ul style="list-style-type: none"> <li>Request letter to Secretary, Department of Industries, Government of Jharkhand to explore the possibility on setting up of treatment facility by the Industries to meet their raw water requirement instead of drawing ground water has been given.</li> </ul>

**List of Annexures**

<b>Sr. No.</b>	<b>Annexure Number</b>	<b>Details</b>
1	Annexure-1	Jharkhand Waster Water Policy 2017
2	Annexure-2	Correspondence between PVUNL, RMC and UD&HD regarding utilization of treated waste water from the under Construction STP of RMC.
3	Annexure-3	Strategy for reuse of treated waste water by Adityapur Municipal Corporation.
4	Annexure-4	Letter to the executing agency (JUIDCO) to organize meeting with Industries under Adityapur industrial Cluster.
5	Annexure-5	Strategy for reuse of treated waste water by Sahibganj Nagar Parishad.
6	Annexure-6	Letter to the Execcuting Agency (JUIDCO) to prepare the City Level Action Plan for Sahibganj Nagar Parishad.
7	Annexure-7	Strategy for reuse of treated waste water by Rajmahal Nagar Panchayat.
8	Annexure-8	Details of Water bodies identified at Adityapur, Rajmahal and Sahibganj.
9	Annexure-9	Proposed Organogram for Monitoring & Evaluation of the waste water management operation Cell.



# Jharkhand Waste Water Policy, 2017



**Urban Development & Housing Department**

Government of Jharkhand

4th Floor, Project Building, Dhurwa, Ranchi

**Urban Development & Housing Department****RESOLUTION**

No.- SUDA/AMRUT/Wastewater Policy/38/2017/2899

Ranchi, Dated 27/4/17

Subject:- Jharkhand Waste Water Policy, 2017

**1. BACKGROUND**

Water recycling is reusing treated wastewater for beneficial purposes such as agricultural and landscape irrigation, industrial processes, toilet flushing, and replenishing a ground water basin (referred to as ground water recharge). Water recycling offers resource and financial savings. Wastewater treatment can be tailored to meet the water quality requirements of a planned reuse. Recycled water for landscape irrigation requires less treatment than recycled water for drinking water. A common type of recycled water is water that has been reclaimed from municipal wastewater, or sewage. The term water recycling is generally used synonymously with water reclamation and water reuse. Gray water is reusable wastewater from residential, commercial and industrial bathroom sinks, bath tub shower drains, and clothes washing equipment drains. Gray water is reused onsite, typically for landscape irrigation.

Through the natural water cycle, the earth has recycled and reused water for millions of years. Water recycling, though, generally refers to projects that use technology to speed up these natural processes. Water recycling is often characterized as "unplanned" or "planned."

**2. WHY WATER RECYCLING**

Recycled water can satisfy most water demands, as long as it is adequately treated to ensure water quality appropriate for the use. Recycled water can satisfy most water demands, as long as it is adequately treated to ensure water quality appropriate for the use.

**2.1 Uses for Recycled Water**

- 2.1.1 Landscaping
- 2.1.2 Public parks
- 2.1.3 Cooling water for power plants and oil refineries
- 2.1.4 Processing water for mills, plants
- 2.1.5 Toilet flushing
- 2.1.6 Dust control
- 2.1.7 Construction activities
- 2.1.8 Concrete mixing
- 2.1.9 Artificial lakes
- 2.1.10 Car, Cloth & floor washing
- 2.1.11 Garden and irrigation using a hose spray or drip irrigation.
- 2.1.12 Construction.
- 2.1.13 Artificial lakes

Although most water recycling projects have been developed to meet nonpotable water demands, a number of projects use recycled water indirectly for potable purposes. These projects include recharging ground water aquifers and augmenting surface water reservoirs with recycled water. In ground water recharge projects, recycled water can be spread or injected into ground water aquifers to augment ground water supplies, and to prevent salt water intrusion.

### 2.2 What are the Environmental Benefits of Water Recycling?

In addition to providing a dependable, locally-controlled water supply, water recycling provides tremendous environmental benefits. By providing an additional source of water, water recycling can help us find ways to decrease the diversion of water from sensitive ecosystems. Other benefits include decreasing wastewater discharges and reducing and preventing pollution. Recycled water can also be used to create or enhance wetlands and riparian habitats.

### 2.3 Recycling Water Can Save Energy

As the demand for water grows, more water is extracted, treated, and transported sometimes over great distances which can require a lot of energy. If the local source of water is ground water, the level of ground water becomes lower as more water is removed and this increases the energy required to pump the water to the surface. Recycling water on site or nearby reduces the energy needed to move water longer distances or pump water from deep within an aquifer. Tailoring water quality to a specific water use also reduces the energy needed to treat water. The water quality required to flush a toilet is less stringent than the water quality needed for drinking water and requires less energy to achieve. Using recycled water that is of lower quality for uses that don't require high quality water saves energy and money by reducing treatment requirements.

## 3. TITLE

This policy shall be called as Jharkhand Waste Water Policy, 2017

## 4. VISION

"All Jharkhand cities and towns achieve the water recycling capability from STPs, household, commercial and industrial areas in a sustainable manner and reduce the fresh water demand to a sizeable extent"

## 5. GOAL

Jharkhand Waste Water Policy, 2017 is to ensure increase use of recycled water for other purposes apart from drinking, through the provision of appropriate technologies for water recycling and protection of environment.

The policy specifically endorses the following core principles:

- 5.1 To protect the environment and the State's water resources.
- 5.2 To promote proper functioning of network based sewerage systems and ensure connections of household so as to prevent dry weather flow in drains & streets.
- 5.3 Treatment of sewage, sludge and grey water and recycle it for other uses.
- 5.4 Promoting recycle & reuse of household, commercial and industrial grey water
- 5.5 To make waste water project economical and environmentally sustainable.
- 5.6 Inclusive and participatory decision making in waste water recycling.

- 5.7 Transparent decision making processes to achieve socio-environmental as well as economic financial objectives.
- 5.8 Capacity building for enhanced institutional ability to govern the sector effectively.
- 5.9 Ensuring, protecting and optimizing investments.
- 5.10 Public Private Partnership (PPP) in the most appropriate manner.
- 5.11 Public outreach for environmental and health related outcomes.
- 5.12 Establishment of an efficient, effective, affordable and accountable system for managing the water recycling form urban sewerage and septage management

## 6. OBJECTIVES

To overcome the shortage of water by recycling it and putting them for different purpose, so that the use of potable water should mostly be for drinking purposes. The re-use of water in a sizeable quantity up to a certain quality after proper treatment of water for non-drinking purpose and last but not the least scientifically disposal of the remaining waste is the object behind formulating this policy.

- 6.1 To ensure 100 percent wastewater recycling in cities/towns
- 6.2 To improve waste water supply service focusing on customer satisfaction, coverage, frequency and reliability
- 6.3 Supply of potable water that incurs large amount of money to be reduced and waste water to be used in non-drinking purposes.
- 6.4 Promoting and augmenting wastewater reuse for ensuring environmental sustainability by reducing burden on already stressed basin and aquifers and preventing their depletion.
- 6.5 Promoting wastewater reuse from sewage discharge leading to reduction in environmental costs and health hazards.
- 6.6 Wastewater reuse by ensuring resource conservation & preservation of sensitive eco-system and reducing pollutant loading.

All cities and towns of Jharkhand become totally sanitized, healthy and liveable and ensure sustain good public health and environmental outcomes for all their citizens with a special focus on hygienic and affordable sewerage facilities for the urban poor and women. All urban dwellers will have access to and use safe and hygienic sewerage or sludge facilities and arrangements.

## 7. COMPOSITION OF GREYWATER

### 7.1 Greywater from Bathroom

Water used in hand washing and bathing generates around 50-60% of total greywater and is considered to be the least contaminated type of greywater. Common chemical contaminants include soap, shampoo, hair dye, toothpaste and cleaning products.

### 7.2 Greywater from Cloth Washing Water

It is used in cloth washing generates around 25-35% of total greywater. Wastewater from the cloth washing varies in quality from wash water to rinse water to second rinse water. Greywater generated due to cloth washing can have faecal contamination with the associated pathogens and parasites such as bacteria.

### 7.3 Greywater from Kitchen

Kitchen greywater contributes about 10% of the total greywater volume. It is contaminated with food particles, oils, fats and other wastes. It readily promotes and supports the growth of microorganisms. Kitchen greywater also contains chemical pollutants such as detergents and cleaning agents which are alkaline in nature and contain various chemicals. Therefore kitchen wastewater may not be well suited for reuse in all types of greywater systems.

## 8. LEGISLATION AND GUIDANCE DOCUMENTS

The Waste water Policy should be read in accordance with the most current versions of the following:  
Legislation and document

- 8.1 Environmental (Protection) Act, 1986
- 8.2 The Environment (Protection) rules, 1986
- 8.3 The water (Prevention and Control of Pollution) Act, 1974
- 8.4 The water (Prevention and Control of Pollution) cess, Act, 1974
- 8.5 The water (Prevention and Control of Pollution) Amended rules, 2011
- 8.6 The water (Prevention and Control of Pollution) Cess rules, 1978
- 8.7 The water (Prevention and Control of Pollution) Rules, 1975
- 8.8 National Urban sanitation Policy 2008
- 8.9 National Water Policy 2012
- 8.10 Quality standards suggested by Central Pollution Control Board and Jharkhand State Pollution Control Board.
- 8.11 Standards set by Bureau of Indian Standards (BIS)

## 9. WHAT NEEDS TO BE DONE

- 9.1 A Separate System: STPs water reuse and grey water reuse to encourage.
- 9.2 Water reclamation centers to reclaim water after treatment of domestic sewage and greywater.
- 9.3 Where water Reclamation centers are situated in the midst of residential area, these can be built under ground to avoid the problem odour and parks can be maintained on the roof of treatment facility.
- 9.4 One of the Scheme of treatment may be Grit chamber, Primary sedimentation tank, Reaction Tank, Secondary sedimentation tank, Chlorination Tank followed by sand filtration.
- 9.5 Reverse osmosis filtration may be used for tertiary treatment.
- 9.6 100% households, commercial area and industrial area to be covered for wastewater recycling
- 9.7 Sewerage and water supply activity should be coordinated.
- 9.8 Water tariff should be such as to discourage the people from wasteful use of water.
- 9.9 Provision of adequate wastewater collection and treatment facilities for all the cities and towns in Jharkhand.
- 9.10 Protection of the environment and public health in the areas affected by the proposed systems, especially, surface water and ground water.
- 9.11 Consideration of treated effluents as a source for reuse (irrigation/ industrial).

## 10. THE POLICY

### 10.1 On Resource Development

Wastewater is a perennial water source and shall form an integral part of renewable water resources and the State water budget. Each local body will consider it as a resource and make the plan for reuse as per the site conditions with the help of experts. All local bodies will make city wastewater reuse plan (CWP) for a period of 20 years considering future development and city development in line with city Master plan to avoid any conflicts in developing the city in the future.

Existing levels of wastewater services shall be maintained and upgraded where necessary to enhance public health and the environment and separate plan is to be prepared by local body as per their requirement. Treatment of wastewater shall be targeted towards producing an effluent fit for reuse in irrigation in accordance with WHO guidelines as a minimum. Reuse of treated wastewater in other purposes shall be subject to appropriate specifications. Coordination shall be maintained with the official bodies in charge of urban development to account for the treatment and disposal of their liquid wastes. Central treatment plants shall be built to serve semi-urban areas, and collection of wastewater can be made initially through trucking until collection systems are justified. Specifications and minimum standards as stipulated by CPHEEO shall be applicable for the use of septic tanks in urban areas. Particular attention shall be paid to the protection of underlying aquifers.

### 10.2 On Resource Management

It is highly imperative that Urban Local Body shall develop and manage wastewater systems as well as the treatment and reuse of the effluent.

A basin management approach shall be adopted where possible. The use of treated wastewater from sewerage, households, commercial and from industrial application shall be given the highest priority and shall be pursued with care. Effluent quality standards shall be defined based on the best attainable treatment technologies, and calibrated to support or improve ambient receiving conditions, and to meet public health standards for end users. Key factors will include the location of the discharge, its proximity to wells, the type of receiving water, and the nature and extent of end uses. Industries shall be encouraged to recycle part of its wastewater and to treat the remainder to meet standards set for ultimate wastewater reuse or to meet the regulations set for its disposal through the collection systems and/or into the receiving environment. Wastewater from industries with significant pollution should be treated separately to standards allowing its reuse for purposes identified by the city or to allow its safe disposal or water recharging. Consideration shall be given to isolating treated wastewater from surface and ground waters used for drinking purposes, and to the blending of treated effluent with relatively fresher water for suitable reuse. Urban Local Bodies can engage Experts from Government Engineering Colleges of Jharkhand NITs/Engineering colleges.

### 10.3 On Wastewater Collection and Treatment

**10.3.1 City Plan :** A proper and updated city plan is an essential pre-requisite for proper planning and design of all utilities and more so for the Sewerage Systems and water recycled from houses. The State shall endeavor to have proper digital city maps showing the levels prepared through modern available technology. The digital city maps should clearly show the city feature over ground and underground including all utilities. Geographical Information System (GIS), Ground Penetrating Radar (GPR), Total station etc. tools may be used for preparation of city map. The city maps should be updated for every 5 years. An effective and comprehensive GIS based data base and Management Information System correctly mapping the assets, user base and status of operations shall be established.

10.3.2 **Design Period:** Every city has to prepare a City Wastewater Recycling Plan (CWP) for next 20 years along with 5 year short term plan. The CWP for the city should take into account the likely changes in the city in next 20 years and plan for them and will be according to city Master plan. The Detailed Project Report (DPR) for recycling should be in accordance to CWP. The design of the sewers and planning of space should be for the 30 year projection requirements and for recycling from households and commercial establishments. However, the units which can be developed in modules (e.g. Sewage Treatment Facility, sewerage Pumping machinery, on site treatment facilities, etc.) can be designed for appropriate shorter period. Earmark of land for Sewage Pumping Station (SPS) and Sewage Treatment Plant (STP) should be done for all Urban Local Bodies (ULBs) and appropriate land allotment shall be done by Development Authority/Urban Improvement Trust/State Govt. on priority.

#### 10.4 On Reuse of Treated Effluent and Sludge

- 10.4.1 Treated wastewater effluent is considered a water resource and is added to the water stock for reuse.
- 10.4.2 Blending of treated wastewater with fresh water shall be made to improve quality where possible.
- 10.4.3 Crop nutrient requirements shall be determined taking into consideration the prevailing effluent quality. Overuse of nutrients shall be avoided.
- 10.4.4 Accumulation of heavy metals and salinity shall be monitored, managed and mitigated. Leaching of soils shall be advocated by the irrigation authorities.
- 10.4.5 Treated effluent quality should be monitored and users alerted to any emergency causing deterioration of the quality so that they will not use such water unless corrective measures are taken.
- 10.4.6 Studies should be conducted and projects designed and implemented to store the excess treated wastewater in surface reservoirs but artificial recharge is not permitted. Due attention shall be given to the quality of treated and groundwater and the characteristics of the strata.

#### 10.5 Industry:

Industrial reuse of reclaimed wastewater represents major reuse next only to irrigation in both developed and developing countries. Reclaimed wastewater is ideal for many industrial purposes. Where effluent is to be used in the industrial processes, it should be the responsibility of the industry to treat it to the quality standards required. Wastewater is to achieve adequate quality for reuse as cooling water.

The membrane filtration system can remove all suspended solids, faecal coli forms, and giardia cysts. It could also significantly reduce human enteric viruses such as reovirus and enterovirus.

#### 10.6 Industrial uses for reclaimed water include:

- 10.6.1 Evaporative cooling water:
  - 10.6.1.1 once-Through cooling system
  - 10.6.1.2 Re-circulating cooling system
  - 10.6.1.3 cooling water quality requirements

10.6.2 Boiler -Feed water- The use of reclaimed water differs little from use of conventional public supplies for boiler-feed water,as both require extensive additional treatment quality requirement for boiler feed make up water are dependent upon pressure at which boiler is operated.

10.6.3 Industrial process water- Suitability of reclaimed water for use in industrial process depends upon particular use like-

10.6.3.1 Pulp and paper

10.6.3.2 chemical industry

10.6.3.3 Textile industry

10.6.3.4 Petroleum and coal

### 10.7 Re-use Options:

The following options or re-use of effluent have been identified: In general, public health concern is the major issue in any type of reuse of wastewater, be it for irrigation or non-irrigation utilization, especially long term impact of reuse practices. It is difficult to delineate acceptable health risks and is a matter that is still hotly debated. Potential reuse of wastewater depends on the hydraulic and biochemical characteristics of wastewater, which determine the methods and degree of treatment required. While agricultural irrigation reuses, in general, require lower quality levels of treatment, domestic reuse options (direct or indirect potable and non-potable) reuses need the highest treatment level. Level of treatment for other reuse options lie between these two extremes. The reuse options may be (artificial recharge of aquifers is not permitted):

#### 10.7. Irrigation

10.7.1.1 Agriculture and forestry

10.7.1.2 Landscaping

10.7.2 Fish - farming

#### 10.7.3 Industry

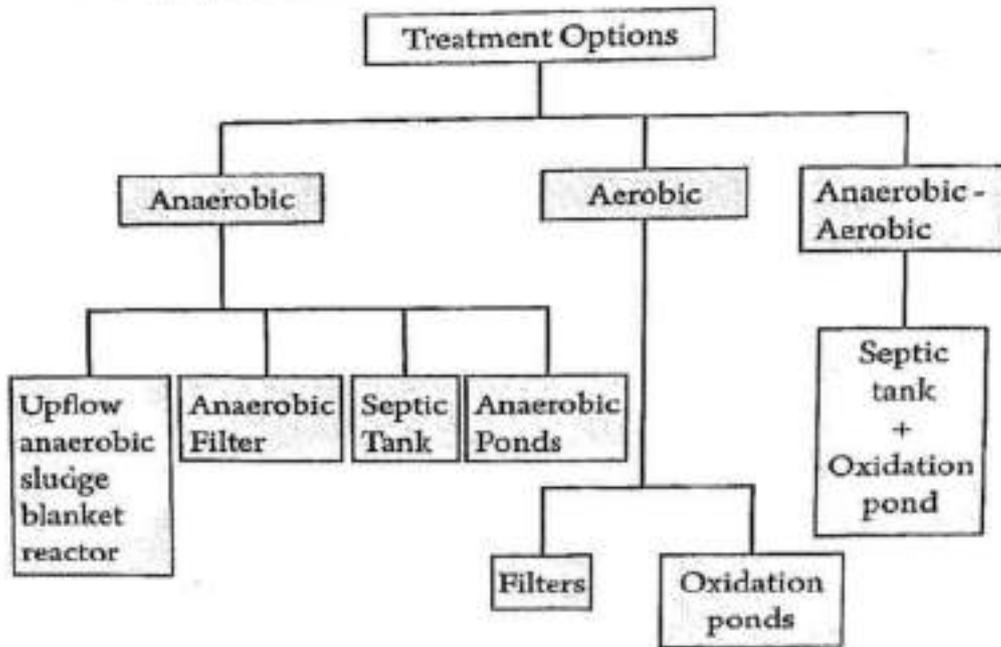
#### 10.7.4 Non-potable Domestic Reuse:

The detailed project report should clearly define the best reuse option particular to town and strategy to obtain it. Action plan with clarity should be the part of Detailed Project Report (DPR), while preparing sewerage Projects. Before deciding the reuse of treated waste water authority must full fill the water quality norms and its legal implications.

Governing local body can sell the treated waste water and digested sludge to generate the revenue.

## 11. GREYWATER TREATMENT OPTIONS

Greywater reuse methods can range from low cost methods such as the manual bucketing of greywater from the outlet of bathroom, to primary treatment methods that coarsely screen oils, greases and solids from the greywater before other uses, to more expensive secondary treatment systems that treat and disinfect the greywater to a high standard before using it further. The choice of system will depend on a number of factors including whether a new system is being installed or a disused wastewater system is being converted because the household is connected to sewer.



### 11.1 Components of Greywater Treatment Systems

A number of technologies have been applied for greywater treatment worldwide varying in both complexity and performance. The following in general greywater systems considered :-

#### 11.1.1 Primary treatment pre-treatment to secondary treatment:

11.1.1.1 Screening

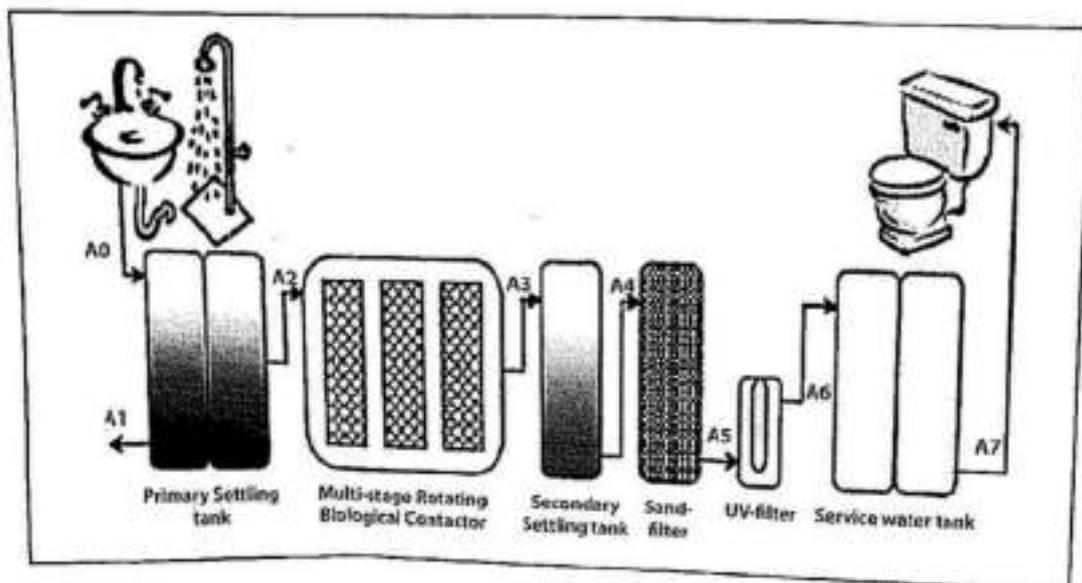
11.1.1.2 Equalization

#### 11.1.2 Secondary treatment -1

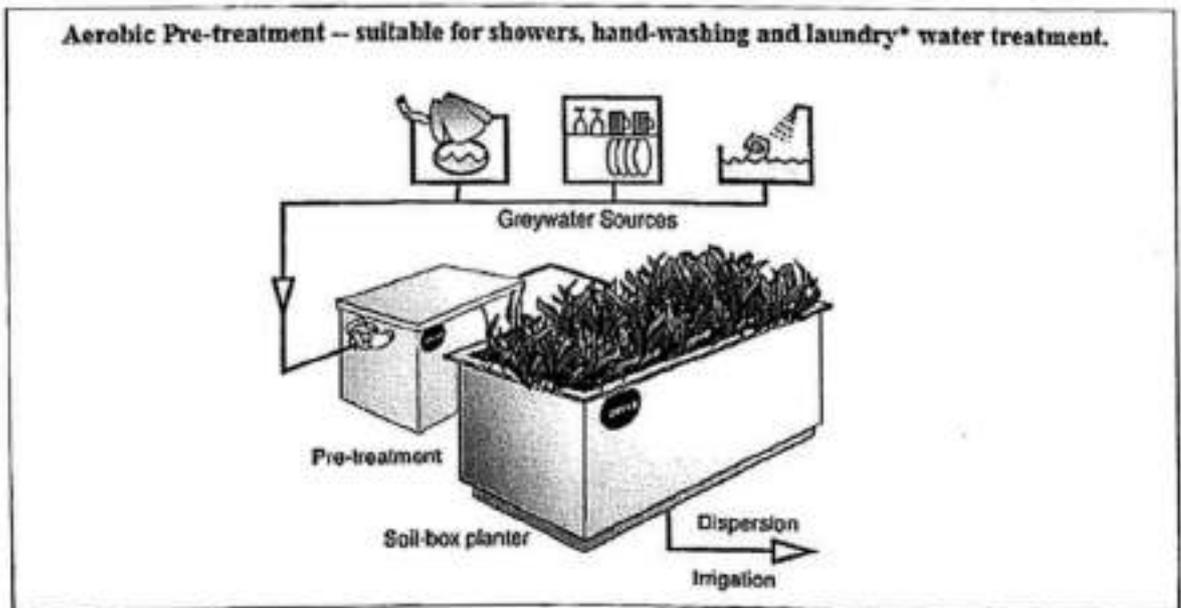
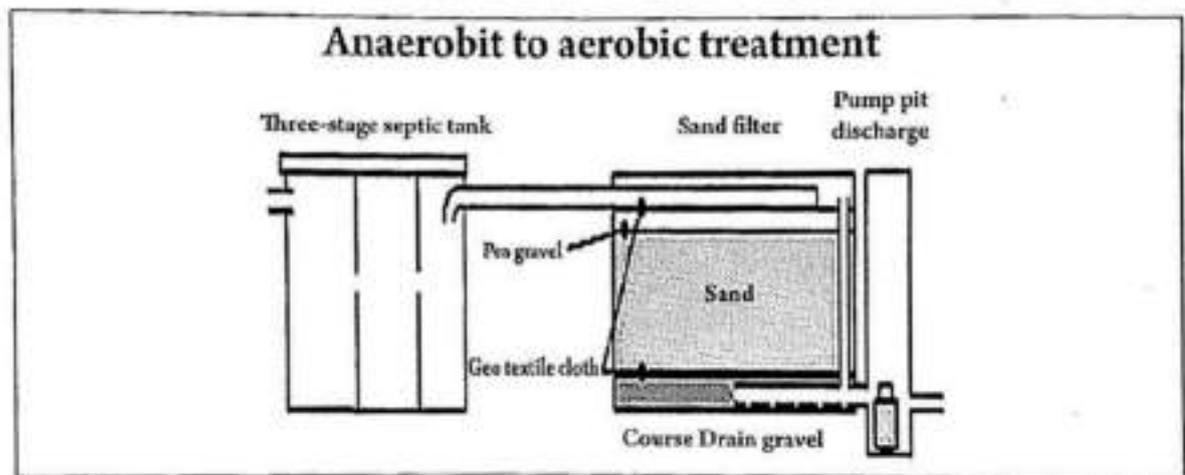
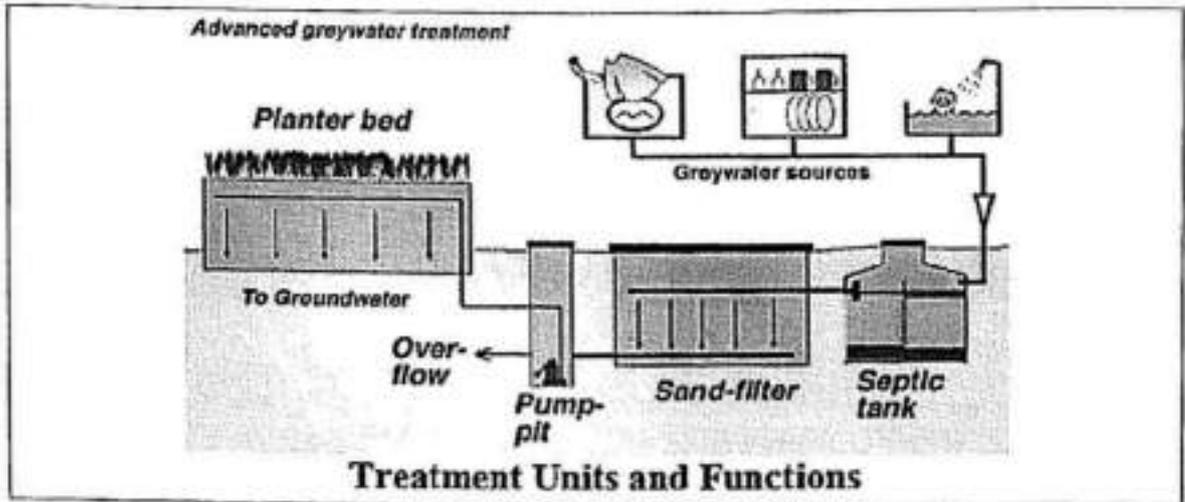
11.1.2.1 Gravel filtration

11.1.2.2 Sand filtration

11.1.2.3 Chlorination



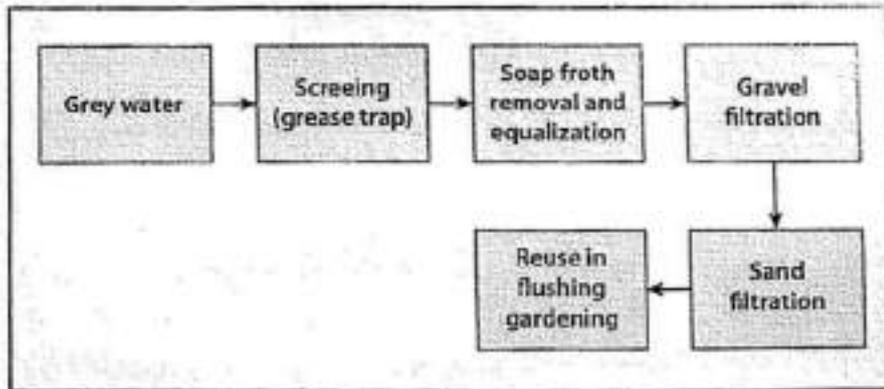
11.1.3 Secondary treatment -II.  
Broken brick, Charcoal, Chlorination, Treated greywater



11.2 Household level Greywater Treatment and Reuse System

In water scarce areas, with specific treatment the greywater can be cleaned and reused not only for gardening but for other use also.

Technological process Greywater treatment process at the household level involves screening (grease and silt removal), soap froth removal, equalization and filtration. Flow diagram of household based greywater treatment system is shown below



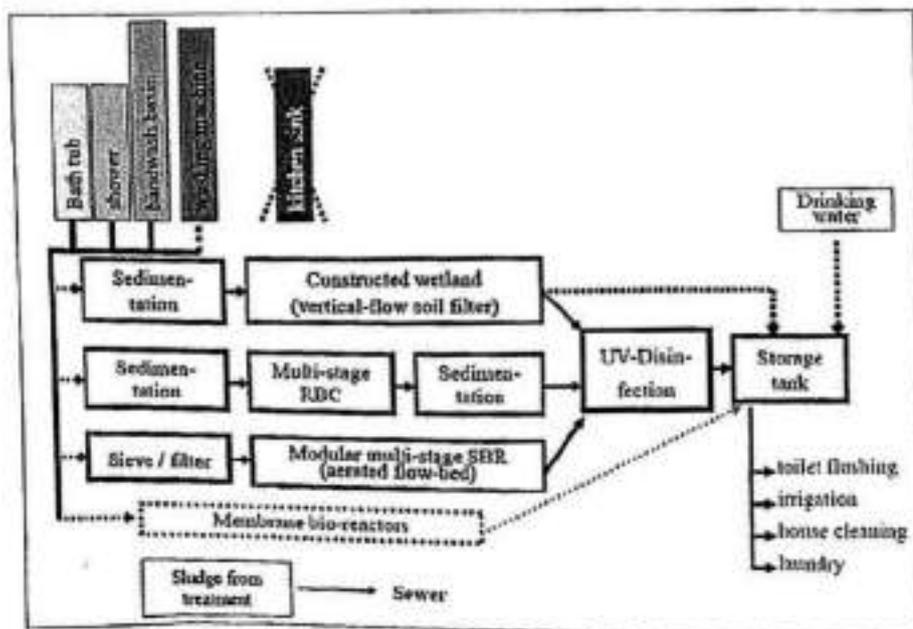
Greywater treatment for reuse in household

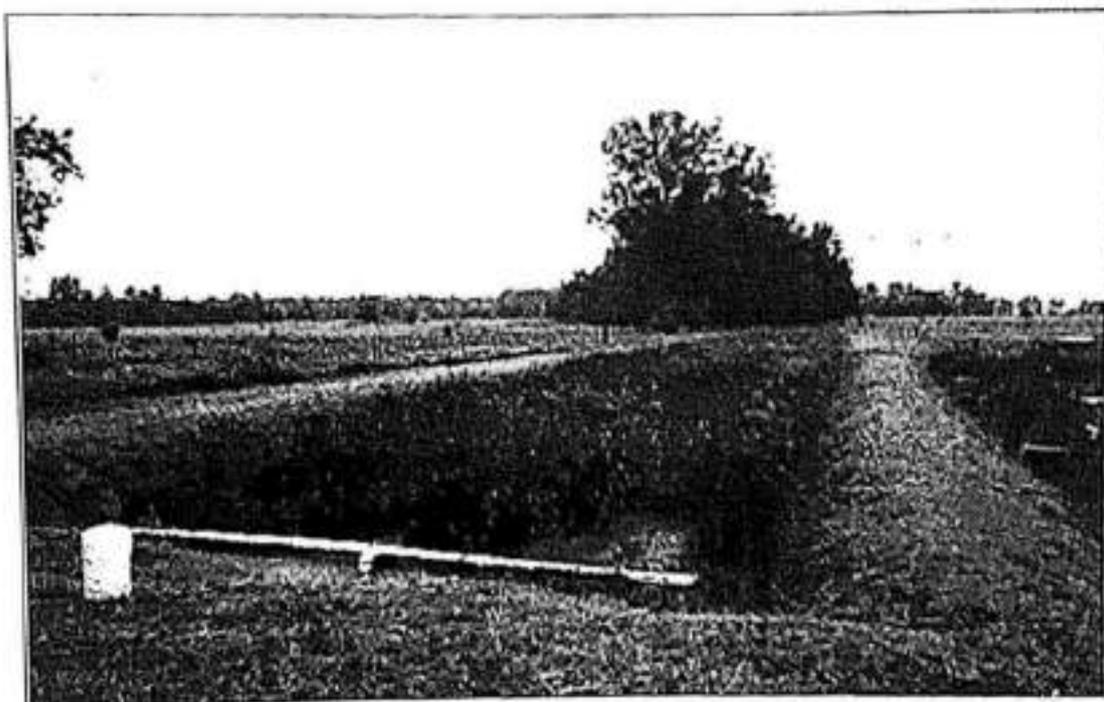
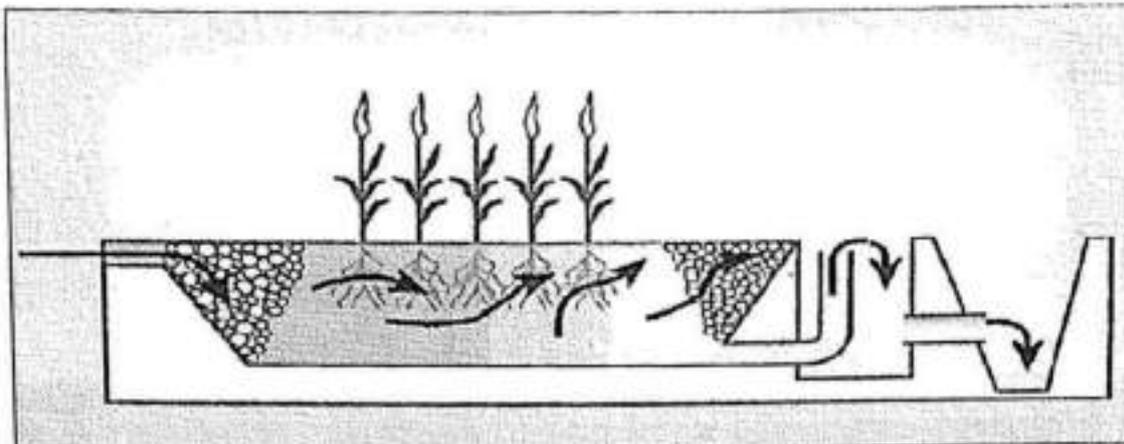
#### Advantages:

- 11.2.1 Reduces fresh water requirement
- 11.2.2 Prevents greywater stagnation
- 11.2.3 Prevents vector breeding
- 11.2.4 Use in flushing toilets to make toilets functional
- 11.2.5 Use of greywater in gardening
- 11.2.6 Minimal risk to users of greywater as it incorporates principles of water safety.

#### 11.3 Constructed wetlands:

Constructed wetlands have been used successfully in the past for the treatment of wastewaters. Physical, chemical, and biological processes combine in wetlands to remove contaminants from wastewater. Greywater treatment is achieved by soil filtration in reed-bed systems which reduces the organic load of the greywater considerably, in addition to decreasing the concentrations of faecal bacteria. If properly designed, these systems would produce a clear and odourless effluent, which can be stored for several days without the need for disinfection.





## 12. ON PRICING FINANCING AND INVESTMENT

- 12.1 In view of increasing marginal cost of wastewater collection and treatment, wastewater charges, connection fees, sewerage taxes and treatment fees shall be set to cover at least the operation and maintenance costs. It is also highly desirable that part of the capital cost of the services shall be recovered. The ultimate aim is for a full cost recovery.
- 12.2 Appropriate criteria in order to apply the "polluter pays" principle shall be established.
- 12.3 Different charges for different areas may be applied. This shall be assessed for each geographical area as a function of end uses and effluent quality and will be subject to economic and social considerations.
- 12.4 Because of the limited financial resources available to Government of Jharkhand, setting investment priorities in wastewater will be compatible with government investment plans.
- 12.5 Criteria for prioritizing investments in the wastewater sector shall take into account the current and future needs of the state, needs to expand wastewater systems in urban areas and to provide wastewater systems to smaller towns and villages.



- 12.6 Priorities of wastewater projects shall not be disconnected from water supply projects and urbanization in general. Decisions will be made concerning them to attain optimum solutions to the need for services, availability of finance and availability of trained manpower.
- 12.7 Treated effluent shall be priced and sold to end users at a price covering at least the operation and maintenance costs of delivery.
- 12.8 It is the intention of the Government, through private sector participation, to transfer management of infrastructure and services from the public to the private sector, in order to improve performance and upgrade the level of service.
- 12.9 The role of the private sector will expand with management contracts, concessions and other forms of private sector participation in wastewater management.
- 12.10 The concepts of Built Operate Own/Built Operate Transfer shall be entertained, and the impact of such concepts on the consumers shall be continually addressed and negative impacts mitigated.
- 12.11 The private sector role in reuse of treated effluent shall be encouraged and expanded.
- 12.11.1 The costs will depend on the system/technology adopted for collection of sewerage and treatment and the administration costs. It is important that the full cost of the service is assessed for each urban area instead of adopting a typical cost assessment. The full cost shall cover the following:
- 12.11.1.1 Institutional aspect of the sanitation service e.g. the management information systems, accountancy and finance management, billing and collection, customer services, etc. and oversight activities.
- 12.11.1.2 Operating, maintaining (on a planned maintenance basis), repairing replacing and extending sanitation service physical infrastructure.
- 12.11.1.3 Keeping updated infrastructure and customer data on a GIS base.
- 12.11.1.4 Managers, staff, vehicles, equipment and consumables associated with above.
- 12.11.1.5 Consumable like chemicals etc.
- 12.11.1.6 Power charges.
- 12.11.1.7 Spare Parts.
- 12.11.1.8 Any other O&M contract amount
- 12.11.2 The urban local bodies are proposed to have following sources funds for O&M :-
- 12.11.2.1 The O&M cost will be met from the Government grants and contribution of the beneficiaries.
- 12.11.2.2 Revenue from sale of treated waste water.

The government in town policy shall include the provision of the recovery of full capital cost of lying sewerage system and prorated cost of STP for new colonies. It shall be mandatory for the ULBs to adhere to minimum 20% reuse and recycling of treated waste water. The treated waste water may be sold at a rate as decided by adopting transparent procedure as decided by State Government.

- 12.12 Public Private Partnership (PPP)/Engineering Procure Construct (EPC) and Operational & Maintenance (O&M) Contract



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As there is budget constraint from the Central and the state side the option of the Sewerage Project through Public Private Partnership (PPP) will be explored. In case the PPP mechanism is not workable then the EPC mechanism will be explored and long term O&M Contract will be done.

### 13. ON STANDARDS, REGULATIONS AND QUALITY ASSURANCE

- 13.1 Particular attention shall be focused on adopting and enforcing effluent and sludge standards for municipal and industrial wastewater treatment plants and for discharges from industries, laboratories, hospitals, slaughterhouses and other businesses.
- 13.2 Extensive and comprehensive monitoring programs shall be developed. Influent to and effluent from the plants and throughout watercourses shall be measured and monitored against all appropriate parameters to ensure that public health objectives and treatment efficiency goals are attained.
- 13.3 Observation wells shall be installed near the treatment plants to monitor groundwater quality where necessary, and to mitigate adverse impacts where and when needed.
- 13.4 Data collected from the monitoring process shall be entered and stored, processed and analyzed through computer software, and results published periodically.
- 13.5 Roof and storm water connections to public sewers shall be prohibited. Collection of storm water shall be done separately and will be the subject of water harvesting.
- 13.6 Effluent and sludge standards for the disposal of hazardous liquid wastes shall be defined to ensure the safe disposal of such wastes.
- 13.7 State Pollution Control Board/ Central Pollution Control Board regulations for disposal norms shall be mandatory.
- 13.8 Industrial waste water is not allowed to be disposed off in the sewer line. ULB can issue notification for penalties to be imposed on the such industrial units.
- 13.9 Laboratories shall be maintained and properly equipped to provide services and reliable data needed to ensure enforcement of and adherence to standards and regulations.

### 14. ON LEGISLATION AND INSTITUTIONAL ARRANGEMENTS

- 14.1 Legislation and institutional arrangements for the development and management of wastewater shall be periodically reviewed. Gaps shall be filled, and updating of the institutional arrangements with parallel legislation shall be made periodically to cope with varying circumstances and for this government shall notify an agency giving full power to take necessary action in this matter.
- 14.2 The role of the Government shall be fine-tuned and its involvement reduced to be regulatory and supervisory. Involvement of the stakeholders in wastewater management and support shall be introduced and expanded.
- 14.3 On Public Awareness
  - 14.3.1 The public shall be educated through various means about the risks associated with the exposure to untreated wastewater and the value of treated effluents for the different end uses.
  - 14.3.2 Programs on public awareness shall be designed and conducted to promote the reuse of treated wastewater.
  - 14.3.3 Public awareness campaigns shall also be waged to educate the public on the importance of domestic hygiene, wastewater collection, treatment and disposal.

- 14.3.4 It is observed that the system is dependent on the appreciation of the beneficiaries to the advantages and importance of the system to them and thereby working together towards making it successful. The co-operation is vital for following areas:
- 14.3.4.1 Protecting the system from getting choked due to entry of extraneous material in the sewer system. A vigilant public will help prevent this.
  - 14.3.4.2 The sewerage system yield full benefits or disease protection when there is 100% connectivity.
  - 14.3.4.3 It is important that the beneficiaries appreciate the benefits and pay for their upkeep. The systems require proper upkeep and the cost associated with maintenance and upkeep should at least be recovered from the beneficiaries. The principal of the polluter pays will be adopted only by an enlightened and participating public.
- 14.3.5 A conscious campaign has to precede the planning and implementation of the sewerage Systems. ULB, Non Government Organizations and local neighborhood committees could give the process a thrust.
- 14.3.6 A public participation process will not only aid in identifying potential consumers but also serve as a public education program. Potential users will be mainly concerned with the quality of reclaimed water and reliability of its delivery and the constraints in using reclaimed water. Also, connection costs or additional sewerage treatment cost might affect their ability to use the product. Consultations with various stake holders will aid in structuring of tariff and discounts for adopting reuse technologies, awareness on dual piping system, water conservation and safety issues.
- 14.3.7 Municipal Bodies should decide and pass resolution regarding sewer connection charges. The provision should be widely publicized
- 14.3.8 Series of 'Sewer connection camps' may be organized. The time and venue should be publicized widely to inform residents. The days, time and venue should be to suit the convenience of public.
- 14.3.9 Ensure that all Government offices and schools are connected.
- 14.4 On the Human Resources Development & On Research and Development:
- 14.4.1 Capabilities of human resources in the management of wastewater shall be enhanced through training and continuous education. Work environment shall be improved and incentives provided.
  - 14.4.2 Establishment of State Water & Waste water Training Center at state level. It will help in training of human resources in this sector.
  - 14.4.3 Human resources performance will be continually appraised in order to upgrade capabilities, sustain excellence and provide job security and incentives to qualified individuals with excellent performance.
  - 14.4.4 Applied research on relevant wastewater management topics shall be adopted and promoted. Topics such as the transfer of wastewater treatment technologies, low cost wastewater treatment technologies, reduction of energy consumption and others will receive adequate support.

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- 14.4.5 Cooperation with specialized centers in the country and abroad shall be advanced, and raising of funds for this purpose shall be supported.
- 14.4.6 Transfer of appropriate technology suited for local conditions will be a primary target for the development activities and for adaptive research.

#### 14.5 On Selected Priority Issues

- 14.5.1 To the extent that design capacities of wastewater treatment plants permit, priority of collection and house connections shall be accorded to expansion of urban areas served by treatment facilities. Users willing to contribute to the cost of the services in addition to fees and charges set by laws and regulations shall also be given priority.
- 14.5.2 Where design capacities of treatment facilities and of conveyance systems are approached or exceeded, priority shall be given to the expansion of such capacities.
- 14.5.3 Priority shall be accorded to situations and locations where waste-water disposal practices threaten the environmental integrity of freshwater resources, and where performance of cesspools and percolation pits pollute underground water aquifers.

More awareness campaigns will help to spread the work. The civic body should make it mandatory for new constructions to have a separate system to collect grey water.

### 15. OPERATION AND MAINTENANCE

There are several important factors that need to be considered when planning wastewater plants and options which will have a direct impact on O&M and monitoring. Since O&M aspects are important for the overall long-term success of the programme, O&M planning, including the financial provision of funds, should be included in the terms of references for the design of each plant. Furthermore, the O&M plan should be reviewed and approved along with engineering designs and specifications, including the operation and maintenance cost:

- 15.1 location of the wastewater treatment plants and its proximity to residential areas;
- 15.2 volumes and schedules of wastewater collection;
- 15.3 degree of mechanisation of technologies; and
- 15.4 final end use or disposal of reuse
- 15.5 running it on PPP mechanism and charging the different users

### 16. STATE-LEVEL IMPLEMENTATION STRATEGY

- 16.1 State Urban Development Agency will develop and issue a Wastewater Implementation Strategy and Plan Guidelines. These Guidelines will provide an overall state-level framework, objectives, timelines and implementation plans to the ULBs. The Implementation Strategy will cover aspects such as implementation targets, framework for engagement of the private sector, training and capacity building, behavior change and social communication, M&E framework, specific roles and responsibilities of various entities, guidelines to develop ULB-level plans, and funding mechanisms.
- 16.2 ULB-specific Wastewater Strategy and Action Plan conforming to the State Policy will be developed by each ULB based on the State Faecal Sludge & Septage Management Implementation Strategy and Plan Guidelines.

16.3 How the policy will be executed in the in the cities/towns. Three phase approach will be designed to implement the policy.

16.3.1 In the financial year 2017-18 it will be implemented in all the notified Nagar Nigam.

16.3.2 In the financial year 2018-19 it will be implemented in all the notified Nagar Parisad.

16.3.3 In the financial year 2019-20 it will be implemented in in all the notified Nagar Panchayat.

All efforts will be done to follow the execution method outlined above for the cities towns, however, depending upon the centre/state programme and budget availability the cities/towns might be chosen from any category in any financial year. Due to environmental factors the cities/towns may also be chosen out of these to implement the plan.

## 17. MONITORING & EVALUATION

17.1 At the state level, State Urban Development Agency (SUDA)/ Jharkhand Urban Infrastructure Development Corporation (JUIDCO) will adopt San-Benchmark framework for revised service level benchmark for sanitation that assess performance of citywide waste water recycling and sewage water treatment.

17.2 State Urban Development Agency (SUDA) / or JUIDCO will develop an M&E framework to measure cities' performance, and also devise data collection and reporting systems using indicator framework developed for San-Benchmark. This will be aligned with the 14th Finance Commission condition of publishing the service level benchmark to avail performance grant. UI.Bs will develop robust reporting format to track compliance of the various stakeholders with outcomes and process standards.

17.3 A cell will be created inside JUIDCO to monitor and evaluate the wastewater management operation. The cell will be created by funds from external agency funding or from the funds of 14th finance commission or through the state budget.

17.4 A Management Information System (MIS) will be developed accordingly to monitor the progress.

## 18. TAX INCENTIVE

The tax incentive will apply in following conditions:

18.1 All the Individual Households of RWAs will treat their waste water in a decentralised manner and reuse it inside their colonies as permissible will get a rebate of 10% in the property tax.

18.2 All the new apartments which will be constructed and compulsory treat and reuse the treated waste water in their apartment, will get a 10% rebate of 10% of the construction permit fee, or Rs. 2,00,000/- (Two lakhs) whichever is less.

18.3 All the new malls, big hotels, industries, clubs, colleges, universities, hospitals, sports stadiums etc. which will be constructed will compulsory treat and reuse the treated water. In doing so they will get a rebate of 10% of the construction permit fee, or Rs. 2,00,000/- (Two lakhs) whichever is less.

18.4 A separate head of the tax namely called 'Waste Water Tax' will be created which may be levied in the property tax for the operation and maintenance of the sepatge.

## 19. POLICY EVALUATION:

19.1 Policy may be reviewed as and when required for assessing its effectiveness and making changes if necessary.

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19.2 This policy shall come into force from the date of issue of this resolution.

**20. POWER OF THE STATE GOVERNMENT**

20.1 Notwithstanding anything contained in the foregoing paragraphs of the Jharkhand Waste Water Policy, 2017 the State Government by issuance of notification in the official gazette may amend or withdraw any of the provisions and / or the schemes mentioned herein above.

20.2 Interpretation - Should any doubt arise as to the interpretation of any of the provisions of these Rules, the matter shall be referred to the Urban Development and Housing Department, whose decision thereon shall be final.

**Order:** It is hereby ordered that the copy of this resolution be published in the Special Gazette and wide publicity be given and circulated among all Department/ Head of the Department.

By the order of the Governor of Jharkhand,

(Arum Rajmar Singh)

Principal Secretary to Government

Memo No-Suda/Amrut/ Waste Water-Policy/38/2017/2899..... Ranchi, Dated...27/4/17.....

**Copy to :** Copy of the resolution forwarded to the Superintendent, Government Press, Jharkhand, Ranchi for publication in the forthcoming issue of Government Gazette/Nodal officer, E-Gazette, Urban Development and Housing Department, Government of Jharkhand for information and necessary action.

Principal Secretary to Government

Memo No-Suda/Amrut/ Waste Water-Policy/38/2017/2899..... Ranchi, Dated...27/4/17.....

**Copy to :** P.S to Minister, Urban Development and Housing Department/ All Additional Chief Secretary/ Principal Secretary/Secretary, Govt of Jharkhand/All Divisional Commissioners, Jharkhand/Director, SUDA / Director DMA/All Deputy Commissioners, Jharkhand / All Officers, UD&HD/ Municipal Commissioners/ Executive Officers/ Special Officers, urban local bodies for information and necessary action.

Principal Secretary to Government



**RANCHI MUNICIPAL CORPORATION, RANCHI**

(ENGINEERING SECTION)

KUTCHERY ROAD, RANCHI, PIN - 834001

e-mail :- support@ranchimunicipal.com

LETTER No. - 350(SAD)

DATED :- 02/08/19.

From,

**Municipal Commissioner**  
Ranchi Municipal Corporation,  
Ranchi.

To,

**Secretary to Government**  
Urban Development & Housing Department.

Sub:-

**Regarding Submission of the action plan for utilization of treated sewage water from the under construction STP under RMC.**

Ref:-

**Your Letter No- 237 date-25-07-2019**

Sir,

This has the reference of the said letter No- 237 date- 25-07-2019 through which we have been directed to submit the action plan for utilization of treated sewage water from upcoming 37 MLD Capacity STP under zone-I

The following is the status and proposed action plan for the treated sewage water from 37 MLD STP under construction.

- (a) Status of Present construction of STP  
including SPS & Sewer lines - 45% Completed
- (b) Expected date of completion - March 2020
- (c) Regarding utilisation of treated sewage water, several round of meetings with NTPC Patratu has been held.  
NTPC has requested for getting the entire 37 MLD treated water for their project at NTPC site patratu.
- (d) On last meeting with them on 18-07-2019 following action plan was decided.
- (e) NTPC will request JUIDCO for carrying deposit work in laying pipe line from, existing STP site to their plant site.
- (f) NTPC will appoint a consultant of repute for DPR work and accordingly they will deposit the money with JUIDCO.
- (g) NTPC requirement for this water will be after 2 to 3 years, all infrastructure will be readied in this period.
- (h) RMC will ensure secondary treated water for which tariff will be decided and paid to RMC by NTPC.
- (i) NTPC will be responsible for tertiary treated water required for their plant.

This is for your information and action please.

Yours faithfully

*[Handwritten Signature]*  
2/8/19

**Municipal Commissioner**  
Ranchi Municipal Corporation, Ranchi



**Government of Jharkhand**  
**Urban Development and Housing Department**

**Minutes of Meeting of discussion on Patratu Vidyut Utpadan Nigam Ltd. (PVUNL) proposal of utilization of the entire 37.5 MLD of treated sewage water produced from the under construction STP at Ranchi under RMC held on 18.07.2019 at 12:00 Hrs. under the Chairmanship of Secretary, UD&HD, Govt. of Jharkhand.**

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**Attendance:** Enclosed.

The Meeting started with a welcome note from the Secretary, UD&HD.

1. GM (Projects), NTPC has briefed the proposal of PVUNL of intending to use treated sewage water from RMC's upcoming 37.5 MLD STP at Bargai, Ranchi for its under-construction Power Plant at Patratu for Non-potable water applications.
2. PVUNL requires tertiary treated sewage water in place of secondary treated sewage water for which the current under construction STP is designed.
3. PVUNL requested the RMC/UD&HD to do the laying of pipeline and installation of Tertiary Treatment Plant on behalf of PVUNL and all the cost (both Capex & Opex) involved in installation of tertiary treatment plant and laying of pipeline for supply of treated sewage water from STP to the Plant shall be borne by PVUNL.
4. Municipal Commissioner, RMC informed that pipeline from the STP site to Patratu Thermal Power Plant involves laying outside the Ranchi municipal boundary therefore he suggested to involve JUIDCO in the planning and execution of all the necessary infrastructures required to supply treated sewage water from STP to the Plant. It was agreed upon by everyone.
5. Secretary directed PVUNL, RMC & JUIDCO to jointly prepare the Terms of Reference (ToR) that should cover the complete planning, topographical survey, land identification, land acquisition plan, assistance in applying for various clearances (like Environmental, Railway, Road, Forest), Impact assessments, detailed estimate, BOQ etc. based upon which JUIDCO can appoint the Consultant for preparation of DPR and to take action for all approvals for its execution.

**(Compliance: PVUNL, RMC and JUIDCO)**

6. PVUNL wants to sign a formal agreement with RMC and JUIDCO in which Secretary directed the PVUNL to discuss with RMC & JUIDCO and accordingly submit the draft agreement format that should be inline with the agreements that has already been done by NTPC with other Municipal Corporations.

**(Compliance: PVUNL)**

7. Secretary informed PVUNL that after submission of Draft Agreement format, the approval of Hon'ble Minister, UD&HD on the proposal will be taken and thereafter further necessary action may be taken in this regard.

The meeting ended with vote of thanks.

  
(Ajoy Kumar Singh)  
Secretary to Govt.

SMCG/UD&HD/Supply of treated water to PVUNL/2019/25.::22.9.....date: 19/07/19

**Copy To:-** Municipal Commissioner, RMC/ DC, Ramgarh/ DC, Ranchi/Project Director (Technical), JUIDCO Ltd./GM (Project), NTPC/ All the representatives present in the Meeting.

  
Deputy Director, SUDA

## साहिबगंज नगर परिषद् कार्यालय, साहिबगंज।

Email :- [nagarparishadsahibganj@yahoo.in](mailto:nagarparishadsahibganj@yahoo.in)

पत्रांक 1861...../न0प0.

प्रेषक,

कार्यपालक पदाधिकारी,  
साहिबगंज नगर परिषद्।

प्रेषित,

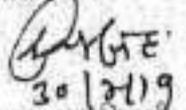
परियोजना निदेशक,  
एस0एम0सी0जी0,  
नगर विकास एवं आवास विभाग,  
झारखण्ड सरकार, रांची।

साहिबगंज, दिनांक 30/07/2019

विषय :- STP से उपचारित अपशिष्ट जल के उपयोग की कार्य योजना समर्पित करने के संबंध में।  
प्रसंग :- भवदीय पत्रांक - SMCG/UD&HD/NGT/REUSE/2019/16/183 Ranchi, Date - 25.06.2019  
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में साहिबगंज नगर परिषद् क्षेत्रान्तर्गत STP से उपचारित अपशिष्ट जल के उपयोग की कार्य योजना इस पत्र के साथ संलग्न कर समर्पित की जा रही है।  
भवदीय को आवश्यक कार्रवाई हेतु समर्पित।

विश्वासभाजन

  
30/07/19

कार्यपालक पदाधिकारी,  
साहिबगंज नगर परिषद्।

**PROPOSED ACTION PLAN FOR UTILIZATION OF TREATED MUNICIPAL WASTE WATER**

**1. Agricultural Reuse:**

- i. Availability of suitable irrigation fields in the vicinity of the 5MLD and 7MLD capacity plants,
- ii. Survey of the agricultural area and crops to be irrigated,
- iii. Construction of reservoir for the storage of treated water,
- iv. Supply of Water to agricultural Area through drain/pipeline/tankers.
- v. Prior to allocation of treated water for irrigation purposes in any area, soil hydraulic tests for those areas, water requirements for the crops/vegetation in the respective area and water quality of irrigation water to be used in those respective areas according to these tests should be computed. *(Treated Water Parameters attached)*

**2. Environmental/Recreational Reuse:**

The treated water shall be used by Sahibganj ULB for the following applications in their administrative boundaries:

- i. Maintenance of parks, gardens and developing landscaping. (Ganga Vihar Park and Sidhu Kanu Stadium),
- ii. Rejuvenation of ponds and streams for recharging ground water during lean seasons,
- iii. Water Supply for emergency purposed like Fire Brigade etc.

**3. Construction Purposes:**

Sahibganj ULB may propose to use the treated water for the following construction activities:

- i. Supply of treated water to the new construction sites/developing area through tankers against a fixed predetermined charge,
- ii. Location for setting up filling stations for treated water in tankers/lories shall be developed after assessment of the demand at local level.
- iii. Laying of special supply line for treated water in developing areas/new localities if found feasible,
- iv. Stop supply of fresh water once the above infrastructure is functional and found satisfactory by the user.

**4. Dual Water Supply System in Houses/Offices/Business Establishments:**

- i. Provision of dual water pipeline; independent of each other, one for potable water supply and another for supplying treated water,
- ii. Treated water shall be used for flushing and watering the lawns/gardens,
- iii. Local ULB shall make and endeavor to create conveyance network for supplying treated water to institutional areas, business districts or areas having large numbers of such users to cater to their need.

PROPOSED USES OF TREATED WATER IN SAHIBGANJ

Sahebganj is the only district in Jharkhand through which River Ganges flow. The National Thermal Power Corporation (NTPC) Ltd. plant at Kahalgaon was identified for using the Treated Waste Water, however the plant is located more than 50 Kms away from the Sahebganj town hence was not viable.

It has been planned by the state government to use the treated water for the below identified areas:

**Railway Junction:** Sahebganj is on the Sahebganj Loop of Eastern Railway. [6] This loop line branches off the main line from Howrah at Khana Junction, goes through Bolpur (Shantiniketan), Rampurhat, Pakur, Sahebganj, Bhagalpur, Jamalpur before meeting the main line again at Kiul Junction. It has been planned to re-use the treated water for the water requirements such as washing, flushing, maintenance of the railway junction.

**Crusher Units:** Sahebganj and its periphery has many stone crushers. The treated water shall be used against the water requirements of these crusher such as sprinkling of the dust in the crusher.

**Urban Local Bodies (ULBs):** A large portion of the treated water is planned to be used for against the water requirements of the ULBs. The treated water shall be used for Solid Waste Management (SWM) plant, horticulture, maintenance of parks, public toilet flushing and other construction activities in the town.

32676

Letter No.: SPMG/UD&HD/NGT/REUSE/2019/16/343

Govt. of Jharkhand

**Urban Development & Housing Department**

From,

**Ameet Kumar, IAS**  
Director, SUDA,  
Jharkhand.

To,

**Project Director (Technical),**  
JUIDCO Ltd., 3<sup>rd</sup> Floor, Pragati sadan,  
Ranchi-834001, Jharkhand

Ranchi/Date: 22/10/19.

**Sub:** Regarding preparation of Action Plan for utilization of treated waste water from the STPs of Sahibganj NP.

**Ref:** Hon'ble NGT Case OA No. 148/2016 (MA no. 686/2017) matter of Mahesh Chandra Saxene Versus South Delhi Municipal Corporation & Ors. order dated 27.08.2019 and Letter no. 193 dated 03.07.2019

Sir,

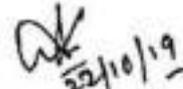
With reference to the above-mentioned subject, in the matter OA No. 148/2016 (MA no. 686/2017) on the Hon'ble NGT Court regarding "Utilization of treated waste water from the STPs". The State has submitted the Action Plan, that was taken up by the Hon'ble Court on dated 27.08.2019.

Since, JUIDCO is involved in the construction of Sewerage system at Sahibganj from the beginning of the project and a full fledged team has also been deputed at site and currently assisting the agency.

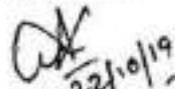
As already requested earlier vide letter no. 193 dated 03.07.2019 on which no compliance is received till date, It is once again requested to give necessary directions to your team to coordinate with the ULB, executing agency & PMC team of M/s Tractabel and prepare the action plan on utilization of treated waste water from the STPs at various possible options viz. Horticulture, Agriculture, rejuvenation of water bodies, Industrial, Railways, Infrastructure projects etc. including the financial implication involved within **one month**, so that the same will be implemented on site after taking necessary approvals. This may please be given top most priority.

Enclosure: A/A

Yours faithfully,

  
22/10/19  
(Ameet Kumar)  
Director.

Memo No.: - SMCG/UD&HD/NGT/REUSE/2019/16/343. Ranchi, Date:- 22-10-19  
Copy to:- Executive Officer, Sahibganj Nagar Parishad / PMC Team of M/s Tractabel / Executing Agency directed to assist JUIDCO team on preparation of Action Plan.

  
22/10/19  
Director

32677

213

Letter No.: SPMG/UD&HD/PMSK/110/2016/193.

Govt. of Jharkhand

**Urban Development & Housing Department**

From,

**Ameet Kumar, I.A.S**  
Project Director,  
SMCG, Jharkhand

To,

**Shri R.K. Vasudev,**  
Project Director (Technical),  
JUIDCO Ltd., 3<sup>rd</sup> Floor,  
Pragati Sadan, Near Kutchery Chowk,  
Ranchi-834001

Ranchi/Date..03/07/16

Sub: Regarding Sahibganj Municipal waste water project the treated water reuse .  
Ref: NMCG Do no. I-19012/10/2012-NMCG dated 17.06.2019 .

Sir,

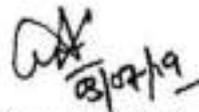
The Sahibganj Municipal waste water project the treated water is to be discharged in the river Ganga as per approved DPR . To discharge treated effluent in the river Ganga through effluent channel currently the work was missing in current scope of work . You are requested to propose a cost effective effluent channel construction for the aforesaid project , which can be used to discharge the treated water in near by drain .

As per Jharkhand Waste water policy 2017, how the treated water can be reused in Sahibganj municipal area detail report is also required .

You are requested to direct the PMC of Namami Gange and the JUIDCO officials to comply the NMCG direction and propose a feasible work plan with details report for effluent channel construction and reused of treated water at Sahibganj municipal area .

Enclose- A/A.

Yours faithfully,

  
(Ameet Kumar)  
Project Director.

Anne 32678

कार्यालय नगर पंचायत, राजमहल

पत्रांक : 685 / न० प०

दिनांक : 02/08/19

प्रेषक,

कार्यपालक पदाधिकारी,  
नगर पंचायत,  
राजमहल।

सेवा में,

सरकार के सचिव,  
राज्य शहरी विकास अभिकरण  
नगर विकास एवं आवास विभाग,  
झारखंड, राँची।

विषय : NGT एवं न्यायालय से सम्बंधित मामलों में प्रतिवेदन समर्पित करने के संबंध में।

प्रसंग : भवदीय पत्रांक :- 1334 दिनांक :- 25.07.2019

महाशय,

उपर्युक्त प्रासंगिक विषयक कहना है कि नगर पंचायत, राजमहल का कोई मामला न्यायालय में लंबित नहीं है। NGT सम्बंधित प्रतिवेदन तैयार कर इस पत्र के साथ संलग्न कर सादर सूचनार्थ समर्पित।

अनु० :- यथोक्त।

विश्वासभाजन

कार्यपालक पदाधिकारी  
नगर पंचायत  
राजमहल।

u/smtina.4  
02/08/19

Under the 'Mission clean Ganga' no untreated municipal sewage or industrial effluent would be allowed to be discharged into the river Ganga by the year 2020. In Rajmahal, total estimated sewage generation of the town in the year 2027 is expected to be 3.0 mld and in the year 2047 it is 4.35 mld. Currently, the sewerage and storm water system in Rajmahal is under-construction. It aims to provide a complete sewerage facility in the town for which required trunk/ branch/ lateral sewer network has been taken in this proposal.

To achieve the desired BOD & TSS levels the treated effluent from conventional Activated Sludge process, Moving Bed Bio Reactor and Extended aeration shall need further Treatment in the shape of sand filtration. To reduce the coliform level, disinfection of treated effluent through chlorination is proposed.

PROPOSED ACTION PLAN FOR UTILIZATION OF TREATED WASTE WATER FROM THE STP

1. **AGRICULTURAL REUSE:**
  - i) Availability of suitable Irrigation fields in the vicinity of the 3.5 MLD capacity plants;
  - ii) Irrigation of agricultural areas and in farming;
  - iii) Construction of reservoir for the storage of treated water;
  - iv) Supply of Water to agricultural areas through drain/pipe line/ tankers;
  - v) Prior to allocation of treated water for irrigation purposes in any area, soil hydraulic tests for those areas, water requirements for the crops/vegetation in the respective area and water quality of irrigation water to be used in those respective areas according to these tests should be computed. (Treated Water Parameters attached)
2. **ENVIRONMENTAL/RECREATIONAL REUSE:**  
The treated water shall be used by Rajmahal ULB for the following applications in their administrative boundaries:
  - i) Maintenance of parks, gardens and developing landscaping. (Sanghi Dalan Park And Sharan Park).
  - ii) Rejuvenation of ponds and streams for recharging ground water during lean seasons.
3. **CONSTRUCTION PURPOSES:**  
Rajmahal ULB may propose to use the treated water for the following construction activities:
  - i) Supply of treated water to the new construction sites /developing area through tankers against a fixed Pre-determine charge,
  - ii) Location for setting up filling stations for treated water in tankers/lories shall be developed after assessment of the demand at local level.
  - iii) Laying of special supply line for treated water in developing areas /new localities if found feasible,
  - iv) Stop supply of fresh water once the above infrastructure is functional and found satisfactory by the user.
4. **DUAL WATER SUPPLY IN HOUSES/OFFICES/BUSINESS ESTABLISHMENTS:**
  - i. Provisions of dual water pipeline; independent of each other, one for potable water supply and another for potable water supply and another for supplying treated water,
  - ii. Treated water shall be used for flushing and watering the lawns/gardens,
  - iii. Local ULB shall make endeavour to create conveyance network for supplying treated water to Institutional Areas having large numbers of such users to their need
5. **URBAN LOCAL BODY (ULBs):**  
A large portion of the treated water is planned to be used for against the water requirements of the ULBs. The treated water shall be used for Solid Waste Management (SWM) plant, horticulture, maintenance of parks, public toilet flushing and other construction activities in the town.

## Details of Water Bodies at Adityapur, Rajmahal and Sahibganj Municipal area

S.No	Name of ULBs	Name of Village	Name of Block/District	Types of water Bodies	Whether restoration required or not
1	Adityapur	Gorai Pada	Gamharia/Saraikela Kharasawa	Pond	required
		Rajmahal	Rajmahal	Pond	required
2	Rajmahal	Sakrogarh Tank-1	Sahibganj	Talab(Pond)	required
		Madanshai tapuaa, Purani sahibganj	Sahibganj	Talab(Pond)	required
		Sakrogarh Tank-2	Sahibganj	Talab(Pond)	required
		Chota Sakrogarh Tank	Sahibganj	Talab(Pond)	required
3	Sahibganj	Chamargarriya Tank	Sahibganj	Talab(Pond)	required
		Bara Jirwabari	Sahibganj	Talab(Pond)	required

32681

# **ANNEXURE - 3**

32682

मुख्य अभियंता का कार्यालय  
योजना मॉनिटरिंग एवं आयोजन  
जल संसाधन विभाग, राँची

पत्रांक -2/पी०एम०सी०/विधि/754/2019 (खण्ड-1) 460

/राँची, दिनांक 11/09/2023

प्रेषक,

ई० मोती लाल पिंगुआ  
मुख्य अभियंता (मो०)।

सेवा में,

निदेशक  
राज्य शहरी विकास अभिकरण  
नगर विकास एवं आवास विभाग,  
राँची।  
E-mail-jhspmngnrgba@gmail.com

विषय :- माननीय N.G.T. के वाद संख्या-200/2014 में पारित आदेश के सतमय अनुपालन के संबंध में।

प्रसंग :- नगर विकास एवं आवास विभाग का पत्रांक-SUDA/UDHD/NGT/2019/17(Part-2)/44/2020-145 राँची दिनांक- 07.08.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में निदेशानुसार वाद संख्या-200/2014 के संबंध में जल संसाधन विभाग से संबंधित बिन्दुओं का अद्यतन कार्य प्रगति प्रतिवेदन सूचनार्थ एवं आवश्यक कार्रवाई हेतु संलग्न की जाती है।

अनु :- यथोक्त।

विश्वासभाजन,

*Motilal Pingu*  
(मोती लाल पिंगुआ)  
मुख्य अभियंता (मो०)

Compliance Report in the matter of Hon'ble N.G.T. Case O.A. No.- 200/2014

Department : Water Resources Department

Sl. No	Activity to be monitored	Update Status
(i)	Demarcation of Flood Plain Regulation(Including prevention of encroachment)	<p>Along 83 km stretch of river Ganga falling under Sahebganj district, there is inundation mostly in areas lying to the right of the river Ganga when its level rises during high flood. The total area which gets flooded has been worked out around 54.47 square km by the Consultant WAPCOS. The demarcation of flood plain zone has also been done by the Consultant based on recorded HFL of the river along the said stretches There is no report of any illegal encroachment over existing embankment of the river in the aforesaid stretch. (Certificate along with Drawing is enclosed at Annexure-I).</p> <p>Along 146 km Stretch o river Damodar Falling under Dhanbad and Bokaro district, there is inundation mostly in areas laying to the right and left of the river Damodar when its level uses during high flood. The total area which gets flooded has been worked out around 34 square km. The demarcation of flood plain zone has been done .On basis of HFL of the river along the said stretches There is no report of any illegal encroachment over exiting embankment of the river in the aforesaid stretch. (Certificate along with Drawing is enclosed at Annexure-II).</p>
(ii)	E-Flow Maintenance	No issue of regulation/maintenance of E-flow does exists as there is no dam/barrage constructed in river Ganga Up Stream side of Sahebganj within territorial boundary of Jharkhand State

32683

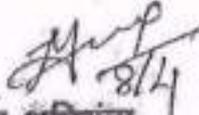
(iii)	Steps for conservation of ground water particularly with reference to critical, Semi critical or over-exploited areas.	106 nos. Rain Water Harvesting (RWH) Structures is proposed to be taken up under Ganga and Damodar basins. Present status of Progress of various structures is enclosed at Annexure – III.
(iv)	Restoration of water bodies	Restoration of 143 no. of water bodies is proposed to be taken up under Ganga and Damodar basins. Present status of Progress of various structures is enclosed at Annexure – IV.
(v)	Compliance on other various direction of the committee's 3 <sup>rd</sup> meeting held on 25.04.2022 (MoM No. 112 Dated 13.05.2022) in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar.	As per direction of 3 <sup>rd</sup> meeting the progress of 106 rain water harvesting (RWH) and 143 no. of water bodies proposed to be taken under Ganga and Damodar Basin has been enclosed at annexure III & IV respectively.

मुख्य अभियंता का कार्यालय  
जल संसाधन विभाग  
देवघर

पत्रांक :- 617 देवघर दिनांक :- 08/04/2022

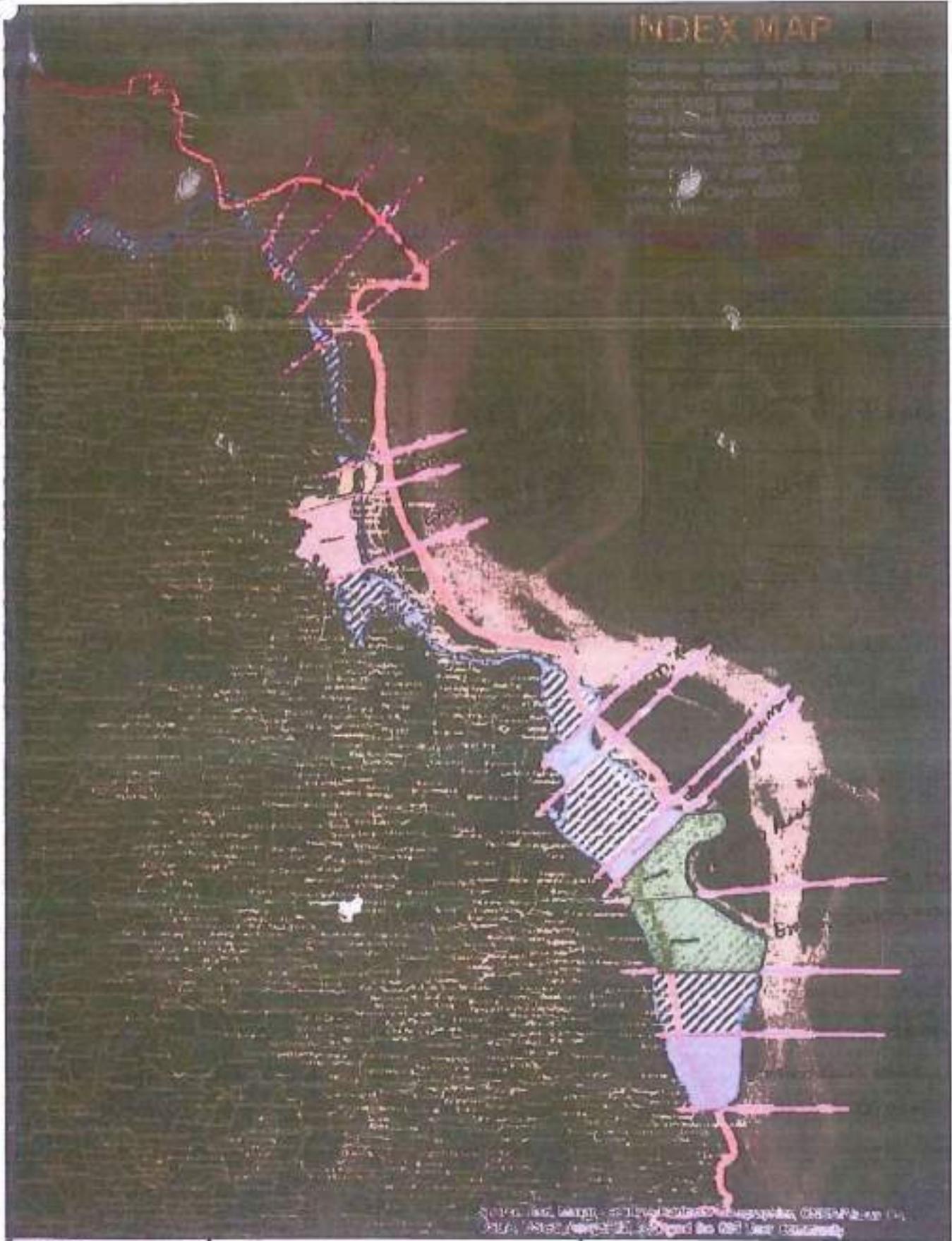
Along 83 km stretch of river Ganga falling under Sahabganj district, there is inundation mostly in areas lying to the right of the river Ganga when its level rises during high flood. The total area which gets flooded has been worked out around 54.47 square km. The demarcation of flood plain zone has also been done by the consultant based on recorded HFL of the river along the said stretches (Drawing enclosed). There is no report of any illegal encroachment over existing embankment of the river in the aforesaid stretch.

It is to certify that the above 54.47 Square km is Flood Prone Zone.

  
मुख्य अभियंता  
जल संसाधन विभाग  
देवघर

# INDEX MAP

Maharashtra Department of Water Resources  
 Maharashtra Government  
 District: Solapur  
 Taluka: Solapur  
 Project: Solapur  
 Scale: 1:50,000  
 Date: 2000



Digitized from the original map prepared by the Maharashtra Government, Solapur, Maharashtra, India. All rights reserved.

**Legend**

Reach lines	FP Reach1	FP Reach6	FP Reach10
sahebgan/Village	FP Reach3	FP Reach7	FP Reach11
FPRB	FP Reach4	FP Reach8	
	FP Reach5	FP Reach9	

32687

Reach	Chainage(km)	Right Bank Elevation	Area in Sq m	Area in Hec.	
1	15.5	28.698	30.62	825591	82.5591
	16	27.278	30.62		
	16.5	29.003	30.62		
2					
3	27.5	25.118	30.24	441262	44.1262
	28	23.006	30.24		
	29	29.562	30.09		
4	31	27.388	30.09	728514	72.8514
	31.5	25.069	30.09		
	33	22.1	30.09		
5	38.5	27.665	29.74	2837496	283.7496
	39.5	22.935	29.74		
6	41	22.741	29.57	8096660	809.666
	42	26.005	29.57		
	42.5	26.766	29.57		
	43	25.797	29.57		
	43.5	26.392	29.57		
	44	26.148	29.57		
7	44.5	26.783	29.57	3212776	321.2776
	58	25.216	28.65		
	58.5	24.841	28.65		
	59.5	25.43	28.65		
8	59	25.009	28.65	3488151	348.8151
	63	25.719	28.65		
	64	24.979	28.28		
9	64.5	24.148	28.28	9509949	950.9949
	67.5	23.356	28		
	68	24.682	28		
	68.5	23.98	28		
	69	24.419	28		
	69.5	24.963	28		
10	70	24.611	28	15987503	1598.7503
	66	22.107	28		
	70.5	25.94	27.85		
	71	25.539	27.85		
	71.5	25.851	27.85		
	72	25.281	27.85		
	72.5	25.209	27.85		
	73	24.543	27.85		
11	73.5	24.504	27.85	9349883	934.9883
	74.5	23.611	27.85		
	75.5	24.526	27.85		
	78.5	23.729	27.09		
	79	24.079	27.09		
	79.5	23.833	27.09		
11	80	23.683	27.09	9349883	934.9883
	80.5	23.189	27.09		
	81	22.595	27.09		
	82	22.562	27.09		
Total Area			54477785	5447.7785	

पत्रांक-

जिला मत्स्य कार्यालय, साहबगंज।

मासिक नौदिक प्रतिवेदन (वित्तीय वर्ष-2023-24)

माह-फरवरी 2024

जिला-साहबगंज।

क्र	घोड़ना का नाम	घोड़ना-कार्य	दिनांक	नौदिक लक्ष्य			नौदिक उपसाधन			कुल उपसाधन	अनुमति			
				51	196	716 अणु अंटे	501	796	796 अणु अंटे					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	मती चरों से मत्स्य उत्पादन	रानी चरों से मत्स्य उत्पादन	भेदना	-	-	-	-	16500	-	-	-	-	-	-
2	मत्स्य शिक्षित दालब मित्रता योजना	मिशनरिता उत्साह मिशन	संख्या में	-	-	-	-	-	-	-	-	-	-	-
3	मत्स्य शिक्षित दालब मित्रता योजना	मिशनरिता उत्साह मिशन	एकड़ में	-	-	-	-	-	-	-	-	-	-	-
		विभागीय घातकों में शिक्षित मत्स्य पालन	एकड़ में	1	-	-	-	1	-	-	-	-	1	-
		संबंधित विचार संकलन	संख्या में	182	-	30	-	212	-	76	-	9	85	-
		क्याचट प्रोजेक्ट के रूप में कृषु बाई/बांधी सौ/विभागीय का संकलन	संख्या में	3000	-	1000	-	4000	-	3000	-	1000	4000	-
		मत्स्य कुश्की (मिना मत्स्य किसानों) की संघी	संख्या में	470	-	40	-	510	-	470	-	-	470	-
		पुरस्कार/कमान	संख्या में	2	-	-	-	2	-	2	-	-	2	-
		मिडी हेल में नवारीण पत्तन	एकड़ में	1	-	-	-	1	-	1	-	-	1	-
		उत्साह सतीय मधुमार्ग में मिसे कचरा रस	संख्या में	-	-	-	-	-	-	-	-	-	-	-
		मत्स्य मित्रों के द्वारा उत्साह बीणिंग हेतु मत्स्य कुश्की का कार्य	संख्या में	-	-	-	-	-	-	-	-	-	-	-
		केस मित्रों में द्वारा गुणवत्ता संकलन हेतु जेस मित्र की संख्या	संख्या में	-	-	-	-	-	-	-	-	-	-	-
		सौच व्यवस्थाओं का सौच विभागीय शिक्षण	संख्या में	180	-	30	-	210	-	-	-	-	-	-
		सौच उपकरणों का सौच विभागीय उपसाधन	संख्या में	-	-	-	-	-	-	-	-	-	-	-
		मत्स्य कुश्की का सौच विभागीय शिक्षण	संख्या में	-	-	-	-	-	-	-	-	-	-	-
		विभागीय प्रशिक्षण में परीक्षण मत्स्य सौच उपकरण हेतु इतर को मित्रता का सौचिक संकलन	सिंटाग में	-	-	-	-	-	-	-	-	-	-	-
		सुंद स्वच्छता सौच उपकरण हेतु कुल उपसाधन	संख्या में	-	-	-	-	-	-	-	-	-	-	-
		नये सौच उपकरणों (सौच उपकरणों) का सौचिक लक्ष्य	संख्या में	-	-	-	-	-	-	-	-	-	-	-
		सौचिक मत्स्य पालन, सौच-सहाय एवं अन्य कार्य	संख्या में	-	-	-	-	-	-	-	-	-	-	-
		विभागीय घातकों में देशी सतुर / उपर्युक्त का सतुर	एकड़ में	-	-	-	-	-	-	-	-	-	-	-
		संघ मत्स्य पालकों हेतु सौचिक सौच	संख्या में	-	-	-	-	-	-	-	-	-	-	-
		विभागीय प्रशिक्षण/तालाबों हेतु Paddle Wheel एरेटर	संख्या में	-	-	-	-	-	-	-	-	-	-	-
		मिडी हेल में प्रशिक्षण के रूप में सहायी-सह-सहाय	ईमरत में	-	-	-	-	-	-	-	-	-	-	-
		प्रशिक्षण के रूप में मित्रों के तालाबों में देशी सतुर पालन	एकड़ में	-	-	-	-	-	-	-	-	-	-	-
		विभागीय प्रशिक्षण में क्याचट प्रोजेक्ट के रूप में सौच उपकरण	मुद्रित में	-	-	-	-	-	-	-	-	-	-	-

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06/03/24

*(Handwritten signature)*

संख्या का नाम	विवरण-कॉड	इकाई	वैश्विक तथ्य						भारतीय तथ्य						कुल वैश्विक	कुल भारतीय	अनुपात
			196		789		196		789								
			101	102	101	102	101	102	101	102							
2	3 विश्वीय मूल्य वितरण मूल्य वितरण उत्पादकों की संख्या मूल्य वितरण उत्पादकों को सीमा की अनुपात मूल्य वितरण उत्पादकों की संख्या विश्व की अनुपात की संख्या मूल्य वितरण उत्पादकों की संख्या विश्व की अनुपात की संख्या विश्वीय वैश्वीय से सीमा उत्पादन का प्रतिशत मूल्य विश्वीय वैश्वीय का मूल्य वितरण एव सीमा का उत्पादन उत्पादन में प्रमुख मूल्य वितरण का संयोजन वैश्विक की संख्या में मूल्य वितरण का संयोजन उत्पादन में प्रमुख मूल्य वितरण का संयोजन उत्पादन में प्रमुख मूल्य वितरण का संयोजन वर्ष-2018-19 तक कुल वैश्विक मूल्य वितरण से वैश्विक मूल्य वितरण RAS में प्रतिशत/Gifti वितरण / अन्य अनुपात वितरण का संयोजन	4	5	6	7	8	9	10	11	12	13	14	15				
5	घास एवं जलवायु मूल्य का विकास	संख्या में	-	1	-	-	-	1	-	-	-	1	-	-	-	-	-
6	प्रधानमंत्री कृषक वित्त योजना	संख्या में	-	10	-	-	-	10	-	-	-	10	-	-	-	-	10
7	मूल्य वितरण योजना	संख्या में	-	2	-	-	-	2	-	-	-	2	-	-	-	2	-

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06/10/24

क्र.सं.	योजना का नाम	योजना-वर्ग	ईकाई	श्रीगिरि जला			श्रीगिरि उपनगर			कुल उपनगर	कुल प्रतिशत			
				101	796	796 उप शरीर	101	796	796 उप शरीर					
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
8	सेर प्राप्त योजना	समुदायों के लिए आवास योजना	संख्या में	-	33	-	-	33	-	33	-	-	33	-
9	पीठ सेवा विस्तार योजना	20mm अक्षा इकाई छोटे परतों में पीठ का ढांचा (छोटे इकाई में) आरक्षित / विस्तार पीठ सेवा से परतों में पीठ का ढांचा	टन में	-	10	-	-	10	-	10	-	-	10	-
10	आर्द्धवर्षीय योजना	इंटरनेट अवरिज परियोजना का इस्तेमाल	संख्या में	-	10	-	5	15	-	6.90	-	0.60	7.50	-
11	प्रधानमंत्री सत्य सेवा योजना	जला से संबंधित	संख्या में	-	-	-	-	-	-	-	-	-	-	-
12	समूहिक सत्य सेवा योजना (सबसे बड़े सत्य सेवा योजना)	पिपी सेवा में फाउंडेशन-सावधान योजना	सुविधा में	-	-	-	1	1	-	-	-	1	1	-
13	06-सत्य सेवा योजना सत्य सेवा विस्तार योजना	सिंचन कार्य (सिंचन जला)	सत्य सेवा	-	-	-	-	-	-	-	-	-	-	-
14	राजलक्ष्मी	सत्य सेवा में	सत्य सेवा	-	-	-	34.50	-	-	18.89406	-	-	54.76%	-

06/03/24  
 जिला मलय पदाधिकारी-सह-  
 मुख्य कार्यपालक पदाधिकारी,  
 श्रीगिरि उपनगर।

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 06/03/24





क्र.सं.	योजना का नाम	संयोजक-आर्य	ईकाई	वर्ष 2023-24				वर्ष 2022-23				कुल व्यय	कुल उपलब्धि	अनुसूची	
				01	796	797	उप-उप-उप	01	796	797	उप-उप-उप				
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
8	वेद प्राप्त आचार	संस्कृतों के लिए प्रयास योजना	शब्दा में	-	10	-	-	10	-	10	-	-	10		
9	वीथ सेवा विधिवीथ योजना	20000 अक्षा इल्ले एंडे मल्लिक वीथ का आय अनुसंधान / विज्ञान प्रौद्योगिकी से परामर्श केंद्र का आय	टन में	-	10	-	-	10	-	7	-	-	7		
10	संस्कृत योजना	इंटरनेट आधारित उत्तरांचल का अधिष्ठापन	शब्दा में	-	-	-	-	-	-	-	-	-	-		
11	प्रधानमंत्री मातृ संरक्षण योजना	अल्प से संरक्षण	शब्दा में	वित्तिय वर्ष 2023-24 में प्रधानमंत्री मातृ संरक्षण योजना अंतर्गत प्रत्येक 65 आयु वर्गों का जिला स्तरीय समिति (D.L.C.) की बैठक में अनुमोदन प्राप्त एवं कार्यायोजना मातृ संरक्षण निदेशालय प्रेषित।											
12	संस्कृत मातृ संरक्षण योजना -सूची योजना	सिटी एवं संस्कृति सेवा से सहायता-सह-सहायता	इकाई में	-	1	1	-	2	-	1	1	-	2		
13	08-टीसीए तथा अनुसंधान मातृ संरक्षण योजना	निर्देशन केंद्र (विशेष सेवा)	लाभ में	-	49,888	-	-	49,888	-	49,888	-	-	49,888		
14	राज्य स्तरीय	एक कु. सं.	लाभ में	-	32.00				अवशेष कुल धारा राजस्व सं. 2648050 / - 60						

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31/3/23

K. D. Choudhary

उप मातृ संरक्षण

(उत्कर्मित जिला मातृ संरक्षण पदाधिकारी-सह-  
कार्यपालक पदाधिकारी, साहेबगंज)।

23.3.23







### कार्यालय :- भूमि संरक्षण पदाधिकारी, साहेबगंज ।

मितीवर्ष वर्ष 2023-24 में सरकारी एवं निजी जालबांधे के चीनीदार हेतु तकनीकी एवं प्रशासनिक स्वीकृति प्राप्त जालबांधे की सूची

क्र०	ग्राम	समाप्त	प्रकार	जालबांधे का प्रकार	प्रकल्पित मती	अनुदान की राशि ( 90%)	शुद्ध अनुदान की राशि ( 10%)	अवधि
1	गामरीर	सरकारी	बसंधा	सरकारी	1059100.00	953190.00	105910.00	
2	पुल्लियाकाना	निजामपुर	बसंधा	सरकारी	855000.00	769500.00	85500.00	
3	जालपुर	शमसपुर	बसंधा	निजी	915500.00	823950.00	91550.00	
4	दुर्गौला	कस्तीबाड़ा	बसंधा	सरकारी	905200.00	814680.00	90520.00	
5	सालासी	निजामपुर	बसंधा	निजी	1527800.00	1375020.00	152780.00	
6	सिवासिन	कल्प	बसंधा	निजी	1904700.00	1714230.00	190470.00	
7	बहा गढ़ग्राम	बाटाईल	बसंधा	सरकारी	1081700.00	973530.00	108170.00	
8	सिमला	सिमला	बसंधा	निजी	952200.00	856980.00	95220.00	
9	श्रीरामपुर	श्रीरामपुर	बसंधा	निजी	951900.00	856710.00	95190.00	
10	सिगा	बसंधा संभली जमरी	बसंधा	निजी	1426800.00	1284120.00	142680.00	
11	जबरी	जबरी	बसंधा	निजी	1468100.00	1321290.00	146810.00	
12	कारणभरद	कोराय संभली	बसंधा	निजी	1138400.00	1024560.00	113840.00	
13	परासपुर	तलबकिया	बसंधा	निजी	1062200.00	955980.00	106220.00	
14	परासपुर	जबरी	बसंधा	निजी	1245700.00	1121130.00	124570.00	
15	परासपुर	तलबकिया	बसंधा	निजी	1070500.00	963450.00	107050.00	
16	भगवतीय	नंगालादीह	बसंधा	निजी	965100.00	866590.00	96510.00	
17	किनाकर	नंगालादीह	बसंधा	निजी	1055200.00	949680.00	105520.00	
18	मुनरी	कुसमा	बसंधा	निजी	988200.00	889380.00	98820.00	
19	बंदरबंसा	अजील	बसंधा	निजी	2473300.00	2225970.00	247330.00	
20	सिवापुर	सिवापुर	बसंधा	सरकारी	1622800.00	1460520.00	162280.00	
21	मोरंडा	अरंडा	बसंधा	निजी	974400.00	876960.00	97440.00	
22	पक्षी	कासागंगा	बसंधा	निजी	1730100.00	1557090.00	173010.00	
23	गण्डिया	कासागंगा संभली	बसंधा	सरकारी	1637100.00	1473390.00	163710.00	
24	पुल्लान	पुल्लान	बसंधा	सरकारी	1107100.00	996390.00	110710.00	

25	दुधवाग	दुधवाग	वालाशरी	सरकारी	2044500.00	1840050.00	204450.00	
26	दरभोरा	कापुशी	वालाशरी	मिठी	1140400.00	1026360.00	114040.00	
27	दुधवाग	नेरळे कुमठवासी	दीरिगे	मिठी	1051500.00	946350.00	105150.00	
28	भादीपुडा	चरकेलवाडी	पुला	सरकारी	1159400.00	1043450.00	115940.00	
29	दरभोरा	दरभोरा	पुला	सरकारी	872900.00	785610.00	87290.00	
30	दरभोरा	वालाशरी	पुला	सरकारी	879600.00	791640.00	87960.00	
31	दरभोरा	दरभोरा	पुला	सरकारी	898400.00	808560.00	89840.00	
32	दीरिगे	दरभोरा	पुला	सरकारी	1073600.00	966240.00	107360.00	
33	दरभोरा	दरभोरा	पुला	मिठी	1218400.00	1096560.00	121840.00	
34	दीरिगे	दीरिगे	पुला	मिठी	952700.00	857430.00	95270.00	
35	दरभोरा	दीरिगे	पुला	मिठी	1139900.00	1023910.00	113990.00	
36	दरभोरा	दरभोरा	पुला	सरकारी	1330500.00	1197450.00	133050.00	
37	दुधवाग	दुधवाग	दरभोरा	मिठी	953400.00	858050.00	95340.00	
38	दुधवाग	दीरिगे	दरभोरा	सरकारी	1506500.00	1355850.00	150650.00	
39	दीरिगे	दीरिगे	दरभोरा	सरकारी	1183500.00	1065150.00	118350.00	
40	दीरिगे	पुलाश्रीवा	दरभोरा	सरकारी	995600.00	896040.00	99560.00	
41	दरभोरा	दरभोरा	दरभोरा	सरकारी	1283500.00	1155150.00	128350.00	
42	दरभोरा	दरभोरा	दरभोरा	सरकारी	1451500.00	1306350.00	145150.00	
43	दीरिगे	दरभोरा	दरभोरा	सरकारी	1136800.00	1023120.00	113680.00	
44	दरभोरा	दरभोरा	दरभोरा	सरकारी	1305800.00	1175220.00	130580.00	
45	दरभोरा	दरभोरा	दरभोरा	सरकारी	1303100.00	1172790.00	130310.00	
46	दीरिगे	दीरिगे	दरभोरा	सरकारी	1036100.00	932490.00	103610.00	
47	दरभोरा	दरभोरा	दरभोरा	सरकारी	1166900.00	1050210.00	116690.00	
48	दीरिगे	दीरिगे	दरभोरा	सरकारी	1141800.00	1027620.00	114180.00	

49	पार्लेवधान	राजकीया	बरेल	बरेली	2339600.00	2105540.00	233960.00	
50	सोननी	बागपती	बरेल	बरेली	1109900.00	998910.00	110990.00	
51	गिदवा	गिदवा	बरेल	बरेली	1343500.00	1209150.00	134350.00	
52	जगलपुर	जगलपुर	बरेल	गिदवा	996100.00	896490.00	99610.00	
53	रागा	गिदवा	बरेल	गिदवा	1452400.00	1307160.00	145240.00	
54	गुडीबेना	हकीपुख	बरेल	गिदवा	1199500.00	1079550.00	119950.00	
55	भापिकपुर	बरेल	राजमहल	गिदवा	1054000.00	948500.00	105400.00	
56	बादाज	गुडिहारी	राजमहल	गिदवा	1871400.00	168280.00	187140.00	
57	सिपुवा	अधोल	बरेल	गिदवा	2362300.00	2126070.00	236230.00	
58	समीपवा	सिपुवा	बरेल	गिदवा	1841100.00	1656990.00	184110.00	
59	बादलीर	बादाज	बरेल	बरेली	1054100.00	948690.00	105410.00	
60	बाधुप	बादाज	बरेल	बरेली	2419900.00	2177910.00	241990.00	
61	नीपलपुर	सिसौ	बरेल	बरेली	933100.00	839790.00	93310.00	
62	बाधुप	बादाज	बरेल	बरेली	1071800.00	964630.00	107180.00	
63	बाधु विजली	बेले	बरेल	बरेली	1162900.00	1046610.00	116290.00	
64	बाधुपुर	पुनकिया बाजार	बरेल	बरेली	1119500.00	1007550.00	111950.00	
65	बाधु	बाधु	बरेल	गिदवा	1571200.00	1414080.00	157120.00	
<b>कुल योग</b>					<b>83266700.00</b>	<b>74940030.00</b>	<b>8326670.00</b>	

शुद्धि सारखाण पदाधिकारी,  
साईबलखंड ।

कार्यालय :- भूमि संरक्षण पदाधिकारी, साहेबगंज।  
 योजना का नाम :- तालाब जीर्णोद्धार / गहरीकरण योजनाओं की सूची

वित्तीय वर्ष 2022-23

क्र.सं. 0	योजना सं०	ग्राम	पंचायत	प्रकार	तालाब का प्रकार	अवस्था	सचिव	प्राकल्पित राशि	90% अनुदान की राशि		10% स्वयं अनुदान		मुगतेय राशि	
									6	7	8	9	10	11
1	2	तेतिया	बड़ा तीफिर	4	बंदिया	निजी	रोशनी कुजूर	रामनारायण उरीय	1016200.00	914580.00	101620.00	714700.00	0.00	0.00
2	1	मदनशाही	भलमंगा संघाली	5	तालाबकारी	सरकारी	सदान हेमम	मरदुस मराठी	1033600.00	950240.00	103360.00	564400.00	0.00	0.00
3	3	हलबडिया	तालाबडिया	बरेट	निजी	मुलजार अंसारी	नेचे मुर्तू	1343300.00	1209150.00	134330.00	870400.00	0.00	0.00	
4	4	सीतापहाड़	अरमपुर	पतना	निजी	करल मुर्तू	दोगलिक हाँसवा	1118600.00	1006200.00	111860.00	552600.00	0.00	0.00	
5	5	आठगावा	शिवापहाड़	पतना	सरकारी	विश्वकर्मा हेमम	सागिक सोरेन	1168300.00	1051470.00	116830.00	580100.00	0.00	0.00	
6	6	सीतापहाड़	अरमपुर	पतना	सरकारी	मंगल मुर्तू	सिन्दु सोरेन	794500.00	715050.00	79450.00	0.00	0.00	0.00	
7	7	खैरखनी	बड़ा तिन्धी	पतना	सरकारी	फानु मंदल	संजय कर्मकार	1492700.00	1343430.00	149270.00	488800.00	0.00	0.00	
8	8	सुरमा	बड़ा दिन्धी	पतना	सरकारी	किमुन डुई	मुही मराठी	1340900.00	1206810.00	134090.00	488700.00	0.00	0.00	
9	9	लखीपुर	सखीपुर	पतना	सरकारी	बनाबस डुई	शिक हाँसवा	1488900.00	1340010.00	148890.00	797200.00	0.00	0.00	
10	10	मालपुर	बड़ा तिन्धी	पतना	निजी	किमुन मराठी	पिलात मराठी	1008400.00	957560.00	105840.00	535700.00	0.00	0.00	
11	11	भगवर्ध	गोपलढीठ	बरेट	सरकारी	भगत डुई	साहेब मुर्तू	1392600.00	1252440.00	139260.00	901300.00	0.00	0.00	
12	12	साखवा	हिरणपुर	बरेट	निजी	सुफल हाँसवा	सतिवरा हाँसवा	1046300.00	941670.00	104630.00	505000.00	0.00	0.00	
13	13	सजोरी	हिरणपुर	बरेट	निजी	दाकर हेमम	लीख मुर्तू	1036400.00	932760.00	103640.00	671500.00	0.00	0.00	
14	14	बनगहिया	हिरणपुर	बरेट	निजी	नार्दकी मुर्तू	मधियरा मराठी	1057400.00	951660.00	105740.00	512800.00	0.00	0.00	
15	15	अरमपुर	लक्षी	बरेट	निजी	बढ़गा हेमम	अलाक हेमम	1388000.00	1249200.00	138800.00	748100.00	0.00	0.00	
16	16	डिगौली	सिमडा	बरेट	निजी	बातुलल सोरेन	द्वीप हेमम	1382200.00	1243980.00	138220.00	894300.00	0.00	0.00	
17	17	भदुडीठ	कुलमंगा	बरेट	निजी	गुरु सोरेन	शाहुआल हेमम	1374300.00	1236870.00	137430.00	717400.00	0.00	0.00	
18	18	सिमलदाब	सिमलदाब	बरेट	सरकारी	मदन हाँसवा	सोनतन बैरल	1166000.00	1047600.00	116600.00	620300.00	0.00	0.00	
19	19	गढ़गावा	पोआल	बोरियो	सरकारी	संजय मुर्तू	संजय शय	1881800.00	1693620.00	188180.00	932700.00	0.00	0.00	
20	20	पटलहरा	विशमपुर	बोरियो	निजी	सोडिसा दई	एकान्त दई	1075200.00	968580.00	107520.00	492100.00	0.00	0.00	
21	21	मंगरुटीकर	पोआल	बोरियो	निजी	राधन साह	दुखु मराठी	988700.00	898830.00	98870.00	0.00	0.00	0.00	
22	22	मुगाबन्दी	खैरवा	बोरियो	निजी	जाडु मराठी	माडी हेमम	970200.00	873180.00	97020.00	619100.00	0.00	0.00	
23	23	भगदुम्बा	बड़ा एकसी	बोरियो	सरकारी	योग हाँसवा	प्रकाश मराठी	936000.00	842400.00	93600.00	498900.00	0.00	0.00	
24	24	गौरपडा	अडोल	बोरियो	निजी	प्रेमसाँस मराठी	घुडना मराठी	1132200.00	1018980.00	113220.00	567900.00	0.00	0.00	
25	25	बड़ा तलखवा	मसकलैया	तालाबारी	सरकारी	सोडिसा मंडल	अमित सिन्हापट्टा	1055000.00	949500.00	105500.00	602400.00	0.00	0.00	

26	26	परपयानी	बडा दुर्गापुर	तलझाडी	निजी	कयल डूबू	बडका होरादा	884800.00	796320.00	88480.00	0.00
27	27	बडा दुर्गापुर	बडा दुर्गापुर	तलझाडी	सरकारी	होपना मरुकी	नन्नु होरादा	1299800.00	1169820.00	129980.00	0.00
28	28	बाकुडीह	बाकुडीह	तलझाडी	सरकारी	बाल होपना	रंजना होपना	828200.00	745380.00	82820.00	0.00
29	29	परपयानी	परपयानी	तलझाडी	सरकारी	बाल होपना	बाल होपना	1346900.00	1212210.00	134690.00	0.00
30	30	विद्युत नवादा	विद्युत नवादा	उपवा	सरकारी	विद्युत होरादा	विद्युत होरादा	1273000.00	1145700.00	127300.00	0.00
31	31	महाविद्यालय	महाविद्यालय	तलझाडी	निजी	परपयानी	परपयानी	955400.00	859860.00	95540.00	0.00
32	32	गडवा	गडवा	सरकारी	सरकारी	गडवा	गडवा	1403200.00	1262880.00	140320.00	0.00
33	33	होरादा	होरादा	निजी	निजी	होरादा	होरादा	1115900.00	1004310.00	111590.00	0.00
34	34	परपयानी	परपयानी	निजी	निजी	परपयानी	परपयानी	1389000.00	1250100.00	138900.00	0.00
35	35	परपयानी	परपयानी	सरकारी	सरकारी	परपयानी	परपयानी	927200.00	834480.00	92720.00	0.00
36	36	परपयानी	परपयानी	निजी	निजी	परपयानी	परपयानी	977400.00	879660.00	97740.00	0.00
37	37	बडा गडवा	बडा गडवा	सरकारी	सरकारी	बडा गडवा	बडा गडवा	1140500.00	1026450.00	114050.00	0.00
38	38	विद्युत	विद्युत	सरकारी	सरकारी	विद्युत	विद्युत	1665900.00	1499310.00	166590.00	0.00
39	39	बडा गडवा	बडा गडवा	सरकारी	सरकारी	बडा गडवा	बडा गडवा	141200.00	1027080.00	114120.00	0.00
40	40	कल्याणपुर	कल्याणपुर	परपयानी	सरकारी	कल्याणपुर	कल्याणपुर	1484300.00	1335870.00	148430.00	0.00
41	41	विद्युत	विद्युत	सरकारी	सरकारी	विद्युत	विद्युत	1498600.00	1348740.00	149860.00	0.00
42	42	बाकुडीह	बाकुडीह	तलझाडी	निजी	बाकुडीह	बाकुडीह	1983000.00	1784700.00	198300.00	0.00
43	43	कटहलबाडी	कटहलबाडी	सरकारी	सरकारी	कटहलबाडी	कटहलबाडी	1282800.00	1154520.00	128280.00	0.00
44	44	परपयानी	परपयानी	सरकारी	सरकारी	परपयानी	परपयानी	1024400.00	921960.00	102440.00	0.00
45	45	परपयानी	परपयानी	सरकारी	सरकारी	परपयानी	परपयानी	1268200.00	1141380.00	126820.00	0.00
46	46	विद्युत	विद्युत	निजी	निजी	विद्युत	विद्युत	2488100.00	2239290.00	248810.00	0.00
47	47	विद्युत	विद्युत	परपयानी	परपयानी	विद्युत	विद्युत	931700.00	838530.00	93170.00	0.00
48	48	कल्याणपुर	कल्याणपुर	सरकारी	सरकारी	कल्याणपुर	कल्याणपुर	1031000.00	927900.00	103100.00	0.00
49	49	बडा गडवा	बडा गडवा	सरकारी	सरकारी	बडा गडवा	बडा गडवा	1098300.00	988470.00	109830.00	0.00
50	50	बडा गडवा	बडा गडवा	सरकारी	सरकारी	बडा गडवा	बडा गडवा	1155300.00	1039770.00	115530.00	0.00
51	51	परपयानी	परपयानी	सरकारी	सरकारी	परपयानी	परपयानी	1677800.00	1510020.00	167780.00	0.00
52	52	परपयानी	परपयानी	सरकारी	सरकारी	परपयानी	परपयानी	1417100.00	1275390.00	141710.00	0.00
53	53	परपयानी	परपयानी	सरकारी	सरकारी	परपयानी	परपयानी	2037500.00	1833750.00	203750.00	0.00
54	54	परपयानी	परपयानी	निजी	निजी	परपयानी	परपयानी	1057900.00	952110.00	105790.00	0.00
55	55	परपयानी	परपयानी	सरकारी	सरकारी	परपयानी	परपयानी	946500.00	851850.00	94650.00	0.00
56	56	परपयानी	परपयानी	निजी	निजी	परपयानी	परपयानी	1326200.00	1193580.00	132620.00	0.00
57	57	परपयानी	परपयानी	निजी	निजी	परपयानी	परपयानी	711000.00	132620.00	711000.00	0.00

57	सदिया	कटहलवाडी	उधवा	सरकारी	किशोर कुंठ महल	विशु महल	1072100.00	964890.00	107210.00	968700.00	0.00
58	कौलाकडी	मसना	उधवा	सरकारी	कमलकान्त साहा	वजिल साहा	1104200.00	993790.00	110420.00	842300.00	0.00
59	प्यारिया	प्यारिया	बरहरवा	सरकारी	जय प्रकाश साहा	मनोज कुंवर घोष	839000.00	755100.00	83900.00	396700.00	0.00
60	रानीघाम	सातगाडी	बरहरवा	निजी	अशोक कुंठ दास	विश्वजीत दास	1499300.00	1348470.00	149830.00	916400.00	0.00
61	जोरजगत	हरिहरा	बरहरवा	निजी	जीमकल इस्लाम	अलकाजुद्दीन	1415800.00	1274220.00	141580.00	496600.00	0.00
62	धौपग्राम	रामनगर	बरहरवा	सरकारी	कटी मराठी	बाबुलाल राजक	1549200.00	1430280.00	154920.00	846300.00	0.00
63	हस्तीवाडी	हस्तीवाडी	बरहरवा	सरकारी	महाबुब आलम	श्री० इनाजुद्दीन	1175200.00	1057680.00	117520.00	554400.00	0.00
64	बिन्दुवाडी	बिन्दुवाडी	बरहरवा	सरकारी	मुरताफिजुर रहमान	अनिकल हुसैन	1195600.00	1076040.00	119560.00	549500.00	0.00
65	गोशाचपटपुर	रिसीड	बरहरवा	सरकारी	श्री० मोरसलीम शेख	रमाजल रहमान	932000.00	838800.00	93200.00	415900.00	0.00
66	दुलरियावाडी	विशमपुर	बरहरवा	सरकारी	अबुल कासिम	अकाबर अली	828500.00	745650.00	82850.00	482500.00	0.00
67	दोगरीटोला	अर्जुनपुर	पतना	सरकारी	लखीन्दर राजवार	साधन टुडू	1069400.00	962460.00	106940.00	504100.00	0.00
68	हरिकान्धपुर	सोथली	बरहेट	निजी	बडका किस्कू	रुमाई मुर्तू	1480500.00	1332450.00	148050.00	818600.00	0.00
69	सरोदाब	पंचकटिया	बरहेट	सरकारी	सुनील पुरी	ज्योतिन पुरी	964300.00	867870.00	96430.00	376800.00	0.00
70	दोनीडांगा	रिसीड	बरहरवा	निजी	प्रियम कुमार किर्वा	मदन खडियास	1140100.00	1026090.00	114010.00	558700.00	0.00
71	कुटिया	पंचकटिया	बरहेट	निजी	गोविन्द चुरी	लोबिन पुरी	1391100.00	1251990.00	139110.00	898900.00	0.00
72	हरिकान्धपुर	पंचकटिया संथली	बरहेट	निजी	खेला किस्कू	सालखान मराठी	1057900.00	952110.00	105790.00	575700.00	0.00
73	लहरौ	लहरौ	बरहेट	निजी	सुलेमान हैमम	कैलाश मराठी	1046000.00	941400.00	104600.00	359900.00	0.00
74	धुडी	धुडी	बरहेट	सरकारी	राजधन मुर्तू	पिकारा हौसरा	2481100.00	2232990.00	248110.00	1605700.00	0.00
75	कंजपुर	अर्जुनपुर	पतना	सरकारी	टाकुर मराठी	दुल्हरी हौसरा	1354400.00	1218960.00	135440.00	564900.00	0.00
76	सगमनी	सगमनी	बरहेट	सरकारी	मालाल मराठी	मनोज कुमार पंडित	1483000.00	1334700.00	148300.00	792400.00	0.00
77	एकरी	पंचकटिया	बरहेट	निजी	जिफाउर रहमान	विश्वनाथ साह	931700.00	838530.00	93170.00	0.30	0.00
78	विमलदाब	विमलदाब	बरहेट	सरकारी	गडस मराठी	विधवाय मराठी	931700.00	838530.00	93170.00	348800.00	0.00
79	रानीहीठ	पोआल	सोरियो	निजी	बडका भारती	अजय राय	829600.00	746640.00	82960.00	348800.00	0.00
80	नवपाडा	आतापुर	उधवा	सरकारी	अशीत कुमार दास	शारकनाथ सिंह	1341800.00	1207620.00	134180.00	355400.00	293100.00
81	कमुडगा	मोहनपुर	उधवा	सरकारी	कमुडन मराठी	साहेबराज मुर्तू	2413900.00	2172510.00	241390.00	779000.00	740900.00
82	छतरा	मोहनपुर	उधवा	सरकारी	चंडी प्रसाद साहा	सुदन मंडल	1075400.00	967860.00	107540.00	694800.00	0.00
83	सुरावाटी	आतापुर	उधवा	सरकारी	पुगासिम मल्लिक	कृष्णा घोष	1347900.00	1213110.00	134790.00	747748.00	0.00
84	मदिया	कटहलवाडी	उधवा	सरकारी	महाशय सोरेन	रामदेव सोरेन	965400.00	868660.00	96540.00	561900.00	0.00
85	मनलावाडी	आतापुर	उधवा	सरकारी	मानु हेमम	विरकनाथ राहा	1353700.00	1218330.00	135370.00	570000.00	0.00
86	मोहनपुर	मोहनपुर	उधवा	सरकारी	मोक्ष साहा	जयशम रिखास	1018200.00	916200.00	101820.00	642300.00	0.00
87	महादेवपुर	पडरिया	राजमंडल	सरकारी	राजदेव मंडल	शमदिलास भावम	1133300.00	1019970.00	113330.00	809000.00	0.00

88	91	छोटा हरचन्दपुर	दरला	राजमहल	सरकारी	गणेश मंडल	प्रकाश मंडल	879800.00	791820.00	87980.00	534200.00	0.00
89	92	मदिया	कटहलबाडी	राजमहल	सरकारी	मैनुल हक	उरतम कुंठ घोष	1602400.00	1442160.00	160240.00	849600.00	0.00
90	93	मदिया	कटहलबाडी	राजमहल	सरकारी	राजकिशोर मंडल	कलमुदतीन खेख	1050600.00	945540.00	105060.00	488600.00	0.00
91	94	नीमगाडी	महादेववरण	मंडरो	सरकारी	प्रेम लोरेस सोरेन	बाबुवानी सोरेन	1994600.00	1795140.00	199460.00	446000.00	0.00
92	95	बंगलिया	सिमडा	मंडरो	सरकारी	सिगराई हेन्म	बबलु मुर्मू	1477300.00	1329570.00	147730.00	615300.00	0.00
93	96	प्राणपुर	प्राणपुर	राजमहल	सरकारी	मजहारूल इरलाम	तीफिक आलम	1133300.00	1019970.00	113330.00	682400.00	0.00
94	98	बाँसजोरी	दामिनिट्टा	मंडरो	निजी	खुनील टुडू	लखन टुडू	955000.00	859500.00	95500.00	327100.00	0.00
95	99	तुतीपुर	गुनिहारी	राजमहल	निजी	सागरदीप मंडल	पबुवा उराँय	1090200.00	981180.00	109020.00	489700.00	0.00
96	100	मयुरकोला	मयुरकोला	बरहरवा	सरकारी	तपेस्वर प्रसाद साहा	गणेश प्रसाद साहा	878600.00	790740.00	87860.00	355300.00	0.00
97	101	महासिंगपुर	महासिंगपुर	राजमहल	निजी	भोला पाण्डेय	देवनाशयण महतो	600500.00	540450.00	60050.00	438300.00	0.00
98	102	युनाखली	गुनिहारी	राजमहल	सरकारी	गीतम कुमार साहा	विशाल कुमार राय	1061700.00	955530.00	106170.00	689900.00	0.00
99	106	धुलियार	बाबुपुर	राजमहल	सरकारी	अजय कुमार सिंह	शकुल कुमार सिंह	1055000.00	949500.00	105500.00	325100.00	0.00
100	107	ब्रह्मजमालपुर	प्राणपुर	राजमहल	सरकारी	आबाद हुसैन	सलामत हुसैन	1567600.00	1410840.00	156760.00	608500.00	0.00
101	108	शहरपुर	बडा दुर्गापुर	तालझारी	सरकारी	नन्दु होंसदा	मंडल मराठी	1332600.00	1199340.00	133260.00	344100.00	0.00
102	109	बडा देवडाङ	तेतरिया	मंडरो	सरकारी	बेटका मुर्मू	डेवीड बास्की	1054300.00	948870.00	105430.00	344900.00	0.00
103	110	इलाकी	बङ्गबोध	बरहेट	निजी	प्रकाश टुडू	मानवेल होंसदा	1141300.00	1027170.00	114130.00	532400.00	0.00
104	111	धनवासा	खैरवा	मंडरो	सरकारी	मुंशी सोरेन	बबलु टुडू	2486400.00	2237760.00	248640.00	888900.00	0.00
105	112	जिरुल	बोरियो संथाली	बोरियो	सरकारी	युनकु हेन्म	दुला सोरेन	1840800.00	1656720.00	184080.00	869800.00	0.00
106	113	दुधियापोखर	सिमडा	बरहेट	सरकारी	छोटा सुरई होंसदा	शिक्षण मुर्मू	1296300.00	1166670.00	129630.00	694000.00	0.00
107	114	इलाकी	बङ्गबोध	बरहेट	सरकारी	श्रीवंद मडैया	श्रीमल सोरेन	2281300.00	2053170.00	228130.00	1245300.00	0.00
108	115	जोत महेश	हरिहरा	बरहरवा	निजी	हैदर अली	शमीम अखतर	1086800.00	978120.00	108680.00	294600.00	0.00
						<b>कुल योग-</b>		<b>90035200.00</b>	<b>81031680.00</b>	<b>9003520.00</b>	<b>64468348.00</b>	<b>1034000.00</b>

भूमि संरक्षण पदाधिकारी,  
साहेबगंज।

### कार्यालय :- भूमि संरक्षण पदाधिकारी, साहेबगंज ।

वित्तीय वर्ष 2021-22 में सरकारी एवं निजी बसलों के पीछादार का अग्रस्तन प्रतिवेदन

क्र०	संकेत संख्या	ग्राम	पंचायत	प्रकार	ग्रामी पंचायत का नाम	जालान का प्रकार	जालान का प्रकार/विशेष शर्तों की शर्तों	90% अनुदान	बस की चढ़ गई राशि	अतिरिक्त राशि का उठाव/समाप्तन	उठाव राशि	अग्रस्तन स्थिति (अतिरिक्त / शेष/ बंद)	अतिरिक्त
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	01/2021-22	सैनका	सैनका	बसहेट	सैनका	सरकारी	1,103,700	993,330	920,900	0	72,430	अतिरिक्त	
2	02/2021-22	सैनका	सैनका	बसहेट	सैनका	सरकारी	1,381,800	1,243,620	1,120,200	0	123,420	अतिरिक्त	
3	03/2021-22	जसरायडीह	जसरायडीह	बसहेट	जसरायडीह	निजी	1,761,600	1,585,440	1,512,400	0	73,040	अतिरिक्त	
4	04/2021-22	अरमोडी	सिमडा	बसहेट	अरमोडी	निजी	1,706,900	1,536,210	1,218,300	0	317,910	अतिरिक्त	
5	05/2021-22	सोनाजोरी	बसहेट जसरी	बसहेट	सोनाजोरी	निजी	1,567,800	1,411,020	1,339,100	0	71,920	अतिरिक्त	
6	06/2021-22	महुआर्टी	सिमपुर	बसहेट	महुआर्टी	निजी	1,219,260	1,097,334	893,800	0	203,534	अतिरिक्त	
7	07/2021-22	शिवपुरा	शिवपुरा	पलना	शिवपुरा	सरकारी	1,755,106	1,579,595	1,388,100	0	191,495	अतिरिक्त	
8	08/2021-22	अटगामा	शिवपुरा	पलना	अटगामा	सरकारी	1,243,131	1,118,818	1,042,500	0	76,318	अतिरिक्त	
9	09/2021-22	मोदीकोला (केशरी)	मोदीकोला	पलना	मोदीकोला (केशरी)	सरकारी	1,199,846	1,079,861	947,900	0	131,961	अतिरिक्त	
10	10/2021-22	हरमपुर	हरमपुर	पलना	हरमपुर	सरकारी	1,210,797	1,089,717	0	0	1,089,717	—	संशोधन का अग्रस्तन राशि की राशि
11	11/2021-22	ईटापोखर	शहरी	पलना	ईटापोखर	निजी	1,612,217	1,450,995	1,086,100	0	364,895	अतिरिक्त	
12	12/2021-22	सुरागा	कटहराबाडी	पलना	सुरागा	निजी	1,240,827	1,124,844	1,047,100	0	77,744	अतिरिक्त	
13	13/2021-22	लखीपुर	लखीपुर	पलना	लखीपुर	निजी	1,277,993	1,150,194	930,000	0	220,194	अतिरिक्त	
14	14/2021-22	सीतापहरा	हरमपुर	पलना	सीतापहरा	निजी	1,191,900	1,072,710	847,400	0	225,310	अतिरिक्त	
15	15/2021-22	छोटा सैनका	आमदंडा संघाली	पलना	छोटा सैनका	निजी	1,199,373	1,079,436	981,700	0	97,736	अतिरिक्त	
16	16/2021-22	नडगामा	अग्रोल	बोरियो	नडगामा	सरकारी	1,613,100	1,451,790	1,371,700	0	80,090	अतिरिक्त	
17	17/2021-22	तालझारी	पंचाल	बोरियो	तालझारी	निजी	1,633,200	1,469,850	1,183,400	0	286,450	अतिरिक्त	
18	18/2021-22	शामपुर	शामपुर	बोरियो	शामपुर	निजी	1,243,100	1,118,790	898,400	0	220,390	अतिरिक्त	
19	19/2021-22	फूलो लक्षी	बराशा	मंडरी	फूलो लक्षी	निजी	1,558,700	1,402,380	996,500	0	405,880	अतिरिक्त	
20	20/2021-22	हरलीपका	हरलीपका	बसहेटा	हरलीपका	सरकारी	1,287,900	1,159,110	1,150,400	0	8,710	अतिरिक्त	
21	21/2021-22	बडा सोनाकर	बडा सोनाकर	बसहेटा	बडा सोनाकर	सरकारी	1,460,800	1,314,720	1,309,700	0	5,020	अतिरिक्त	

क्र०	संकेत संख्या	ग्राम	संस्था	सदस्य	श्री/श्रीमती का नाम	राज्य का प्रकार	राज्य का प्रकार	राज्य का प्रकार	राज्य का प्रकार	राज्य का प्रकार	राज्य का प्रकार	राज्य का प्रकार							
1	2	3	4	5	6	7	8	9	10	11	12	13	14						
22	22/2021-22	मालीन	सालगाडी	वरहरवा	मालीन	सरकारी	1,091,700	982,530	970,600	0	11,930	अतिमिक्त							
23	23/2021-22	दुधिया पोखर	रिमडा	वरहेट	रिमडा	सरकारी	2,147,000	1,932,300	1,900,100	0	32,200	अतिमिक्त							
24	24/2021-22	दुधिया पोखर	रिमडा	वरहेट	दुधिया पोखर	निजी	1,611,000	1,449,900	1,427,400	0	22,500	अतिमिक्त							
25	25/2021-22	जिलाकोर	भोगनाडीह	वरहेट	जिलाकोर	निजी	2,097,900	1,888,110	1,682,400	0	205,710	अतिमिक्त							
26	26/2021-22	डरही बधान	हिरणपुर	वरहेट	डरहीबधान	निजी	1,995,900	1,796,310	1,774,100	0	22,210	अतिमिक्त							
27	27/2021-22	कुसुम पोखर	छोटा रांगा	पतना	कुसुम पोखर	सरकारी	2,046,300	1,841,670	1,470,900	0	370,770	अतिमिक्त							
28	28/2021-22	गुनीगुनी	खैरवा	बोरियो	गुनीगुनी	निजी	1,767,400	1,590,660	1,476,800	0	113,860	अतिमिक्त							
29	29/2021-22	अग्रोल	अग्रोल	बोरियो	अग्रोल	सरकारी	1,715,750	1,544,175	1,243,500	0	300,575	अतिमिक्त							
30	30/2021-22	आसनबाना	खैरवा	मंडरो	आसनबाना	निजी	1,813,600	1,632,240	1,552,300	0	79,940	अतिमिक्त							
31	31/2021-22	बाबूटोला	बसाहा	मंडरो	बाबूटोला	निजी	1,466,700	1,320,030	1,238,400	0	81,630	अतिमिक्त							
32	32/2021-22	साथनासी	खैरवा	मंडरो	साथनासी	निजी	1,177,000	1,059,300	0	0	1,059,300	-	विशेष रूप से काम नहीं है श्री।						
33	33/2021-22	डरवासा	खैरवा	मंडरो	डरवासा	सरकारी	1,687,300	1,518,570	1,439,900	0	78,670	अतिमिक्त							
34	34/2021-22	जमनी	दही भगियामसी	तालझारी	जमनी	सरकारी	1,987,000	1,788,300	1,779,000	0	9,300	अतिमिक्त							
35	35/2021-22	करणपुरा	बडा करणपुर	तालझारी	करणपुरा	सरकारी	2,047,000	1,842,300	1,830,900	0	11,400	अतिमिक्त							
36	36/2021-22	विशानपुर	विशानपुर	तालझारी	विशानपुर	सरकारी	1,942,000	1,747,800	1,741,200	0	6,600	अतिमिक्त							
37	37/2021-22	महादेवपुर	बडा गुगापुर	तालझारी	महादेवपुर	सरकारी	1,826,100	1,643,490	1,573,700	0	69,790	अतिमिक्त							
38	38/2021-22	पुर्कलियाडांगा	विशानपुर	वरहरवा	पुर्कलियाडांगा	निजी	1,950,000	1,755,000	1,736,100	0	18,900	अतिमिक्त							
39	39/2021-22	साललपुर	कोटलपोखर	वरहरवा	साललपुर	निजी	2,016,000	1,814,400	1,794,500	0	19,900	अतिमिक्त							
40	40/2021-22	मिर्जापुर	मिर्जापुर	वरहरवा	मिर्जापुर	सरकारी	1,296,600	1,166,940	1,159,100	0	7,840	अतिमिक्त							
41	41/2021-22	शानसिर	सालगाडी	वरहरवा	शानसिर	सरकारी	1,018,500	916,650	908,600	0	8,050	अतिमिक्त							
42	42/2021-22	बसना	महापडा	वरहरवा	बसना	निजी	1,297,900	1,168,110	1,133,900	0	34,210	अतिमिक्त							
43	43/2021-22	मिर्जापुर	मिर्जापुर	वरहरवा	मिर्जापुर	निजी	1,911,000	1,719,900	1,698,100	0	21,800	अतिमिक्त							
44	44/2021-22	खिजुरखाल	खिजुरखाल	वरहेट	खिजुरखाल	निजी	1,972,300	1,775,070	1,532,400	0	242,670	अतिमिक्त							
45	45/2021-22	कुसुम पोखर	छोटा रांगा	पतना	कुसुम पोखर	सरकारी	2,103,400	1,893,060	1,573,600	0	319,460	अतिमिक्त							

क्र	योजना संख्या	ग्राम	धारावा	प्रकार	कमी धारावा का नाम	तालुका का प्रकार	तालुका का प्राथमिकित्व राशि	90% अनुदान की राशि	यस की गई राशि	अतिरिक्त यस की राशि प्राधान्य है	यस नहीं की कोषागार में जमा करना	अनुदान स्थिति (अतिभूक्त / बालू / बंद)	अतिरिक्त
1	2	3	4	5	6	7	8	9	10	11	12	13	14
46	46/2021-22	कोषपाड़ा	छोटा रांगा	पतना	कोषपाड़ा	सरकारी	2,077,100	1,869,390	1,790,400	0	78,990	अतिभूक्त	
47	47/2021-22	शियापहाड़	शियापहाड़	पतना	शियापहाड़	सरकारी	1,917,753	1,725,978	1,589,700	0	136,278	अतिभूक्त	
48	48/2021-22	मनसाचण्डी	आरापुर	उधवा	मनसाचण्डी	सरकारी	1,498,900	1,349,010	1,339,400	0	9,610	अतिभूक्त	
49	49/2021-22	लालबधान	मोहनपुर	उधवा	लालबधान	सरकारी	1,420,400	1,278,360	1,262,000	0	16,360	अतिभूक्त	
50	50/2021-22	जोंका	जोंका	उधवा	जोंका	सरकारी	975,400	877,860	783,500	0	94,360	अतिभूक्त	
51	51/2021-22	मसना	मसना	उधवा	मसना	सरकारी	1,321,800	1,189,620	1,179,800	0	9,820	अतिभूक्त	
52	52/2021-22	सुलियाखपाड़ा	सुलियाखपाड़ा	उधवा	सुलियाखपाड़ा	सरकारी	1,097,600	987,840	927,600	0	60,240	अतिभूक्त	
53	53/2021-22	दरला	दरला	राजमहल	मानिकपुर	निजी	2,184,900	1,966,410	1,957,400	0	9,010	अतिभूक्त	
54	54/2021-22	बननागाभा	तेजुलिया	राजमहल	बननागाभा	सरकारी	1,139,200	1,025,280	1,002,600	0	22,680	अतिभूक्त	
55	55/2021-22	रामचौकी	तेजुलिया	राजमहल	रामचौकी	निजी	882,700	794,430	565,400	0	229,030	अतिभूक्त	
56	56/2021-22	मानिकपुर	दरला	राजमहल	मानिकपुर	सरकारी	1,190,000	1,071,000	958,300	0	112,700	अतिभूक्त	
57	57/2021-22	सैदपुर	सैदपुर	राजमहल	सैदपुर	सरकारी	2,211,000	1,989,900	1,975,900	0	14,000	अतिभूक्त	
58	58/2021-22	महासैनपुर	महासैनपुर	राजमहल	महासैनपुर	निजी	1,138,400	1,024,560	903,600	0	120,960	अतिभूक्त	
59	59/2021-22	छापीगढ़	लालमाटी	राजमहल	छापीगढ़	निजी	687,300	618,570	590,400	0	28,170	अतिभूक्त	
60	60/2021-22	गादीगंज	डोराय खथाली	बरहेट	गादीगंज	निजी	745,900	671,310	548,800	0	122,510	अतिभूक्त	
						<b>TOTAL-</b>	<b>91,951,253</b>	<b>82,756,128</b>	<b>74,197,900</b>	<b>0</b>	<b>8,558,228</b>		

भूमि संरक्षण पदाधिकारी,  
शाहीबगंज।

सहायक  
प्रमुख निरीक्षक, शाहीबगंज।

## कार्यालय - भूमि संरक्षण पदाधिकारी, साहेबगंज ।

वित्तीय वर्ष 2023-24 में जलनिधि योजनात्तर्गत परकोलेशन टैक निर्माण की सूची ।

क्र०	ग्राम	पंचायत	ग्रहण्ड	लामुक का नाम	लामुक के पिता का नाम	प्राक्कलित राशि	अनुदान की राशि	पानीपंचायत अंशदान
1	2	3	4	5	6	8	9	9
1	ईलाकी	बोडबोथ	बरहेट	लोरेन मुर्मू	राम मुर्मू	430000.00	387000.00	43000.00
2	श्रीरामपुर	बोडबोथ	बरहेट	अतरा मुर्मू	रुबो प्रमेश्वर मुर्मू	430000.00	387000.00	43000.00
3	सोगले बाराडीह	पंचकटिया संधाली	बरहेट	विलयम हेन्डम	कुपर हेन्डम	430000.00	387000.00	43000.00
4	धरमपुर	लबरी	बरहेट	विनोद मुर्मू	पलटन मुर्मू	430000.00	387000.00	43000.00
5	लबरी	लबरी	बरहेट	जैदा सोरेन	लखन सोरेन	430000.00	387000.00	43000.00
6	धरमपुर	लबरी	बरहेट	पलटन मुर्मू	बरियार मुर्मू	430000.00	387000.00	43000.00
7	विताडोर	भोगनाडीह	बरहेट	एतवार मराण्डी	भीष्म मराण्डी	430000.00	387000.00	43000.00
8	ईलाकी	बोडबोथ	बरहेट	पुजका मुर्मू	पीथी मुर्मू	430000.00	387000.00	43000.00
9	धरमपुर	लबरी	बरहेट	स्वाधीन मुर्मू	आलका मुर्मू	430000.00	387000.00	43000.00
10	लबरी	लबरी	बरहेट	जगा बल्की	राज बल्की	430000.00	387000.00	43000.00
11	श्रीरामपुर	बोडबोथ	बरहेट	गानसिंग मुर्मू	साहेब मुर्मू	430000.00	387000.00	43000.00
12	पटुखडीह	भोगनाडीह	बरहेट	लखन मराण्डी	अर्जुन मराण्डी	430000.00	387000.00	43000.00
13	भैरवी डांगा	रिसौड	बरहरवा	दिल मोहनमव	जामिऊन ईस्लाम	430000.00	387000.00	43000.00
14	गोरा	रिसौड	बरहरवा	पापुलाल हीसदा	मोदु हीसदा	430000.00	387000.00	43000.00
15	गदगा	रिसौड	बरहरवा	एतवार सोरेन	लाल सोरेन	430000.00	387000.00	43000.00
16	जाणपुर	रिसौड	बरहरवा	जामिऊन ईस्लाम	उनातुर रहमान	430000.00	387000.00	43000.00
17	रिसौड I	रिसौड	बरहरवा	प्रधान सोरेन	लाल सोरेन	430000.00	387000.00	43000.00
18	धोपधाम I	रिसौड	बरहरवा	मुलान फारूक	आजिजुर रहमन	430000.00	387000.00	43000.00
19	जोत विरोधर	रिसौड	बरहरवा	जमीन मुर्मू	लखन मुर्मू	430000.00	387000.00	43000.00
20	भैरवीडांगा	रिसौड	बरहरवा	वशीम अकरन	गजलाल ईस्लाम	430000.00	387000.00	43000.00
21	धोपधाम II	रिसौड	बरहरवा	जुरी हीसदा	भृगु हीसदा	430000.00	387000.00	43000.00
22	रिसौड II	रिसौड	बरहरवा	राजकार डुडू	बाबला डुडू	430000.00	387000.00	43000.00
23	खिजुरिया	बौडी संधाली	बोरियो	परसा सोरेन	पांजा सोरेन	430000.00	387000.00	43000.00
24	खिजुरिया	बौडी संधाली	बोरियो	मुस्ती मुर्मू	सुखदेव मुर्मू	430000.00	387000.00	43000.00

क्र०	ग्राम	पंचायत	प्रखण्ड	सामुहिक का नाम	लाभिक के पिता का नाम	प्राक्कलित राशि	अनुदान की राशि	पानीपंचायत अंशदान
25	पार्लो	बड़ा दुर्गापुर	तालझारी	भीमा पहाडिया	सुन्दरा पहाडिया	430000.00	387000.00	43000.00
26	पहाडपुर	पंचकटिया संथाली	बरहेट	सकल किरकु	शिवल किरकु	430000.00	387000.00	43000.00
27	सिमडा	सिमडा	बरहेट	माजी मुर्मू	स्व० शुभार मुर्मू	430000.00	387000.00	43000.00
28	बरभरिया	हिरणपुर	बरहेट	सकना मुर्मू	शुभशय मुर्मू	430000.00	387000.00	43000.00
29	पहाडपुर	पंचकटिया संथाली	बरहेट	प्रमाण किरकु	गोकुल किरकु	430000.00	387000.00	43000.00
30	रामपुर	बड़ा दुर्गापुर	तालझारी	बजल सोरेन	मदुवा सोरेन	430000.00	387000.00	43000.00
31	महुलबोना	बड़ा दुर्गापुर	तालझारी	मन्दाटा दुहू	राम दुहू	430000.00	387000.00	43000.00
32	महुलबोना	बड़ा दुर्गापुर	तालझारी	सोसाय वाल्मी	लोचो वाल्मी	430000.00	387000.00	43000.00
33	रामपुर	बड़ा दुर्गापुर	तालझारी	बजल दुहू	बाबूलाल दुहू	430000.00	387000.00	43000.00
34	बथानी संथाली	बाकुडीह	तालझारी	कान्हु दुहू	बजका दुहू	430000.00	387000.00	43000.00
35	रामपुर	बड़ा दुर्गापुर	तालझारी	बबुधन मुर्मू	टेमका मुर्मू	430000.00	387000.00	43000.00
36	बरभरिया	हिरणपुर	बरहेट	मंगल सोरेन	सवाना सोरेन	430000.00	387000.00	43000.00
37	खैरवा	खैरवा	बरहेट	मुकुज मुर्मू	छोटो मुर्मू	430000.00	387000.00	43000.00
38	खैरवा	खैरवा	बरहेट	भीम मराष्ठी	स्व० मरग मराष्ठी	430000.00	387000.00	43000.00
39	पहाडपुर	पंचकटिया संथाली	बरहेट	बाबुपन होसवा	सोमपती होसवा	430000.00	387000.00	43000.00
40	पाजेर बथान	तलकटिया	बरहेट	बैजुन किरकु	स्व० रामजीत किरकु	430000.00	387000.00	43000.00
41	कुसमा संथाली	कुसमा	बरहेट	छोटो दुहू	मुशी दुहू	430000.00	387000.00	43000.00
42	श्रीरामपुर	बोझाँच	बरहेट	बजका किरकु	काण्हु किरकु	430000.00	387000.00	43000.00
43	श्रीरामपुर	बोझाँच	बरहेट	मताल मुर्मू	स्व० सिवा मुर्मू	430000.00	387000.00	43000.00
44	मुगदी	कुसमा	बरहेट	बाबूलाल होसवा	नाककी होसवा	430000.00	387000.00	43000.00
45	भादुडीह	कुसमा	बरहेट	पलटन दुहू	स्व० जेठा दुहू	430000.00	387000.00	43000.00
46	भादुडीह	कुसमा	बरहेट	प्रान सोरेन	स्व० रणदा सोरेन	430000.00	387000.00	43000.00
47	कुसमा संथाली	कुसमा	बरहेट	रघु मुर्मू	स्व० बइया मुर्मू	430000.00	387000.00	43000.00
48	मुगदी	कुसमा	बरहेट	चन्दाय किरकु	एतवार किरकु	430000.00	387000.00	43000.00
49	कुसमा संथाली	कुसमा	बरहेट	बापराय किरकु	लोबा किरकु	430000.00	387000.00	43000.00
50	कुसमा संथाली	कुसमा	बरहेट	डेविड चॉद दुहू	मुंजी दुहू	430000.00	387000.00	43000.00
51	पंचकटिया संथाली	पंचकटिया संथाली	बरहेट	मुंजी मोहली	दुना मोहली	430000.00	387000.00	43000.00

क्र०	ग्राम	पंचायत	प्रखण्ड	लामुक का नाम	लामुक के पिता का नाम	प्रायकलित राशि	अनुदान की राशि	पानीपंचायत अंशदान
52	तेतुलिया	बिरवल कान्दर	बोरियो	सुनील बास्की	वीर सिंह बास्की	430000.00	387000.00	43000.00
53	इडा कदमा	कदमा	बरहेट	बाबुराम सोरेन	मिर्जा सोरेन	430000.00	387000.00	43000.00
54	तेतुलिया	बिरवल कान्दर	बोरियो	कन्दना हौसदा	लोपता हौसदा	430000.00	387000.00	43000.00
55	सिमल जोड़ी	दुर्गा टोला	बोरियो	रजित मुर्मू	चरण मुर्मू	430000.00	387000.00	43000.00
56	सिंहली	दुर्गा टोला	बोरियो	लखीराम बेसरा	मानिक बेसरा	430000.00	387000.00	43000.00
57	तेतुलिया	बिरवल कान्दर	बोरियो	दुला डुडू	कालू डुडू	430000.00	387000.00	43000.00
58	दुधिया पोखर	सिमडा	बरहेट	गुररा सोरेन	आशा सोरेन	430000.00	387000.00	43000.00
59	लबरी	लबरी	बरहेट	जरसन किरकु	चंभमय किरकु	430000.00	387000.00	43000.00
60	पहाड़पुर	तलबढिया	बरहेट	सुकाल मुर्मू	सुरी मुर्मू	430000.00	387000.00	43000.00
61	पहाड़पुर	तलबढिया	बरहेट	चपय मुर्मू	विरगुनवन मुर्मू	430000.00	387000.00	43000.00
62	चपड़ी बथान	हिरणपुर	बरहेट	मंगल किरकु	कान्दू किरकु	430000.00	387000.00	43000.00
63	चपड़ी बथान	हिरणपुर	बरहेट	शिकु हौसदा	दानू हौसदा	430000.00	387000.00	43000.00
64	सालगाछी संथाली	सालगाछी संथाली	तालझारी	बाबुजी मुर्मू	मुन्नी मुर्मू	430000.00	387000.00	43000.00
65	डोंगटोक संथाली	बडा दुर्गापुर	तालझारी	जालना डुडू	मताल डुडू	430000.00	387000.00	43000.00
66	सालगाछी संथाली	सालगाछी संथाली	तालझारी	प्रेमबन्ध हेन्म	प्रधान हेन्म	430000.00	387000.00	43000.00
67	शानपुर	बडा दुर्गापुर	तालझारी	हीरालाल कर्मकार	दुखु कर्मकार	430000.00	387000.00	43000.00
68	दागाटोक संथाली	बडा दुर्गापुर	तालझारी	मताल डुडू	जगन डुडू	430000.00	387000.00	43000.00
69	बथानी संथाली	बाकुडी	तालझारी	जालीग डुडू	डोपन डुडू	430000.00	387000.00	43000.00
70	मैरोढाब	पंचकटिया संथाली	बरहेट	गोविन्द मुर्मू	सनिया मुर्मू	430000.00	387000.00	43000.00
71	कितानोर	सोनाडीठ	बरहेट	मांजी मुर्मू	सखल मुर्मू	430000.00	387000.00	43000.00
72	कितानोर	सोनाडीठ	बरहेट	सुखीराम डुडू	रातु डुडू	430000.00	387000.00	43000.00
73	पहाड़पुर	तलबढिया	बरहेट	सोयेन मुर्मू	शिगराई मुर्मू	430000.00	387000.00	43000.00
74	हाथमारी	पिण्डरा	मंडरो	सुईस हौसदा	पार्ली मुर्मू	430000.00	387000.00	43000.00
75	कैरासोल	पिण्डरा	मंडरो	बिनीता हौसदा	विनेश मुर्मू	430000.00	387000.00	43000.00
76	खैरवनी	पिण्डरा	मंडरो	धोमल हेन्म	तातु डुडू	430000.00	387000.00	43000.00
77	जैटक कुहरजोरी	बोरियो	बोरियो	रंजय सोरेन	कान्दू सोरेन	430000.00	387000.00	43000.00
78	छोटा कन्दुआ	कोअल	बोरियो	विजय हेन्म	मनोरम मुर्मू	430000.00	387000.00	43000.00

क्र०	ग्राम	पंथायत	प्रखण्ड	लामुक का नाम	लामुक के पिता का नाम	प्राक्कलित राशि	अनुदान की राशि	पानीपंचायत अंशदान
79	छोटा केन्दुआ	पोआल	बोरियो	पदुम हेन्मन	जलपई सोरेन	430000.00	387000.00	43000.00
80	शहरपुर III	जेटके कुम्हरजोरी	बोरियो	मताल मराण्डी	मगल मराण्डी	430000.00	387000.00	43000.00
81	शहरपुर II	जेटके कुम्हरजोरी	बोरियो	सकलू मुर्ग	आशा मुर्ग	430000.00	387000.00	43000.00
82	सरायबिन्धा	जेटके कुम्हरजोरी	बोरियो	प्रमान हेन्मन	मईकल हेन्मन	430000.00	387000.00	43000.00
83	शहरपुर I	जेटके कुम्हरजोरी	बोरियो	फागु मराण्डी	लखन मराण्डी	430000.00	387000.00	43000.00
84	बडा गम्हरिया	तेलो	बोरियो	लखीराम मुर्ग	दीवीचन्द मराण्डी	430000.00	387000.00	43000.00
85	मेतीडीह	तेलो	बोरियो	अमित हीसदा	रघु मराण्डी	430000.00	387000.00	43000.00
86	बडा गम्हरिया	तेलो	बोरियो	बन्धाम डुबू	गुनराग हीसदा	430000.00	387000.00	43000.00
87	मुर्गाकनी	खैरवा	बोरियो	बाबुजी मुर्ग	भोकला डुबू	430000.00	387000.00	43000.00
88	रामा	तेलो	बोरियो	ताला सोरेन	गुरु सोरेन	430000.00	387000.00	43000.00
89	रांगा	तेलो	बोरियो	चंयाई सोरेन	ननोज सोरेन	430000.00	387000.00	43000.00
90	बरसो बडतल्ला	पोआल	बोरियो	बॉनना हीसदा	ठाकुर सोरेन	430000.00	387000.00	43000.00
91	बरसो बडतल्ला	पोआल	बोरियो	हरियार सोरेन	सकल सोरेन	430000.00	387000.00	43000.00
92	एथरा	चासगामा	बोरियो	छोटेलाल सोरेन	पबलू सोरेन	430000.00	387000.00	43000.00
93	शीतलपुर	बीचपुरा	बोरियो	मुन्गी किस्कु	धरणा किस्कु	430000.00	387000.00	43000.00
94	रंगमटिया	बीचपुरा	बोरियो	गुशील मुर्ग	सुनील मुर्ग	430000.00	387000.00	43000.00
95	छोटा केन्दुआ	पोआल	बोरियो	श्रीमती मईया	किशुन मुर्ग	430000.00	387000.00	43000.00
96	शीतलपुर	बीचपुरा	बोरियो	जीतराय मुर्ग	सकल किस्कु	430000.00	387000.00	43000.00
97	रंगमटिया	बीचपुरा	बोरियो	बेटका मुर्ग	पौलस बास्की	430000.00	387000.00	43000.00
98	पोआल	पोआल	बोरियो	सोना हेन्मन	गच्छल सोरेन	430000.00	387000.00	43000.00
99	भागमुण्डी	पोआल	बोरियो	डेना मुर्ग	बाधराय मराण्डी	430000.00	387000.00	43000.00
100	बथानी संथाली	बाकुडी	तालझारी	दुर्गा सोरेन	काण्डू सोरेन	430000.00	387000.00	43000.00
101	बथानी संथाली	बाकुडी	तालझारी	मुखी सोरेन	ओमन डुबू	430000.00	387000.00	43000.00
102	मनोहरपुर	बाकुडी	तालझारी	ताजारूस मुर्ग	जोनाथन मुर्ग	430000.00	387000.00	43000.00
103	आगाटोक संथाली	बडा दुर्गापुर	तालझारी	मरकुश मराण्डी	शाब सोरेन	430000.00	387000.00	43000.00
104	आगाटोक संथाली	बडा दुर्गापुर	तालझारी	अलमा बेसरा	मंगल बेसरा	430000.00	387000.00	43000.00
105	बैजगंधपुर	बाकुडी	तालझारी	सखन हीसदा	लोदगा मराण्डी	430000.00	387000.00	43000.00

क्र०	ग्राम	पंचायत	प्रखण्ड	लामुक का नाम	लामुक के पिता का नाम	प्राककलित राशि	अनुदान की राशि	पानीपंचायत अंशदान
106	बौड़ी केन्द्र	बड़ा दिग्धी	पतना	मरांग मुर्मू	बाबुजी मराण्डी	430000.00	387000.00	43000.00
107	कुसुम पोखर	छोटा रांगा	पतना	दुर्गा सोरेन	सुफल किस्कु	430000.00	387000.00	43000.00
108	खैरबनी	बड़ा दिग्धी	पतना	फागु मंडल	सागराम हौसदा	430000.00	387000.00	43000.00
109	खैरबनी	बड़ा दिग्धी	पतना	गुसीन हेन्म	जोहन मुर्मू	430000.00	387000.00	43000.00
110	तिलनीठा	केन्दुआ	पतना	मंडल दुडू	रमेश तुरी	430000.00	387000.00	43000.00
111	सिमलढाब	अर्जुनपुर	पतना	सोनातन मराण्डी	उदय हेन्म	430000.00	387000.00	43000.00
112	कौआढाब	शहरी	पतना	रविलाल सोरेन	संजय सोरेन	430000.00	387000.00	43000.00
113	आमडंडा संधाली	अमडंडा संधाली	पतना	सोमाय दुडू	सुनिल हेन्म	430000.00	387000.00	43000.00
114	बड़ा दिग्धी	बड़ा दिग्धी	पतना	सोनोत मराण्डी	ताला बेसरा	430000.00	387000.00	43000.00
115	भादुडीह	फुलमंगा	बरहेट	डुगु मुर्मू	छोटका हौसदा	430000.00	387000.00	43000.00
116	रिसौड IV	रिसौड	बरहरवा	डवलू घोष	चिरंजीत घोष	430000.00	387000.00	43000.00
117	रिसौड III	रिसौड	बरहरवा	डालीम शेख	अजफारुल शेख	430000.00	387000.00	43000.00
118	रिसौड	रिसौड	बरहरवा	भगत मुर्मू	कुमार मुर्मू	430000.00	387000.00	43000.00
119	मेहेदीडागा	रिसौड	बरहरवा	हामजाद अली	एहसान अली	430000.00	387000.00	43000.00
				कुल योग-		51170000.00	46053000.00	5117000.00

भूमि संरक्षण पदाधिकारी,  
साहेबगंज।

## कार्यालय :- भूमि संरक्षण पदाधिकारी, साहेबगंज ।

योजना का नाम:- परकोलेशन टैक निर्माण की योजनाओं की सूची

वित्तीय वर्ष 2022-23

क्र०	योजना का क्र०	ग्राम	पंचायत	प्रकार	पानी पंचायत का नाम	पानी पंचायत के अन्तर्गत एवं सशिव का नाम एवं पता		कुल प्राकृतिक राशि	सरकारी अनुदान	पानी पंचायत अनुदान	गुणवत्ता राशि			कटीती
						अन्तर्गत का नाम	सशिव का नाम				प्रथम शिपय	द्वितीय शिपय	कुल	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1	1	बापली बधान	हिरणपुर	बसहेट	बापली बधान	गोसैप पुरू	सशिव गुरू	430000	387000	43000	302800	74300	377100	9900
2	2	मण्डलखाना	बाबा दुर्गापुर	चालाकारी	मण्डलखाना	सुमन मयली	एनई डूबू	430000	387000	43000	280900	99400	380300	6700
3	3	खैरला	खैरला	बोरिया	खैरला	बल्लु गुरू	बटल गुरू	430000	387000	43000	269000	109100	378100	8900
4	4	डुमली	हिरणपुर	बसहेट	डुमली	उदय मसही	शैलु गुरू	430000	387000	43000	301900	69200	371100	15900
5	5	तेलरिया	तेलरिया	मंडरी	तेलरिया	नेपाली कुं राय	कुरन कुं मंडल	430000	387000	43000	143300	0	143300	243700
6	6	बाबा कदमा	कदमा	बसहेट	बाबा कदमा	मुंठी शैलवा	गुजर शिवलु	430000	387000	43000	249200	129800	379000	8000
7	7	सोबाखक	सुंदरही	चाननहल	सोबाखक	सशिव देवी	प्रभेद राय	430000	387000	43000	303000	72000	375000	12000
8	8	दुखिया कंवर	सिमडा	बसहेट	दुखिया कंवर	शिवमान गुरू	बदकल सोरेन	430000	387000	43000	303000	76200	379200	7800
9	9	दुखियानी	लखरुडिया	बसहेट	दुखियानी	लखीराम देवमन	बशिरा सोरेन	430000	387000	43000	289600	83700	373300	13700
10	10	डुमली	हिरणपुर	बसहेट	डुमली	परमाना कंकरा सोरेन	सुनील गुरू	430000	387000	43000	301900	77300	379200	7800
11	11	नादुकीक	पुलखाना	बसहेट	नादुकीक	बाबा शैलवा	बाबू शैलवा	430000	387000	43000	286400	91100	377500	9500
12	12	बासनिसा	हिरणपुर	बसहेट	बासनिसा	गुदरामा सोरेन	वरन सोरेन	430000	387000	43000	239200	117500	376500	10500
13	13	बापली बधान	हिरणपुर	बसहेट	बापली बधान	लक्ष्मीक डूबू	बशिरा सोरेन	430000	387000	43000	302800	73800	376600	10400
14	14	मुगदी	गुरागा	बसहेट	मुगदी	बालु शैलवा	शैलवा सोरेन	430000	387000	43000	302800	77500	380300	6700
15	15	बसाहा	बसाहा	मंडरी	बसाहा	जगु सोरेन	अनय सोरेन	430000	387000	43000	278300	100800	379100	7900

16	बाहुलदेवा	बहाला	मंढरी	बाहुलदेवा	धनगराज सोरेन	चरीस डूबू	430000	387000	43000	279300	98600	377900	9100
17	मर्जापिप	बहाला	मंढरी	मर्जापिप	सावनेल सोरेन	इदीन मुर्मु	430000	387000	43000	301500	77200	378700	8300
18	शारदपुर	बहाला सुर्गापुर	लालबागरी	शारदपुर	मंढर मराठी	किमाना मुठी	430000	387000	43000	298000	81000	379000	8000
19	बहाला कदमा	बहाला कदमा	बराहेट	बहाला कदमा	गुल देवान	गुलु मुर्मु	430000	387000	43000	298100	76800	374900	12100
20	कुसमा संभाली	कुसमा	बराहेट	कुसमा संभाली	डेम मुर्मु	सिमाने मराठी	430000	387000	43000	303000	76500	379500	7500
21	महुलबाग	बहाला सुर्गापुर	लालबागरी	महुलबाग	दीपना चौरे	कुर्वाण चौरे	430000	387000	43000	296700	82600	379300	7700
22	दीण्टीण बरिया	बेरीया	मंढरी	दीण्टीण बरिया	शिवन सोरेन	शिवन सोरेन	430000	387000	43000	301500	78900	380400	6600
23	पंढेरा	बहाला	मंढरी	पंढेरा	देवान मुर्मु	दीपक सोरेन	430000	387000	43000	280900	95500	376400	10600
24	ब्यापिरी	मोनागडीस	बराहेट	ब्यापिरी	देवीचरण सोरेन	वीरु डूबू	430000	387000	43000	302800	77700	380500	6500
25	शिरली बरबेरिया	बेरीया	मंढरी	शिरली बरबेरिया	मान मराठी	प्राणा मुर्मु	430000	387000	43000	247300	132600	379900	7100
26	मुपदी	कुसमा	बराहेट	मुपदी	डेम मुर्मु	मान डूबू	430000	387000	43000	301900	77600	379500	7500
27	बराबरिया	शिवपुर	बराहेट	बराबरिया	मंढरी मुर्मु	बादली मुर्मु	430000	387000	43000	236600	141800	378500	8500
28	दुधिया बंकर	शिवका	बराहेट	दुधिया बंकर	दीपक मुर्मु	पंढे मुर्मु	430000	387000	43000	299800	77000	376800	10200
29	शिवपुर	शिवपुर	बराहेट	शिवपुर	गुलु मुर्मु	मुर्जाण डूबू	430000	387000	43000	291900	83400	375300	11700
30	बेरीया	बेरीया	बराहेट	बेरीया	इब्राहीम असाफी	बाहेल देवान	430000	387000	43000	303000	77400	380400	6600
31	बेरीया भाको	बहाला सुर्गापुर	लालबागरी	बेरीया भाको	श्रीला पदाडिया	सोमरा पदाडिया	430000	387000	43000	297447	81500	379047	7953
32	पुपडी ब्याग	शिवपुर	बराहेट	पुपडी ब्याग	पुसका डूबू	बाहुली डूबू	430000	387000	43000	303000	77300	380300	6700
33	कुसमा संभाली	कुसमा	बराहेट	कुसमा संभाली	छोटी डूबू	शोमरा मुर्मु	430000	387000	43000	303000	76300	379300	7700
34	मुटिया	पुपडी ब्याग संभाली	बराहेट	मुटिया	किंगु मुठी	बाणिक मुठी	430000	387000	43000	202200	0	202200	184800
35	महुलबाग	बहाला सुर्गापुर	लालबागरी	महुलबाग	रासका चौरे	राज चौरे	430000	387000	43000	303000	76000	379000	8000





75	गोकरी बेडा	देते	कोरगे	गोकरी बेडा	राजल हेमरा	रमा डूकू	430000	387000	43000	165200	0	165200	221800
77	गुटी झरना	शारही	पानना	गुटी झरना	एटा मालती	शरदू पळडिया	430000	387000	43000	0	0	0	387000
78	गुटिया	पंचवटिया रंथाली	मरहेट	गुटिया	शैलमाल बादकी	ललीमाल शैलेन	430000	387000	43000	161400	0	161400	225600
79	आमदंडा रंथाली	आमदंडा रंथाली	पानना	आमदंडा रंथाली	हादमा बेसावा	शिशु बेसावा	430000	387000	43000	213600	150400	364000	23000
80	शिमला	शिमला	मरहेट	शिमला	रमा मुरूं	साहेब मराठी	430000	387000	43000	303000	75300	379300	7700
81	गुनीरणी	गुनीरणी	राजमाल	गुनीरणी	मोला प्रसाद यादव	शंकर प्रसाद यादव	430000	387000	43000	0	0	0	387000
82	मंराडीकर	पंजाल	कोरगे	मंराडीकर	बसना शैसदा	शैलेन शैसदा	430000	387000	43000	303009	75300	379309	7591
83	लाखपुर	पंजाल	कोरगे	लाखपुर	गुनीरिया मुरूं	गुनाद मराठी	430000	387000	43000	294162	84300	378462	8538
84	फांरपुर	मसकलेश	लाजझारी	फांरपुर	पमाल शैसम	उरुंग मुरका	430000	387000	43000	303000	77300	380300	6700
85	लाजझारी	मोदीकोला	पानना	लाजझारी	दुर्गा शैलेन	मधु मराठी	430000	387000	43000	213600	111300	324900	62100
86	बदा आमना	बदा कदमा	मरहेट	बदा कदमा	कपबंद शैसदा	नवीन बादकी	430000	387000	43000	0	0	0	387000
87	सरकंडा	दियापुर	मरहेट	सरकंडा	शंजाला हेमरा	वीन मुरूं	430000	387000	43000	244500	136300	380800	6200
88	अमरा मखरपट्टा	बना	मरगी	अमरा मखरपट्टा	रंजना शैलेन	पटवा शैसम	430000	387000	43000	303000	77300	390300	6700
89	शैरंगरा	पंचवटिया रंथाली	मरहेट	शैरंगरा	मुनिका मराठी	दाकाद मुरूं	430000	387000	43000	292000	81800	373800	13200
90	उरमा पशाड	आमदंडा रंथाली	पानना	उरमा पशाड	पुलजा पळडिया	दाजीमाल पळडिया	430000	387000	43000	213600	152800	366400	20600
91	गुनाखली	गुनाखली	राजमाल	गुनाखली	उरमा कुकर साहा	दाजीमाल या	430000	387000	43000	303000	74200	377200	9800
92	मगाबोड	मोखळीस	मरहेट	मगाबोड	सुशील शैलेन	शोनील मराठी	430000	387000	43000	303000	77200	380200	6800
93	नयनसुक	दरना	राजमाल	नयनसुक	दीपक मरली	प्रकाश मरली	430000	387000	43000	303000	74200	377200	9800
94	दियापका	बदा तीकिर	कोरगे	दियापका	शिशु डूकू	मोला मुरूं	430000	387000	43000	0	0	0	387000
95	दियापुर	दियापुर	मरहेट	दियापुर	आनंद मुरूं	मरा शैलेन	430000	387000	43000	272300	96900	369200	17800

96	97	श्रीमती	शिमला	बयोट	श्रीमती	शोभा शीखा	रमभा मराठी	430000	387000	43000	247900	129800	377700	9300
97	98	गोपिका	अमृत	बोरिवे	गोपिका	शकुल मराठी	शालीग्राम मूर्त	430000	387000	43000	302700	77300	380000	7000
98	99	मंगलदीकर	चोखल	बोरिवे	मंगलदीकर	मांडी मूर्त	शील शीखा	430000	387000	43000	303000	75700	378700	8300
99	100	मोंगरा	बका रस्ते	बोरिवे	मोंगरा	श्रीला शीखा	रत्नश्रीराम मराठी	430000	387000	43000	303000	76300	379300	7700
100	101	सुमरकर	अनाकना सावली	पाना	सुमरकर	संजय शीखा	सुख डबू	430000	387000	43000	257600	110200	367800	19200
101	102	कुंकी	धरपुर	पाना	कुंकी	मोंगरा माली	सुखल माली	430000	387000	43000	213600	153300	366900	20100
102	103	गुनीबुली	छेखा	बोरिवे	गुनीबुली	भाषण शिखरू	लाज डबू	430000	387000	43000	303000	76800	379800	7200
103	104	मजलशीर	अनाकना सावली	पाना	मजलशीर	सुनी शीरेन	मंजा मूर्त	430000	387000	43000	213600	152800	366400	20600
104	105	बका कुम्भी	शिमलापुर	बोरिवे	बका कुम्भी	राजीवम मूर्त	जालाडू हेमम	430000	387000	43000	205682	174800	380482	6518
105	106	पशरघट्टा	अमृत	बोरिवे	पशरघट्टा	पनाय मराठी	नानकू मराठी	430000	387000	43000	0	0	0	387000
106	107	गटिवे	बका रस्ते	बोरिवे	गटिवे	मंगल शिखरू	बाबुजी मराठी	430000	387000	43000	303000	76400	379400	7600
107	108	चोखाशीर	मना	अमरा	चोखाशीर	भाषण हेमम	जीतू कर्माकर	430000	387000	43000	303000	76000	379000	8000
108	108	धरपुर	पुनीधारण	अमरा	धरपुर	छेला शीखा	किमुन शीखा	430000	387000	43000	303000	74900	377900	9100
109	110	पाना	सेवे	बोरिवे	पाना	पुणवु शीखा	लाज शीरेन	430000	387000	43000	250200	130300	380500	6500
110	111	श्रीलाडगा	गुनिसरी	पानाडल	श्रीलाडगा	निर्मल गुमार सिड	पारेलाल कर्माकर	430000	387000	43000	280900	98500	379400	7600
111	112	पंजाटिया	शिवापुर	बोरिवे	पंजाटिया	सुखल शारकी	मलयु शारकी	430000	387000	43000	303000	75000	379000	8000
112	113	धरपुर शंखोरी	छेखा	बोरिवे	धरपुर शंखोरी	रंजना डबू	शंखोला मूर्त	430000	387000	43000	302700	79800	381500	5500
113	114	धरपुरम	धरपुरम	बोरिवे	धरपुरम	संभाय मराठी	पंजाटिया शीरेन	430000	387000	43000	275200	104900	380100	6900
114	115	धरपुरम	धरपुरम	बोरिवे	धरपुरम	शंखोला हेमम	शिशु हेमम	430000	387000	43000	248200	129500	377700	9300
115	115	शिवडीर	छेखा	बोरिवे	शिवडीर	सुख हेमम	गणेश शारकी	430000	387000	43000	303000	76500	379500	7500

116	117	क्रिस्टिना	बका दिन्धी	पाना	क्रिस्टिना	पारु टुडू	जेस गुरू	430000	387000	43000	213600	153300	366900	20100
117	118	टुडका	बका पाना	बोरियो	टुडका	जेमेरा क्षेत्र	मंडल क्षेत्र	430000	387000	43000	303000	79400	379400	7600
118	119	दीसाटार	जसगामा	बोरियो	दीसाटार	बागु क्षेत्र	राज टुडू	430000	387000	43000	0	0	0	387000
119	120	भासुभा	बका बरती	बोरियो	भासुभा	बिटी गुरू	भाज गुरू	430000	387000	43000	303000	77800	380800	6200
120	121	छोटा उरसा पदार	भासुदेवा सधारी	पाना	छोटा उरसा पदार	पुडना पनाडिया	सागरीन पनाडिया	430000	387000	43000	257500	110400	368800	19000
121	122	पधरा	जसगामा	बोरियो	पधरा	सालपु टुडू	जितराज गुरू	430000	387000	43000	303000	77300	380300	6700
122	123	मरगाटार	बका बरती	बोरियो	मरगाटार	ज्योतिष क्षेत्र	जोसाई क्षेत्र	430000	387000	43000	303000	75000	379000	8000
123	124	पुडियापेठर	सिमडा	बरेट	पुडियापेठर	छोटा क्षेत्र	दाजिरा गुरू	430000	387000	43000	303000	75800	378800	8200
124	125	क्रिनीली	सिमडा	बरेट	क्रिनीली	छातु गुरू	सापना क्षेत्र	430000	387000	43000	250300	124200	374500	12500
125	126	सोने बसडीडा	पसकटिया सोनीली	बरेट	सोने बसडीडा	पुडना भासरी	बदलु क्षेत्र	430000	387000	43000	155200	0	155200	231800
126	127	मंडीपुर	जानमटी	जानमटी	मंडीपुर	जसज कुमार	रंजीत गुरु साहा	430000	387000	43000	0	0	0	387000
127	128	कुन्वरिया	बका दिन्धी	पाना	कुन्वरिया	मदन क्षेत्र	जंगल टुडू	430000	387000	43000	213600	154200	367800	19200
128	129	टुमटुमा	पुनिहारी	जानमटी	टुमटुमा	अमूल पादर	हरिनन्दन पादर	430000	387000	43000	303000	76500	379500	7500
129	130	महासिंगपुर	महासिंगपुर	जानमटी	महासिंगपुर	दरनन्दन कुमार साहा	राजेज भाऊ	430000	387000	43000	0	0	0	387000
130	131	बोनिडागा	रिडीड	बखरवा	बोनिडागा	भगत गुरू	कुमार गुरू	430000	387000	43000	257800	116800	374400	12600
131	132	बसरािया	बका दिन्धी	पाना	बसरािया	रंजीत टुडू	शानी टुडू	430000	387000	43000	213600	154200	367800	19200
132	133	पार संजापन	पार जमनी	जानमटी	पार संजापन	परोप कुमार मंडल	जसज कुमार वर्मा	430000	387000	43000	277500	0	277500	109500
133	134	गुलरी पट्टी	शिरपुर	जानमटी	गुलरी पट्टी	इन्दवीन कुमार मंडल	हरिहराज मंडल	430000	387000	43000	256100	123000	379100	7900
134	135	दिन्धी बरकोला	जमल	बोरियो	दिन्धी बरकोला	बदलु भासरी	राजू भासरी	430000	387000	43000	303000	76000	379000	8000
135	136	सारापिका	जमल	बोरियो	सारापिका	पुलेमान क्षेत्र	मंडी क्षेत्र	430000	387000	43000	256000	123400	379400	7600

136	रिवांड	रिवांड	बदरवा	रिवांड	अग्र्य रामान	समीन अखर	430000	387000	43000	213600	155700	369300	17700
137	भारतवा	गोपालडीह	बदरवा	भारतवा	रमन हीमला	सुधीराम डूबू	430000	387000	43000	272300	109600	377300	9700
138	भारतवा	रिवांड	बदरवा	भारतवा	रमन उदीर	रिन मोहम्मद	430000	387000	43000	257600	118200	373800	12200
139	बदरवा	रिवांड	बदरवा	बदरवा	मन्य रमन	मनीर मुंठ रमन	430000	387000	43000	257600	113000	370600	16400
140	भारतवा	भारतवा	उयाडा	भारतवा	गोहर शैख	गोहराण शैख	430000	387000	43000	0	0	0	387000
141	भारतवा	भारतवा	भारतवा	भारतवा	गो अलीमुद्दीन	दुमु सोरन	430000	387000	43000	213600	153200	366800	20200
142	भारतवा	भारतवा	भारतवा	भारतवा	मदल डूबू	विशुदेव मोहिन	430000	387000	43000	257600	109900	366900	20100
143	भारतवा	भारतवा	भारतवा	भारतवा	मन्य परमिना	रामिना माली	430000	387000	43000	213600	150800	364400	22500
144	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मुंठ	मोठो परमिया	430000	387000	43000	213600	150400	364000	23000
145	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मुक मोहम्मद	430000	387000	43000	213600	152800	366400	20600
146	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मोहम्मद मोहम्मद	430000	387000	43000	303000	77000	380000	7000
147	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मोहम्मद मोहम्मद	430000	387000	43000	213600	155100	368700	18300
148	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मोहम्मद मोहम्मद	430000	387000	43000	213600	157800	371400	15600
149	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मोहम्मद मोहम्मद	430000	387000	43000	213600	156000	369600	17400
150	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मोहम्मद मोहम्मद	430000	387000	43000	303000	76300	379300	7700
151	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मोहम्मद मोहम्मद	430000	387000	43000	0	0	0	387000
152	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मोहम्मद मोहम्मद	430000	387000	43000	257600	0	257600	129400
153	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मोहम्मद मोहम्मद	430000	387000	43000	0	0	0	387000
154	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मोहम्मद मोहम्मद	430000	387000	43000	286400	99800	390200	6800
155	भारतवा	भारतवा	भारतवा	भारतवा	मन्य मोहम्मद	मोहम्मद मोहम्मद	430000	387000	43000	0	0	0	387000



कार्यालय :- भूमि संरक्षण पदाधिकारी, साहेबगंज।

योजना पंजी

वित्तीय वर्ष-21-22

योजना का नाम :- जलनिधि योजनावर्तन परकोलेशन टैंक निर्माण।

योजना क्र.सं	योजना का नाम	ग्राम	परामर्श	प्रशोध	अंशोध	देशान्तर	अवधि का नाम	वर्षिक का नाम	सिंचित क्षेत्र (हे०)	प्रारंभिक वर्षिक	50% अनुदान की वर्षिक	अनुदान की वर्षिक					
												ग्राम	वित्तीय	वर्षिक	वर्षिक	वर्षिक	कुल
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
1	राजेश सिंह	अनूपपुर	अनूपपुर	अनूपपुर	24.686811	87.2419929	राजेश सिंह	प्रधान कुंज सोन	11.05	470000	423000	286900	91600	0	0	378500	
2	बुलिन डूबू	मनसावली	अनूपपुर	अनूपपुर	24.822223	87.2389	राजेश डेवान	भगु डेवान		470000	423000	316600	61800	0	0	378400	
3	शिवराम डेवान	अनूपपुर	अनूपपुर	अनूपपुर	24.873281	87.249229	शिवराम डेवान	सिरो डेवान	10.56	470000	423000	314600	63900	0	0	378500	
4	गुणम सुन्दर	शिवराम तारा	सुपौरतारा	अनूपपुर	24.987238	87.202248	शशील शीमल	शशील रजवार	10.23	470000	423000	314600	65800	0	0	380400	
5	जगत मूर्त	धुवणा	अनूपपुर	अनूपपुर	24.947939	87.232701	शिवराम डूबू	गुणम किल्ल		470000	423000	0	0	0	0	0	
6	साहेबल शीमल	भारीपुर	सुपौरतारा	अनूपपुर	24.950742	87.193264	साहेबल शीमल	शशील चन्द्र जल	10.95	470000	423000	313200	86200	0	0	379400	
7	साहेबल शीमल	गुजई	अनूपपुर	अनूपपुर	24.947933	87.242296	शशील शीमल	साहेबल शीमल	11.01	470000	423000	316600	63500	0	0	380100	
8	जगत शीमल	गुजई	अनूपपुर	अनूपपुर	24.945394	87.245429	जगत शीमल	साहेबल किल्ल	10.93	470000	423000	77600	239000	62200	0	0	378800
9	जगत मूर्त	शिवराम शी	अनूपपुर	अनूपपुर	24.953419	87.220131	शिवराम मूर्त	शशील किल्ल	10.94	470000	423000	114500	202100	60900	0	0	377500
10	शिवराम मूर्त	अनूपपुर	अनूपपुर	अनूपपुर	25.084737	87.203784	शिवराम मूर्त	शशील डेवान	10.86	470000	423000	280500	92100	0	0	372600	
11	शशील शीमल	अनूपपुर	अनूपपुर	अनूपपुर	25.038936	87.241394	शशील शीमल	शिवराम डेवान	10.00	470000	423000	311800	67800	0	0	379600	
12	डूबू नरेशी	अनूपपुर	अनूपपुर	अनूपपुर	25.074328	87.200802	डूबू नरेशी	प्रधान शीमल	10.38	470000	423000	71500	81800	161300	65400	380000	
13	शरील डेवान	अनूपपुर	अनूपपुर	अनूपपुर	25.063941	87.246185	शरील डेवान	अनूपपुर डेवान	10.64	470000	423000	312300	66800	0	0	379100	
14	गुणम डेवान (जगत)	अनूपपुर	अनूपपुर	अनूपपुर	25.100841	87.246602	शिवराम डेवान	अनूपपुर डेवान	10.77	470000	423000	314600	65200	0	0	379800	
15	शरील मूर्त	अनूपपुर	अनूपपुर	अनूपपुर	25.071337	87.227579	शरील मूर्त	अनूपपुर डेवान	10.70	470000	423000	190500	188000	0	0	378500	
16	अनूपपुर डेवान	अनूपपुर	अनूपपुर	अनूपपुर	25.068746	87.239328	शशील डेवान	अनूपपुर डेवान	10.47	470000	423000	314600	66200	0	0	380800	
17	शशील डेवान	अनूपपुर	अनूपपुर	अनूपपुर	25.133738	87.248112	शशील डेवान	अनूपपुर डेवान	11.01	470000	423000	314600	66200	0	0	380800	
18	शरील डूबू	अनूपपुर	अनूपपुर	अनूपपुर	25.022289	87.25163	शरील डूबू	अनूपपुर डेवान	10.62	470000	423000	141900	174700	62500	0	0	379100
19	शरील शीमल	अनूपपुर	अनूपपुर	अनूपपुर	25.107785	87.217301	शशील शीमल	शशील शीमल	10.11	470000	423000	0	0	0	0	0	
20	जगत किल्ल	अनूपपुर	अनूपपुर	अनूपपुर	25.01435	87.22141	शिवराम शीमल	जगत किल्ल	10.31	470000	423000	228100	88500	63600	0	0	380200
21	गुणम शीमल	अनूपपुर	अनूपपुर	अनूपपुर	25.091871	87.2199	शरील शीमल	शरील शीमल	10.49	470000	423000	256400	66200	64300	0	0	380900
22	अनूपपुर डेवान	अनूपपुर	अनूपपुर	अनूपपुर	25.047247	87.215298	अनूपपुर डेवान	अनूपपुर डेवान	10.39	470000	423000	279100	95900	0	0	375000	
23	शशील डूबू एक	अनूपपुर	अनूपपुर	अनूपपुर	24.829946	87.217661	शशील डूबू एक	शशील डूबू एक	11.05	470000	423000	314600	66500	0	0	381100	
24	अनूपपुर डेवान	अनूपपुर	अनूपपुर	अनूपपुर	87.218029	24.238818	अनूपपुर डेवान	अनूपपुर डेवान	10.59	470000	423000	157500	157100	69900	0	0	380500

योजना सं०	लघुमक का नाम	ग्राम	पंचायत	प्रखण्ड	अक्षांश	देशान्तर	अवधि का नाम	सचिव का नाम	सिंचित क्षेत्र (हे०)	प्राक्कलित राशि	90% अनुदान की राशि	मुनाशन की राशि				
												प्रथम	द्वितीय	तृतीय	चतुर्थ	कुल
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
25	जीम्. बरकी	बडा अठगामा	पटना	बरहवा	24 832164	87 765199	दाम्. बरकी	त्रिन्नेपर हेमम		4700000	4230000	314600	64700	0	0	379300
26	गणेश बरकी	बडा गडग्राम	पटना	बरहवा	24 834419	87 763869	अलम मुर्तू	लखन हॉसदा	10.39	470000	423000	314600	65600	0	0	380200
27	जॉन आलम	बरना	मधुपारा	बरहवा	24 805612	87 77637	गुर इस्लाम	दुलाल रजक	10.59	470000	423000	314600	63300	0	0	377900
28	सिक दुरू	पुरतिया बिलान	बिहारपुर	बरहवा	24 829177	87 763602	फैकन रजक	सुचित कुं गुया	10.09	470000	423000	314600	64700	0	0	379300
29	महकुल आलम	दरैशपुर	बिहारपुर	बरहवा	24 808982	87 766538	रहिन शेख	महकुल आलम	11.03	470000	423000	0	0	0	0	0
30	जंटा हेमम	बिभोली	रिमडा	बरहवा	24 934116	87 540413	बबलू हेमम	कुंवर हेमम	10.62	470000	423000	305800	69100	0	0	374900
31	बेटका हॉसदा	बिलाली	भोगनाडीह	बरहवा	24 843365	87 60529	साहेबराम सोरेन	बेटका हॉसदा	10.01	470000	423000	342400	31300	0	0	373700
32	हेमलता किस्कु	सरखालदाय	भोगनाडीह	बरहवा	24 833803	87 626706	मोहन मराठी	हेमलता किस्कु	10.07	470000	423000	301000	67800	0	0	368800
33	सोमाय बरकी	बरहागढ़ी	कदमा	बरहवा	24 842805	87 560088	देवन बरकी	सोमाय बरकी	10.22	470000	423000	314200	53900	0	0	368100
34	बाबुलन मुर्तू	दुधियाचौखर	रिमडा	बरहवा	24 91809	87 559147	बाबुलन मुर्तू	जगजी सोरेन	10.96	470000	423000	314300	53100	0	0	367400
35	होपना सोरेन	सरकपडा	बिहारपुर	बरहवा	24 963901	87 503492	चंदल दुरू	होपना सोरेन	10.29	470000	423000	341300	27800	0	0	369100
36	बिभीराम बरकी	गागाबोध	गोपनाडीह	बरहवा	24 865082	87 574562	बिभीराम बरकी	भगत दुरू	10.31	470000	423000	342400	31700	0	0	374100
37	बुडा बरकी	सोनाल बरकीडा	पतकठिया	बरहवा	24 964667	87 626204	बबलू सोरेन	श्याम सोरेन	10.93	470000	423000	310900	57900	0	0	368800
38	गंगल हेमम	पंडर बथान	तलबठिया	बरहवा	24 825816	87 568194	मंगल हेमम	परमाल हॉसदा	10.12	470000	423000	314400	53400	0	0	367800
39	मुशी मुर्तू	पनलोरी	हेन्गपुर	बरहवा	24 949106	87 507648	राम हॉसदा	मुशी मुर्तू	10.31	470000	423000	342500	31400	0	0	373900
40	राज मुर्तू	बिभोली	रिमडा	बरहवा	24 932794	87 637628	परमल मराठी	राज मुर्तू	10.79	470000	423000	342000	33400	0	0	375400
41	देनजाबिन मुर्तू	जलबडीह	सलबठिया	बरहवा	24 824669	87 569456	आपनो हेमम	बोपाय मुर्तू	10.58	470000	423000	314600	53600	0	0	368200
42	गौरी दुरू	बिभाजोर	भोगनाडीह	बरहवा	24 860129	87 616837	मुन्ना हेमम	गनोज मुर्तू	10.04	470000	423000	349400	19200	0	0	368600
43	मुशी हॉसदा	पंचडीया	पुडी	बरहवा	24 870226	87 508386	मंगलाल मठैया	मुशी हॉसदा	10.35	470000	423000	314500	53900	0	0	368400
44	दाउद मराठी	रिमडा	रिमडा	बरहवा	24 939714	87 555181	बडका हेमम	दाउद मराठी	10.93	470000	423000	342100	32000	0	0	374100
45	बडका मुर्तू	कमरडीहा	भोगनाडीह	बरहवा	24 853972	87 622616	मंगल मुर्तू	बडका मुर्तू	10.31	470000	423000	314500	54100	0	0	368600
46	लखीराम सोरेन	पुटिया बंसजोरी	पतकठिया	बरहवा	24 922672	87 607035	लखीराम सोरेन	दुर्गा हॉसदा		470000	423000	314600	53600	0	0	368200
47	राजल मुर्तू	दुधियाचौखर	रिमडा	बरहवा	24 910546	87 55166	गणेश सोरेन	राजल मुर्तू	10.95	470000	423000	341900	32800	0	0	374700
48	सरलनाथराय प्रसाद	श्रीवणडी	दरला	राजमहल	25 005668	87 775176	सरलनाथराय प्रसाद	नन्द किशोर महतो	10.69	470000	423000	310000	70500	0	0	380500
49	मुंगल मराठी	महासिंगपुर	महासिंगपुर	राजमहल	25 05364	87 765384	प्रेम मराठी	मुशी हॉसदा	10.56	470000	423000	157500	157100	0	0	377400
50	कौशिक देवी	गौडीचक	मुशीहारी	राजमहल	25 024373	87 791611	ब्रह्मदेव सिह	उदयनाथ सिह	10.69	470000	423000	277200	83000	0	0	360200
51	बिजली देवी	छोटा खुटहरी	खुटहरी	राजमहल	25 026248	87 745746	लनाय कुं साहा	केशी राय		470000	423000	238500	138400	0	0	376900
52	पंकज कुमार	इनाथपुर	दरला	राजमहल	25 02641	87 775604	पंकज कुं महल	कनाय महल		470000	423000	312000	68200	0	0	380200

क्र.सं.	ग्राम	प्रधान	प्र.सं.	अक्षांश	देशान्तर	अक्षांश का नाम	संविधान का नाम	संविधान क्षेत्र (हे०)	प्रकल्पित राशि	90% अनुदान की राशि	मुद्रागत की राशि				
											ग्राम	द्वितीय	तृतीय	चतुर्थ	कुल
1	रानीक शंख	गुनीहारी	राजमहल	25.022806	87.792606	रानीक शंख	मं० लीक रजा	10.59	470000	423000	314600	65000	0	0	379600
53	सुर्य देवरा	अज्ञोर	बन्वा	25.12338	87.493904	राकेश हेमम	सुना देवरा	10.98	470000	423000	316600	63100	0	0	379700
54	पौलुस मूर्त	गोसाईचक	गजरा	25.196613	87.512581	पौलुस मूर्त	सिमन मूर्त	11.03	470000	423000	205200	131500	0	0	336700
55	कृष्ण मूर्त	भीमचक बडखोरी	मंडरो	25.123356	87.493866	गणेश डूकू	जीनास डूकू		470000	423000	0	0	0	0	0
56	मंसा होंसदा	पोडैया	बसला	25.195456	87.548027	जोग मूर्त	बापुजी मराडी	10.61	470000	423000	212900	101700	63300	0	377900
57	देवका मूर्त	हेलरिया	मंडरो	25.162743	87.540462	देवका मूर्त	पदवरी मराडी	10.77	470000	423000	170000	183900	0	0	353900
58	देवका मूर्त	बसला	मंडरो	25.162743	87.540462	देवका मूर्त	देवका मूर्त	10.77	470000	423000	260800	88000	0	0	348800
59	देवका मूर्त	बसला	मंडरो	25.088121	87.516224	जगन किरकु	लखन किरकु	10.57	470000	423000	198100	171000	0	0	369100
60	लॉरेस मूर्त	छोटा कुरना	बन्वा	25.087702	87.517708	गणेश सोरेन	किमुन मूर्त	11.07	470000	423000	160700	136100	73400	0	370200
61	प्रेम मूर्त	रानीडीह	खैरा	25.120013	87.3036	गिवाल मराडी	प्रेम मूर्त	10.74	470000	423000	228100	88500	62200	0	378800
62	प्रधान होंसदा	बसला	मंडरो	25.209262	87.5336	गुडिया होंसदा	विनाय होंसदा	10.42	470000	423000	59200	166200	94800	0	320200
63	पिकू मूर्त	लौलारी	गजरा	25.178218	87.518265	पंकू मूर्त	सुनिल मूर्त	10.49	470000	423000	316600	60800	0	0	377400
64	गुनी मूर्त	विपनिया	तालभारी	25.08263	87.719246	गुनी मूर्त	बबलू मूर्त	11.12	470000	423000	275600	98000	0	0	373600
65	जोग मराडी	कैरासोल	कल्यापुरा	25.120485	87.724507	पदवी हेमम	जोग मराडी	10.60	470000	423000	0	0	0	0	0
66	सुकल हेमम	जनालय	कल्यापुरा	25.137024	87.725138	राकेश हेमम	मराण हेमम	10.35	470000	423000	191500	101800	0	0	293300
67	सुरका मूर्त	विपनिया	तालभारी	25.076037	87.719194	प्रधान मूर्त	गार्ड होंसदा	10.00	470000	423000	298200	115100	0	0	413300
68	देवका हेमम	अम्बाडीह	पुदावन	25.010020	87.689832	देवका हेमम	विनाय मूर्त	10.09	470000	423000	379200	0	0	0	379200
69	पौलुस गुरुजी डूकू	महादेवपुर	बडा दुगापुर	24.973502	87.727948	पौलुस गुरुजी डूकू	छोटे मूर्त	10.83	470000	423000	297800	115700	0	0	413500
70	मानीक बावली	अम्बाडीह	पुदावन	25.044286	87.69183	मानीक बावली	बरकी किरकु	10.62	470000	423000	376900	0	0	0	376900
71	बबलू मूर्त	विपनिया	तालभारी	25.082954	87.720547	छोटे मूर्त	सोनाय होंसदा	11.07	470000	423000	285800	87100	0	0	372900
72	माझी मूर्त	कल्यापुरा	कल्यापुरा	25.146011	87.7258	माझी मूर्त	मोतीलाल मूर्त	10.49	470000	423000	191500	102300	0	0	293800
73	विनाय मूर्त	अर्जुनपुर	अर्जुनपुर	24.77041	87.726953	सुनकु मूर्त	विनिष्ठा मूर्त	10.20	470000	423000	276900	69400	0	0	346300
74	विनाय मूर्त	अर्जुनपुर	अर्जुनपुर	24.82476	87.74173	राकेश मूर्त	प्रकाश मूर्त	10.25	470000	423000	295600	73200	0	0	368800
75	विनाय मूर्त	अर्जुनपुर	अर्जुनपुर	24.848113	87.722605	विनाय मूर्त	विनिष्ठा मूर्त	10.88	470000	423000	314300	54500	0	0	368800
76	विनाय मूर्त	अर्जुनपुर	अर्जुनपुर	24.86414	87.77218	सुराय डूकू	धनय होंसदा	10.89	470000	423000	314300	53900	0	0	368200
77	सोरीय सोरेन	आठगाम	शिवपहाड़	24.809276	87.71489	सोरीय सोरेन	विश्वकर्मा हेमम	10.03	470000	423000	276900	71200	0	0	348100
78	आरनेस्ट सोरेन	वासकोला	तालभारी	24.79852	87.68661	आरनेस्ट सोरेन	कुंजल सोरेन	10.88	470000	423000	314300	54500	0	0	368800
79	प्रमोद मूर्त	सीता पहाडी	धरमपुर	24.848113	87.742605	प्रमोद मूर्त	पञ्जा किरकु	10.69	470000	423000	296200	71600	0	0	367800

योजना T स्रो	लघुक का नाम	ग्राम	पंचायत	प्रकार	अक्षांश	देशांतर	अवधि का नाम	सचिव का नाम	सिंचित क्षेत्र (हे)	प्राक्कलित राशि	90% अनुदान की राशि	मुनादान की राशि				
												प्रथम	द्वितीय	तृतीय	चतुर्थ	कुल
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17
81	बहाधुर हेमम	कल्याणपुर	लखीपुर	पटना	24.804548	87.644621	सोनाय मुर्ग	मदन हेमम		470000	423000	314300	54500	44800	0	413600
82	सम्पती साह	कोराडीह	लखीपुर	पटना	24.830479	87.648406	सदीय कुमार साहा	राजेश कुमार साहा	10.21	470000	423000	314300	54100	0	0	368400
83	लखन दुबू	कुरुम चौखर	छोटा रांगा	पटना			सोनाय किरकु	मुंशी हांसदा	10.80	470000	423000	314300	54300	0	0	368600
84	पुदन किरकु	अवाडीहा सधली	अवाडीहा	पटना	24.887463	87.722020	जहिन सोरेन	मनील कुमार साहा	10.80	470000	423000	314300	53900	0	0	368200
85	मरांगम हांसदा	महाभाडा	कटहरवाडी	पटना	24.945998	87.81357	ताला हांसदा	गुरु हेमम	10.90	470000	423000	295600	52100	0	0	347700
86	मो रानीम	रिसौड	रिसौड	बहरवा	24.829712	87.818837	मो सोनेमान	मो साकिर हुसैन		470000	423000	0	0	0	0	0
87	पुंजी मरडी	मिर्जापुर	मिर्जापुर	बहरवा	24.851323	87.87905	आफताब आलम	वासोद शैख	10.44	470000	423000	0	0	0	0	0
88	लखीचन्द कर्मकार	पिपलवाडी	मयुरकोल	बहरवा	24.746438	87.796475	लखीचन्द कर्मकार	लखीचन्द कर्मकार		470000	423000	287600	82300	0	0	369900
89	मो इकतेकार शैख	बुद मिर्जापुर	मिर्जापुर	बहरवा	24.847596	87.869021	इकतेकार शैख	मंजारल हक	10.67	470000	423000	314600	59500	0	0	374100
90	मुस्ताक हुसैन	बाँदपुर	रिसौड	बहरवा	24.855668	87.798811	शफेक शैख	विकास दास	10.27	470000	423000	247300	128400	0	0	375700
91	राजेश कुमार वजित	सोनापुर	सैदपुर	बजमहल	25.08334	87.763132	सैदानाथ कुमार मंडल	अजय कुमार मंडल	10.12	470000	423000	314600	65600	0	0	380200
92	दिरेंद्र कुमार यादव	गोसाई गाँव	बुटहरडी	बजमहल	25.039293	87.748972	दिरेंद्र कुमार यादव	पद्म यादव	10.86	470000	423000	314600	65100	0	0	379700
93	सिद्ध मुर्ग	पिपलवाडी	बुटहरडी	बजमहल	25.040742	87.742624	काशी उर्षा	प्रदीप पना	10.61	470000	423000	299600	78300	0	0	377900
94	रथान सुन्दर मंडल	महासिंगपुर	महासिंगपुर	बजमहल	25.046474	87.765974	रथान सुन्दर मंडल	बोलीराम मरली	10.67	470000	423000	259500	118100	0	0	377600
95	प्रदीप कुमार सिंह	बुनाखली	गुडीखली	बजमहल	25.099424	87.766855	गौराम कुमार साहा	वनील राय	10.24	470000	423000	312100	67500	0	0	379600
96	आलोक प्रकाश	हाथीगढ़	वाल्माटी	बजमहल	25.064274	87.753742	आलोक प्रकाश	अजय साहा	10.51	470000	423000	314600	65800	0	0	380400
97	सुरजान हेमम	गावरी बेडा	देवा	बोरियो	24.988897	87.635867	सफल हेमम	रघु हेमम	10.39	470000	423000	314600	64200	0	0	378800
कुल योग-										49820000	44838000	25318700	7164200	942000	65400	33490300

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# **ANNEXURE - 4**

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कृषि, पशुपालन एवं आकाशिकी विभाग  
(कृषि विभाग)



संयुक्त जिला कृषि भवन,  
(कृषि परम परिषद)  
साहेबगंज 416109

जिला कृषि कार्यालय,  
साहेबगंज

E-mail ID  
atmasahabganj@rediffmail.com

पत्रांक 40 /

साहेबगंज दिनांक 05/01/2024

प्रेषक,

जिला कृषि पदाधिकारी,  
साहेबगंज।

सेवा में,

वन प्रमण्डल पदाधिकारी,  
साहेबगंज वन प्रमण्डल,  
साहेबगंज।

विषय-

माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा एम सी मेहता बनाम भारत राघ एव अन्य (O.A. No. 200/2014) (I.A. No. 340/2022) में दिनांक 05.12.2023 को पारित आदेश का अनुपालन प्रतिवेदन के संबंध में।

पत्रांक-

वन प्रमण्डल पदाधिकारी, साहेबगंज वन प्रमण्डल, साहेबगंज का पत्रांक 2568, दिनांक 26.12.2024।

महाराज्य

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा एम सी मेहता बनाम भारत राघ एव अन्य (O.A. No. 200/2014) (I.A. No. 340/2022) में दिनांक 05.12.2023 को पारित आदेश के अनुपालन में साहेबगंज जिला अन्तर्गत कृषि विभाग से संबंधित शीर्ष एव उप शीर्ष का प्रतिवेदन निम्नवत है-

शीर्ष	उप शीर्ष	प्रतिवेदन
River Island	a) River island Cultivation	<ul style="list-style-type: none"> <li>रबी फसल मौसम- गेहूँ, मक्का, सरसों, ईख एव सब्जी।</li> <li>गरमा फसल मौसम- लत्तेदार सब्जी एवं सलाद।</li> </ul>
	b) What type of land	<ul style="list-style-type: none"> <li>निचली जमीन (3 से 4 माह तक बाढ़ प्रभावित)।</li> </ul>
	c) Ownership of land	-
	d) What type of farming & when it is done?	<ul style="list-style-type: none"> <li>Subsistence farming</li> <li>रबी एवं गरमा फसल मौसम।</li> </ul>

सादर सूचनाार्थ समर्पित।

विश्वासभाजन

08/01/2024  
जिला कृषि पदाधिकारी,  
साहेबगंज।

32727



**साहेबगंज समाहरणालय**

( जिला राजस्व शाखा )

पत्र संख्या .....103...../१०

प्रेषक,

अपर समाहर्ता,  
साहेबगंज।

सेवा में,

वन प्रमंडल पदाधिकारी,  
साहेबगंज वन प्रमंडल साहेबगंज।

साहेबगंज, दिनांक 16/12/2024

**विषय :-** माननीय राष्ट्रीय हरित अधिकारण (NGT) द्वारा एम.सी. मेहता बनाम् भारत संघ एवं अन्य (O.A NO - 200/2014) (I.A NO 340/2022) में दिनांक-05.12.2023 को पारित आदेश का अनुपालन प्रतिवेदन

**प्रसंग :-** भवदीय पत्रांक - 2568, दिनांक - 26.12.2024  
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि माननीय राष्ट्रीय हरित अधिकारण (NGT) द्वारा एम.सी. मेहता बनाम् भारत संघ एवं अन्य (O.A NO - 200/2014) (I.A NO 340/2022) में दिनांक-05.12.2023 को पारित आदेश के अनुपालन में साहेबगंज जिला राजस्व शाखा का प्रतिवेदन निम्नवत है -

शीर्ष	उपशीर्ष	प्रतिवेदन
River Island	C) Ownership of land	Unserviced land

सादर सूचनार्थ समर्पित।

विश्वारामाजन,

अपर समाहर्ता,  
साहेबगंज।

दिनांक-14.10.2022 को नमामि गंगे परियोजना के तहत जिला गंगा समिति,  
साहेबगंज की समीक्षात्मक बैठक की कार्यवाही

**उपस्थिति:-पंजी के अनुसार।**

सर्वप्रथम नमामि गंगे के तहत जिला गंगा समिति की बैठक में उपस्थित सभी पदाधिकारियों एवं सदस्यों का स्वागत करते हुए बैठक की कार्यवाही प्रारंभ की गई।

दिनांक 09.09.2022 की बैठक की कार्यवाही के अनुपालन एवं गंगा स्वच्छता सहित प्रचार-प्रसार करने के संबंध में चर्चा की गई।

1. शहरी क्षेत्र में की जा रही साफ-सफाई और डस्टबीन के वितरण की अद्यतन स्थिति के बारे में कार्यपालक पदाधिकारी से जानकारी ली गई, जिसमें कार्यपालक पदाधिकारी के द्वारा बताया गया कि पर्याप्त मात्रा में डस्टबीन उपलब्ध है, परन्तु वितरण पूर्ण नहीं हो पाया है। आगामी 10 दिनों के अंदर डस्टबीन वितरण का कार्य सम्पन्न करा लिया जायेगा। सभी सदस्यों ने त्यौहार को देखते हुए शहर की साफ-सफाई के साथ गंगा घाट में विशेष साफ-सफाई करने का निदेश दिया गया।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज एवं नगर पंचायत राजमहल।)

2. प्लास्टिक मुक्त, साहेबगंज अभियान की अद्यतन स्थिति के बारे में विचार-विमर्श किया गया। अध्यक्ष, नगर परिषद द्वारा बताया गया कि अभी भी शहर के फुटकर दुकानदारों के द्वारा प्लास्टिक का इस्तेमाल किया जा रहा है। इसकी रोकथाम हेतु सतत अभियान चलाने की आवश्यकता है एवं जिनके पास प्लास्टिक पाया जाता है उसपर जुर्माना करने की आवश्यकता है। कार्यपालक पदाधिकारी, नगर परिषद, साहेबगंज द्वारा सुझाव दिया गया कि आगामी कुछ दिनों में कचरा भेन के माध्यम से ऑडियों के द्वारा प्लास्टिक का इस्तेमाल न करने के लिए आवश्यक जानकारी का प्रचार-प्रसार सभी वार्डों में की जायेगी एवं अभियान चलाकर प्लास्टिक का इस्तेमाल करने वाले दुकानदारों पर विधि सम्मत् जुर्माना वसुला जायेगा। तिथि निर्धारित करते हुए एक जागरूकता अभियान-सह-रैली का आयोजन करने का भी निदेश दिया गया।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज)

3. बैठक में शहर के सभी चौक पर स्थित पुराने होर्डिंग को प्रचार-प्रसार हेतु इस्तेमाल करने का निर्णय लिया गया। इस पर अध्यक्ष, नगर परिषद द्वारा छोटे आकार के नये होर्डिंग लगाने का प्रस्ताव दिया गया। शहर के प्रमुख चौक पर 10 फीट x 5 फीट के आकार के 04 नये होर्डिंग लगाने का निर्णय लिया गया और सभी 04 नये होर्डिंग पर स्थाई पेन्टिंग के माध्यम से प्लास्टिक मुक्त अभियान के तहत प्रचार-प्रसार करने का निर्णय लिया गया। पूर्व के बैठक में पारित प्रस्ताव के आलोक में 06 पुराने होर्डिंग पर मरम्मत एवं स्थाई पेन्टिंग कार्य तत्काल करवाने का निर्णय लिया गया।

(अनुपालन:- उप विकास आयुक्त, साहेबगंज)

4. सिवरेज युनिट का बचा हुआ कनेक्शन की अद्यतन स्थिति की जानकारी ली गई। इस पर कार्यपालक पदाधिकारी द्वारा बताया गया कि लगभग 12500 घरों का कनेक्शन बचा हुआ है। इसके लिए टेन्डर संबंधित विभाग द्वारा निकाला गया है जो अभी तक फाईनल नहीं हुआ है। टेन्डर फाईनल होने पर कार्य को जल्द से जल्द पूर्ण करा लिया जायेगा।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज)

5. गंगा आरती हेतु पोर्टेबल साउण्ड सिस्टम, दरी, कुर्सी, टेबल, लोटा, थाली, धूपदानी आदि सामान क्रय करने की अद्यतन स्थिति की जानकारी अधोहस्ताक्षरी के द्वारा लिया गया। अध्यक्ष, नगर परिषद के द्वारा बताया गया कि अभी सामग्री का क्रय नहीं किया गया है। निर्णय लिया गया कि संबंधित अधिकारियों के साथ बैठक कर जल्द से जल्द क्रय की जाने वाली सामग्रियों की सूची एवं बजट तैयार कर सामग्री का क्रय करना सुनिश्चित करें।

(अनुपालन:- उप विकास आयुक्त, साहेबगंज/कार्योपाय पदा, नगर परिषद साहेबगंज।)

6. घाट रोड में सड़क के दोनों ओर पेभर ब्लॉक के कार्य की अद्यतन स्थिति की जानकारी ली गई। कार्यपालक पदाधिकारी, नगर परिषद, साहेबगंज द्वारा बताया गया कि पेभर ब्लॉक कार्य के लिए लगभग 77 लाख रुपये का Estimate तैयार करा लिया गया है, परन्तु नापी का कार्य अमीन के द्वारा नहीं कराया गया है। जल्द ही नापी का कार्य सम्पन्न करा लिया जायेगा।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज।)

7. गंगा घाट के रख-रखाव एवं साफ-सफाई की समुचित व्यवस्था के लिए प्राईवेट पार्टी के प्रतिनिधि से बात कर सुपूर्द करने की अद्यतन स्थिति की जानकारी ली गई। बताया गया कि इस मुद्दे पर बातचीत चल रही है, 15 दिनों के अन्दर निर्णय लिया जायेगा। अन्यथा नगर परिषद, साहेबगंज के द्वारा घाट की साफ-सफाई एवं रख-रखाव हेतु वैकल्पिक व्यवस्था की जायेगी।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज।)

8. गंगा आरती का संचालन सुचारु रूप से किया जा रहा है एवं इसमें जन भागीदारी को बढ़ाने की आवश्यकता है। इसके तहत गंगा आरती का सीधा प्रसारण कर लोगों की सहभागिता बढ़ाने का निर्णय पिछली बैठक में लिया गया था। परन्तु सरकार के अन्य कार्यक्रमों की वजह से एल0ई0डी0 भेन के द्वारा इसका सीधा प्रसारण नहीं हो पाया। माह नवम्बर से इसका सीधा प्रसारण करने का निर्णय लिया गया है।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज।)

9. गंगा घाट पर साप्ताहिक योग पतांजली संस्था के माध्यम से करवाने का निदेश दिया गया एवं जन भागीदारी बढ़ाने हेतु इसका प्रचार-प्रसार सुनिश्चित किया गया।

(अनुपालन:- कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज एवं जिला प्रभारी, पतांजलि योग पीठ, साहेबगंज।)

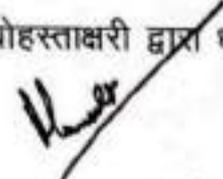
10. सदस्यों के द्वारा गंगा घाट पर पुजन सामग्री सहित फुल का विर्सजन गंगा नदी में रोक लगाते हुए उन विर्सजित होने वाले सामानों को उचित स्थान पर एकत्रित कर इन फुलों के माध्यम से

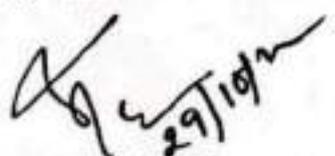
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उत्पाद एवं अन्य कम्पोस्ट खाद तैयार करने का प्रस्ताव बनाने का निदेश दिया गया, जिससे स्थानीय लोगों को आजीविका का साधन मिल सके। साथ ही साहेबगंज में फूलों की मांग को देखते हुए इसके उत्पादन हेतु भी प्रस्ताव तैयार कर संबंधित विभाग से कराने का निर्णय लिया गया।

(अनुपालन:- उप विकास आयुक्त, साहेबगंज/कार्यपालक पदाधिकारी, नगर परिषद साहेबगंज/जिला उद्यान पदाधिकारी, साहेबगंज।)

अन्त में अधोहस्ताक्षरी द्वारा धन्यवाद ज्ञापन के पश्चात् बैठक की कार्यवाही समाप्त की गयी।

  
वन प्रमंडल पदाधिकारी  
-सह-संयोजक,  
जिला गंगा समिति,  
साहेबगंज।

  
उपायुक्त-सह-अध्यक्ष,  
जिला गंगा समिति,  
साहेबगंज।

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लिखा  
लिखा  
10/03/2022

साहेबगंज समाहणालय  
( जिला खजवा शाखा )  
पत्र संख्या 198 रा०



उपायुक्त,  
साहेबगंज।

सरकार के सचिव,  
नगर विकास एवं आवास विभाग,  
झारखण्ड, राँची।

साहेबगंज, दिनांक 03-03-2022

विषय-

Hon'ble National Green Tribunal न्यायालय द्वारा O.A- 200/2014 में दिनांक- 19.07.2021 को आहुत बैठक की कार्यवाही का अनुपालन प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग-  
महाशय,

भवदीय पत्रांक- 270/दिनांक- 14.12.2021

उपर्युक्त विषयक प्रासंगिक पत्र के Hon'ble National Green Tribunal न्यायालय द्वारा O.A- 200/2014 में दिनांक- 19.07.2021 को आहुत बैठक की कार्यवाही का अनुपालन प्रतिवेदन संलग्न कर भेजा जाता है।

कृपया प्राप्ति स्वीकार की जाय।

अनुलग्नक-  
यथोक्त

विश्वासगजन,  
उपायुक्त,  
साहेबगंज।

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**GOVT. OF JHARKHAND**

Action taken Report on 2<sup>nd</sup> Meeting held on 19.07.2021 for compliance of the order dated - 23.11.2021 in the Hon'ble N.G.T O.A No - 200/2014 MC. Mehta vr union of India and Others :

<p>2 The Committee was apprised with the updates on Projects under Namami Gange/NGBRA Programme, Sahibganj MWW Project Of total 12 MLD STP (5MLD+7MLD) with 53.15 Kms of Sewerage line, Which is under operation Since september 2019. For Sahibganj Municipal Waste Water Projects House Service Connection Project 12,651 House hold Connection Completed. Sludges are Presently being used with in the Premises only. Rajmahal MWW Project of 3.5 MLD Capacity along with 34.21 Kms of Sewerage line under construction and 92% over all construction is completed.</p> <p>For Rajmahal Municipal Waste Water Project House service Connection Project 7700 Household connection will be Provided.</p> <p>UD and HD was directed to make Rajmahal Waste Water Project Operational. DC, Sahibganj was instructed to Provide full Co-Operation and Support for early completion of the Rajmahal Municipal Waste Water Project.</p> <p>He was directed to Personally look into the issues of the any local hindrance related to project.</p> <p>Dept. of Agriculture, Animal husbandory and co-operative Society was suggested for efficient use of sludge from STP's as manure with the help and co-operation of co-operation Societies.</p>	<p align="center"><b><u>Sahibganj Nagar Parisad.</u></b></p> <p>Sahibganj Nagar Parisad current progress in the last three month...</p> <ul style="list-style-type: none"> <li>• Three I &amp; D installed near connecting drain and near by dump site is cleared</li> <li>• Sahibganj Akansha Pvt. Ltd. Concessionaire has been appointed for removing remaining old legacy waste at dump site.</li> <li>• Public awareness programmes and activities are conducted. cleanliness related activities such as wall painting, messages, hoardings, signages has been painted and installed in various places.</li> <li>• Activities are regulated and monitored by the ULB Two STP Constructed of 7 MLD and 5 MLD both are in running condition.</li> <li>• Surprise inspections are being carried out by district,Sub -Divisional officer and ULB administration .</li> </ul> <p align="center"><b><u>Rajmahal Nagar Panchayat.</u></b></p> <p>Current progress in the last three months,</p> <ul style="list-style-type: none"> <li>• STP - 3.5 MLD completed. Sewage tapped through I &amp; D structures constructed at 4 Nallah location and 1100 households connected through ongoing house connection project is Conveyed to STP through UG pipeline Network.</li> <li>• The waste water of Rajmahal Municipal are drained into four drains nearly Mahajan Toli Nallah, Neel Kothi Nallah, Kasim Bazar Nallah and Ferry Ghat Nallah to ensure zero sewage discharge into the River Ganga during the execution. Interception and Diversion (I &amp; D) Structures were constructed at these 4 locations.</li> </ul> <p>1.I&amp; D Structures at Mahajan toil Nallah : (0.78 MLD)  2. " " at Neel Kothi Nallah : (0.59 MLD)  3. " " at Kasim Bazar Nallah : (0.55 MLD)  4. " " at Ferry Ghat Nallah : (0.71 MLD)</p>
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ADC Sahibganj apprised that the illegal mining and subsequent transportation are monitored by the task forces,

CCTVs are installed in three location's namely Bhagaiya, Barharwa and Mirzachouki Regular drive is in Progress to curb for the same.

In Sahibganj District issues of illegal mining and subsequent transportation of the sand, stone chips and dust etc. through the river was raised. Although there is a mechanism for seizure of vehicle, penalties for rule violation for uncovered vehicle transporting stone chips, dust etc, but this needs to be strictly enforced and officers responsible for enforcement must be made accountable.

It was directed to apprise the detail states of sand management Plan and updated status on the seizure of vehicle, penalties for rule violation for uncovered vehicle transporting stone chips dust, etc. Keep regular drive in the action to curb the district issues of illegal mining and Subsequent transportation of the land stone chips and dust etc.

Meeting of District Mining Task Force are held regularly. Proceeding of DMFT meeting held on dated - 11-10-2021, 07-09-2021, 26-07-2021 are enclosed. District Mining Task force takes legal action as per the direction given DMFT Meeting.

As per instruction District Mining officer letter no - 1075, dated - 01-11-2021.

- Lodged FIR -16 and recovery through Fine - 18.75 lacs.
  - Sealing of illegal mines - 10
  - Seized boat - 02
  - Seized Truck - 16
  - Seized Tractor - 10
  - Pocklen/JCB/grill machine/Breaker - 08
- Fine/ Seizure fine has been imposed by District Transport Officer - 84 vehicle, recovery - Rs - 404000.00

CCTV Camera has been installed at Mirzachouki check post - Circle Mandro, and Bhagaiya check post - Circle Mandro and Risore check Post Circle Barharwa to keep Vigilant on mining loaded vehicles plying on that Road.

District Transport Office through letter no - 566, dated - 30-12-2021 issued instruction to all stone, sand transporter not to ply their vehicle without covering it with tarpal etc. Fine has been imposed against 91 vehicles from 18 July 2021 till now dated - 30-12-2021 under section 19 (2) of M.V act.

Fine has been imposed against 91 vehicles from 18 July 2021 till now and collected 3,91,000.00 (Three lac ninety one thousand) as penalty.

  
Deputy Commissioner,  
Sahibganj

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**OFFICE OF NAGAR PARISHAD SAHIBGANJ**  
NEAR BATA CHOWK, SAHIBGANJ, 816109

Letter no.: 1027

date: 17.06.2021

From,

Executive officer,  
Nagar parishad Sahibganj

To,

Vinay kumar chaubey, IAS  
Secretary to govt.

**Subject: Regarding latest report on various directions of the committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT court order related to River Ganga.**

Sir,

With reference to the above mentioned subject and as per the hon'ble NGT court order dated 13.08.20 and 08.02.2021 in the matter of O.A 200/2014. M.C. mehta versus union of India & Ors, the Hon'ble NGT court is monitoring few points related to river Ganga which has been compiled by the ULB Sahibganj and prepared as report. The report is hereforth attached for your review.

Thanking you!

Yours faithfully,

  
Executive Officer,

Nagar Parishad Sahibganj

Name of the ULB: <u>Sahibganj Nagar Parishad, Jharkhand</u>			
Sl. No.	Directions issued by Tribunal in the matter order dated 18.12.2019 and 13.08.2020	Compliance report as per direction	Current progress in the last three months (march-may, 2021)
1	Preventing dumping of solid and other waste in and around Ganga in the ULB.	Dumping of solid waste and other waste in and around river Ganga within the ULB is stopped. Door to Door waste collection is active in these ghat areas catering all the residential.	Three I&D installed near connecting drain and nearby dump site is cleared.
2	Clearing old legacy waste dumpsites near river Ganga.	Legacy waste dumpsites near river Ganga are cleared. A complaint mechanism is implemented & fine provision is there for people littering in & around the ghat areas.	Sahebganj Akanshapvt. Ltd. Concessionaire has been appointed for removing remaining old legacy waste at dump site.
3	Public awareness and involvement for prevention and control of pollution of Ganga.	Public awareness and involvement of various stakeholders- like Social workers, Student Organisations, SHG members, Elected Representatives, ULB Officials, Staffs etc, has been done by the ULB to keep river Ganga and Ghats clean.	Public awareness programmes and activities are conducted .cleanliness related wall painting, messages, hoardings, signages has been painted and installed in various places
4	Regulating activities on and around river Ganga including Ghats and other establishments.	Activities are being regulated & monitored by the ULB.	<ul style="list-style-type: none"><li>• Activities are being regulated and monitored by the ULB.</li><li>• Surprise inspections are being carried out by district, sub-Divisional &amp; ULB administration.</li><li>• Two STP constructed of 7 MLD and 5 MLD both are in running condition.</li></ul>

  
17/6/21  
Executive Officer  
Nagar Parishad Sahibganj

## SAHIBGANJ NAGAR PARISHAD

### Important Data and topics for publication of report on Ganga Towns related to solid waste management and liquid waste management

Important topics are given below you are requested to send literature of one paragraph and photos related to the topics. It is also requested to kindly and on other important points those are left.

#### Topics

Town profile (Include qt. of waste generation and liquid waste generation)

Total Mix Waste	-	650 MT
Construction of IHHL & CT/PT	-	Total IHHL constructed in Sahibganj Municipal Area – 5431
CT (Community Toilet)	-	18
PT (Public Toilet)	-	4

Swachhta Ranking and awards if any during last 5 yrs.

Status of ODF/ODF+/ ODF++ - SAHIBGANJ NAGAR PARISHAD ODF++

#### SWM (Solid waste management)

1. Litter bins established in the city and along the ganga river - YES
2. Remediation of GVP (Garbage vulnerable points) and use of reclaimed land - 1 GVP transformed.
3. Removal of dumpsite and its uses - Concessionaire Appointed and Rag Picker use for recycling process.
4. Appointment of concessionaire for SWM - SAHIBGANJ AAKANSHA WASTE MANAGEMENT PVT. LTD.
5. D2D collection - 100% (ALL 28 WARDS IN MUNICIPAL AREA)

#### LWM (Liquid waste management)

1. Tapping of drains status - 3 I & D installed at three main drain.
2. Household connection related to sewer - 12651 House connected with Sewer Line.
3. Special provisions made for restricting SW goes into sewer and river - 2 STP of 7 MLD & 5 MLD plant constructed.
4. Plantation in towns and along river - YES
5. Status of STP - WORKING CONDITION.

#### Others by ULBs

- A. Note: All photograph related to concern topics must have old and new (For understanding changes done during the last 5 years)
- B. You are also requested to submit in [sbmuddiharkhand@gmail.com](mailto:sbmuddiharkhand@gmail.com) within two days.

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# OFFICE OF NAGAR PANCHAYAT RAJMAHAL

Near New Bus Stand, Matiyal, Rajmahal, Sahibganj 816108

Email ID: [nprajmahal@gmail.com](mailto:nprajmahal@gmail.com)

Letter No.- 408/NPR

From,

Executive officer,  
Nagar Panchayat, Rajmahal.

To,

Vinay Kumar Choubey, IAS  
Secretary to Govt.

Rajmahal, Dated: 15 June'2021

Sub: Regarding latest progress report on various directions of the committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT Court Order related to River Ganga.

Ref: 1. SMCG/UD&HD/NGT/MOM/08/2021\_123, Dated: 08.06.2021.  
2. Hon'ble NGT Case OA No. 200/2014 matter of M.C. Mehta Versus Union of India & Ors. Order, Dated 13.08.2020 & Dated 08.02.2021.  
3. Minutes of the meeting Lt. No. 95, Dated 09.04.2021.  
4. Request reminder via email, Dated 14.05.2021.

Sir,

With reference to the above-mentioned subject & as per the Hon'ble NGT Court Order dated 13.08.2020 and 08.02.2021 in the matter O.A. 200/2014, M.C. Mehta Versus Union of India & Ors, the Hon'ble NGT court is monitoring few points related to river Ganga which has been compiled by the ULB Rajmahal and prepared as a report. The report is henceforth attached for your review.

Thanking You.

Yours faithfully,

Executive Officer

Nagar Panchayat, Rajmahal

*christina.k*  
*15/06/2021*

*15/06/21*

32743

Name of the ULB: Rajmahal Nagar Panchayat, Jharkhand

Sl. No.	Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021	Compliance report as per direction	Current progress in the last three months (December 2020 - February, 2021)
1	Preventing dumping of solid and other waste in and around Ganga in the ULB.	Dumping of solid waste and other waste in and around river Ganga within the ULB is completely stopped.	<ul style="list-style-type: none"> <li>95% Dumping of solid waste is stopped in &amp; around Ganga River.</li> <li>95% Door-to-Door waste collection is being carried out by appointed concessionaire. Currently, all 14 Wards of the city &amp; all the Ganga Ghat residential areas are being covered by them.</li> </ul>
2	Clearing old legacy waste dumpsites near river Ganga.	Legacy waste dumpsites near river Ganga are cleared.	<ul style="list-style-type: none"> <li>95% old legacy dumpsites have been cleared. Garbage vulnerable points are being closely monitored; any complaints related to it is catered on priority basis. Regular inspection is being conducted by Senior authorities to maintain cleanliness in &amp; around Ganga River.</li> <li>A Cleaning team is deputed for all the Ganga Ghats which monitors cleanliness &amp; clears any accumulation of waste around river Ganga.</li> </ul>
3	Public awareness and involvement for prevention and control of pollution of Ganga.	Public awareness and involvement of various stakeholders- like Social workers, Student Organisations, SHG members, Elected Representatives, ULB Officials, Staffs etc, has been done by the ULB to keep river Ganga and Ghats clean.	<ul style="list-style-type: none"> <li>95% Public awareness programmes &amp; activities are being conducted.</li> <li>For the education &amp; behavioural changes concerning cleanliness, various stakeholders- like Social workers, Student Organisations, SHG members are being involved.</li> <li>Cleanliness related wall paintings, messages, hoardings, signages have been painted &amp; installed in various public places.</li> </ul>
4	Regulating activities on and around river Ganga including Ghats and other establishments.	Activities are being regulated & monitored by the ULB.	<ul style="list-style-type: none"> <li>90% Activities are being regulated &amp; monitored by the ULB.</li> <li>Surprise inspections are being carried out by District, Sub-Divisional &amp; ULB administration.</li> <li>Rule breakers or defaulters are identified &amp; punished by the administration.</li> <li>Sewerage Treatment Plant Project during December 2020 - February 2021 had achieved 76% growth.</li> </ul>

schristina.k  
15/06/2021

  
Executive Officer  
Nagar Panchayat Rajmahal  
15/06/21

Name of the ULB: Rajmahal Nagar Panchayat, Jharkhand

Sl. No.	Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021	Compliance report as per direction	Current progress in the last three months (March 2021 - April, 2021)
1	Preventing dumping of solid and other waste in and around Ganga in the ULB.	Dumping of solid waste and other waste in and around river Ganga within the ULB is completely stopped.	<ul style="list-style-type: none"> <li>95% Dumping of solid waste is stopped.</li> <li>95% Door-to-Door waste collection is being carried out by appointed concessionaire. Currently, all 14 Wards of the city &amp; all the Ganga Ghat residential areas are being covered by them. Door to Door waste collection services is being strengthened to minimise open dumping.</li> </ul>
2	Clearing old legacy waste dumpsites near river Ganga.	Legacy waste dumpsites near river Ganga are cleared.	<ul style="list-style-type: none"> <li>95% old legacy dumpsites have been cleared and transformed into beautiful Bathing Ghats &amp; RFDs (River Front Development) under Namami Gange Project. Regular inspection is being conducted by Senior authorities to maintain cleanliness in &amp; around Ganga River.</li> <li>A Cleaning team of Mukhya Mantri Shramik Yojna (MSY) workers is being regularly deputed for all the Ganga Ghats where intense cleaning of accumulated waste is being done and garbage vulnerable points being removed. The cleaning work is being monitored by Community Resource Persons who regularly report the status of ghats to the ULB.</li> </ul>
3	Public awareness and involvement for prevention and control of pollution of Ganga.	Public awareness and involvement of various stakeholders- like Social workers, Student Organisations, SHG members, Elected Representatives, ULB Officials, Staffs etc, has been done by the ULB to keep river Ganga and Ghats clean.	<ul style="list-style-type: none"> <li>95% Public awareness programmes &amp; activities are being conducted via miking and through the help of SHG members who motivate citizens to save the environment in and around Ganga River, stop pollution like dumping of waste, instead utilise the services of door-to-door waste collection.</li> <li>Under the guidance of Central/State/District orders, the ULB performs various activities from time to time. Between 16<sup>th</sup> to 31<sup>st</sup> March, 2021, "Ganga Swachhata Pakhwada" programme has been celebrated among various stakeholders.</li> <li>More Information Education &amp; Communication (IEC) activities are being planned to involve more masses for prevention &amp; control of pollution of Ganga.</li> </ul>
4	Regulating activities on and around river Ganga including Ghats and other establishments.	Activities are being regulated & monitored by the ULB.	<ul style="list-style-type: none"> <li>90% Activities are being regulated &amp; monitored by the ULB.</li> <li>Surprise inspections are being carried out by District, Sub-Divisional &amp; ULB administration.</li> <li>Rule breakers or defaulters are identified &amp; punished by the administration.</li> <li>Sewerage Treatment Plant Project during March 2021 - May 2021 had achieved 85% growth.</li> </ul>

Administrative  
15/06/2021

15/06/21

Executive Officer  
Nagar Panchayat Rajmahal



## Third Party Inspection (TPI) report for Certification of ODF+: Rajmahal Municipality

Date of TPI	16 <sup>th</sup> – 17 <sup>th</sup> December, 2019
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Name of the ULB: Rajmahal Municipality

### City Profile

State	Jharkhand
District	Sahibganj
Census Code	801773
Total Population	17,974
Total Number of Wards	14
Fine Collection Mechanism (Yes/No)	Yes
Total No. of Community Toilets	1
Total No. of Public Toilets	3
Total No. of Best Toilets	1
IHHL & CT Seats Target Achieved (Yes/No)	Yes

### TPI Summary

1. ULB Documentation: **Complete**

2. Toilet Category:

S. No.	ULB	Total No. of Toilets Inspected	Category					
			Unusable	Usable but dirty	Clean	Very Clean	Excellent	Aspirational
1.	Rajmahal Municipality	5	0	0	2	0	2	1



### 3. Locations Assessed:

Sr. No.	Locations Visited in the ULB	Location Type	Toilet Category	Status
1	NAUGACHI	Slum	NA	ODF+
2	KASIM BAZAR	Slum	NA	ODF+
3	HATPADA	Residential area	NA	ODF+
4	CHAIPADA/TOLI	Residential area	NA	ODF+
5	GANDHI CHOWK, NH 80 <b>(BEST TOILET)</b>	Commercial area	Aspirational	ODF+
6	GAYATRI MANDIR, KASIM BAZAR, NEAR SURYADEV GHAT	Commercial area	Excellent	ODF+
7	GANDHI CHOWK	Public area	NA	ODF+
8	SINGHI DALAN PARK	Public area	NA	ODF+
9	RAJMAHAL RAILWAY STATION	Transport hub	Excellent	ODF+
10	SINGHI DALAN GHAT	Water bodies	NA	ODF+
11	ST. TERESA PUBLIC SCHOOL, RAJMAHAL	School	Clean	ODF+
12	ST. PAULS SCHOOL OF EXCELLENCE	School	Clean	ODF+
13	NH 80 WARD 5	Roads & streets	NA	ODF+
14	NH 80 WARD 6	Roads & streets	NA	ODF+

As on December 17<sup>th</sup> 2019, Rajmahal Municipality **can be Declared as Open Defecation Free+**.

\*Note- In case of any query, request you to kindly contact the SBM-ODF/ODF+/ODF++ Helpline no. 9773866902.

## Nagar Panchayat Rajmahal

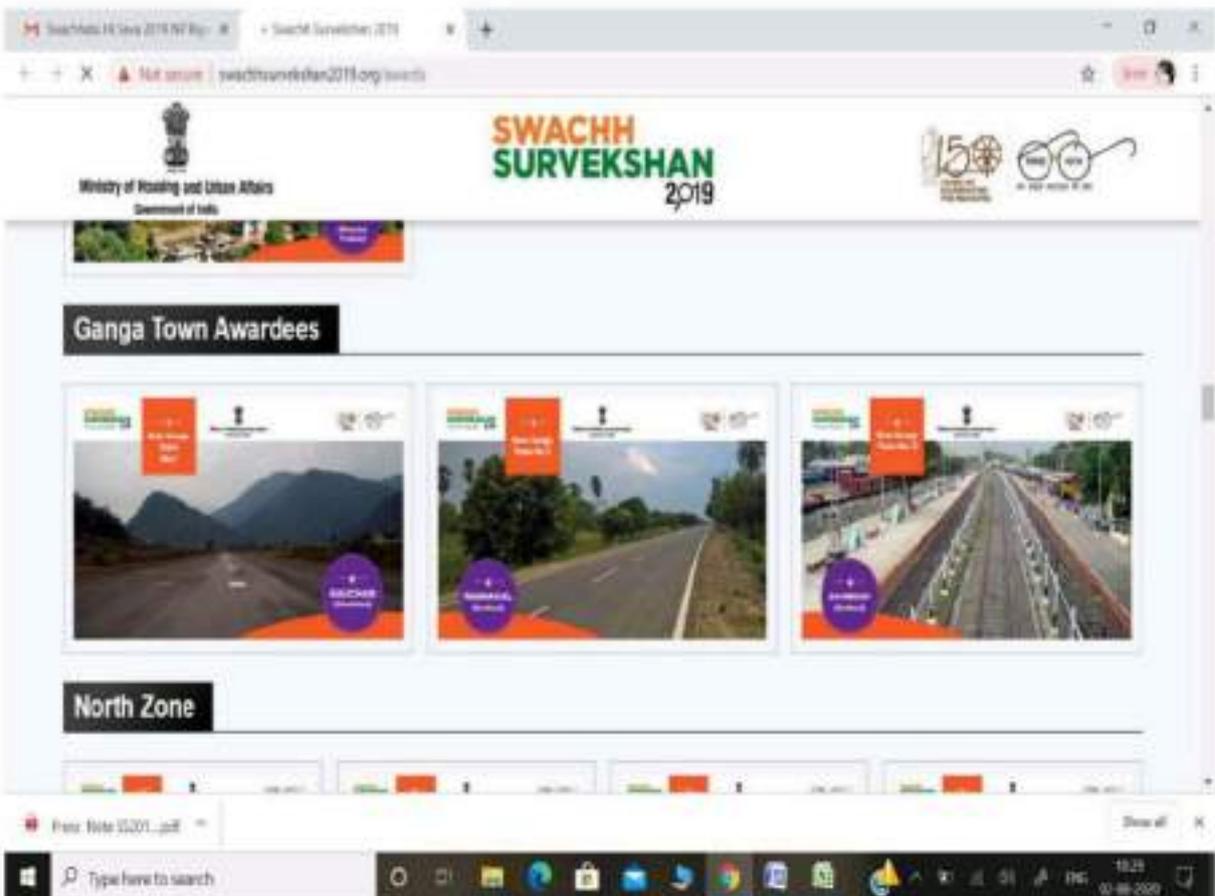
### Executive Summary

Swachh Bharat Mission is a massive mass movement that seeks to create a clean India. The Father of our nation Mr. Mahatma Gandhi ji, always puts emphasis on Swachhata, as it leads to a healthy & prosperous life. On the lines of Swachhata we can say that, SBM has brought a change in the Ganga Town Rajmahal in a unique way, where the people themselves have become accountable and responsible to adopt cleanliness no matter what.

### Highlights of our city:

- Rising from a low Rank 114 in SS2018 in East Zone Category to achieve Rank 2 in SS2019 in Best Ganga Town in the Nation.
- Achieved ODF+ Certification for the city by making it complete open defecation free.
- 1 Sewerage Treatment Plant (STP) of capacity 3.5 MLD is under construction in the city under Municipal Waste Water (MWW) project under Namami Gange Project, for the year 2047.
- Regular IEC on awareness about open defecation, open waste dumping, keeping River Ganga clean were done.
- Huge participation & involvement of citizens in bringing behavioral change especially among Self Help Groups, student organizations, Teachers, Volunteers, Children in spreading awareness and participation in various activities thematic activities round the year.
- Regular trainings were conducting to enhance the knowledge & skills of all the sanitation staffs.
- 95-100% Implementation of Door-to-Door waste collection & transportation under solid waste management has been done throughout the city.
- Timely disposal of all public grievances with creating a proper public relation has been done.
- Minimizing use of plastics and taking up alternatives like cloth bags, paper bags. A collection of 600 Kg plastics has been done during Swachhata Hi Seva 2019 by SHG members, Citizens while plogging, shramdaans & seizing from wholesale markets.
- Joint SWM Plan is in place for both Rajmahal & Sahibganj Ganga Towns, where, only Material Transfer Station (MTS) is proposed. Rajmahal has 4 acres of designated SWM land available. The construction work of SWM plan will start from this year 2021.
- Old dumping site: The old dumping site is currently being remediated and future plans are to establish a clean bus stand area. The cleaning work is under progress and soon the construction work will start.
- Drains: There are basically 4 major Drains where a temporary filter chamber is constructed to stop the solid waste
- Compost: Home Composting has been encouraged where SHG members have been practicing home composting. ULB Composting produce is used in ULB constructed gardens & hedges.
- MRF/MTF Center: A temporary Material Recovery Facility (MRF) is constructed by ULB to segregate Dry waste & sell it to Kabadiwala.
- Dolphin conservation education programme: Dolphins are a sign of clean water, Rajmahal Ganga waters have Dolphins, the same which are found in the Northern Ganges. Namami Gange Programme, The Wildlife Institute of India (WII), active Ganga Praharis etc. programmes and organizations are involved in spreading the education & activities to conserve them.

Swachh City Award in SS2020



## Comprehensive Report on Rajmahal Ganga Town

### **Introduction:**

Rajmahal is a small Nagar Panchayat city located in the banks of the Holy Ganga River, in Sahibganj District, of Jharkhand, which under the Municipality bracket of urban area. It is the only sub-divisional town in Sahibganj district which is located at 25.050 north latitude and 87.840 east longitude, covering a geographical area of 4.22 sq. km.

The city has good road connectivity from nearby cities. National Highway No 80 connects it from Sahibganj. The district is deprived of adequate railway communication as it lies on the Howrah-Bhagalpur loop line. Presently there is rail connection for Howrah, New Delhi and Patna. The only navigable waterways is the river Ganges. There are ferry services across the river Ganges between Rajmahal ghat to Manihari Ghat in Katihar district of Bihar, which is directly linked to the Guwahati highway and between Rajmahal ghat to Manikchak ghat in Maldah district of West Bengal. As per census 2011, Rajmahal have population of 22514. Males constitute 52.3% of the population and females 47.7%. Rajmahal Sahibganj has an average literacy rate of 51.6%, lower than the national average of 74.04 %: male literacy is 56.68%, and female literacy is 46%.

The city is popular among all the devotees across the world to visit Rajmahal city and take Holy dip in the Ganges. Since, there's a high footfall of people all round the year, the Commercial area which includes the local Rajmahal Railway station, Auto Stand, Ferry ghat and market place especially comprising sabzi mandi, fish, meat market, small lodges, ration shops, cloth shops, snack shops, small eatery hotels are a common hub of interaction of all the people.

### **Status of Water Supply:**

At present the city has no organized water supply system, except a small surface water scheme and the population is mostly dependent on groundwater sources like well and bore wells. Majority of the house owners have their own bore wells within their premises and the population who have no such systems are solely dependent on government hand pumps. Under present scenario the situation becomes worse during summer season. Under, the Rajmahal Urban Water Supply Scheme, proposed developments are like 2 ESRs (Elevated Storage Reservoirs) 7.25 Lacs litre, 18.25 Lacs litre, 1 Water Treatment Plant (WTP) 10 MLD & 1 Jetty has been approved and is under-construction phase.

The existing piped water supply system was constructed during 2005-06. The source of this water supply system is based on surface source and is maintained by PHED, state government of Jharkhand. Under this system, raw water is being treated in a water treatment plant (WTP) and supplied to the consumers through an overhead tank (OHT). The problem of water supply to the beneficiaries is mainly due to restricted supply hours of electricity. There are about 130 house connections and 50 no. of street stand posts. In addition to this Nagar Panchayat has constructed 210 Nos. of hand pumps. DPR for upgradation of water supply for Rajmahal town is under preparation, which will increase the rate of per capita water supply to 135 LPCD in the city.





#### Status of LWM (Liquid Waste Management):

1 Sewerage Treatment Plant (STP) of capacity 3.5 MLD is under-construction in the city under Municipal Waste Water (MWW), Namami Gange Project, for the year 2047. Sewerage network is being established in the entire city with an overall 75% development progress and will be start working from March 2021. Toilets are connected with soak pit/septic tank and soon the connections will be established with the sewerage network. There is no separate storm water drainage line. Currently, all the waste water from the households (grey water) flows into the open drains which have a temporary filter chamber to stop solid waste directly flowing into River Ganga. Further, a proper I&D system will be established which will be connected to sewer lines carrying the grey water to STP for treatment.

On the basis of detailed topographical survey of the town zone pattern layout of sewerage has been adopted and the entire town has been divided in 4 sewerage zones. The zones 1, 2 and 3 have intermediate pumping stations. Sewage from zones 1, 2 and 3 will be lifted to main pumping station and will be conveyed to a common STP. The sewerage system consists of sewer network of pipe sewers of diameters varying from 200-600 mm with total length of about 34.21 km, 3 intermediate pumping stations, and 1 main pumping station in village Vandubi. Sewage Treatment plant is also located in village Vandubi.

Since the treated effluent of the sewage treatment plant is to meet the desired parameters & norms laid down by the NGRBA & as such it is proposed to provide STP based on Sequential Batch Reactor (SBR) technology. Life cycle cost of different treatment methods has been worked out taking into account energy input, construction cost, land cost and other factors. Since construction cost is a one-time cost and energy input is a recurring cost, to equalize energy cost has been capitalized for 15 years at a 10% rate of interest.





**Status of SWM (Solid Waste Management):**

According to SWM DPR approx. 6.78 MT waste is generated daily. Out of which 4.43 MT is Wet & 2.35 is Dry waste generation. The town has a Solid waste management system in place, which is carried by an appointed concessionaire since December 2018. Currently, door to door waste collection is taking place in all the 14 wards of the city and open dumping has been stopped. The concessionaire has taken the responsibility to collect all the Bio-medical waste from households and further line up for processing. There is a system in place for the C&D waste to be collected by the ULB & fine provision is also in place for the defaulters. The use, production & selling of Plastics is completely banned in the city. Defaulters have been imposed fine. Most of the Garbage Vulnerable Points have been removed & the city has been beautified. Roadside & Ganga river front side dumping has been stopped as twin bins have been installed in Ganga Ghat areas & major commercial areas. There is a joint SWM Plan for Rajmahal & Sahibganj Cities, where, in Rajmahal Material Transfer Station (MTS) is proposed where all the collected waste of the city will be properly segregated and the only leftover inert will be transferred to Sahibganj Sanitary Landfill.

**Twin bins cleaning near Ghats, Door-to-door waste collection**





	Decimal	DMS
Latitude	25.056446	25°3'23" N
Longitude	87.83264	87°49'57" E
2020-10-26(Mon) 10:23		



	Decimal	DMS
Latitude	25.056405	25°3'23" N
Longitude	87.832884	87°49'58" E
2020-10-25(Sun) 09:32(AM)		



	Decimal	DMS
Latitude	25.052724	25°3'19" N
Longitude	87.836577	87°49'11" E
2021-01-04(Mon) 04:17(PM)		



	Decimal	DMS
Latitude	25.055529	25°3'19" N
Longitude	87.832573	87°49'57" E
2021-01-07(Thu) 03:18(PM)		

**Training & providing Welfare benefits to Sanitation Staffs**



**Temporary Filter Chamber at the ends of open drains, CPCB Team collecting samples**



**Temporary Material Recovery Facility prepared by ULB for collection of Dry waste**



**Remediation of Old Dumpsite (Its transformed into Bus Depot area, the work is in progress)**



**Status of IHHL & CT/PT:**

At present, there are 5 Community Toilets with each having 10 seats, and 3 Public Toilets with total of 18 seats. Under Swachh Bharat Mission 2724 IHHLs (Individual Household Latrines) have been constructed. The construction of IHHLs & CT/PT has helped the city to achieve ODF+ (Open Defecation Free Plus) Certification.



**Status of Swachhta Ranking & awards:**

On the grounds of Swachhata, Nagar Panchayat Rajmahal worked hard in various components of the city like Solid Waste Management, Waste Segregation, Complaints Resolution, Citizen Feedbacks, City Certifications, management of Sanitation Workers, Administration & Citizen participation, Beautification of the city etc. to rise from a low Rank 114 in SS2018 in East Zone Category to achieve Rank 2 in Swachh Survekshan 2019 as the Best Ganga Town in the Nation. The city is continuously on an inspection from Third parties from time to time & guidance provided by the department for improvement.



**Status of IEC:**

Huge IEC activities have been carried out in the entire city, and changes have been observed within 3-4 years, where citizens have become more responsible towards their cleanliness habits. Activities like Nukkad Natak, Wall Paintings, Miking, Hoarding/Banner Installation, Pamphlets distribution, Swachhata Rallies, Ganga Chaupal, Plantation programmes, implementation of 3 Rs (Recycle, Reuse, Refuse). Installation of "Neki Ki Deewar- Exchange of Old Clothes", Cloth Banks etc. have been good practices adopted by the ULB- Nagar Panchayat Rajmahal.

**Clean Ganga Water**



**Plastic waste collection by SHG members, Banner on Waste collection Vehicles, Messages on Walls**



Decimal DMS  
Latitude 25.056772 25°3'24" N  
Longitude 87.825325 87°49'31" E  
2021-01-04(Mon) 12:25(PM)

Decimal DMS  
Latitude 25.054383 25°3'15" N  
Longitude 87.831182 87°49'52" E  
2020-12-15(Tue) 10:10(AM) 26°C 79°F

Swachhata activities like Swachhata Rally, Swachhata Pledge, Competitions for students



Citizen Participation in Shramdaans near Ganga Ghats, Plantation activities



*Thank You*

City Manager  
Nagar Panchayat Rajmahal

Sub-Divisional Officer  
Rajmahal  
cum  
Executive Officer  
Nagar Panchayat Rajmahal

32759

# **ANNEXURE - 5**

32760

जिला खनन कार्यालय, साहेबगंज

पत्रांक...31.../एम0, दिनांक 06.01.2024.

प्रेषक,

जिला खनन पदाधिकारी,  
साहेबगंज।

सेवा में,

वन प्रमंडल पदाधिकारी,  
साहेबगंज।

विषय :

माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा एम0 सी0 मेहता बनाम भारत संघ एवं अन्य (O.A. No. 200/2014) (I.A. No. 340/2022) में दिनांक 15.03.2023 को पारित आदेश के अनुपालन के संबंध में।

प्रसंग :

आपके पत्रांक 2568 /साहेबगंज, दिनांक 26.12.2023

महाशय

उपर्युक्त विषयक प्रस्तांगिक पत्र के संबंध में कहना है कि माननीय राष्ट्रीय हरित अधिकरण (NGT) द्वारा एम0 सी0 मेहता बनाम भारत संघ एवं अन्य (O.A. No. 200/2014) (I.A. No. 340/2022) में दिनांक 15.03.2023 को पारित आदेश के अनुपालन मांगी गयी सूचना निम्न प्रकार से है :-

a)	Bricks Kilns on Floodplain	No Such case
b)	Illegal Sand, Clay and stone mining in the Ganga River	No sand mining is done in River Ganga
c)	Number of Case registred within a year against illegal mining in the bed or flood plains or river Ganga and its tributaries and details of enforcement of mining policy of State and "Enforcement & Monitroring Guidelines for sand Mining" (EMGSM-2020) and Sustainable Sand Mining Management Guideline 2016	DO

विश्वासभाजन

जिला खनन पदाधिकारी  
साहेबगंज।

32761

404

25/12/21  
विधि-13/2020  
15/01/22

झारखण्ड सरकार  
खान एवं भूतत्व विभाग

पत्रांक:- विधि-13/2020

36

/एम०, राँची दिनांक: 05/01/2022

प्रेषक,

हरि कुमार केशरी,  
सरकार के संयुक्त सचिव।

सेवा में,

संयुक्त सचिव,  
नगर विकास एवं आवास विकास,  
झारखण्ड, राँची।

208  
07/01/2022

विषय:- Regarding compliance Report on various directions of the committee's 2<sup>nd</sup> meeting held on 19.07.2021 in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar.

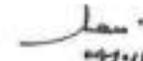
प्रसंग:- भवदीय पत्रांक 276 दिनांक 14.12.2021

महाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में खान निदेशालय, राँची से प्राप्त प्रतिवेदन की छायाप्रति संलग्न कर भेजी जा रही है।

अनु०:- यथोक्त।

विश्वासभाजन

  
07/01/2022  
सरकार के संयुक्त सचिव

नगर विकास विभाग

झारखण्ड राँची

पत्र प्राप्त की तिथि: 07/01/22

पत्रांक दिनांक: 07/01/22

32762

403 (401)



झारखण्ड सरकार  
खान एवं भूतत्व विभाग  
खान निदेशालय

पत्रांक-ख०नि०(बैठक)-01/2019 1678 /एम०, राँची, दिनांक-01.11.2021

सुनील प्रदीप कुजूर,  
निदेशक, खान।

सेवा में,

सरकार के अपर सचिव,  
खान एवं भूतत्व विभाग,  
झारखण्ड, राँची।

क्रि.सं. 02/11/21

विषय:-

दिनांक-19.07.2021 को NGT के वाद संख्या-200/2014 (M.C. Mehta-Vrs.- The Union of India & Ors.) में पारित आदेश दिनांक-08.2.2021 के अनुपालन की समीक्षा हेतु सम्पन्न द्वितीय बैठक की कार्यवाही के संबंध में।

प्रसंग:-

विभागीय पत्रांक-1858, दिनांक-22.09.2021

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में जिला खनन पदाधिकारी, साहेबगंज के पत्रांक-1075, दिनांक-01.11.2021 द्वारा विषयांकित मामलों में प्राप्त प्रतिवेदन इस पत्र के साथ संलग्न कर प्रेषित किया जा रहा है।

अनुलग्नक:-यथोक्त।

235/AS  
02/11/2021

विश्वासभाजन,

(सुनील प्रदीप कुजूर)

निदेशक, खान।

प्रारित शाखा  
खान एवं भूतत्व विभाग  
पत्र क्रमांक- 6158  
प्रारित का पत्र-  
दिनांक- 2.11.21

7047

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U.S.H

जिला खनन कार्यालय, साहेबगंज

पत्रांक... 1462 / एम0, दिनांक... 01/11/21

प्रेषक,  
01-11-2021  
सेवा में

जिला खनन पदाधिकारी,  
साहेबगंज।

निदेशक, खान,  
खान निदेशालय  
झारखंड, रांची।

विषय : दिनांक 19.07.2021 को NGT के वाद संख्या 200/2014 (M.C Mehta Vrs- Union Of Of India & Ors) में पारित आदेश दिनांक 08.02.2021 के अनुपालन की समीक्षा हेतु सम्पन्न द्वितीय बैठक की कार्रवाई के संबंध में।

प्रसंग : भवदीय पत्रांक 1462/एम0 दिनांक 28.09.21  
महाशय

उपर्युक्त विषयक प्रसंगाधीन पत्र के संबंध में कहना है दिनांक 19.07.2021 को NGT के वाद संख्या 200/2014 (M.C Mehta Vrs- Union Of Of India & Ors) में पारित आदेश दिनांक 08.02.2021 के अनुपालन की समीक्षा हेतु सम्पन्न द्वितीय बैठक की कार्रवाई क्रमांक 05 से संबंधित निम्न प्रकार है।

Sl no	The following points.	Compliances	Remark
1	<p>In Sahibganj district issue of illegal mining and subsequent transportation on the sand, stone, chips and dust etc. through the river was raised. Although there is a mechanism for seizure of vehicle, Penalty for rule violation for uncovered vehicle transporting stone chips, dust etc, but this needs to be strictly enforce &amp; officers responsible for enforcement must be made accountable.</p> <p>It was directed to apprise the details status of sand management plan, and updated status on the seizure of vehicle, penalties for rule violation for uncovered vehicle transporting stone chips, dust etc. keep regular drive in action to curb the district issue of illegal mining and subsequent transportation of the Sand, Stone chips and dust etc.</p>	<p>विश्वनाथ जिला जलक कोने खनन की अवैध एवं पशुपुल संधेय की समाप्ति में बैठक की गयी है एवं निर्देशानुसार अनुपालन एवं कार्रवाई सुनिश्चित की गयी है। अनुपालन एवं कार्रवाई (अनुपालन-)</p> <p>&gt; 1 जनवरी 2021 से जिला जलक कोने खनन एवं अपहरणकारी द्वारा अवैध खनन एवं परिवहन पर जो गयी कार्रवाई से संबंधित प्रतिवेदन।</p> <p>कुल कारन प्रतियोगी की संख्या - 12, जिनमें सेने प्रत्येक दिन की संख्या है।</p> <p>1. कुल से बचुली की गयी गयी - 15.75 लाख रुपये।  2. जलक कोने - 10  3. पत्र जलक - 02  4. प्रतियोगी - 20  5. टुक जलक - 15  6. टुक जलक - 10  7. संकलन/केटीवी/ड्रिल पतल/डेल्टा - 08  8. जिला प्रतियोगी परामित्तों द्वारा बचुली की गयी कुल से बचुली की गयी - 44 लाख से 400000 रुपये।  9 जो गयी कार्रवाई से संबंधित प्रतियोगी संख्या है।</p>	

विश्वनाथ जलक  
जिला खनन पदाधिकारी  
साहेबगंज।

जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 11.10.2021 को उपायुक्त -सह- अध्यक्ष की अध्यक्षता में आहूत की गई बैठक की कार्यवाही।

उपस्थित पंजी अ सदस्य

- 1 पुलिस अधीक्षक, साहेबगंज।
- 2 धन प्रमंडल पदाधिकारी, साहेबगंज।
- 3 अनुमंडल पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पदाधिकारी, राजमहल।
- 5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज।
- 6 अनुमंडल पुलिस पदाधिकारी, राजमहल।
- 7 अनुमंडल पुलिस पदाधिकारी, बरहरवा।
- 8 जिला खनन पदाधिकारी, साहेबगंज।
- 10 विद्युत कार्यपालक अभियंता, साहेबगंज।
- 11 जिला परिवहन पदाधिकारी, साहेबगंज।
- 12 क्षेत्रीय पदाधिकारी, झांशी/प्रोनि/प०, दुमका।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न बिन्दुओं पर चर्चा हुई :-

- 1 NGT में चल अरशाद नसर इनाम भारत सरकार एवं अन्य की नामला पर विशेष रूप से जाँच करते हुए कार्रवाई की जाये।

अनुपालन-टास्क फोर्स के सभी सदस्य।

- 2 निर्णय लिया गया कि रिहाईसी इलाका रहने के कारण जिलेबिया घाटी में स्थित क्रशरों/खदानों की जाँच कर तत्काल प्रभाव से बंद कराते हुए नियमानुसार कार्रवाई करना

अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज  
जिला खनन पदाधिकारी, साहेबगंज

- 3 मिर्जाचौकी एवं रिसोड मोड़ पर अस्थाई कार्यरत चेकनाका का कैमरा इत्यादि की जाँच नियमित रूप से करें।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमा  
एवं जिला खनन पदाधिकारी, साहेबगंज

- 4 साहेबगंज जिलान्तर्गत बिना CTE/CTO के चल रहे क्रशर एवं खनन पट्टों की जाँच कर अ पाये जाने पर निमानुसार कार्रवाई की जाये।

अनुपालन-टास्क फोर्स के सभी सदस्य।

- 5 साहेबगंज जिलान्तर्गत संचालित खदानों एवं हेवी ब्लास्टिंग की नियमित रूप जांच कर अवैध पाये जाने पर नियमानुसार कार्रवाई की जाय।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज एवं राजमहल।

- 6 साहेबगंज-बोरियो रोड में तीमूहानी के पास एवं तीनपहाड़ रोड के तरफ से आने वाले खनिज से लदे वाहनों की जांच कर अवैध पाये जाने पर निमानुसार कार्रवाई की जाय।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज,  
अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं जिला  
खनन पदाधिकारी, साहेबगंज।

- 7 बरहेट अंचलन्तर्गत माजा केशोफुली में चल रहे अवैध कोयले के खदानों को जांच कर खदान को ध्वस्त करना।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज,  
अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं जिला  
खनन पदाधिकारी, साहेबगंज।

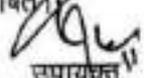
- 8 जिला परिवहन पदाधिकारी, साहेबगंज को निर्देशित किया गया कि नावों को निबंधित करन है।

अनुपालन- जिला परिवहन पदाधिकारी, साहेबगंज।  
घन्यदाद ज्ञापन के साथ टास्क फोर्स की आहुत बैठक समाप्त की गयी।

  
उपायुक्त,  
साहेबगंज।

ज्ञापक: 1038/एम०, दिनांक: 11/10/21

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्वद, के पदाधिकारी, दुमका/जिला परिवहन  
पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी,  
साहेबगंज, राजमहल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

  
उपायुक्त,  
साहेबगंज

जिला टारक फोर्स (खनन) साहेबगंज की बैठक दिनांक 07.09.2021 को उपायुक्त -साह- अध्यक्ष की अध्यक्षता में आवृत्त की गई बैठक की कार्यवाही।

उपरिथित पंजी के अनुसार

- 1 पुलिस अधीक्षक, साहेबगंज।
- 2 वन प्रमंडल, पदाधिकारी, साहेबगंज।
- 3 अनुमंडल पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पदाधिकारी, राजमहल।
- 5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज।
- 6 अनुमंडल पुलिस पदाधिकारी, राजमहल।
- 7 अनुमंडल पुलिस पदाधिकारी, बरहरवा।
- 8 जिला खनन पदाधिकारी, साहेबगंज।
- 9 विद्युत कार्यपालक अभियंता, साहेबगंज।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न बिन्दुओं पर चर्चा हुई :-

- 1 निर्णय लिया गया कि रिहाईसी इलाका रहने के कारण जिलेबिया घाटी में स्थित क्रशर्स/खदानों की जांच कर तत्काल प्रभाव से बंद करा दिया जाय।

अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज  
जिला खनन पदाधिकारी, साहेबगंज।

- 2 बरहेट अंचल में नियमित रूप जांच कर बालू के अवैध उठाव/भंडारण स्थल को चिन्हित करते हुए उनके विरुद्ध कार्यवाई सुनिश्चित करें।

अनुपालन- अनुमंडल पुलिस पदाधिकारी, बरहरवा  
एवं सभी सदस्य जिला टारक फोर्स खनन

- 3 बाकुडी रेलवे स्टेशन के पास रेलवे जनरल साईडिंग हो रहे पत्थर प्रेषण एवं अवस्थित क्रशर्स को बंद कराये।

अनुपालन-अनुमंडल पदाधिकारी, राजमहल,

- 4 वन प्रमंडल पदाधिकारी, साहेबगंज को वन भूमि से संबंधित जांच प्रतिवेदन प्रमंडलीय आयुक्त समर्पित करना सुनिश्चित करें, चूंकि बार-बार स्मार प्रत्र प्राप्त हो रहे हैं।

अनुपालन- वन प्रमंडल पदाधिकारी, साहेबगंज।

हरवा अंचलन्तर्गत कोटालपोखर में पुल के नीचे से पारगमन हो रहें वाहनों को नियमित रूप से जांच कर खनिजों से लदे वाहनों पर कार्रवाई सुनिश्चित करें।

अनुपालन- अनुमंडल पदाधिकारी, राजमहल, अनुमंडल पुलिस पदाधिकारी, बरहरवा एवं जिला खनन पदाधिकारी, साहेबगंज।

- 6 क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण प्रबंध, दुमका को निर्देशित किया गया कि केवल नोटिस ही निर्गत नहीं किया जाय, बल्कि निर्गत नोटिस पर कार्रवाई भी की जाये।

अनुपालन - क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण प्रबंध, दुमका

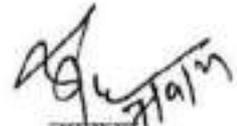
- 7 सासरता चौक के पास काफी मात्रा में अवैध बालू को भंडारित कर व्यापार किया जाता है। जिसे तत्काल बंद कराना सुनिश्चित करें।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज,  
अनुमंडल पुलिस पदाधिकारी, साहेबगंज,  
जिला खनन पदाधिकारी, साहेबगंज।

- 8 DRM, मालदा को साहेबगंज रेलवे साईडिंग बंद कर अन्य जगहों पर स्थानान्तरण करने पर विचार किया गया है एवं पत्र प्रेषित की गयी है।

बन्धुवाद ज्ञापन के साथ टास्क फोर्स की आहत बैठक समाप्त की गयी।

  
जिला खनन पदाधिकारी  
साहेबगंज।

  
उपायुक्त,  
साहेबगंज।

ज्ञापक 918 / एम०, दिनांक 31/12/21

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज / अपर समाहर्ता / अनुमंडल पदाधिकारी, साहेबगंज / राजमहल / क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण प्रबंध, के पदाधिकारी, दुमका / जिला परिवहन पदाधिकारी / जिला खनन पदाधिकारी साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज, राजमहल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित



  
उपायुक्त,  
साहेबगंज।

जिला टास्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 26.07.2021 को उपायुक्त -सह- अध्यक्ष की अध्यक्षता में आयोजित की गई बैठक की कार्यवाही।

उपस्थिति पंजी के अनुसार

- 1 पुलिस अधीक्षक, साहेबगंज।
- 2 वन प्रमंडल, पदाधिकारी, साहेबगंज।
- 3 अनुमंडल पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पदाधिकारी, राजमहल।
- 5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज।
- 6 अनुमंडल पुलिस पदाधिकारी, राजमहल।
- 7 अनुमंडल पुलिस पदाधिकारी, बरहरवा।
- 8 जिला खनन पदाधिकारी, साहेबगंज।
- 9 विद्युत कार्यपालक अभियंता, साहेबगंज।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न बिन्दुओं पर चर्चा हुई :-

- 1 निर्णय लिया गया कि सिहाईसी इलाका रहने के कारण जिलेबिया घाटी में स्थित क्रशरों की जांच सहमति पत्र (C/O) के अनुरूप दूरी मापी के उपरांत अनियमितता पाये जाने पर तत्काल प्रभाव से बंद करा दिया जाय।  
अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज  
जिला खनन पदाधिकारी, साहेबगंज।
- 2 साहेबगंज जिलान्तर्गत संचालित खदानों की नियमित रूप से जांच करना। साथ ही हेवी ब्लास्टिंग न हो इस संबंध में व्यवहृत बारुदों की जांच नियमित रूप से की जाये।  
अनुपालन- सभी सदस्य जिला टास्क फोर्स खनन
- 3 निर्देशित किया गया कि सकरीगली-महाराजपुर रोड, रेलवे साईडिंग के किनारे तथा NH, SH सड़क, अन्य जगहों एवं जहाँ पानी वाधित हो रहा हो पर स्टोन चिप्स या स्टोन डस्ट काफी मात्रा में गिराया गया है, उससे संबंधित व्यक्ति के विरुद्ध जांच कर Disaster management Act and 133 के तहत कानूनी कार्रवाई करेंगे।  
अनुपालन-अनुमंडल पदाधिकारी, राजमहल/ ~~साहेबगंज~~
- 4 साक्षरता चौक से मदनशाही फाटक तक अवैध बालू को भंडारित कर प्रेषण की नियमित रूप से जांच कर अवैध भंडारणकर्ता/ परिवहनकर्ता के विरुद्ध नियमानुसार कार्रवाई की जाय।  
अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/  
जिला खनन पदाधिकारी, साहेबगंज।
- 5 क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्सद, दुमका को पूर्व में निर्गत पत्र के आलोक में CTE एवं C/O रद्द करने हेतु पत्र निर्गत किया गया था, जिसपर कोई कार्रवाई नहीं होने के कारण खेद व्यक्त की गयी तथा इसे अनुपालित कराने हेतु वन प्रमंडल पदाधिकारी, साहेबगंज को निदेश दिया गया है।  
अनुपालन- वन प्रमंडल पदाधिकारी, साहेबगंज।

-2-

6. जिला में अवस्थित चेकपोस्ट पर दण्डाधिकारी को प्रतिनियुक्त करते हुए नियमित रूप से खनिज से लदे वाहनों की जांच कराने का विचार किया गया।

अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज/राजमहल।

7. कार्यपालक अभियंता विद्युत, को निर्देशित किया गया कि बिना CTE/CTO प्राप्त के नये विद्युत का कन्केशन नहीं दिया जाय तथा नोट्री की गयी जमीन पर भी नहीं दी जाय, क्योंकि आदियासी के जमीन रहने से केवल नियत समय के लिये एकरारनामा ही होता है। साथ ही विद्युत होने के कारण अवैध क्रशर के संचालन की संभावना बढ़ जाती है।

अनुपालन- कार्यपालक अभियंता विद्युत साहेबगंज।

धन्यवाद ज्ञापन के साथ टारफ फोर्स की आहूत बैठक समाप्त की गयी।

ह/०  
उपायुक्त,  
साहेबगंज।

ज्ञापक 781 / एम०, दिनांक 27/7/21

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल /क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्वद, के पदाधिकारी, हुमना/जिला परिवहन पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज, राजमहल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

उपायुक्त,  
साहेबगंज।

उपायुक्त कार्यालय, साहेबगंज  
गोपनीय शाखा।

पत्रांक...../गो0

प्रिफ्त,

रामनिवास यादव, (भा0प्र0से0)  
उपायुक्त, साहेबगंज।

सेवा में,

मंडल रेलवे प्रबंधक,  
पूर्व रेलवे मालदा (प0बं0)

साहेबगंज, दिनांक अगस्त, 202

विषय :-

साहेबगंज शहर के बीचो-बीच अवस्थित रेलवे साईडिंग को अन्यत्र स्थानान्तरित कर के संबंध में।

महत्त्व,

उपर्युक्त विषयक अनुमंडल पदाधिकारी, साहेबगंज के पत्रांक 471/गो0, दिनांक 25.08.2021 के द्वारा प्रतिवेदित किया गया है कि साहेबगंज शहर के बीचो-बीच अवस्थित रेल साईडिंग के कारण शहर में लगातार भारी वाहनों की आवाजाही होती है। उक्त के प्रदुषण स्थानीय जनजीवन प्रभावित होते हैं तथा शहर में यातायात की समस्या बनी रहती है। भारी वाह के आवागमन के कारण आये दिन दुर्घटना में जानमाल के साथ-साथ सड़क भी क्षतिग्रस्त हो र हैं।

सल्लेखनीय है कि करमटोला रेलवे स्टेशन के आस-पास खाली पड़ी जमीन है। ज रेलवे साईडिंग को स्थानान्तरित किया जा सकता है। जिससे शहरी क्षेत्र में आमजनों की समस्या का समाधान हो सकता है।

अतः अनुरोध है कि लोकहित में साहेबगंज शहर के बीचो-बीच अवस्थित रेल साईडिंग को करमटोला रेलवे स्टेशन के आस-पास खाली पड़ी जमीन पर स्थानान्तरित करने में अविलम्ब कार्यवाई करने की कृपा की जाय।

विधिसभा0

अनुलग्नक :- यथोक्त।

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उपायु  
साहेबगं

ज्ञापांक 1065/गो0, साहेबगंज, दिनांक 21 अगस्त, 2021

प्रतिलिपि:- जिला खानन पदाधिकारी, साहेबगंज को सूचनार्थ एवं अगली टास्क प की बैठक में उक्त मामले को रखने हेतु प्रेषित।

प्रतिलिपि:- अनुमंडल पदाधिकारी, साहेबगंज को सूचनार्थ प्रेषित।

७५

उपायु  
साहेबगं

32771

1394

496

392



रहे बाहेर  
मजदारी  
काम पर  
क्या नये  
बाहेर  
डुमके  
का ह।

415

66

**प्रभात खबर**

समय 10:15 प्रातः

आज की खबरें

9708202

एवधान: निर्यातों का उल्लंघन करने पर जिला टैक्स एंड फोर्स की टीम ने की कार्रवाई

**जिलेबी घाटी में छापेमारी कर चार क्रशर किर्याा ध्वस्त**



दो बरतों के बाद के 100 मीटर कार्रवाई से टैक्स एंड फोर्स की टीम ने जिलेबी घाटी में चार क्रशर ध्वस्त कर दिए।

जिलेबी घाटी में चार क्रशर ध्वस्त कर दिए गए हैं। टैक्स एंड फोर्स की टीम ने कार्रवाई की।

जिलेबी घाटी में चार क्रशर ध्वस्त कर दिए गए हैं। टैक्स एंड फोर्स की टीम ने कार्रवाई की।

**तीन दिनों से लापता नगर पंचायत साफाई**

तीन दिनों से लापता नगर पंचायत साफाई।

...के ...  
 ...के ...  
 ...के ...  
 ...के ...  
 ...के ...

# साहिबगंज में 13 कशर संचालकों का सीटीओ रह

साहिबगंज में 13 कशर संचालकों का सीटीओ रह। इनमें से 12 कशर संचालकों का सीटीओ प्रसारण विभाग का है। प्रसारण विभाग के सीटीओ का पद संभाल रहे हैं। इनमें से 12 कशर संचालकों का सीटीओ प्रसारण विभाग का है। प्रसारण विभाग के सीटीओ का पद संभाल रहे हैं।

...के ...  
 ...के ...  
 ...के ...  
 ...के ...  
 ...के ...

## एसोसिएट सीटीओ में सीटीओ का पद भी

एसोसिएट सीटीओ में सीटीओ का पद भी। इनमें से 12 कशर संचालकों का सीटीओ प्रसारण विभाग का है। प्रसारण विभाग के सीटीओ का पद संभाल रहे हैं। इनमें से 12 कशर संचालकों का सीटीओ प्रसारण विभाग का है। प्रसारण विभाग के सीटीओ का पद संभाल रहे हैं।

...के ...  
 ...के ...  
 ...के ...  
 ...के ...  
 ...के ...

...के ...

...के ...

492

59

399

तनिक न करे देही, तैवसीन है जहरी

# प्रभात ख़बर

अरुबर गाँधी जयंती

पृष्ठ 11

## मदनशाही घाट पर छापा, दो नाव व उस पर लदे चिप्स-बोल्डर जल

नि के बाद प्सडीप्रोग की कार्रवाई



राज्य में दलक कांस के 63 संकमिष व 43 संदिष भाले

डीएमओ ने जिरवाबाड़ी थाने में दर्ज करायी अवेध उल्लंघन व परिवहन मामले में प्राथमिकी

अवेध परक उल्लंघन व परिवहन की प्राथमिकी एवं चिप्स व बोल्डर के लदे नाव पर छापा

राज्य में दलक कांस के 63 संकमिष व 43 संदिष भाले



नाव पर लदे चिप्स व बोल्डर के लदे नाव पर छापा

विभाग. केंद्र सरकार ने बंद की योजना

### जन को बेरोजगार हो

राज्य में दलक कांस के 63 संकमिष व 43 संदिष भाले

पापुई हलारी पंचायत में...

### खेत में मिला बच्ची का शव

32775

झारखण्ड सरकार  
खान एवं भूतत्व विभाग

पत्रांक-विधि-13/2020 1176

/राँची, दिनांक-01/07/21

प्रेषक,

बाल किशुन मुण्डा,  
सरकार के अपर सचिव।

सेवा में,

सचिव,  
नगर विकास एवं आवास विभाग  
झारखण्ड, राँची

विषय :- Regarding Compliance report on various directions of the Committee's 1<sup>st</sup> Meeting held on 16-03-2021 in order to comply the Hon'ble NGT court order related to River Ganga & its tributary river Damodar.

प्रसंग :- भवदीय पत्रांक-121, दिनांक-08.06.2021

महाराय,

निदेशानुसार उपयुक्त विषयक प्रासंगिक पत्र के आलोक में खान निदेशालय से प्राप्त प्रतिवेदन की छायाप्रति संलग्न कर आवश्यक कार्रवाई हेतु भेजी जा रही है।  
कृपया प्राप्ति स्वीकार की जाय।  
अनु०-यथोक्त।

विश्वासभाजन

सरकार के अपर सचिव

**Compliance report in the matter O.A No. 200/2014 matter of M.C Mehta Vrs Union of India & Ors. order dated 18.12.2019, 13.08.2020 & 08.02.2021**

**Department of Mines and Geology**

Sl. No.	Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021	Compliance report as per direction	Current progress in the last three months (Dec 2020-Feb, 2021)	
			District	Compliance
1	Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar.	अधिकांश खनन/परिवहन को रोकथाम हेतु की गयी कार्रवाई का ब्यौरा- (1) 11 वाहनों के विरुद्ध 05 प्राथमिकी दर्ज की गयी। (2) झारखण्ड लघु खनिज समनुदान नियमावली, 2017 के नियम-54(5) के तहत 42 वाहनों से जुर्माना राशि 8.70 लाख रुपये वसूली की गयी है।	Dhanbad	Total Number of Vehicle-53
2	-Do-	02 Vehicle fined for illegal transportation of sand	Ramgarh	02 Vehicle
3	-Do-	By District Mining Task Force	Bokaro	बोकारो जिलान्तर्गत गृह दिसम्बर, 2020 से फरवरी, 2021 तक में कुल 21 वाहनों को अधिकांश बालू खनिज का परिवहन करते पकड़ा गया एवं 2,96,000/- रुपये दण्ड की वसूली की गयी। अधिकांश बालू खनिज का खनन एवं परिवहन के विरुद्ध निरन्तर छापाकारी की जाती है।
4	-Do-	लोहार्दगा जिलान्तर्गत गंगा नदी व दामोदर नदी अवस्थित नहीं है। प्रतिवेदन शून्य	Lohardaga	NIL
5	-Do-	छतरा जिले में लघु खनिज के अधिकांश उद्धार/परिवहन एवं भण्डारण की रोकथाम हेतु नियमित रूप से जिलास्तरीय टास्क फोर्स के द्वारा छापाकारी कर नियमानुसार कार्रवाई की जाती है। 2 झारखण्ड लघु खनिज समनुदान नियमावली, 2004 संशोधित 2017 के नियम-54(5) के तहत बालू के अधिकांश परिवहन में संलिप्त कर 32 वाहनों से दण्ड राशि 2,50 लाख रुपये की वसूली की गयी है।	Chatra	लघु खनिज बालू के अधिकांश उद्धार एवं परिवहन के विरुद्ध कृत कार्रवाई विवरणी संलग्न है, अनुलग्नक-1

6	Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar.	अवैध खनन/परिवहन की रोकथाम हेतु की गयी कार्रवाई का ब्यौता- 1. 09 वाहनों के विरुद्ध 04 में प्राथमिकी दर्ज की गयी। 2. झारखण्ड लघु खनिज सम्पदा नियमावली, 2004 संशोधित 2017 के नियम-55(5) के तहत 18 वाहनों से जुर्माना राशि 1.28 लाख रुपये की वसूली की गयी है।	Giridih	कुल वाहनों की संख्या-25
7	-Do-	No sand mining is done in River Ganga.	Sahebganj	NIL
8	-Do-	अवैध खनन/परिवहन की रोकथाम हेतु की गयी कार्रवाई का ब्यौता- 1. झारखण्ड लघु खनिज सम्पदा नियमावली, 2017 के तहत 26 वाहनों से जुर्माना राशि 9.14 लाख रुपये की वसूली की गयी है।	Hazaribagh	कुल वाहनों की संख्या-26
9	-Do-		Palamu	NIL
10	-Do-	दुमका जिलान्तर्गत गंगा नदी एवं इसकी सहायक नदी तथा दामोदर नदी नहीं पड़ती है।	Dumka	दुमका जिला के बुखाना नदी मयूरती नदी एवं उसकी सहायक नदी से दिसम्बर 2020 से फरवरी 2021 तक अवैध वातु परिवहन के मामले में 02 ट्रैक्टर के अलावा एवं मासिक के विरुद्ध 01 प्राथमिकी दर्ज की गई है।

जिला खनन कार्यालय, साहेबगंज

पत्रांक 620/एम0, दिनांक 29/6/21

प्रेषक,

जिला खनन पदाधिकारी,  
साहेबगंज।

सेवा में,

निदेशक, खान,  
खान निदेशालय,  
खान एवं भूतत्व, विभाग  
झारखंड, रांची।

विषय : Regarding Compliance report on various direction of the Committee 1<sup>st</sup> meeting held on 16.03.21 in order to comply the Hon'ble NGT Court related to River Ganga & Its tributary river Damodar के संबंध में।

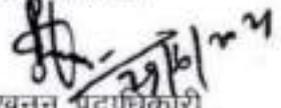
प्रसंग : मवदीय पत्रांक 871/एम0, रांची दिनांक 29.06.21

महाशय

उपर्युक्त विषयक प्रसंगाधीन पत्र के संदर्भ कहना NGT के वाद संख्या- 200/2014(M.c. Mehta Vs. Union of India & Ors) में पारित आदेश के अनुपालन की समीक्षा में दिये गये निर्देश के आलोक में किये गये कार्रवाई से संबंधित प्रतिवदेन (ATR) निम्न प्रकार से है :-

1. विगत पाँच माह (जनवरी 21 से मई 21) में जिला टास्क फोर्स खनन द्वारा की कार्रवाई से संबंधित बैठक की कार्रवाई एवं अनुपालन प्रतिवदेन संलग्न है।
2. जिला परिवहन पदाधिकारी, साहेबगंज द्वारा की गयी कार्रवाई से संबंधित प्रतिवदेन संलग्न है।

विश्वासभाजन

  
जिला खनन पदाधिकारी  
साहेबगंज।

District Transport Office, Sahibganj  
Details form Jan-20 (HGV vehicle)

Month	No of Veh.	Amount	Blacklist	Notice (Newspaper)	FIR/ Court	Cer. Case/ BW Issued / pending
Jan-20	39	10,01,000.00	42			
Feb-20	39	11,34,000.00	147			
Mar-20	32	8,74,000.00	55			
Apr-20	-	-	88			
May-20	9	2,84,000.00	142			
Jun-20	18	4,05,000.00	2			
Jul-20	26	7,00,000.00	1			
Aug-20	13	2,03,800.00	33			
Sep-20	38	3,57,400.00	2			
Oct-20	26	2,73,500.00	24			
Nov-20	40	3,56,050.00	6			
Dec-20	51	4,96,000.00	7			
Jan-21	38	5,91,960.00	16			
Feb-21	56	7,58,700.00	718			
Mar-21	75	8,19,250.00	129	932		
Apr-21	33	4,54,650.00	5	348		
May-21	36	2,94,900.00	1	227		
<b>TOTAL</b>	<b>569</b>	<b>90,04,210.00</b>	<b>1418</b>	<b>1507</b>	<b>9</b>	<b>74</b>

जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 09.04.2021 को उपायुक्त -सह- अध्यक्ष जिला टॉस्क फोर्स (खनन) की अध्यक्षता में आहूत की गई बैठक की कार्यवाही का अनुपालन प्रतिवेदन।

- 1 दिये गये निर्देश आलोक रिहाईसी इलाका रहने के कारण सकरीगली एवं जिलेबिया घाटी में स्थित क्रशरों की जांच अनुमंडल पदाधिकारी, राजमहल के द्वारा ज्ञापांक 216/दिनांक 12.04.21 के द्वारा संबंधित क्रशर ईकाईयों को बंद कराते अन्यत्र जगह स्थानान्तरित करने का निर्देश दिया गया एवं अधोहस्ताक्षरी द्वारा जिलेबिया में संबंधित ईकाईयों को भी बंद करते हुए स्थानान्तरित करने का निर्देश दिया गया।
- 2 विद्युत कार्यपालक अभियंता, साहेबगंज द्वारा क्रशरों का विद्युत विच्छेद किया गया है में कृत कार्रवाई से संबंधित ज्ञापांक 160/दिनांक 10.04.21 द्वारा उपलब्ध कराई गयी है।
- 3 खनिज से लदे वाहनों की जांच जिला खनन टास्क फोर्स के सदस्यों द्वारा समय-समय विशेष अभियान चलाकर की जा रही है। जिसमें जांच के क्रम में अधोहस्ताक्षरी 2 प्राथमिकी तालझारी थाना में दर्ज की गयी है।
- 4 अनुमंडल पदाधिकारी अपने-अपने क्षेत्र में नियमित रूप से अवैध खनन/ अवैध क्रशर /अवैध परिवहन की जांच करा रहे हैं।
- 5 जिला परिवहन पदाधिकारी, साहेबगंज द्वारा बिना नम्बर वाले ट्रकों की जांच कर उनके विरुद्ध आवश्यक कार्रवाई की जा रही है।
- 6 अनुमंडल पदाधिकारी, साहेबगंज को नियमित रूप से नाव से घाटों से प्रेषित खनिज एवं वाहनों की जांच की जाती है।

जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 09.03.2021 को उपायुक्त -सह- अध्यक्ष जिला टॉस्क फोर्स (खनन) की अध्यक्षता में आहूत की गई बैठक की कार्यवाही का अनुपालन प्रतिवेदन।

- 1 मानवाधिकार न्यायालय, झारखंड रांची में दायर वाद संख्या 73/21 में पारित आदेश के अनुपालन में अनुमंडल पदाधिकारी, राजमहल/ अनुमंडल पुलिस पदाधिकारी, बरहरवा, क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्वद, दुमका, अंचल अधिकारी पतना, वन पदाधिकारी, पतना अंचल एवं विकित्सा पदाधिकारी, बरहरवा द्वारा जांच कर प्रतिवेदन समर्पित किया गया है।
- 2 क्षेत्रीय पदाधिकारी, झारखंड प्रदूषण नियंत्रण पर्वद, दुमका द्वारा प्रेषित पत्र के आलोक में अनुमंडल पदाधिकारी, राजमहल द्वारा नियमित रूप से ईट भट्टों का निरीक्षण कर आवश्यक कार्रवाई की गयी है।
- 3 उपायुक्त साहेबगंज के पत्रांक 245/गो0, साहेबगंज दिनांक 13.02.21 को निर्गत पत्र के सदर्थ में पूछा गया जिसमें अनुमंडल पदाधिकारियों ने बताया कि विस्फोटक अनुज्ञप्तिधारियों की जांच अभी पूर्ण नहीं हुई है। जिसे पूर्ण नहीं हुई है।
- 4 जिला परिवहन पदाधिकारी, साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल को निर्देशित किया गया कि साहेबगंज जिलान्तर्गत ओभरलोडेड ट्रक/ट्रक्टरों की जांच नियमित रूप की जा रही है।
- 5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा द्वारा साहेबगंज जिलान्तर्गत अवैध खनन पर जितने भी प्राथमिकी दायर की गयी है। उनको गिरफ्तार हेतु लगातार छापेमारी की जा रही है।
- 6 प्राथमिकी/जप्त नावों पर क्या कार्रवाई अभी तक हुई है से अवगत कराये एवं उन सबों पर राज्यसात करने हेतु निर्णय लिया गया।
- 7 कार्यपालक अभियंता विद्युत आपूर्ति प्रमंडल, साहेबगंज द्वारा जितने भी विद्युत से संचालित क्रशर युनिट है उन सभी जांच कर वांछित कागजात यथा डीलर अनुज्ञप्ति, CTO, की जांच कर आवश्यक कार्रवाई की जा रही है।
- 8 अनुमंडल पदाधिकारी, साहेबगंज, अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं जिला परिवहन पदाधिकारी, साहेबगंज द्वारा नियमित रूप से मिर्जाघाटी अवस्थित चेकपोस्ट की जांच की जा रही है।
- 9 अनुमंडल पदाधिकारी, साहेबगंज एवं जिला खनन पदाधिकारी, साहेबगंज को निर्देशित किया गया कि गंगा नदी से अनुमति दी गयी नावों में पत्थर प्रेषण में परिवहन चालान/ओभरलोड की जांच की नियमित रूप की जा रही है।
- 10 बैठक में यह भी निर्देशित किया गया कि माननीय विधायक, बोरियो द्वारा दिये गये निदेश के आलोक में चेकपोस्ट पर CCTV लगवा दी गयी। नियमित रूप से परिवहन चालान की जांच की जा रही है।
- 11 जन शिकायत के आलोक में रिहाईसी इलाके होने के कारण रेलवे रैक प्वाइंट, साहेबगंज/सकरीगली/ राजमहल को बंद करने हेतु रेल विभाग को पत्र दिया गया है।

- 12 दिनांक 02.02.21 को उपायुक्त, साहेबगंज की अध्यक्षता अनुमंडल पदाधिकारी, साहेबगंज जिला खनन पदाधिकारी, साहेबगंज मौजा- डेम्बा, सिमरिया, चुआ अमझोर में अवैध उत्खनन एवं परिवहन के के विरुद्ध में 01 व्यक्ति 01 पोकलेन के विरुद्ध प्राथमिकी दर्ज।
- 13 दिनांक 13.03.2021 अधोहस्ताक्षरी, थाना प्रभारी, जिरवाबाड़ी एवं सशस्त्र पुलिस बल के साथ साहेबगंज मौजा- मारीकुटी में अवैध उत्खनन एवं परिवहन की जांच कर 03 व्यक्ति तथा 01 पोकलेन, 1 ब्रेकर, 1 ट्रेक्टर, 2 मोटरसाईकिल तथा 2 हाईवा के विरुद्ध प्राथमिकी दर्ज।
- 14 दिनांक 14.03.2021 को अनुमंडल पदाधिकारी, राजमहल, अनुमंडल पदाधिकारी, राजमहल अंचल अधिकारी, तालझारी, जिला खनन पदाधिकारी, साहेबगंज एवं थाना प्रभारी, तालझारी तथा सशस्त्र पुलिस बल के साथ साहेबगंज मौजा- छोटा भगियामारी में अवैध उत्खनन,परिवहन एवं क्रशर संचालन के विरुद्ध में 01 व्यक्ति के विरुद्ध प्राथमिकी दर्ज।
- 15 दिनांक 02.04.2021 को जिला खनन पदाधिकारी, साहेबगंज एवं थाना प्रभारी, तालझारी एवं सशस्त्र पुलिस बल के साथ साहेबगंज मौजा- किरोकुरिया में अवैध उत्खनन, परिवहन के विरुद्ध में 02 व्यक्ति, 1 पोकलेन, 2 ट्रेक्टर एवं 2 पीस डील जेक हमर के विरुद्ध प्राथमिकी दर्ज।
- 15 जिला टास्क फोर्स के सदस्यो एवं अधोहस्ताक्षरी द्वारा उत्खनन एवं क्रशर संचालन की जांच करते हुए 13 व्यक्तियों को कारण पृच्छा एवं मांग पत्र निर्गत किया गया, जिसके आलोक में 13.40 रुपये की वसूली की गयी है।

जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 10.02.2021 को उपायुक्त -सह- अध्यक्ष जिला टॉस्क फोर्स (खनन) की अध्यक्षता में आहूत की गई बैठक की कार्यवाही का अनुपालन प्रतिवेदन।

1. सदस्य सचिव, झारखंड राज्य प्रदूषण नियंत्रण पर्वद, झारखंड रांची को प्रेषित पत्र के आलोक में दिनांक 02.03.2021 को झारखंड राज्य प्रदूषण नियंत्रण पर्वद, झारखंड रांची में सुनवाई की गयी है।
2. क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्वद, दुमका द्वारा कारवाई की जा रही है।
3. अनुमंडल पदाधिकारी, साहेबगंज / राजमहल एवं सभी अंचल अधिकारी द्वारा क्रशर ईकाई संचालित करने के पूर्व भूमि से संबंधित अनापत्ति प्रमाण-पत्र निर्गत करने से पहले संबंधित पंचायत द्वारा निर्गत अनापत्ति प्रमाण पत्र प्राप्त होने के उपरांत ही भूमि से संबंधित अनापत्ति प्रमाण-पत्र निर्गत करने की कार्रवाई की जा रही है।
4. पहाड़ी क्षेत्र पहाड़ पर अवस्थित क्रशर के संचालन से धूलकण उड़कर खेतों में आ जाने से कृषि योग्य भूमि बर्बाद हो रही है। जिसके देखते हुए निर्देशित किया गया कि पहाड़ पर संचालित सभी क्रशर का तत्काल बंद कराते हुए उन्हें अन्यत्र जगह शिफ्ट करने हेतु नोटिस निर्गत किया गया है।
5. डीलर अनुज्ञप्ति क्षेत्र में तैयार स्टोन डस्ट की व्यवहार हेतु वैज्ञानिक ढंग से खोज करने हेतु पर्यावरणविद से सम्पर्क स्थापित की जा रही है।
6. सभी खनन पट्टेधारी/अनुज्ञप्तिधारी को सूचित किया जाय कि प्राकृतिक झरनों के बचाव हेतु अपने खनन क्षेत्र एवं अनुज्ञप्ति क्षेत्र में हुग पाईप लगाकर जल संचयन की व्यवस्था की जाय, न कि प्राकृतिक झरनों को नष्ट कर। इससे झरनों की सौंदर्यता बरकरार रहेंगी तथा धूलकण के साथ पानी का बहाव खेत में न जाने से कृषि योग्य भूमि के लिये सभी अनुज्ञप्तिधारी को कार्यालय में बैठक बुलाकर बताया गया है।
7. बिहार राज्य के अनुरोध पर गंगा कटाव की रोकथाम हेतु बोल्टर आपूर्ति हेतु नावों से पत्थर लोड हेतु नदी के किनारे से 100 की दुरी पर डम्प करते हुए CCTV के निगरानी में कैम चलाने के साथ पत्थर प्रेषण की अनुमति दी गयी है।
8. अनुमंडल पदाधिकारी, राजमहल द्वारा पत्राचार की गयी है।
- 09 खनिज से लदे वाहनों की जाँच नियमित रूप से करना तथा पत्थर प्रेषण कर्ता एवं वाहन मालिकों द्वारा यह सुनिश्चित किया जाय कि खनिज प्रेषण के पूर्व खनिजों को तिरपाल से ढककर प्रेषण किया जाय। इसकी भी जाँच नियमित रूप की जा रही है।

जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 11.01.2021 को उपायुक्त -सह- अध्यक्ष जिला टॉस्क फोर्स (खनन) की अध्यक्षता में आहूत की गई बैठक की कार्यवाही का अनुपालन प्रतिवेदन।

- 1 गंगा के किनारे पत्थर/डम्प या प्रेषण न हो इसके लिये विशेष अभियान चलाकर 9 नाव जप्त करते हुए 16 व्यक्तियों नामित करते हुए गिरफ्तार कर प्राथमिकी दायर की गयी है।
- 2 रिहाईसी इलाकों में संचालित क्रशरो संचालकों को नोटिस निर्गत कर उन्हें हटाने का निर्देश दिया गया है।
- 3 वैसे खनन पट्टेधारी एवं क्रशर संचालकों जो नियमों, शर्तों एवं प्रावधानों का उल्लंघन करते हैं उनके विरुद्ध कार्रवाई हेतु क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्वद को पत्राचार किया गया
- 4 सभी क्रशर संचालकों को निर्देश देने हेतु कहा गया कि क्रशर स्थल से मुख्य मार्ग तक पहुँचने हेतु निजी पक्का रोड बनाये एवं, नियमित रूप से पानी का छिड़काव करे तथा धूलकण के रोक हेतु दिनांक 22.01.2020 को पट्टेधारियों/अनुज्ञप्तिधारियों के साथ कार्यालय में बैठक कर सभी को निर्देशित किया गया है।
- 5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं राजमहल को थाना के आस-पास सरकारी भूमि चिन्हित कर उक्त स्थल पर वाहन को सुरक्षित रखा जाये, ताकि थाना को सौंदर्यता बना रहे इस संबंध में कार्यालय स्तर से पत्राचार किया गया है।
- 6 कार्यापालक अभियंता, विद्युत को निर्देशित किया गया कि जिन क्रशरों में CT&CTO एवं डीलर अनुज्ञप्ति प्राप्त नहीं है वैसे क्रशरों का विद्युत विच्छेद कर दिये जाने संबंधी पत्राचार किया गया है।
- 7 मीजा- केशोफली में कोयले का अवैध उठाव नहीं हो इस संबंध में अनुमंडल पुलिस पदाधिकारी, बरहरवा के नेतृत्व द्वारा दिनांक 04.02.2021 को अवैध कोयले खदान को ध्वस्त कर दिया गया है।
- 8 जिला परिवहन पदाधिकारी, साहेबगंज द्वारा नियमित रूप से ट्रकों की जाँच की जा रही है।
- 9 रेलवे साईडिंग का नियमित रूप से जाँच कर अवैधकताओं के विरुद्ध कार्रवाई कर बिना परिवहन चालान के रोक द्वारा परिवहन करने पर रेलवे विभाग को इण्डेन्ट स्वीकार नहीं करने हेतु मंडल रेल प्रबंधक, मालदा को पत्रांक 1268/एम0 दिनांक 24.11.2020 द्वारा पत्राचार किया गया है।

- 10 दिनांक 12.01.2021 को अनुमंडल पदाधिकारी, साहेबगंज, अनुमंडल पदाधिकारी, राजमहल, प्रखंड विकास पदाधिकारी –सह– अंचल अधिकारी तालझारी एवं जिला खनन पदाधिकारी, साहेबगंज के साथ संयुक्त रूप से मौजा गदवा, घेंगरो, किरोकुरिया इत्यादि का क्षेत्रीय भ्रमण करते हुए अवैध उत्खनन एवं परिवहन की औचक छापामारी की गयी, जिसमें 03 पोकलेन को जप्त करते हुए 3 नामित व्यक्ति के विरुद्ध तालझारी थाना में पत्रांक 41 दिनांक 12.01.2021 द्वारा प्राथमिकी दायर की गयी।
- 11 दिनांक 12.01.2021 को अधोहस्ताक्षरी द्वारा ईट घिमनी का निरीक्षण करते हुए नामित व्यक्ति के विरुद्ध जिरवाबाड़ी (ओपीओ) थाना में पत्रांक 42 दिनांक 12.01.2021 द्वारा प्राथमिकी दायर की गयी।
- 12 दिनांक 29.01.21 को अधोहस्ताक्षर अवैध पत्थर उत्खनन एवं परिवहन की औचक छापामारी की गयी, जिसमें 01 ट्रक के विरुद्ध मुफसील थाना में पत्रांक 101 दिनांक 29.01.2021 द्वारा प्राथमिकी दायर की गयी, जिस पर पत्थर चिप्स के साथ लकड़ी भी लदा हुआ था।
- 13 दिनांक 30.01.21 को अधोहस्ताक्षर अवैध पत्थर उत्खनन एवं परिवहन की औचक छापामारी की गयी, जिसमें 01 ट्रक के विरुद्ध मुफसील थाना में पत्रांक 108 दिनांक 30.01.21 द्वारा प्राथमिकी दायर की गयी, जिस पर पत्थर चिप्स के साथ लकड़ी भी लदा हुआ था।
- 14 दिनांक 02.02.21 को अनुमंडल पदाधिकारी, साहेबगंज, जिला खनन पदाधिकारी साहेबगंज के साथ संयुक्त रूप से मौजा डेम्बा, सिमरिया, चुआ, अमझोर आदि क्षेत्रों में अवैध उत्खनन एवं परिवहन की औचक छापामारी की गयी। मौजा- सिमरिया में 01 पोकलेन को जप्त करते हुए 01 नामित व्यक्ति के विरुद्ध जिरवाबाड़ी (ओपीओ) पत्रांक 115 दिनांक 02.02.21 द्वारा प्राथमिकी दायर की गयी तथा तीन क्रशर को सील करते हुए मांग पत्र निर्गत किया गया है।

जिला टास्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 09.04.2021 को उपायुक्त -सह- अध्यक्ष की अध्यक्षता में आहूत की गई बैठक की कार्यवाही।

उपस्थिति पंजी के अनुसार

- 1 अनुमंडल पदाधिकारी, साहेबगंज।
- 2 अनुमंडल पदाधिकारी, राजमहल।
- 3 जिला खनन पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा।
- 5 क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्वद, दुमका।
- 6 कार्यपालक अभियंता विद्युत, साहेबगंज।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न बिन्दुओं पर चर्चा हुई :-

- 1 बैठक में दैनिक भास्कर समाचार पत्र में प्रकाशित बिन्दु पर विशेष विमर्श कर निर्देशित किया गया कि प्रकाशित बिन्दुओं का अनुपालन यथाशीघ्र की जाय।

अनुपालन- जिला टास्क फोर्स के सदस्य।

- 2 निर्णय लिया गया कि रिहाईसी इलाका रहने के कारण सकरीगली एवं जिलेबिया घाटी में स्थित क्रशरों की जांच कर तत्काल प्रभाव से बंद करा दिया जाय, है।

अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज/राजमहल,  
जिला खनन पदाधिकारी, साहेबगंज।

- 3 कार्यपालक अभियंता, विद्युत को निर्देशित किया गया पूर्व में प्रेषित पत्र के आलोक में कितने क्रशरों का विद्युत विच्छेद किया गया है से संबंधित सूची उपलब्ध कराया जाय।

अनुपालन- कार्यपालक अभियंता, विद्युत।

- 4 खनिज से लदे वाहनों की जांच विशेष अभियान चलाकर किया जाय तथा बिना परिवहन चालान के पाये जाने वाले वाहनों पर नियमानुसार कार्रवाई की जाय।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
जिला परिवहन पदाधिकारी, साहेबगंज/जिला खनन  
पदाधिकारी, साहेबगंज।

- 5 अनुमंडल पदाधिकारी अपने-अपने क्षेत्र में जिला टास्क फोर्स के सदस्यों के साथ हप्ते में दो बार अवैध खनन/ अवैध क्रशर की जांच की जाय, ताकि अवैध खनन/ क्रशर पर अंकुश लगाया जा सके।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
जिला टास्क फोर्स के सदस्य।

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अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा को निर्देशित किया गया कि साहेबगंज जिलान्तर्गत जितने भी एक्सप्लोसिव वाहनों की इंट्री हुई है उनसे संबंधित जनवरी 2021 से मार्च 2021 तक का प्रतिवेदन प्रस्तुत करेंगे, ताकि उसका मिलान किया जा सके।

अनुपालन-अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा।

- 7 जिला परिवहन पदाधिकारी, साहेबगंज को निर्देशित किया गया कि बिना नम्बर वाले ट्रकों की जांच कर उनके विरुद्ध आवश्यक कार्रवाई करना सुनिश्चित किया जाय।  
अनुपालन- जिला परिवहन पदाधिकारी।
- 8 अनुमंडल पदाधिकारी, साहेबगंज को निदेश दिया गया कि नाव से घाटों से प्रेषित खनिज एवं ट्रक्टरों की जांच नियमित करना है।

घन्यवाद ज्ञापन के साथ टास्क फोर्स की आहूत बैठक समाप्त की गयी।

जिला खनन पदाधिकारी  
साहेबगंज।

उपायुक्त,  
साहेबगंज।

ज्ञापांक 416 / एम0. दिनांक 10/4/21

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पथद, के पदाधिकारी, दुमका/जिला परिवहन पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज, राजमहल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

उपायुक्त,  
साहेबगंज।

जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 09.03.2021 को उपायुक्त -सह- अध्यक्ष की अध्यक्षता में आहूत की गई बैठक की कार्यवाही।

उपरिस्थिति पंजी के अनुसार

- 1 पुलिस अधीक्षक, साहेबगंज
- 2 वन प्रमंडल पदाधिकारी, साहेबगंज
- 3 अनुमंडल पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पदाधिकारी, राजमहल।
- 5 जिला खनन पदाधिकारी, साहेबगंज।
- 6 जिला परिवहन पदाधिकारी, साहेबगंज।
- 7 क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्षद, दुमका।
- 8 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्परचात् निम्न बिन्दुओं पर चर्चा हुई :-

- 1 मानवाधिकार न्यायालय, झारखंड रांची में दायर वाद संख्या 73/21 में पारित आदेश के अनुपालन में अनुमंडल पदाधिकारी, राजमहल/ अनुमंडल पुलिस पदाधिकारी, बरहरवा, क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्षद, दुमका, अंचल अधिकारी पतना, वन पदाधिकारी, पतना अंचल एवं चिकित्सा पदाधिकारी, बरहरवा द्वारा माननीय न्यायालय के आदेशनुसार जांच कर सात दिनों के अंदर उपायुक्त साहेबगंज को प्रतिवेदन समर्पित करेंगे।  
अनुपालन- अनुमंडल पदाधिकारी, राजमहल, अनुमंडल पुलिस पदाधिकारी, बरहरवा, क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्षद, दुमका, अंचल अधिकारी पतना, वन पदाधिकारी, पतना अंचल एवं चिकित्सा पदाधिकारी, बरहरवा
- 2 क्षेत्रीय पदाधिकारी, झारखंड प्रदूषण नियंत्रण पर्षद, दुमका द्वारा प्रेषित पत्र के आलोक में निर्देशित किया गया कि अनुमंडल पदाधिकारी, राजमहल द्वारा नियमित रूप से ईट भट्ठों का निरीक्षण कर अवैध पाये जाने पर विधिसम्मत कार्रवाई की जाये।  
अनुपालन- अनुमंडल पदाधिकारी, राजमहल।  
क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्षद, दुमका,
- 3 उपायुक्त साहेबगंज के पत्रांक 245/गो0, साहेबगंज दिनांक 13.02.21 को निर्गत पत्र के सदर्थ में पूछा गया जिसमें अनुमंडल पदाधिकारियों ने बताया कि विस्फोटक अनुज्ञापिधारियों की जांच अभी पूर्ण नहीं हुई है। जिसे अविलम्ब पूर्ण करने हेतु निर्देशित किया गया।  
अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
अनुमंडल पुलिस पदाधिकारी साहेबगंज/राजमहल/बरहरवा
- 4 जिला परिवहन पदाधिकारी, साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल को निर्देशित किया गया कि साहेबगंज जिलान्तर्गत ओभरलोडेड ट्रक/ट्रक्टरों की जांच नियमित रूप से करना तथा ओभरलोड पाये जाने पर आवश्यक कार्रवाई करेंगे।  
अनुपालन- जिला परिवहन पदाधिकारी, साहेबगंज।  
अनुमंडल पुलिस पदाधिकारी साहेबगंज/राजमहल/बरहरवा

5 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा को निर्देशित किया गया कि साहेबगंज जिलान्तर्गत अवैध खनन पर जितने भी प्राथमिकी दायर किये गये हैं उन सभी में अवैध कर्ता को गिरफ्तार कर उपायुक्त महोदय को अवगत कराये।

अनुपालन- अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा

6 बैठक में यह भी पूछा गया कि प्राथमिकी/जप्त नावों पर क्या कार्रवाई अभी तक हुई है से अवगत कराये एवं उन सबों पर राज्यसात करने हेतु निर्णय लिया गया।

अनुपालन- अनुमंडल पुलिस पदाधिकारी साहेबगंज/राजमहल/बरहरवा

7 कार्यपालक अभियंता विद्युत आपूर्ति प्रमंडल, साहेबगंज को निर्देशित किया गया कि जितने भी विद्युत से संचालित क्रशर युनिट हैं उन सभी जांच कर वांछित कागजात यथा डीलर अनुज्ञप्ति, CTO, की जांच करते हुए नहीं पाये जाने पर विद्युत विच्छेद कर दिया जाय।

(कार्यपालक अभियंता विद्युत आपूर्ति प्रमंडल, साहेबगंज)

8 अनुमंडल पदाधिकारी, साहेबगंज, अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं जिला परिवहन पदाधिकारी, साहेबगंज को निर्देशित किया गया कि मिर्जाचौकी अवस्थित चेकपोस्ट की नियमित रूप से जांच करेंगे।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज

अनुमंडल पुलिस पदाधिकारी, साहेबगंज

एवं जिला परिवहन पदाधिकारी, साहेबगंज।

9 अनुमंडल पदाधिकारी, साहेबगंज एवं जिला खनन पदाधिकारी, साहेबगंज को निर्देशित किया गया कि गंगा नदी से अनुमति दी गयी नावों में पत्थर प्रेषण में परिवहन चालान/ओमरलोड की जांच की नियमित रूप से करेंगे।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज

जिला परिवहन पदाधिकारी साहेबगंज।

एवं जिला खनन पदाधिकारी, साहेबगंज।

10 बैठक में यह भी निर्देशित किया गया कि माननीय विधायक, बोरियो द्वारा दिये गये निदेश के आलोक में चेकपोस्ट पर CCTV लगाया दी गयी। नियमित रूप से परिवहन चालान की जांच करना साथ ही अन्य बिन्दुओं का अनुपालन भी सुनिश्चित करें।

(सभी सदस्य जिला टास्क फोर्स (खनन))

11 जन शिकायत के आलोक में रिहाईसी इलाके होने के कारण रेलवे रैक प्वाइंट, साहेबगंज/सकरीगली/ राजमहल को बंद करने हेतु रेल विभाग को पत्र दिया जाये, ताकि धूलकन एवं अन्य से मुक्त हो सकें।

धन्यवाद ज्ञापन के साथ टास्क फोर्स की आहूत बैठक समाप्त की गयी।

उपायुक्त,  
साहेबगंज।

ज्ञापांक 268 / एम0, दिनांक 10/3/21

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्यद, के पदाधिकारी, दुमका/जिला परिवहन पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज, राजमहल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

उपायुक्त,  
साहेबगंज।

जिला टॉस्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 10.02.2021 को उपस्थित -सह- अध्यक्ष जिला टॉस्क फोर्स (खनन) की अध्यक्षता में आहूत की गई बैठक की कार्यवाही।  
उपरिधति पंजी के अनुसार

- 1 पुलिस अधीक्षक, साहेबगंज
- 2 वन प्रमंडल पदाधिकारी, साहेबगंज
- 3 अनुमंडल पदाधिकारी, साहेबगंज।
- 4 अनुमंडल पदाधिकारी, राजमहल।
- 5 जिला परिवहन पदाधिकारी, साहेबगंज।
- 6 क्षेत्रीय पदाधिकारी, प्रदूषण नियंत्रण पर्यद, दुमका।
- 7 जिला खनन पदाधिकारी, साहेबगंज।

उपस्थित महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी।

- 1 सदस्य सचिव, झारखंड राज्य प्रदूषण नियंत्रण पर्यद, झारखंड संघी को प्रेषित पत्र के आलोक में क्षेत्रीय पदाधिकारी, झारखंड प्रदूषण नियंत्रण पर्यद, दुमका द्वारा बताया गया कि मुख्यालय से सभी को अंतिम सुनवाई हेतु नोटिसा निर्गत की गयी है।

- 2 रिहाईसी इलाकों, गाँव, सड़क के आस-पास संचालित क्रशरों को 15 दिनों का नोटिसा निर्गत कर उन्हें हटाने का निर्देश दिया गया। समयावधि में क्रशर मशीन रिहाईसी इलाकों, गाँव, सड़क से अन्यत्र जगहों पर शिफ्ट कर लिया जाता है तो सही अन्यथा वरों सभी ईकाई को बंद करा दिया जाय एवं क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्यद, दुमका को पत्र निर्गत करते हुए सभी संचालित क्रशरों को निर्गत अनापत्ति प्रमाण-पत्र (CTE) एवं सहमति पत्र (CTO) रद्द कर दी जाय।

(क्षेत्रीय पदाधिकारी, झारखंड राज्य प्रदूषण नियंत्रण पर्यद, दुमका एवं जिला खनन पदाधिकारी, साहेबगंज)

- 3 क्रशर ईकाई संचालित करने के पूर्व भूमि से संबंधित अनापत्ति प्रमाण-पत्र निर्गत करने से पहले संबंधित अनुमंडल पदाधिकारी एवं संबंधित अंचल अधिकारी को पंचायत द्वारा निर्गत अनापत्ति प्रमाण पत्र प्राप्त होने के उपरांत ही भूमि से संबंधित अनापत्ति प्रमाण-पत्र निर्गत करने की कार्यवाही की जाय।

(अनुमंडल पदाधिकारी, साहेबगंज / राजमहल एवं सभी अंचल अधिकारी)

- 4 पहाड़ी क्षेत्र पहाड़ पर अवस्थित क्रशर के संचालन से धूलकण उड़कर खेतों में आ जाने से कृषि योग्य भूमि बर्बाद हो रही है। जिसके देखते हुए निर्देशित किया गया कि पहाड़ पर संचालित सभी क्रशर का तत्काल बंद कराते हुए उन्हें अन्यत्र जगह शिफ्ट करने हेतु नोटिसा निर्गत किया जाय।

(जिला खनन पदाधिकारी, साहेबगंज)

- 5 डीलर अनुज्ञप्ति क्षेत्र में तैयार स्टोन टस्ट की व्यवहार हेतु वैज्ञानिक ढंग से खोज की जाय।

(सभी सदस्य जिला टॉस्क फोर्स (खनन))

5 सभी खनन पट्टेधारी/अनुज्ञापितधारी को सूचित किया जाय कि प्राकृतिक झरनों के बहाव हेतु अपने खनन क्षेत्र एवं अनुज्ञापित क्षेत्र में हुम पाईप लगाकर जल संयंत्र की व्यवस्था की जाय, न कि प्राकृतिक झरनों को नष्ट कर। इससे झरनों की सांद्रता परकसर रहेगी तथा धुलकान के साथ पानी का बहाव खेत में न जाने से कृषि योग्य भूमि बनी रहेगी।  
(सभी सदस्य जिला टास्क फोर्स (खनन) )

6 बिहार राज्य के अनुरोध पर गंगा कटाव की रोकथाम हेतु बोल्टर आपूर्ति हेतु नावों से पत्थर लोड हेतु नदी के किनारे से 100 की दुरी पर ड्रप करते हुए CCTV के निगरानी में वैध चालान के साथ पत्थर प्रेषण की अनुमति दी जा सकती है। साथ ही अन्य जगह से पत्थर प्रेषण काय की सूचना मिलते ही रोक लगा दी जाय।

(अपर समाहर्ता, अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं राजमहल)

7 बरहरवा अंचल अन्तर्गत कोटासपोखर में अवैध खनन एवं अवैध रूप से संचालित झरनों की जाँच नियमित रूप की जायेगी एवं प्रत्येक सप्ताह जांच प्रतिवेदन जिला खनन पदाधिकारी, को उपलब्ध करा दिया जाय।

(सभी सदस्य जिला टास्क फोर्स (खनन) )

8 साहेबगंज जिलान्तर्गत संचालित सभी ईंट भट्टों एवं चिमनियों की जाँच नियमित रूप की जाये एवं बाल नजदूर काम न करें यह भी सुनिश्चित कराये।

(अनुमंडल पदाधिकारी, साहेबगंज एवं राजमहल)

9 राजमहल घाट में सरकारी 2 जहाज को आम जनता के आवागमन हेतु अनुमंडल पदाधिकारी, राजमहल द्वारा पत्राचार कर बंगाल राज्य के मालदा जिला के जिला कलेक्टर से अनुमति प्राप्त कर 2 जहाज प्राप्त कर संचालन की व्यवस्था करायेगे। पत्र की प्रतिलिपि उपायुक्त साहेबगंज/पुलिस अधीक्षक, साहेबगंज, उपायुक्त मालदा(प0ब0) पुलिस अधीक्षक, मालदा(प0ब0) को उपलब्ध करायेगे।

(अनुमंडल पदाधिकारी, राजमहल)

10 खनिज से लदे वाहनों की जाँच नियमित रूप से करना तथा पत्थर प्रेषण कर्ता एवं वाहन मालिकों द्वारा यह सुनिश्चित किया जाय कि खनिज प्रेषण के पूर्व खनिजों को तिरपाल से ढककर प्रेषण किया जाय। इसकी भी जाँच नियमित रूप से की जाय।

(सभी सदस्य जिला टास्क फोर्स (खनन) )

धन्यवाद ज्ञापन के साथ टास्क फोर्स की आहूत बैठक समाप्त की गयी।

उपायुक्त  
साहेबगंज।

क्रमांक 162 / एम. दिनांक 11.2.2021

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्यटन के पदाधिकारी, मुगल/जिला परिवहन पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

उपायुक्त  
साहेबगंज।

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जिला टास्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 11.01.2021 को उपस्थित - सं. 3142  
जिला टास्क फोर्स (खनन) की अध्यक्षता में अद्यतन की गई बैठक की कार्यवाही:

व्यवस्थित वही की अनुसूची

1. अनुसूचित पराधिकारी साहेबगंज;
2. अनुसूचित पराधिकारी साहेबगंज
3. अनुसूचित पुलिस पराधिकारी साहेबगंज
4. अनुसूचित पुलिस पराधिकारी साहेबगंज
5. क्षेत्रीय पराधिकारी प्रदूषण नियंत्रण एवं सुरक्षा
6. जिला खनन पराधिकारी साहेबगंज
7. विद्युत सेवा अधिकारी साहेबगंज

उपस्थित सदस्यों के द्वारा निर्धारित दिनांक 11.01.2021 को कार्यवाही में उपस्थित सदस्यों की सूची दी गयी।

1. उपस्थित सदस्यों द्वारा निर्धारित दिनांक 11.01.2021 को कार्यवाही में उपस्थित सदस्यों की सूची दी गयी।  
कार-कार संचालन में आ रहा है। पुलिस एवं अन्य विभागों द्वारा निर्धारित दिनांक 11.01.2021 को कार्यवाही में उपस्थित सदस्यों की सूची दी गयी।  
उपस्थित सदस्यों की सूची दी गयी।  
जिला टास्क फोर्स (खनन) की अध्यक्षता में अद्यतन की गई बैठक की कार्यवाही में उपस्थित सदस्यों की सूची दी गयी।  
कार-कार संचालन में आ रहा है।

2. निर्धारित दिनांक 11.01.2021 को कार्यवाही में उपस्थित सदस्यों की सूची दी गयी।  
निर्देश दिए गए।  
जिला टास्क फोर्स (खनन) की अध्यक्षता में अद्यतन की गई बैठक की कार्यवाही में उपस्थित सदस्यों की सूची दी गयी।  
कार-कार संचालन में आ रहा है।

3. इस खनन पट्टा की एच डीआर अद्यतन की गयी।  
जिस में उपरोक्त विवरण खनन पट्टा/11.01.2021 को रद्द करने हेतु संचालित किया जा रहा है।  
कार-कार संचालन में आ रहा है।

4. सभी प्रकार संचालन की निर्देश दिये गये हैं।  
कार-कार संचालन में आ रहा है।  
जिला टास्क फोर्स (खनन) की अध्यक्षता में अद्यतन की गई बैठक की कार्यवाही में उपस्थित सदस्यों की सूची दी गयी।  
कार-कार संचालन में आ रहा है।

5. 210x11 सड़क/गल किनारे 100 मीटर दूरी पर अवैध रूप से खनन कार्य संचालित हो रहा है।  
जिसके आसपास क्षेत्रीय पराधिकारी दुमका द्वारा बताया गया है कि सड़क सड़क द्वारा पूर्व मान व धारा की मान की गयी है।  
जिसके अतिरिक्त उपरोक्त कर्तव्य ही रद्द करने की कार्यवाही की जायेगी।

(क्षेत्रीय पराधिकारी आर.बी. राज प्रदूषण नियंत्रण एवं सुरक्षा एवं जिला खनन पराधिकारी साहेबगंज)

जि  
जिला टास्क  
उपायुक्त

6 बाणुडी रेलवे स्टेशन से सटे हुए संचालित क्रशर मशीन को बंद कराने हेतु निर्देश दिया गया  
(सभी सदस्य जिला टास्क फोर्स (खनन))

7 अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं राजमहल को निर्देशित किया गया है कि धान-त  
आस-पास सरकारी भूमि चिह्नित कर उक्त स्थल पर वाहन को सुरक्षित रखा जाये, ताकि धान  
को सोदर्यता बना रहें।

(अनुमंडल पुलिस पदाधिकारी, साहेबगंज एवं राजमहल)

8 जिला परिवहन पदाधिकारी, साहेबगंज द्वारा नियमित रूप से ट्रकों की जाँच करना। जिस पर  
जिला परिवहन पदाधिकारी, साहेबगंज द्वारा बताया गया कि जे0सी0बी एवं ओभरलोड वाहनों से  
की जाँच का 996 लाख रुपये की वसूली की गयी है। साथ ही खनिज से लदे ट्रकों को  
तिरपाल से टक अवागमन करा सुनिश्चित किया जाये।

(जिला परिवहन पदाधिकारी, साहेबगंज।)

9 कार्यापालक अभियंता, विद्युत को निर्देशित किया गया कि जिन क्रशरों में CTECTO एवं डीलर  
अनुज्ञप्ति प्राप्त नहीं है वैसे क्रशरों का विद्युत विच्छेद कर प्रतिवेदन उपलब्ध कराया जाय।

(कार्यापालक अभियंता, विद्युत, साहेबगंज।)

10 अंचल अधिकारी, बरहेट द्वारा प्रेषित पत्र के आलोक में मौजा- केशोफली में कोयले का अवैध  
उठाव नहीं हो इस संबंध में अनुमंडल पदाधिकारी, साहेबगंज द्वारा तिथि निर्धारित कर सभी  
सदस्यों के साथ छापेमारी कर कोयले के खदान को ध्वस्त करने की कार्रवाई सुनिश्चित किया  
जाये।

(सभी सदस्य जिला टास्क फोर्स (खनन) )

धन्यवाद ज्ञापन के साथ टास्क फोर्स की आहत बैठक समाप्त की गयी।

उपायुक्त  
साहेबगंज।

पत्रांक. 48 / एम0. दिनांक. 12/01/2021

वैलिपि : पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्यद, के पदाधिकारी, दुमका/जिला परिवहन  
पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज को सूचनार्थ एवं आवश्यक कार्रवाई हेतु  
प्रेषित।

उपायुक्त  
साहेबगंज।

जिला टास्क फोर्स (खनन) साहेबगंज की बैठक दिनांक 25.05.2021 को उपायुक्त -सह- अध्यक्ष की अध्यक्षता में आहूत की गई बैठक की कार्यवाही।

उपस्थिति पंजी के अनुसार

- 1 पुलिस अधीक्षक, साहेबगंज।
- 2 अनुमंडल पदाधिकारी, साहेबगंज।
- 3 अनुमंडल पदाधिकारी, राजमहल।
- 4 जिला खनन पदाधिकारी, साहेबगंज।
- 5 जिला परिवहन पदाधिकारी, साहेबगंज।
- 6 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा।

उपायुक्त महोदय के द्वारा सर्वप्रथम गत बैठक की कार्यवाही एवं उसके अनुपालन की समीक्षा की गयी। तत्पश्चात् निम्न बिन्दुओं पर चर्चा हुई :-

- 1 निर्णय लिया गया कि रिहाईसी इलाका रहने के कारण जिलेबिया घाटी में स्थित क्रशरों की जांच कर तत्काल प्रभाव से बंद करा दिया जाय।  
अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज  
जिला खनन पदाधिकारी, साहेबगंज।
- 2 ईट भट्टों की नियमित जांच करते हुए अवैध पाये जाने पर ईट संचालकों के विरुद्ध प्राथमिकी दायर करना है।  
अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज/राजमहल,  
जिला खनन पदाधिकारी, साहेबगंज।
- 3 निर्देशित किया गया कि सकरीगली-महाराजपुर रोड, रेलवे साईडिंग के किनारे तथा NH, SH सड़कों पर स्टोन चिप्स या स्टोन डस्ट काफी मात्रा में गिराया गया है, उससे संबंधित व्यक्ति के विरुद्ध जांच की कानूनी कार्यवाही करेंगे।  
अनुपालन-अनुमंडल पदाधिकारी, साहेबगंज/राजमहल,  
अनुमंडल पुलिस पदाधिकारी, राजमहल
- 4 अवैध खनन/परिवहन की नियमित रूप से जांच कर अवैध खननकर्ता/ परिवहनकर्ता के विरुद्ध नियमानुसार कार्यवाही की जाय।  
अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
जिला परिवहन पदाधिकारी, साहेबगंज/जिला खनन  
पदाधिकारी, साहेबगंज।
- 5 अनुमंडल पदाधिकारी अपने-अपने क्षेत्र में जिला टास्क फोर्स के सदस्यों के साथ अवैध क्रशर की जांच की जाये, ताकि अवैध क्रशर पर अंकुश लगाया जा सके।  
अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
जिला टास्क फोर्स के सदस्य।
- 6 जिला समादेष्टा कार्यालय एवं आयुर्वेदिक महाविद्यालय बांसकोला के आस-पास खदानों से पत्थर, मिट्टी को पहाड़ के उपरी भाग से गिरा दिया जाता है, जिससे समादेष्टा कार्यालय एवं आयुर्वेदिक महाविद्यालय को क्षति होने की संभावना बनी हुई है, जिसकी जांच कर

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उसके आस-पास खनन क्षत्रों की मापी तथा विडीयोग्राफी कराते हुए आवश्यक कार्रवाई की जाय।

अनुपालन-अनुमंडल पदाधिकारी, राजमहल,  
अनुमंडल पुलिस पदाधिकारी, राजमहल

- 7 अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा को निर्देशित किया गया कि साहेबगंज जिलान्तर्गत जो भी एक्सप्लोसिव का व्यवहार करते है उसकी जांच नियमित रूप से की जाय। साथ ही सभी पट्टेधारियों को DGMS से अनुमोदित किया गया प्रथम श्रेणी प्रबंधक या द्वितीय श्रेणी प्रबंधक रखना अनिवार्य है। साथ ही विस्फोटक व्यवहार के समय उनकी उपस्थिति अनिवार्य है। जिसकी भी निगरानी रखेंगे।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल  
अनुमंडल पुलिस पदाधिकारी, साहेबगंज/राजमहल/बरहरवा।

- 8 नमामि गंगे के प्रावधानों के तहत गंगा नदी/ सड़क से पत्थर प्रेषण करने वाले नावों/ट्रकों को तिरपाल से ढककर प्रेषण की जाये। संबंधित व्यक्तियों द्वारा अगर ऐसा नहीं किया जाता है तो उनके विरुद्ध आवश्यक कानूनी कार्रवाई की जाय। साथ ही ओमरलोडेड वाहनों की नियमित जांच करना।

अनुपालन- जिला परिवहन पदाधिकारी।

- 9 अवैध खनन/परिवहन कर्ताओं के उपर दायर प्राथमिकी में गिरफ्तारी करना सुनिश्चित की जाय।

अनुपालन- अनुमंडल पुलिस पदाधिकारी,  
साहेबगंज/राजमहल/बरहरवा।

- 10 समदाघाट में अवैध पत्थर प्रेषण करने वाले के विरुद्ध छापेमारी कर आवश्यक कानूनी कार्रवाई करना सुनिश्चित की जाय। साथ ही कटिहार जिला के अनुरोध पर प्रेषित पत्थर का भी नियमित जांच करेगे।

अनुपालन- अनुमंडल पदाधिकारी, साहेबगंज  
अनुमंडल पुलिस पदाधिकारी, साहेबगंज।

घन्चवाद ज्ञापन के साथ टास्क फोर्स की आहूत बैठक समाप्त की गयी।

४०१  
उपायुक्त,  
साहेबगंज।

ज्ञापांक 495/एम०, दिनांक 26/5/21

प्रतिलिपि : पुलिस अधीक्षक, साहेबगंज/अपर समाहर्ता/अनुमंडल पदाधिकारी, साहेबगंज/राजमहल/क्षेत्रीय स्तर पर राज्य नियंत्रण प्रदूषण पर्वद, के पदाधिकारी, दुमका/जिला परिवहन पदाधिकारी/जिला खनन पदाधिकारी साहेबगंज एवं अनुमंडल पुलिस पदाधिकारी, साहेबगंज, राजमहल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

उपायुक्त,  
साहेबगंज।

जिला खनन कार्यालय, साहेबगंज  
पत्रांक 617/एम०, दिनांक 29/6/21

प्रेषक,

जिला खनन पदाधिकारी,  
साहेबगंज।

सेवा में,

निदेशक, खान,  
खान निदेशालय,  
खान एवं भूतत्व, विभाग  
झारखंड, रांची।

विषय :

Regarding Compliance report on various direction of the Committee 1<sup>st</sup> meeting held on 16.03.21 in order to comply the Hon'ble NGT Court related to River Ganga & its tributary river Damodar के संबंध में।

प्रसंग :

भवदीय पत्रांक 870/एम०, रांची दिनांक 29.06.21

महाशय

उपर्युक्त विषयक प्रसंगाधीन पत्र के संदर्भ कहना है मांगी गयी सूचना विहित प्रपत्र में तैयार कर भेजी जा रही है।

विश्वासभाजन

 29/6/21

जिला खनन पदाधिकारी  
साहेबगंज।

32797

437

DISTRICT MINING OFFICE : SAHIBGANJ.

Format for preparation of compliance report in the matter of Hon`Ble NGT O.A. No. 200/2014 Matter of M.C Mehta Versus Union of Indian & Ors. Order dated 18.12.2019, 13.08.2020 & 08.02.2021

Name Of Department :- Depart Of mines & Geology

SI No	Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021	Compliance report in the direction	Current progress in the last three month( Dec 2020 - Feb 2021
1	Prevention and Regulation of illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar.	No sand mining is done in River Ganga	NIL

  
District Mining Officer,  
Sahibganj

32798

ज्ञान एवं भूतत्व विभाग  
जिला खनन कार्यालय, धनबाद।

436

पत्रांक-1451/एम0, धनबाद, दिनांक-29/06/2021

प्रेषक,  
जिला खनन पदाधिकारी  
धनबाद।

सेवा में,  
निदेशक खान,  
ज्ञान एवं भूतत्व विभाग,  
झारखंड, राँची।

विषय- Regarding compliance report on various directions of the committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT court order related to River Ganga & its tributary river Damodar.

प्रसंग- भवदीय पत्रांक 870/एम0, राँची, दिनांक 29.06.2021।

महाराज,

उपर्युक्त विषयक प्रसंगाधीन पत्रों के संबन्ध में माननीय नेशनल ग्रीन ट्रिब्यूनल में दायर O.A. No. 200/2014, M.C Mehta Vrs Union of India & Ors. में पारित आदेश के आलोक में विहित प्रपत्र प्रतिवेदन निम्न है-

Format for preparation of compliance report in the matter of Hon'ble NGT O.A. No. 200/2014, M.C Mehta Vrs Union of India & Ors. order dated 18.12.2019, 13.08.2020 & 08.02.2021

Name of Department/Board/Company : Department of Mines & Geology.

Sr. No.	Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021	Compliance report in the direction	Current progress in the last three months (Dec 2020-Feb 2021)
1	Prevention and Regulation of illegal Sand mining in Jharkhand mainly related to river ganga and its tributary river damodar	अधिकांश खनन/परिवहन की रोकथाम हेतु की गई कार्रवाई का ब्यौरा- (1) 11 वाहनों के विरुद्ध 5 प्राथमिकी दर्ज की गई। (2) JMMC Rule 2017 के नियम 54(5) के तहत 42 वाहनों से जुर्माना राशि 8.70 लाख ₹0 की वसूली की गई है।	कुल वाहनों की रा0- 53

विश्वासभाजन

  
29.6.2021  
जिला खनन पदाधिकारी,  
धनबाद।

3701

32799

जिला खनन कार्यालय, रामगढ़।

/Email id : dmo-ramgarh@jharkhandmail.gov.in

पत्रांक 730 / खनन, रामगढ़; दिनांक 29/06/2021

प्रेषक,

जिला खनन पदाधिकारी  
रामगढ़।

सेवा में,

निदेशक, खान,  
खान एवं भूतत्व विभाग,  
झारखण्ड, राँची।

विषय :-

Regarding compliance report on various directions of the committee's 1st meeting held on 16.03.2021 in order to comply the Hon'ble NGT court order related to River Ganga &amp; its tributary river Damodar.

प्रसंग :-

भवदीय के ज्ञापक 870 दिनांक 29.08.2021

महाराय,

उपर्युक्त विषयक प्रसंगाधीन पत्रों के संबंध में माननीय नेशनल ग्रीन ट्रिब्यूनल में दायर O.A. No. 200/2014, M.C Mehta Vrs Union of India &amp; Ors. में पारित आदेश के आलोक में विहित प्रपत्र प्रतिवेदन निम्न है-

Format for preparation of compliance report in the matter of Hon'ble NGT O.A. No. 200/2014, M.C. Mehta Vrs Union of India and Ors. order dated 18.12.2019, 13.08.2020 &amp; 08.02.2021

Name of Department/Board/Company : Department of Mines &amp; Geology.

Sr. No.	Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021	Compliance report in the direction	Current progress in the last three months (Dec 2020 - Feb 2021)
1	Prevention and Regulation of illegal Sand mining in Jharkhand mainly related to river ganga and its tributary river damodar	02 vehicle fined for illegal transportation of sand	02 vehicle

विश्वासभाजन

जिला खनन पदाधिकारी,  
रामगढ़।

जिला खनन विद्यालय, बोकारो।

32800

पत्रांक 1719 / खनन,

बोकारो

दिनांक 29/06/2021

प्रेषक,

जिला खनन पदाधिकारी,  
बोकारो।

सेवा में,

निदेशक, खान,  
खान निदेशालय,  
खान एवं भूतत्व विभाग,  
झारखण्ड, राँची।

**विषय :-** Regarding compliance report on various directions of the committee's 1<sup>st</sup> meeting held on 16-03-2021 in order to comply the Hon'ble NGT court order related to River Ganga & its tributary river Damodar.

**प्रसंग :-** खान निदेशालय का पत्रांक 870/एम0, राँची, दिनांक 29/06/2021

महाशय,

उपर्युक्त विषयक, प्रासंगिक पत्र के अनुपालन में वांछित प्रतिवेदन विहित प्रपत्र में निम्न प्रकार है :-

Sr. No.	Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021	Compliance report in the direction	Current progress in the last three months (Dec 2020 – Feb 2021)
1	Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar.	By District Mining Task Force	बोकारो जिलान्तर्गत माह दिसम्बर, 2020 से फरवरी, 2021 तक में कुल 21 वाहनों को अवैध बालू खनिज का परिवहन करते पकड़ा गया एवं 2,96,000/- रु0 दण्ड की वसूली की गई। अवैध बालू खनिज का खनन एवं परिवहन के विरुद्ध निरन्तर छापामारी की जाती है।

विश्वास भाजन

जिला खनन पदाधिकारी,  
बोकारो।

दिनांक 29/06/2021

ज्ञापांक 1719 / खनन,

बोकारो

प्रतिलिपि :- उपनिदेशक, खान, धनबाद अंचल, धनबाद को सादर सूचनार्थ प्रेषित।

जिला खनन पदाधिकारी,  
बोकारो।

श्रीलाल अग्रवाल कार्यालय (लौहखंड) (५३३)

पत्रांक २१०/एआर दिनांक २०/६/२०२१

प्रेषक

श्रीलाल अग्रवाल पारिविकारी,  
लुधियाना-६१६ लौहखंड ।

सेवाओं

निदेशक, अग्रवाल  
आयुक्त अर्चि ।

विषय: Regarding compliance report on various of the committee's 1<sup>st</sup> meeting held on 16.3.2021 in order to comply the Hon'ble NGT cent order related to river Ganga & Htributory river Damodar.

प्रमाण: राष्ट्रीय पत्रांक ४७५/एआर दिनांक २०/६/२०२१

प्रकार

अपर्याप्त विवरण प्रसंगावधि पत्र के संदर्भ में मजरी के अचानक विहित प्रमाण के अभाव में उपरोक्त कार्य नहीं हो पाया है।

Sl. No.	Direction issued by Tribunal in the matter order dated 18.12.19 13.8.20 & 8.2.2021	Compliance Report in the direction	Current progress in last three months Dec 20 to Feb 21
1	Prevention and regulation of illegal and mining in Shankhand mainly related to river Ganga and it tributary river Damodar	लौहखंडा विभागाधीन अज्ञानता व दमोदर नदी अवस्थित नदी है। प्रतिदिन शुद्ध	शुद्ध

श्रीलाल अग्रवाल  
श्रीलाल अग्रवाल पारिविकारी  
लुधियाना-६१६ लौहखंड

32802



जिला खनन कार्यालय चतरा।

(E-Mail : dmo-chatra@jharkhandmail.gov.in)

पत्रांक 494 / खनन, चतरा, दिनांक 29/06/2021

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घेत/ई-मेल

प्रेषक,

जिला खनन पदाधिकारी,  
चतरा।

सेवा में,

निदेशक, खान  
झारखण्ड रॉन्ची।

विषय :-

Regarding compliance report on various directions of the committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT Court related to River Ganga & Its tributary river Damodar.

प्रसंग :-

भवदीय पत्रांक 870<sub>1</sub> / एम0 रॉन्ची दिनांक 29.06.2021

महाशय,

उपर्युक्त विषयक प्रसंगाधीन पत्र के आलोक में माननीय नेशनल ग्रीन ट्रिब्यूनल में दायर O.A No. 200/2014 M.C. Mehta Versus Union of India & Ors. में पारित आदेश के आलोक में वांछित प्रतिवेदन विहित प्रपत्र में इस पत्र के साथ संलग्न कर भेजी जा रही है।

अनुलग्नक :- यथोक्त।

विश्वाभाजनः

*Rami*  
29/6/21  
जिला खनन पदाधिकारी,  
चतरा।



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## DISTRICT MINING OFFICE, CHATRA

**Format for preparation of compliance report in the matter of Hon'ble NGT O.A. No. 200/2014 matter of M.C. Mehta Versus Union of India & Ors. order dated 18.12.2019, 13.08.2020 & 08.02.2021**

Name of Department - Department of Mines &amp; Geology

Sr No.	Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.20 and 08.02.21	Compliance report as per direction	Current progress in the last three months (Dec,20 to Feb,21)
1.	Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River, Damodar	<p>घतरा जिला में लघु खनिज बालू के अवैध उठाव / परिवहन एवं भण्डारण को रोकथाम हेतु नियमित रूप से जिला स्तरीय खनन टास्क फोर्स के द्वारा छापामारी कर नियमानुसार कार्रवाई की जाती है।</p> <p>2. झारखण्ड लघु खनिज समनुदान नियमावली 2004 संशोधित 2017 के नियम 54(5) के तहत बालू के अवैध परिवहन में संलिप्त जब्त 32 वाहनों से दण्ड राशि 2.80 लाख रु० की वसूली की गई है।</p>	लघु खनिज बालू के अवैध उठाव एवं परिवहन के विरुद्ध कृत कार्रवाई विवरणी संलग्न है, अनु०-01।

*all*  
24/6/21  
जिला खनन पदाधिकारी,  
घतरा।



[जला खनन कार्यालय, चतरा।

माह- दिसम्बर, 20 से फरवरी, 21 तक बालू के अवैध खनन/परिवहन एवं भण्डारण के बावत कृत कार्रवाई प्रतिवेदन

क्र.सं०	निरीक्षण की दिनांक	थाना	अवैध खननकर्ता/परिवहनकर्ता (वाहन संख्या) / भण्डारणकर्ता का नाम	मौजा	खनन/परिवहन या भण्डारण	जप्त वाहनो की सं०	बसूली गई वस्तु राशि	कृत कार्रवाई
1	11.12.20	ईटखोरी	वाहन संख्या - JH13G-8294 ईजन सं०- 5325K54499 ट्रैक्टर सं०-JH02AH-0877 Eng No. 53251G46247 ट्रैक्टर सं०-JH02AT-1226 Engine No. - 3100EL175H664763F3 ट्रैक्टर सं०-JH08LD4393 Eng No. RFNE03090 ट्रैक्टर सं०-JH13E9943 Eng No. RHD2EAN4230	ईटखोरी	बालू -100cft बालू -100cft बालू -100cft बालू -100cft बालू -100cft	05	36000	जुमाना राशि - 36000 ₹ की बसूली करती हुए वाहन मालिक के विरुद्ध कार्रवाई पत्रांक 131 दिनांक 01.02.21 द्वारा निकाला जाद शरार।
2	15.12.20	बशिशठनगर	वाहन संख्या - JH13E5648 वाहन संख्या - JH08D0527 वाहन संख्या - JH13E3902 वाहन संख्या - A/F वाहन संख्या - JH13E1461 वाहन संख्या - A/F	संघरी घाटी	बालू -100cft बालू -100cft बालू -100cft बालू -100cft बालू -100cft बालू -100cft	06	43200	उपायुक्त, चतरा के compounding अदेश पत्रांक 39/जनर, चतरा दिनांक 08.01.2021 आलोक में दण्ड राशि कुल 43200 बसूली की गई।
3	19.12.20	ईटखोरी	वाहन संख्या - A/F Eng No. RHD2EAN3886	ईटखोरी	बालू -100cft	01	7200	जुमाना राशि - 7200 ₹ की बसूली करती हुए वाहन मालिक के विरुद्ध कार्रवाई पत्रांक 80 दिनांक 21.01.21 द्वारा निकाला जाद शरार।
4	24.12.20	गिहौर	वाहन संख्या - A/F Eng No. EZSD297751SM	बलरल	अवैध बालू परिवहन बालू -100cft	01	7200	जुमाना राशि - 7200 ₹ की बसूली करती हुए वाहन मालिक के विरुद्ध कार्रवाई पत्रांक 150 दिनांक 06.02.21 द्वारा निकाला जाद शरार।
5	28.12.20	ईटखोरी	वाहन संख्या - A/F Eng No. RA0003281 वाहन संख्या - A/F Eng No. RB117908 वाहन संख्या - A/F	ईटखोरी	अवैध बालू परिवहन बालू -100cft बालू -100cft बालू -100cft बालू -100cft	05	36000	जुमाना राशि - 36000 ₹ की बसूली करती हुए वाहन मालिक के विरुद्ध कार्रवाई पत्रांक 482 दिनांक 28.12.20 पत्रांक 80 दिनांक 21.01.21 पत्रांक 132 दिनांक 01.02.21, एवं

6/12

6	15.01.21	भयूरुपुड	Eng No. 5325K93846 वाहन संख्या - A/F Eng No. C324306575NT वाहन संख्या - A/F Chesis No. E25T66602953	वाहन सं० - AF Eng No. E3357186 Chesisn No. - T853327967	भयूरुपुड	अवशेष वाहन परिवहन वाल् - 100cft	01	7200	मुर्दांग वाहि - 7200 रु की वाहनी करी हुय कारवाला के सिन्द कारवाला पराक 133 दिनांक 01.02.21 द्वारा फिवाला वाद दापर।
7	25.02.21	सादर	1. Chesis No. - NEN47100ZK1491122 (Eng. - 51327A71003) 2. Chesis No. - 929513198614 (Eng. No. - 9325K938HG) 3. JH13E4110 4. Chesis No. - T0S350381312 (Eng. No. - E3566730) 5. Trailer No. - JH02AT-5067 (JH02AY-3108) 6. Chesis No. - T0S3517536HJ (Eng. No. - E3561844) 7. Chesis No. - 929711512743 (Eng. No. - 529727238706) 8. Chesis No. - MBNABALXRJUD00169 (Eng. No. - RHD2EAN3929) 9. Chesis No. - JZJSF57881553 (Eng. No. - 3100FL834374564F3) 10. JH13D-2875 11. Chesis No. - T0S3321453HE (Eng. No. - E3359401) 12. Chesis No. - MBNABALEXKLR02584 Eng. No. - RLEZEAM1685	12 वाहने द्वारा अवशेष वाल् परिवहन	सादर	12	136400	मुर्दांग वाहि - 136,400 रु की वरुनी करी हुय कारवाला पराक 261 दिनांक 15.02.21 द्वारा फिवाला वाद दापर।	
8	25.02.21	इंटरवरी	JH12L-7550		मुर्दांग	अवशेष वाहन परिवहन	01	7200	मुर्दांग वाहि - 7200 रु की वाहनी करी हुय कारवाला पराक 262 दिनांक 15.02.21 द्वारा फिवाला वाद दापर।
					कुल वाहना :-		32	280400	



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जिला खनन कार्यालय, गिरिडीह।

पत्रांक 576/एम0, दिनांक 29-06-2021

प्रेषक,

जिला खनन पदाधिकारी,  
गिरिडीह।

सेवा में,

निदेशक खान,  
खान एवं भूतत्व विभाग,  
झारखंड, राँची।

विषय:- Regardin compliance report on various directions of the committee's 1<sup>st</sup> meeting held on 16-03-2021 on order to comply the Hon'ble NGT Court order related to River Ganga & its tributary river Damodar.

प्रसंग :- भवदीय पत्रांक 874/एम0 राँची दिनांक 29.06.2021 ।

महाशय,

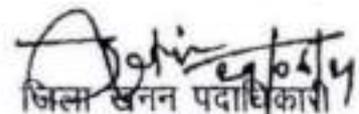
उपर्युक्त विषयक प्रसंगाधीन पत्रों के संबंध में माननीय नेशनल ग्रीन ट्रिब्यूनल में दायर O.A. No. 200/2014 . M. C. Mehta Vrs Union of India & Ors में पारित आदेश के आलोक में विहित प्रपत्र में प्रतिवेदन निम्न है :-

Format for preparation of compliance report in the matter of Hon'ble NGT O.A. No.200/2014. M. C. Mehta Vrs Union of India & Ors order dated 18-12-2019 , 13-08-2020 & 08-02-2021

Name of Department/ Board / Company: Department of Mines & Geology.

Sr. No.	Direction issued by Tribunal in the matter order dated 18-12-2019 , 13-08-2020 & 08-02-2021	Compliance report in the direction	Current progress in the last three months ( Dec. 2020-Feb-2021 )
1	Prevention and Regulation of illegal Sand mining in Jharkhand mainly related to river Ganga and its tributary river Damodar	अवैध खनन/परिवहन की रोकथाम हेतु की गई कार्रवाई का व्यौरा - 1. 09 वाहनों के विरुद्ध 04 में प्राथमिकी दर्ज की गई 2. JMMC Rule 2017 के नियम 55 (5) के तहत 16 वाहनों से जुर्माना राशि 1.28 लाख ₹0 की वसूली की गई है।	कुल वाहनों की सं- 25

विश्वासभाजन

  
जिला खनन पदाधिकारी  
गिरिडीह।

427



जिला खनन कार्यालय हजारीबाग।

पत्रांक 359 / खनन, हजारीबाग, दिनांक 11/1/2021

प्रेषक,

जिला खनन पदाधिकारी,  
हजारीबाग।

सेवा में,

निदेशक, खान,  
खान एवं भूतत्व विभाग,  
झारखण्ड, राँची।

विषय -

Regarding compliance report on various directions for the Committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT Court order related to River Ganga & its Tributary River Damodar.

महाराज,

उपरोक्त विषयक, भवदीय के पत्रांक 874/एम0, दिनांक 29.06.21 के संघ में सूचित करना है कि माननीय नेशनल ग्रीन ट्रिब्यूनल में दायर O.A. No. 200/2014, M.C. Mehta Vrs Union of India & Ors. में पारित आदेश के आलोक में विहित प्रपत्र में प्रतिवेदन निम्न है :-

Format for preparation of compliance report in the Matter of Hon'ble NGT O.A. No. 200/2014 matter of M.C. Mehta Vrs Union of India & Ors. order dated 18.12.2019, 13.08.2020 & 08.02.2021

Name of Department/Board/Company: Department of Mines &amp; Geology

Sl. No.	Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 & 08.02.2021	Compliance report in the direction	Current progress in the last three months (Dec 2020 to Feb,2021)
1	Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar	अवैध खनन/परिवहन की रोकथाम हेतु की गई कारवाई की व्यौरा :- (1) JMMC Rule 2017 के नियम 54 (5) के तहत 26 वाहनों से जुर्माना राशि 9.14 लाख रुपया की वसूली की गई है।	कुल वाहनों की संख्या - 26

विश्वासभाजन

जिला खनन पदाधिकारी,  
हजारीबाग।

जिला खनन कार्यालय, दुमका।  
पत्रांक \_\_\_\_\_ / खनन दिनांक \_\_\_\_\_

प्रेषक,

जिला खनन पदाधिकारी,  
दुमका।

सेवा में,

निदेशक खान,  
खान एवं भूतत्व विभाग,  
झारखण्ड रांची।

विषय :-

Regarding compliance report on Various directions of the Committee's 1<sup>st</sup> meeting held on 16.03.2021 in order to comply the Hon'ble NGT Court order related to River Ganga & Its tributary river Damodar. के संबंध में।

महाशय,

उपर्युक्त विषयक भवदीय पत्रांक B74/एम0 संधी दिनांक 29.06.2021 के अनुपालन में वांछित प्रतिवेदन विहित प्रपत्र में इस पत्र के साथ संलग्न कर आवश्यक कारवाई हेतु भेजी जा रही है।  
अनुलग्नक - यथोक्त।

विश्वासभाजन

16/7/21  
जिला खनन पदाधिकारी,  
दुमका।

District Mining Office, Dumka

Format for preparation of compliance report in the matter on Hon'ble NGT OA no. 200/2014 matter of M.C. Mehta Versus Union of India & Ors. order dated 18.12.2019, 13.08.2020 and 08.02.2021.

Name of Department / Board/ Company : Department of Mines & Geology

Sl. No.	Direction issued by Tribunal in the matter order dated 18.12.2019, 13.08.2020 and 08.02.2021	Compliance report as per direction	Current progress in the last three months (December 2020 to February, 2021)
1	Prevention and Regulation of Illegal Sand Mining in Jharkhand mainly related to River Ganga and its Tributary River Damodar.	दुमका जिला अन्तर्गत गंगा नदी एवं इसकी सहायक नदी तथा दामोदर नदी नही पड़ता है।	दुमका जिला के मुख्य नदी मयूराही नदी एवं उसकी सहायक नदी से दिसम्बर 2020 से फरवरी 2021 तक अकेल बालू परिवहन के मामले में 02 ट्रैक्टर के चालक एवं मालिक के विरुद्ध 01 प्राथमिकी दर्ज की गई है।

18/02/21  
District Mining Officer,  
Dumka

32810

# **ANNEXURE - 6**

झारखण्ड सरकार  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग

पत्र संख्या-7/पर्यावरण(वाच)-01/2019-22-23 गण्ड, राँची, दिनांक-14/9/23

प्रेषक,

जॉन फेरकेटा,  
विशेष कार्य पदाधिकारी।

सेवा में,

निदेशक सुखा,  
नगर विकास एवं आवास विभाग,  
झारखण्ड, राँची।

विषय :- माननीय NGT वाद O.A. No-200/2014 M.C. Mehta Vs. Union of India & others मामले में त्रैमासिक प्रतिवेदन समर्पित करने के संबंध में।

प्रसंग :- आपका पत्रांक-145 दिनांक-07.08.2023

महाशय,

निदेशानुसार उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में NGT वाद O.A. No-200/2014 M.C. Mehta Vs. Union of India & others मामले में अपर प्रधान मुख्य वन संरक्षक, विकास से प्राप्त त्रैमासिक प्रतिवेदन आवश्यक कार्रवाई हेतु संलग्न है।

अनु०-यथोक्त।

विश्वासभाजन



(जॉन फेरकेटा)

विशेष कार्य पदाधिकारी।

32812



**संस्थापना : अपर प्रधान मुख्य वन संरक्षक, विकास,  
झारखण्ड, राँची।**



e-mail : [prof.development@gov.in](mailto:prof.development@gov.in)

☎ - 0651-2481813/ 9304727852

संज्ञक :- 01/के040-24/2021-668 दिनांक : 12/09/2023

प्रेषक,

अपर प्रधान मुख्य वन संरक्षक, विकास  
झारखण्ड, राँची।

सेवा में,

अपर सचिव,  
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,  
झारखण्ड, राँची।

12/9/2023

विषय :-

माननीय NGT aka O.A. No. 209/2014 में पारित आवेदों के अनुपालन में  
त्रैमासिक प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :-

विभागीय पत्रांक -7 पर्यावरण(वद)-01/2019-3077 कायम दिनांक 10.08.2023  
एवं विभागीय आदेशांक 34 दिनांक 18.04.2023।

महोदय,

उपर्युक्त विषयक प्रसंगीय पत्र के आलोच में वांछित प्रतिवेदन इस पत्र के साथ  
अलग कर आवेदक कार्याई हेतु भेजा जा रहा है।

आनु0-वथोक्त।

12/9/2023

विश्वरामाजी

अपर प्रधान मुख्य वन संरक्षक, विकास  
झारखण्ड, राँची।

## Format for Quarterly Progress Report

13/24

Compliance to the directions of the Monitoring Committee in the matter of Hon'ble NGT O.A. No. 200/2014 (M.C. Mehta Vs Union of India & Ors.) order dated 18.12.2019, 13.08.2020, 08.02.2021 & 22.07.2022

Department of Forest, Environment & Climate Change

(Qty Period: 01-04-2023 to 30-06-2023)

Direction issued by Tribunal and the Committee	Compliance report in the direction
Afforestation in respect of River Ganga.	86,000 Plants have been planted during this quarter.
Afforestation in respect of tributary River Damodar.	79,500 Plants have been planted during this quarter.
Setting up of biodiversity parks in respect of River Ganga and its tributary River Damodar.	The work has started to set up Bio-diversity Park at Melindipur, Sahebganj as per the guidelines of NGT and fund is being Mobilised from CAMPA, Jharkhand.
Compliance on other various directions of the committee's 3 <sup>rd</sup> meeting held on 25.04.2022 (MoM No. 112 Dated 13.05.2022) in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar.	-

  
Addl PCCF, Development,  
Jharkhand, Ranchi

32814

कार्यालय :- वन प्रमंडल पदाधिकारी, साहेबगंज वन प्रमंडल, साहेबगंज।  
E-Mail - sbgforest@gmail.com Ph. No. - 06436-222065  
पत्रांक :- साहेबगंज / दिनांक :-



प्रेषक,

वन प्रमंडल पदाधिकारी,  
साहेबगंज वन प्रमंडल,  
साहेबगंज।

सेवा में,

वन संरक्षक,  
प्रादेशिक अंचल,  
दुमका।

विषय :-

मा0 NGT, Principal Bench, नई दिल्ली में दायर वाद O.A. No. - 200/2014 M.C. Mehta vs. Union of India & ors. के संबंध में दिनांक 13.06.2020 को पारित न्यायादेश के अनुपालन के संबंध में।

प्रसंग :-

प्रधान मुख्य वन संरक्षक, झारखण्ड, राँची के पत्रांक - 2573 दिनांक-28.12.2020

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में सूचित करना है कि मा0 NGT, Principal Bench, नई दिल्ली में दायर वाद O.A. No. - 200/2014 M.C. Mehta vs. Union of India & ors. के संबंध में दिनांक 13.06.2020 को पारित न्यायादेश के अनुपालन में प्रगति प्रतिवेदन बिन्दु सं0 xix एवं xx से संबंधित प्रतिवेदन निम्नवत है :-

Annexure-xix				
1.	Plantation activities along the rivers.	Year	Namami Gange	Swatch Bharat Mission
	Namami Gange - 702200Plants	2017-18	326000Plants	-
	Swatch Bharat Mission - 81420Plants	2018-19	316200Plants	-
	Total - 783620Plants	2020-21	60000Plants	81420Plants
		Total	702200Plants	81420Plants
Annexure - xx				
2	Development of biodiversity parks.	इस कार्यालय के पत्रांक - 73 दिनांक-20.01.2021 द्वारा Proposed Biodiversity Park Mehandipur Sahibganj को विकसित करने हेतु Feasibility Report वन संरक्षक, प्रादेशिक अंचल, दुमका को आवश्यक अग्रतर कार्रवाई हेतु भेजी गई है (छायाप्रति संलग्न)। उक्त के आलोक में Proposed Biodiversity Park Mehandipur Sahibganj की Feasibility Report स्वीकृत होने के उपरान्त अग्रतर कार्रवाई की जाएगी।		

अतः सूचनार्थ प्रेषित।

अनुलग्नक-यथोक्त।

विश्वासभाजन,

ह0/-

वन प्रमंडल पदाधिकारी,  
साहेबगंज वन प्रमंडल,  
साहेबगंज।

**SAHIBGANJ FOREST DIVISION, SAHIBGANJ**  
**Quarterly Progress Report**

**1st Quarter - April, 2020 to June, 2020**

SL. No.	Activity	Proposed Area	No of Plants planted	Total Expenditure	Remarks
1	2	3	4	5	6
1	Namami Gange	20Km	Nil	Nil	
	Total	<b>20Km</b>	Nil	Nil	

**2nd Quarter - July, 2020 to September, 2020**

2	Namami Gange	20Km	60000	Nil	
	Total	<b>20Km</b>	<b>60000</b>	Nil	

**3rd Quarter - October, 2020 to December, 2020**

3	Namami Gange	20Km	Nil	<b>17.5868</b>	
	Total	<b>20Km</b>	Nil	<b>17.5868</b>	

  
 for **Divisional Forest Officer,**  
**Sahibganj Forest Division,**  
**Sahibganj**

**SAHIBGANJ FOREST DIVISION, SAHIBGANJ**  
**Quarterly Progress Report**

**1st Quarter - April, 2020 to June, 2020**

SL. No.	Activity	Proposed Area	No of Plants planted	Total Expenditure	Remarks
1	2	3	4	5	6
1	Swatch Bharat Mission	26Km	Nil	Nil	
2		3420PVC Gabion	Nil	Nil	
Total		<b>26Km 3420PVC Gabion</b>	Nil	Nil	

**2nd Quarter - July, 2020 to September, 2020**

1	Swatch Bharat Mission	26Km	78000	Nil	
2		3420PVC Gabion	3420PVC Gabion	Nil	
Total		<b>26Km 3420PVC Gabion</b>	<b>78000Plants 3420PVC Gabion</b>	Nil	

**3rd Quarter - October, 2020 to December, 2020**

1	Swatch Bharat Mission	26Km	Nil	22.86284	
2		3420PVC Gabion	Nil	6.79647	
Total		<b>26Km 3420PVC Gabion</b>	Nil	<b>29.65931</b>	

  
 for **Divisional Forest Officer,**  
**Sahibganj Forest Division,**  
**Sahibganj**

**SAHIBGANJ FOREST DIVISION, SAHIBGANJ**  
**Quarterly Progress Report Campa**

**1st Quarter - April, 2020 to June, 2020**

SL. No.	Activity	Proposed Area	No of Plants planted	Total Expenditure	Remarks
1	2	3	4	5	6
1	Silviculture Operation (200Plants/ha)	150ha	Nil	Nil	
Total		<b>150ha</b>	Nil	Nil	

**2nd Quarter - July, 2020 to September, 2020**

2	Silviculture Operation (200Plants/ha)	150ha	30000	6.08592	
Total		<b>150ha</b>	<b>30000</b>	<b>6.08592</b>	

**3rd Quarter - October, 2020 to December, 2020**

3	Silviculture Operation (200Plants/ha)	150ha	Nil	1.78701	
Total		<b>150ha</b>	<b>Nil</b>	<b>1.78701</b>	

  
 605 Divisional Forest Officer,  
 Sahibganj Forest Division,  
 Sahibganj

**SAHIBGANJ FOREST DIVISION, SAHIBGANJ**  
**Quarterly Progress Report Plan**

**1st Quarter - April, 2020 to June, 2020**

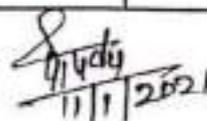
SL. No.	Activity	Proposed Area	No of Plants planted	Total Expenditure	Remarks
1	2	3	4	5	6
1	Gumani Nadi Plantation (3000plants/Km)	5Km	Nil	Nil	
2	Silviculture Operation Nadi Udgam (200plants/ha)	50ha	Nil	Nil	
3	Bio-diversity Park हेतु केन्द्रीय प्रदूषण नियंत्रण पर्वद के दिशा-निर्देश अनुसार मेहदीपुर उपयुक्त स्थल प्रतीत होता है। स्थल चयन हेतु अग्रेतर कार्रवाई की जा रही है।	Nil	Nil	Nil	
<b>Total</b>		<b>5Km 50ha</b>	<b>Nil</b>	<b>Nil</b>	

**2nd Quarter - July, 2020 to September, 2020**

1	Gumani Nadi Plantation (3000plants/Km)	5Km	15000	3.88210	
2	Silviculture Operation Nadi Udgam (200plants/ha)	50ha	10000	1.92369	
3	Bio-diversity Park हेतु केन्द्रीय प्रदूषण नियंत्रण पर्वद के दिशा-निर्देश अनुसार मेहदीपुर उपयुक्त स्थल प्रतीत होता है। स्थल चयन हेतु अग्रेतर कार्रवाई की जा रही है।	Nil	Nil	Nil	
<b>Total</b>		<b>5Km 50ha</b>	<b>25000</b>	<b>5.80579</b>	

**3rd Quarter - October, 2020 to December, 2020**

1	Gumani Nadi Plantation (3000plants/Km)	5Km	Nil	1.24700	
2	Silviculture Operation Nadi Udgam (200plants/ha)	50ha	Nil	1.04490	
3	Bio-diversity Park हेतु केन्द्रीय प्रदूषण नियंत्रण पर्वद के दिशा-निर्देश अनुसार मेहदीपुर उपयुक्त स्थल प्रतीत होता है। स्थल चयन हेतु अग्रेतर कार्रवाई की जा रही है।	Nil	Nil	Nil	
<b>Total</b>		<b>5Km 50ha</b>	<b>Nil</b>	<b>2.29190</b>	

  
 for Divisional Forest Officer,  
 Sahibganj Forest Division,  
 Sahibganj

32819

# **ANNEXURE - 7**

32820

कृषि, पशुपालन एवं सहकारिता विभाग  
(कृषि विभाग)



जिला कृषि कार्यालय,  
साहेबगंज

संयुक्त जिला कृषि भवन,  
(कृषि फार्म परिसर)  
साहेबगंज, 816109

E\_mail-atmasahibganj@rediffmail.com

पत्रांक 451 /

साहेबगंज, दिनांक 15/03/2024 /

प्रेषक,

जिला कृषि पदाधिकारी,  
साहेबगंज।

सेवा में,

वन प्रमण्डल पदाधिकारी,  
साहेबगंज वन प्रमण्डल,  
साहेबगंज।

विषय—

वित्तीय वर्ष 2022-23 में "प्रधानमंत्री कृषि सिंचाई योजना—प्रति बूंद अधिक फसल" (PMKSY-PDMC) योजना अन्तर्गत भौतिक उपलब्धि सम्प्रेषण के संबंध में।

प्रसंग—

जिला परियोजना पदाधिकारी, नमामि गंगे, साहेबगंज द्वारा दूरभाष पर वार्ता दिनांक 14.03.2024।

महाराय,

उपर्युक्त विषय के संबंध में सूचित करना है कि जिला परियोजना पदाधिकारी, नमामि गंगे, साहेबगंज द्वारा दूरभाष पर मांगी गई प्रतिवेदन — वित्तीय वर्ष 2022-23 में "प्रधानमंत्री कृषि सिंचाई योजना—प्रति बूंद अधिक फसल" (PMKSY-PDMC) योजना का भौतिक उपलब्धि प्रतिवेदन निम्नवत है :-

क्र. सं.	लक्ष्य		उपलब्धि		अभ्युक्ति
	रकबा (हे० में)	किसानों की संख्या	रकबा (हे० में)	किसानों की संख्या	
1	450.00	1125	365.77	526	-

सादर सूचनार्थ समर्पित।

विश्वासभाजन

15/03/2024  
जिला कृषि पदाधिकारी,  
साहेबगंज।



32821

झारखण्ड सरकार

कृषि, पशुपालन एवं सहकारिता विभाग

(कृषि प्रभाग)

पत्रांक-04/कृ0वि0-15/2020

3133

/कृ0, राँची, दिनांक-29/08/2023

प्रेषक,

राघवेंद्र झा,  
सरकार के उप सचिव।

सेवा में,

सचिव,  
नगर विकास एवं आवास विभाग,  
झारखण्ड, राँची।

विषय:-

माननीय NGT के वाद सं0-200/2014 (M.C. Mehta vs Union of India & Ors.) में पारित आदेश के ससमय अनुपालन की समीक्षा हेतु बैठक दिनांक-25.04.2022 में लिए गये निर्णयों के अनुपालन के संबंध में।

प्रसंग:-

भवदीय पत्रांक-145 दिनांक-07.08.2023

महोदय,

निदेशानुसार उपर्युक्त विषयक प्रसंगाधीन पत्र के आलोक में माननीय NGT के वाद सं0-200/2014 (M.C. Mehta vs Union of India & Ors.) में पारित आदेश के ससमय अनुपालन की समीक्षा हेतु दिनांक-25.04.2022 को आहूत बैठक लिए गये निर्णयों के अनुपालन हेतु त्रैमासिक प्रतिवेदन (Quarterly Report) विहित प्रपत्र में इस पत्र के साथ संलग्न कर उपलब्ध करायी जा रही है।

कृपया प्राप्ति स्वीकार की जाय।

अनु0-यद्योक्त।

विश्वासभाजन,

29.08.23

सरकार के उप सचिव।

## Format for Quarterly Progress Report

Compliance to the directions of the Monitoring Committee in the matter of Hon'ble NGT O.A. No. 200/2014 (M.C. Mehta Vs Union of India & Ors.) order dated 18.12.2019, 13.08.2020, 08.02.2021, 23.11.2021 & 22.07.2022.

Department of Agriculture, Animal Husbandry & Co-operative

(Qty Period: April, 2023 to Till Date)

S. No.	Direction issued by Tribunal and the Committee	Compliance report in the direction
1	Progress on good Irrigation Practices adopted in the State to conserve water required in respect of River Ganga.	During Financial year 2023-24 in Sahibganj district total 687.5 hectare Area has been targeted to cover in Per Drop More Crop (PDMC) scheme with total assistance of Rs. 854.20 Lakh for good irrigation practices.
2	Use of treated water from the STPs of Sahibganj.	-
3	Use of sludge manure from the STPs of Sahibganj.	-
4	Compliance on other various directions of the committee's 3rd meeting held on 25.04.2022 (MoM No. 112 Dated 13.05.2022) in order to comply the Hon'ble NGT Court Order related to River Ganga & Its tributary river Damodar.	Letter has been issued to all District Agriculture officers to comply the order passed by the Hon'ble NGT Court.

32823

# **ANNEXURE - 8**



Date: 09.06.2023

### Office Order

**Subject: Joint monitoring of drains discharging directly into river Ganga along with the performance evaluation of Sewage Treatment Plants (STPs) in Jharkhand during pre-monsoon,2023**

The following officials from Central Pollution Control Board, Regional Directorate, Kolkata have been deputed to carry out the joint monitoring of **06 drains**, discharging directly into river Ganga along with STP monitoring (**03 No's**) at Rajmahal & Sahibganj of Jharkhand during pre-monsoon season of 2023.

The monitoring schedule is as follows:

S. No.	Name of the Drain	Town/ Catchment	Recipient River	Latitude	Longitude	Monitoring Dates	Monitoring Team
1	Ferry Ghat Drain, Rajmahal	Rajmahal	Ganga	25.0550	87.8364	20-22.07.2023	Supriyo Goswami & Raktim Mondal
2	Kasimbazar Drain, Rajmahal	Rajmahal	Ganga	25.0566	87.8293		
3	Mahajan Toli Drain, Rajmahal	Rajmahal	Ganga	25.0569	87.8252		
4	Nikothi Drain, Rajmahal	Rajmahal	Ganga	25.0573	87.8281		
5	GopalputNallah, Sahibganj	Sahibganj	Ganga	25.2483	87.6349		
6	Jharana Nallah, Sahibganj	Sahibganj	Ganga	25.2488	87.6426		

1. Team should also carry the monitoring/inspection of the STPs viz. Sahibganj (5 MLD & 7 MLD) and Rajmahal (3.5 MLD), along with the drain monitoring.
2. Monitoring date (s) may vary if it rains or monsoon arrives. Information regarding overnight rains shall also be collected and mentioned in the observation.
3. Monitoring team shall explore the catchment area of the respective drain and get the detailed information on source(s) of pollution.
4. **If a new drain is identified near the existing drain/catchment area, the same shall be monitored and samples should be collected.**
5. The team will also collect the information of interim/in-situ remedial measures adopted in drains and assess the performance by collecting samples from upstream and downstream of the treatment system.
6. The monitoring team should save the monitoring locations (sampling location & confluence with the river) on site in the Google maps through [ngrba.erdk@gmail.com](mailto:ngrba.erdk@gmail.com). The compass available in the Android system (handset) shall be calibrated before saving the locations.
7. Latitude/longitude may be updated in the report and provided in the degree decimal format (XX. YYYY, YY. XXXX).

8. Grab samples of drain shall be collected followed by preservation as per the APHA standard method for analysis of the following parameters:  
Color, Temperature, pH, BOD, COD, TSS, TDS, Chloride, Sulphate, Phosphate, Nitrate, Ammonical Nitrogen, Total Coliform, Fecal Coliform, Trace Metal/Heavy Metal (Fe, Zn, T. Cr, Co, As, Cu, Mn, Ni, Hg, Pb, Se, V, Cd, Sb) and *in case of interim measures/in-situ treatment adopted in drains - Total Nitrogen & Residual Chlorine.*
9. **Grab samples (Inlet & outlet) shall be collected from the operational & under trial STPs** for the assessment of pH, colour, BOD, COD, TSS, TDS, Phosphate, Nitrate, Sulphate, Total Nitrogen, Total Phosphorus, Ammonical Nitrogen, Total Coliforms, Fecal Coliforms, Oil & Grease (Outlet) and Free Residual Chlorine (in case of disinfection by chlorination at final outlet), Dissolved Oxygen (final outlet & Aeration tank) MLSS, MLVSS (Aeration tank).
10. **Groundwater samples should be collected from operational and under trail STP premises or surroundings of the STP** to assess the impact of STP on groundwater quality w.r.t parameters viz. pH, EC, colour, TSS, TDS, COD, Total Hardness, Total Alkalinity, Chloride, Fluoride, Calcium, Magnesium, Sodium, Potassium, Nitrate, Sulphate, trace/heavy metals (As, Ni, Co, Cu, Fe, Cr, Zn & Mn), Total Coliforms and Fecal Coliforms.
11. All teams shall complete the proposed monitoring as per the schedule. The team leader shall submit the monitoring report (s) in the enclosed format within 5 days after receiving the sample analysis/test report from the laboratory.
12. Prior to the monitoring the team members may refer the previous monitoring report (s) and shall ensure filling up of the data gaps.
13. The expenditure may be booked under the project head NGRBA-PIAS subhead Drains (17.01.01.04).

  
(M. K. Biswas)  
Regional Director

To,

- |    |                                |   |  |
|----|--------------------------------|---|--|
| 1. | All concerned officials of RDK | : | To comply with the monitoring schedule   |
| 2. | I/c Laboratory, CPCB-Kolkata   | : | With request to make necessary arrangement for receiving the samples for analysis and keep the laboratory ready even on holidays on prior intimation from the teams. |
| 3. | Technical Store, CPCB-Kolkata  | : | With request to provide GPS, Thermometer, measuring tape for the aforesaid monitoring.   |
| 4. | Account Assistant (NGRBA):     | : | With request to release advances and settlement of TA/DA under PIAS project head.  |

## Copy to:

1. The Member Secretary,  
JSPCB, Ranchi | With request to depute a dedicated team to  
participate in the joint monitoring of drains &  
STPs at Rajmahal & Sahibganj
  
2. Principal Secretary, UD & HD,  
Govt. of Jharkhand | With request to depute a dedicated team to  
participate in the monitoring of drains &  
STPs.
  
3. Dr. A.K. Vidyarthi, DH WQM-II,  
CPCB, Delhi | For kind information, please.

  
(M. K. Biswas)

Annexure IIState wise salient points of presentation on Sewage Management in Ganga Front Towns during meeting on 24.03.2023 at MoEF&CCUttarakhand

1. Total Ganga front town-19, Estimated sewage generation -239.8 MLD (2017-18 estimate).
2. Towns having STPs-18, Sewage generation- 239.8 MLD, Treatment Capacity-341.2 MLD, Utilized Capacity-228.6 MLD
3. Towns not having STPs- Gaucher – approx. 1 MLD
4. Total no of commissioned STPs monitored in Ganga front towns – 53
  - a. Operational STPs– 51 (Complying – 06; Non-Complying – 45) (Hon'ble NGT norms) (Complying – 08; Non-Complying – 43) (MoEF&CC norms)
  - b. Non-Operational STPs – 02 (0.1 MLD)
5. Under construction STPs: No. of Towns-02: 1 STP of 3.0 MLD at Dehradun (Sewage generation 106.4MLD, Existing STPs-07 of 115.13 MLD capacity) and 01 STP of 2.7 MLD at Joshimath (Sewage generation 1.45 MLD, Existing STPs-01 of 1.08 MLD capacity)
6. Disinfection system installed at 51 STPs -7 STPs complying and 44 STPs non-complying w.r.t. to discharge norm for Faecal coliform (230 MPN/ 100ml).
7. Part of treated sewage discharged in river Ganga without disinfection from 18.0 MED Jagjeetpur STP, Haridwar
8. Observations w.r.t. Hon'ble NGT norms dated 30.4.2019:
  - o Under-capacity STPs: No of STPs-30 (178.9MLD), Complying-3 and Non-complying- 27
  - o Overcapacity STPs: No of STPs-3 (32 MLD), Complying-1 and Non-complying-2
  - o Weak sewage characteristics (Inlet BOD < 40 mg/l) : 14 STPs (113.14 MLD)- Complying-1 and Non-complying-13
  - o BOD Removal Efficiency:<50%-07 STPs, 50-70%-06 STPs, 70-90%-13 STPs and >90% - 24 STP
  - o Technology: SBR- 21 STPs (279.19 MLD), ASP- 03 STPs (37 MLD), MBBR/FAB-09 STPs (18.19 MLD), Electro-coagulation-18 STPs (5.39 MLD) and SBT-01 STP (1.4 MLD)
  - o Environmental Lab-28 STPs
  - o Online continuous Effluent Monitoring System (OCEMS) is installed at 18 STPs

Uttar Pradesh

1. Total Ganga front town-28, Estimated sewage generation -1255.2MLD (2017-18 estimate).
2. Towns having STPs-14, Sewage generation-approx. 1181.57 MLD Treatment Capacity-1197.9 MLD, Utilized Capacity-1070.9 MLD
3. Towns not having STPs-14 nos., Sewage generation -73.61 MLD
4. Total no of commissioned STPs monitored in Ganga front towns – 35
  - a. Operational STPs– 32 (Complying – 04; Non-Complying – 28) (Hon'ble NGT norms) (Complying – 08; Non-Complying – 24) (MoEF&CC norms)
  - b. Non-Operational STPs – 03 (10.03 MLD)
5. Under construction STPs: No. of Towns-7 – 15 STPs (249.94 MLD).
6. Disinfection system installed at 28 STPs - 8 STPs complying and 20 STPs non-complying w.r.t. to discharge norm for Faecal coliform (230 MPN/ 100ml).
7. Observations w.r.t. Hon'ble NGT norms dated 30.4.2019:

- a. Under-capacity STPs: No of STPs-12 (662.06 MLD), Complying-1 and Non-complying-11
  - b. Overcapacity STPs: No of STPs-12 (469.3 MLD), Complying-2 and Non-complying-10
  - c. Weak sewage characteristics (Inlet BOD < 40 mg/l): 4 STPs (38 MLD)- Complying-0 and Non-complying- 4
  - d. BOD Removal Efficiency: <50%-05 STPs, 50-70%-04 STPs, 70-90%-11 STPs and >90%- 10 STP
  - e. Technology: SBR- 5 STPs (201 MLD), ASP- 08 STPs (459.05 MLD), ASP after BTT/ ASP after TP - 4 (165 MLD), MBBR/FAB-03 STPs (13.5 MLD), WSP - 4 (9.2 MLD), UASB - 7 (322 MLD), A2O - 1 (10 MLD), Constructed wetland-01 STPs (0.08 MLD) and FSTP -01 STP (0.04 MLD)
  - f. Environmental Lab-27 STPs
  - g. Online continuous Effluent Monitoring System (OCEMS) is installed at 18 STPs
8. Panka STP 30 MLD, Kanpur construction work is 90-100% completed-STP not commissioned
  9. Industrial waste mixing in inlet sewage (Jajmau, Sajari, Bingawan STPs Kanpur)
  10. Sludge is reported hazardous at Jajmau STPs, Kanpur
  11. 130 MLD Jajmau, Kanpur reported Chromium in inlet and outlet of STP
  12. Provision for reuse of 40 MLD treated sewage after tertiary treatment in under construction Panki Thermal Power station.
  13. Out of 12 STPs monitored in 04 towns (Ghaziabad, Loni, Muzaffarnagar and Saharanpur) of Hindon basin, only 02 STPs were found complying to prescribed norms. Two STPs in Ghaziabad namely Bapudham STP and Govindpuram STP were found operating severely below their designed capacity.
  14. In Weekly Monitoring of Drains in Kanpur - Unnao Region, following observations were made:
    - a. 28 drains were monitored, out of which, 19 were discharging in river Ganga (Kanpur-17, Unnao-02) and 09 in river Pandu (Kanpur)
    - b. Industrial discharge was recorded in 07 drains which shown Flow as 1 -106.3 MLD, Colour as 200-2500 Hazen, BOD as 562mg/L to 1480 mg/L, COD as 2144 mg/L to 2798mg/L and Total Cr as 1.94-30.4mg/L.
    - c. Industrial discharge reaching to STPs through tapped drains (Budhiya Ghat drain & Sheela Bazar drain )
  15. In Ghaziabad district, monitoring of Banthala drain shown pH <2-2.5 (acidic) and high trace metal concentration. It ultimately discharges into River Yamuna through Sahibabad drain. According to UPPCB, Banthala drain is a domestic Drain and there is no authorized unit discharging in this drain. However, monitoring Team reported 4 unauthorized units carrying out metal processing treatment by using acids. Also, animal waste dumping and solid waste deposition was observed along drain.
  16. In Meerut and Ghaziabad district, 5 drains carrying wastewater from industries and discharging in River Hindon were monitored. They show high BOD as 158-460mg/L and COD as 639-2018 mg/L.
  17. CPCB carried out monitoring of River Kali-west and river Dhamola which are tributaries of River Hindon. In Muzaffarnagar district, 07 drains were monitored which were discharging into River Kali-West. High values of BOD as 202 to 2230 mg/L, COD as 520 to 3444mg/L and TDS as 7884 mg/L was recorded indicating industrial pollution. Also, Solid waste deposition in Laddawala, Shamli road, Mansoorpur drain and cattle waste in Pur Baliyan Village drain, pulp in Dhandera drain was observed along drains.

18. Also, Sheela drain discharging into river Kali-West shown high BOD-365mg/L, COD-702mg/L and Kamdhenu industrial drain located in Saharanpur discharging into river Dhamola recorded BOD as 204 mg/L and COD as 545 mg/L.
19. The issues observed in monitoring have been communicated to state boards through directions, letters and DO letters. However, no action taken report has been received yet from UKPCB, UPPCB and WBPCB.

#### Bihar

1. Total Ganga front town-18, Estimated sewage generation -480.0 MLD (2017-18 estimate).
2. Towns having STPs- 02, Sewage generation-approx. 232.5 MLD, Treatment Capacity-283.5 MLD, Utilized Capacity-62.8 MLD
3. Towns not having treatment facility - 16, Sewage generation - 247.5 MLD
4. Total no of commissioned STPs monitored in Ganga front towns - 07
  - a. Operational STPs- 4 (Complying - 01; Non-Complying - 03) (Hon'ble NGT norms) (Complying - 04; Non-Complying - 00) (MoEF norms)
  - b. Non-Operational STPs - 03 (83.5 MLD)
5. Two long time defunct STPs i.e. 35 MLD Beur Old STP, Patna and 45 MLD Saidpur STP, Patna may be delisted.
6. Under construction STPs: No. of Towns- 10 No. - 12 STPs (266.5 MLD).
7. Observations *w.r.t.* Hon'ble NGT norms dated 30.4.2019:
  - a. Under-capacity STPs: No of STPs- 04 (200 MLD), Complying-1 and Non-complying-3
  - b. Overcapacity STPs: No of STPs- 00 STPs
  - c. Weak sewage characteristics (Inlet BOD < 40 mg/l): 4 STPs (200 MLD)- Complying-1 and Non-complying-3
  - d. BOD Removal Efficiency: 50-70%-01 and STPs, 70-90%-03 STPs
  - e. Technology: SBR- 5 STPs (203.5 MLD) and ASP- 02 STPs (80 MLD)
  - f. Environmental Lab- 05 STPs
  - g. Online continuous Effluent Monitoring System (OCEMS) is installed at one STP

#### Jharkhand

1. Total Ganga front town-02, Estimated sewage generation -12.0MLD (2017-18 estimate).
2. Towns having STPs - 02, Sewage generation - 12 MLD, Treatment Capacity - 15.5 MLD, Utilized capacity - 7.2 MLD
3. Towns not having STPs - 00
4. Total no of commissioned STPs monitored in Ganga front towns - 03
  - a. Operational STPs- 3 (Complying - 01; Non-Complying - 02)(Hon'ble NGT norms)
  - b. (Complying - 03; Non-Complying - 00) (MoEF norms)
5. All 03 STPs are under-utilized i.e. approximately only 46.4% utilization
  - 7 MLD Sahibganj- Designed based on 2035 population projection.
  - 5 MLD Sahibganj- Designed based on 2029 population projection.
  - 3.5 MLD Rajmahal STP.
6. Observations *w.r.t.* Hon'ble NGT norms dated 30.4.2019:
  - a. Under-capacity STPs: No of STPs- 3 (15.5 MLD), Complying-1 and Non-complying-2
  - b. Overcapacity STPs: No of STPs- 0
  - c. Weak sewage characteristics (Inlet BOD < 40 mg/l): 1 STPs (5 MLD), Complying-0 and Non-complying-1

- d. BOD Removal Efficiency: 50-70%-01 STPs, 70-90%-01STPs and >90%- 01 STP  
 e. Technology: SBR- 03 STPs (15.5 MLD),  
 f. Environmental Lab- 03STPs  
 g. Online continuous Effluent Monitoring System (OCEMS) is installed at 01 STP- Rajmahal.

#### West Bengal

1. Total Ganga front town - 45, Estimated sewage generation – 1571.58MLD (2017-18 estimate).
2. Towns having STPs- 28, Sewage generation-approx. MLD, Treatment Capacity- 676.0MLD, Utilized Capacity-283.0 MLD
3. Towns not having treatment facility – 17, Sewage generation – 355.83 MLD
4. Total no of commissioned STPs monitored in Ganga front towns – 41
  - a. Operational --28 (Complying – 03; Non-Complying -- 25) (Hon'ble NGT norms)
  - b. (Complying – 10; Non-Complying – 18) (MoEF norms)
  - c. Non-Operational – 13 (253.1 MLD) out of which 7 are under rejuvenation
5. Most of the non-operational STPs are defunct since a long time
6. Immediate steps required for stopping the discharge of untreated sewage and alternative treatment arrangements for defunct and under construction/under-rejuvenation STPs
7. Under construction STPs: No. of Towns-5 No. – 05 STPs
8. Disinfection system installed at 15 STPs - 10 STPs complying and 05 STPs non-complying *w.r.t.* to discharge norm for Faecal coliform (230 MPN/ 100ml).
9. Observations *w.r.t.* Hon'ble NGT norms dated 30.4.2019:
  - a. Under-capacity STPs: No of STPs- 15 (226.4 MLD), Complying-2 and Non-complying-13
  - b. Overcapacity STPs: No of STPs- 2 (21 MLD), Complying-0 and Non-complying-02
  - c. Weak sewage characteristics (Inlet BOD < 40 mg/l): 17 STPs (257.4 MLD)- Complying-1 and Non-complying- 16
  - d. BOD Removal Efficiency: <50%-09 STPs, 50-70%-07 STPs, 70-90%-08 STPs and >90%- 03 STP
  - e. Technology: SBR- 5 STPs (57.7 MLD), ASP- 08 STPs (271.56 MLD), WSP – 22 (197.61 MLD), FBAS –2 (41 MLD) and TF – 4 (108.1)
  - f. Environmental Lab- 16 STPs
  - g. Online continuous Effluent Monitoring System (OCEMS) is not installed at any STP

Annexure III

## Sewage Management in Ganga Front Towns



24<sup>th</sup> March 2023  
4:00 PM

Water Quality Management Division-II  
Central Pollution Control Board, Delhi  
(Inspection carried out upto July-September 2022)

### Content

- ✓ Status of Sewage Treatment Plants (STPs)
  - Status of STPs in Ganga front towns
  - Key issues - State wise
  - Performance assessment
  - Performance of disinfection systems
  - Common issues & remedial measures
- ✓ Drains carrying high pollution load

### Status of Monitored STPs July-September 2022

State	Approx. Sewage Generation in Ganga front towns (MLD) (2017-18)	Towns covered/ Total towns	Total STPs monitored	Installed capacity of monitored STP (MLD)	Operational	Compliance as per NGT order dated 30.04.2019		Compliance as per MoEF&CC notification dated 13.10.2017		Operational Capacity (MLD)	Utilized Capacity (MLD)	Non-operational	Non-operation of Capacity (MLD)
						Complying	Non-complying	Complying	Non-complying				
						(D)	(E)	(G)	(H)				
(A)	(of A)	(B)	(B-D+E)	(D)	(E)	(G)	(H)	(of B)	(of B)	(C)	(of C)		
Uttarakhand*	239.8	18/19	53	341.2	51	6	45	8	43	341.1	228.6	2	0.1
Uttar Pradesh	1255.2	14/28	35	1197.93	32	4	28	8	24	1187.9	1070.89	3	10.03
Bihar	480.0	2/18	7	283.5	4	1	3	4	0	200.0	62.8	3	83.5
Jharkhand	12.0	2/2	3	15.5	3	1	2	3	0	15.5	7.2	0	0.0
West Bengal	1571.5	28/44	41	676.0	28	3	25	10	18	422.9	283.0	13	259.1
<b>TOTAL</b>	<b>3558.5</b>	<b>64/111</b>	<b>139</b>	<b>2514.1</b>	<b>118</b>	<b>15</b>	<b>103</b>	<b>33</b>	<b>85</b>	<b>2167.4</b>	<b>1652.5</b>	<b>21</b>	<b>346.7</b>

Compliance Status based on MoEF & CC notification dated 13.10.2017 & vide Hon'ble NGT order dated 30.04.2019 [Compliance based on NGT order dt 30.04.2019 in the water of OA no. 1869/2018 pH - 5.3-9.0, BOD < 10mg/l, TSS < 20mg/l, COD < 50mg/l FC < 250 MPN/100 ml, TN < 10 mg/l and TP < 1.0 mg/l (TP compliance for discharge into ponds and lakes)]

\* Uttarakhand STPs data pertain to April-June, 2022, only 8 STPs were monitored during July-September 2022

### Key Findings

- Performance efficiency (BOD removal) - < 50% - 21; < 50-70% - 19; 70-90% - 36; > 90% - 38
- Over capacity operation - 17 STPs (Designed 519MLD / Utilized 673MLD)
- Under capacity operation - 64 STPs (Designed 1242.95 MLD / Utilized 607.38 MLD)
- Non availability of disinfection system - 37 STPs
- Under construction/under trial STPs - 34 (616 MLD)
- Weak Sewage characteristics at inlet (BOD < 40mg/l) - 40 STPs
- Non operational STPs - 21 (capacity - 346.7 MLD)
- Towns not having STPs - 47

### Actions Taken

- Review meeting held on 26.03.2022 - Reminder issued for ATR through email dated 26.05.2022, reply from JUICCO received- 25.7.2022
- Monitoring status of Jan-March, 22 sent to state governments - Reply received from UPJN (Rural) and JUICCO (24.06.2022, 06.07.2022 and 18.07.2022)
- Monitoring status of April-June, 22 sent to state governments - Reply received from UKPCB, UKPJN and JUICCO (18.11.2022)
- Compliance status of Jan-March, 22 communicated to Chief Secretaries of 5 Ganga states (10.08.2022)
- Compliance status of July-September, 22 communicated to state agencies vide DO letter (10.03.2023)

**Jharkhand**

- ✓ Estimated Sewage generation – 12 MLD from 02 towns
- ✓ Commissioned STPs – 03 (02 towns) capacity 15.5 MLD
  - 2 STP – Sahibganj, 1 STP - Rajmahal (capacity – 15.5 MLD)
- ✓ Operational – 03, capacity- 15.5 MLD
  - Utilized -7.2 MLD (46.4%)
- ✓ Compliance Status
  - NGT norms: Complying – 1 and Non-Complying – 2
  - MoEF&CC norms: Complying – 3 and Non-Complying – 0
- ✓ OCEMS installed at 01 STP – 5 MLD STP Talbanna Sahibganj
- ✓ Under utilized 3 STPs – Installed-15.5 MLD, utilized -7.17 MLD
  - 7 MLD Channan STP and 5 MLD Talbanna STP, Sahibganj
  - 3.5 MLD Rajmahal STP

**Performance assessment of STPs of Jharkhand**

S.No.	Technology (No.)	Range of BOD removal efficiency (%age)				Overall complying		Overall non-complying		Non-complying Parameters either BOD,COD,TSS/FC		Non-operational
		<50	50-70	70-90	>90	Hon'ble NGT norms	MoEF&CC norms	Hon'ble NGT norms	MoEF&CC norms	Hon'ble NGT norms	MoEF&CC norms	
1	SBR (3)	-	1(1)	1	1	1	3	2	0	0/1	0/0	0
Total	3	-	1	1	1	1	3	2	0	0/1	-	0

Weak sewage:1

- Weak sewage (BOD>40mg/l) received at all the 01 operational STP
- Numerals given in brackets indicate number of STPs receiving weak sewage
- Green colour indicates: all STPs are complying w.r.t. Hon'ble NGT norms
- Red colour indicates: atleast one STP is non-complying w.r.t. Hon'ble NGT norms



Compliance Status of STPs for BOD and FC							
State	Complying w.r.t. BOD (<10mg/L)	Non-complying w.r.t. BOD Range (10-20 mg/L)	Non-complying w.r.t. BOD Range (20-30 mg/L)	Non-complying w.r.t. BOD Range (> 30 mg/L)	Complying w.r.t. FC (<230MPN per 100ml)	Non-complying w.r.t. FC (231 - 1000MPN per 100ml)	Non-complying w.r.t. FC (>1000MPN per 100ml)
Uttarakhand	31	10	02	07	07	01	43
Uttar Pradesh	12	11	03	05	08	01	23
Bihar	04	05	00	00	04	00	00
Jharkhand	03	00	00	00	02	01	00
West Bengal	15	00	05	01	08	00	18
Total	66	26	10	13	29	03	84

Status of installation of Online Continuous Effluent Monitoring System (OCEMS)
<ul style="list-style-type: none"> <li>CPCB issued direction dated 10.08.2020 to 148 STP operators (commissioned and under construction) regarding installation of OCEMS for flow, pH, BOD, COD, TSS, Ammonical Nitrogen and Nitrate Nitrogen</li> </ul> <p><b>Uttarakhand</b></p> <ul style="list-style-type: none"> <li>✓ OCEMS installed at only 18 STPs (13 STPs connected with CPCB/TPDS server)</li> </ul> <p><b>Uttar Pradesh</b></p> <ul style="list-style-type: none"> <li>✓ OCEMS installed at only 18 STPs (05 connected with CPCB/TPDS server)</li> </ul> <p><b>Bihar &amp; Jharkhand</b></p> <ul style="list-style-type: none"> <li>✓ 1 OCEMS installed in each state (no connectivity)</li> </ul> <p><b>West Bengal</b></p> <ul style="list-style-type: none"> <li>✓ No OCEMS installed in any STP</li> </ul>

← Uttar Pradesh

← Uttarakhand

Status of disinfection system									
States	Total Monitored STPs	Disinfection system available	Chlorination		Ozonation		UV treatment		Non Compliance for FC (>230MPN/100 ml)
			Number	Complying for FC	Number	Complying for FC	Number	Complying for FC	
Uttarakhand	53	51	32	7	17	0	2	0	44
Uttar Pradesh	35	28	26	7	-	-	2	1	24
Bihar	7	5	4	4	-	-	1	-	0
Jharkhand	3	3	3	2	-	-	-	-	1
West Bengal	41	15	15	10	-	-	-	-	18
<b>Total</b>	<b>139</b>	<b>102</b>	<b>80</b>	<b>30</b>	<b>17</b>	<b>0</b>	<b>5</b>	<b>1</b>	<b>87*</b>

\* Compliance as per Hon'ble NGT norms  
\* Out of 103 non-complying STPs

Disinfection system Compliance and Residual Chlorine					
S.No.	State	No. of STP RC Measured	No. of STP RC Detected	Complying (<230 MPN/100ml)	Non-complying (>230 MPN/ml)
1	Uttarakhand	25	23	4	19
2	Uttar Pradesh	13	12	4	8
3	Bihar	3	3	3	0
4	Jharkhand	3	3	2	1
5	West Bengal	13	11	3	8
	<b>Total</b>	<b>57</b>	<b>52</b>	<b>16</b>	<b>36</b>

Action Taken Report conti...		
S.No.	CPCB letters/Direction	Replies received
3)	Status of sewage treatment plants installed in Ganga front towns of Five Ganga States during April-June,2022 vid letter dated 18/11/2022.	Project Director (Technical), JUICD vide letter dated 15.12.2022 submitted that STPs found Non-complying to Total Nitrogen (T.N.) are designed as per MoEF guidelines. Also, T.N. is well within the prescribed limits as per OCEMS data.
4)	Status of sewage treatment plants installed in Ganga front towns to Chief Secretaries of five Ganga states during July-Sep,2022 vide DO letter dated 10/3/2023	UKPJM forwarded the status submitted by CPCB to SPMG, UK vide letter dated 15.3.2023: <ul style="list-style-type: none"> <li>• Status of non-operational STP-0.75 KLD, Anup Negi School, Rudraprayag: Rehabilitation Proposal has been forwarded to NMCG.</li> <li>• UKPCB and NABL lab carries out regular analysis of influent and effluent of STP.</li> <li>• UKPJM levies penalty to non-complying STPs</li> <li>• OCEMS is installed at 8 STPs and they are complying.</li> <li>• CPCB carries out grab sampling and during transit from UK to lab in CPCB, the quality of sample may deteriorate.</li> </ul>
5)	Letter to MoEF&CC dated 25.11.2022 regarding Effluent Discharge standards/norms form from the STPs as notified by the MoEF&CC viz-a-viz the directions/order dated 30.4.2019 passed by Hon'ble NGT and status of thereof.	

STPs receiving weak strength sewage (BOD <40mg/L)							
State	Inlet BOD ≤ 10 mg/l	Inlet BOD 11-20 mg/l	Inlet BOD 21-40mg/l	Total STPs in state with weak sewage	Complying Treated sewage w.r.t BOD (<10mg/l)	Overall compliance for BOD	
						Complying Treated sewage w.r.t BOD (<10mg/l)	Non-complying Treated sewage w.r.t BOD (>10mg/l)
Uttarakhand	07	03	04	14	12	31	19
Uttar Pradesh	01	-	03	04	1	12	19
Bihar	01	02	01	04	04	04	00
Jharkhand	-	01	-	01	01	03	00
West Bengal	5	06	06	17	12	16	11
Total	14	12	14	40	30	66	49
Compliance as per Hon'ble NGT norms							

List of 97 Towns, along Main Stem of River Ganga		
<b>UTTARAKHAND</b>	<b>UTTAR PRADESH</b>	<b>BIHAR</b>
1. Gangotri	1. Bijnore - Bijnore	1. Patna
2. Badrinath	2. Hastinapur - Meerut	2. Bhagalpur
3. Uttarkashi (Budkot)	3. GarhMukteshwar - Hapur	3. Munger
4. Joshimath	4. Anoopshahar - Bulandshahar	4. Chhapra
5. Chamoli-Gopeshwar	5. Babrala - Badaun	5. Danapur
6. Nandprayag	6. Narora - Bulandshahar	6. Hajipur
7. Karanprayag	7. Farrukhabad - Farrukhabad	7. Buxar
8. Gauchar	8. Kannauj - Kannauj	8. Jamalpur
9. Rudraprayag	9. Bithoor - Kanpur	9. Begusaral
10. Srinagar	10. Gangaghat/Shuklaganj - Unnao	10. Barh
11. Kirtinagar	11. Kanpur - Kanpur	11. Mokameh
12. Devprayag	12. Prayagraj (Allahabad)	12. Sultanganj
13. Tapovan	13. Jhansi	13. Fatuha
14. Muni-ki-Reti	14. Mirzapur	14. Bakhtiyarpur
15. Rishikesh	15. Chunar	15. Barahiya
16. Haridwar	16. Ram Nagar	16. Sonapur
17. Dehradun	17. Varanasi	17. Kahelgaon
18. New Tehri	18. Mughalsarai	18. Barauni
	19. Saidpur	
	20. Ghazipur	
	21. Ballia	

List of 97 Towns, along Main Stem of River Ganga			
<b>JHARKHAND</b>	<b>WEST BENGAL</b>		
1. Sahebganj	1. Dhullan	16. Hooghly Chinsurah	31. UttarparaKotrung
2. Rajmahal	2. Jangipur	17. Chandannagore MC	32. Bally
	3. Jhaganj-Azimganj	18. Bhatpara	33. Baranagar
	4. Murshidabad	19. Bhadreswar	34. Howrah MC
	5. Berhampore	20. Garulia	35. Kolkata MC
	6. Katwa	21. Champdany	36. Uluberia
	7. Nabadwip	22. Baldiyabati	37. Maheshtala
	8. Gayeshpur	23. Barrackpore	38. Budge Budge
	9. Santipur	24. Serampore	39. Diamond Harbour
	10. Chakdah	25. Titagarh	40. Haldia
	11. Kalyani	26. Rishra	
	12. Bansberia	27. Korinagar	
	13. Kanchrapara	28. Khardah	
	14. Halisahar	29. Panihati	
	15. Nalhati	30. Kamarhati	

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### List of Towns and STPs

Town	Name of STP	Capacity (MLD)	Town	Name of STP	Capacity (MLD)	Town	Name of STP	Capacity (MLD)
Changanassery	Changanassery	1	Kottayam	Kottayam	0.02	Malappuram	24 MLD STP, Kottayam	24
Kollam	St. Peter's 1.0 MLD STP	1	Kottayam	Kottayam	0.02	Malappuram	Andhra Pradesh STP	3
	Swaminathan 2.0 MLD STP	2					South STP	6
	Devi 3.0 MLD STP	3					North STP	1.25
	Govt. 4.0 MLD STP	4					South STP	4
	St. Peter's 5.0 MLD STP	5					North STP	1.5
	Govt. 6.0 MLD STP	6					South STP	0.81
	St. Peter's 7.0 MLD STP	7					North STP	1.24
	Govt. 8.0 MLD STP	8					South STP	1
	St. Peter's 9.0 MLD STP	9					North STP	0.7
	Govt. 10.0 MLD STP	10					South STP	1.5
	St. Peter's 11.0 MLD STP	11					North STP	1.5
	Govt. 12.0 MLD STP	12					South STP	1.5
	St. Peter's 13.0 MLD STP	13					North STP	1.5
	Govt. 14.0 MLD STP	14					South STP	1.5
	St. Peter's 15.0 MLD STP	15					North STP	1.5
	Govt. 16.0 MLD STP	16					South STP	1.5
	St. Peter's 17.0 MLD STP	17					North STP	1.5
	Govt. 18.0 MLD STP	18					South STP	1.5
	St. Peter's 19.0 MLD STP	19					North STP	1.5
	Govt. 20.0 MLD STP	20					South STP	1.5

### List of Towns and STPs

Town	Name of STP	Capacity (MLD)	Town	Name of STP	Capacity (MLD)	Town	Name of STP	Capacity (MLD)
Changanassery	Changanassery	1	Kottayam	Kottayam	0.02	Malappuram	24 MLD STP, Kottayam	24
Kollam	St. Peter's 1.0 MLD STP	1	Kottayam	Kottayam	0.02	Malappuram	Andhra Pradesh STP	3
	Swaminathan 2.0 MLD STP	2					South STP	6
	Devi 3.0 MLD STP	3					North STP	1.25
	Govt. 4.0 MLD STP	4					South STP	4
	St. Peter's 5.0 MLD STP	5					North STP	1.5
	Govt. 6.0 MLD STP	6					South STP	0.81
	St. Peter's 7.0 MLD STP	7					North STP	1.24
	Govt. 8.0 MLD STP	8					South STP	1
	St. Peter's 9.0 MLD STP	9					North STP	0.7
	Govt. 10.0 MLD STP	10					South STP	1.5
	St. Peter's 11.0 MLD STP	11					North STP	1.5
	Govt. 12.0 MLD STP	12					South STP	1.5
	St. Peter's 13.0 MLD STP	13					North STP	1.5
	Govt. 14.0 MLD STP	14					South STP	1.5
	St. Peter's 15.0 MLD STP	15					North STP	1.5
	Govt. 16.0 MLD STP	16					South STP	1.5
	St. Peter's 17.0 MLD STP	17					North STP	1.5
	Govt. 18.0 MLD STP	18					South STP	1.5
	St. Peter's 19.0 MLD STP	19					North STP	1.5
	Govt. 20.0 MLD STP	20					South STP	1.5

## List of Complying STPs (w.r.t. MoEF&amp;CC norms dtd 13.10.2017) – Jharkhand

S. No.	Name of STPs/CETPs	Ganga Front Town	State	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Compliance w.r.t. MoEF norms dtd 13.10.2017
1	Rajmahal (2.5 MLD)	Rajmahal	Jharkhand	SBR	3.5	24.08.2022	Complying
2	Talabanda	Sahelgaon	Jharkhand	SBR	5	24.08.2022	Complying
3	Chaman, Kibotar Khaji	Sahelgaon	Jharkhand	SBR	7	24.08.2022	Complying



## List of Complying STPs (w.r.t. MoEF&amp;CC norms dtd 13.10.2017) – West Bengal

S. No.	Name of STPs/CETPs	Ganga Front Town	State	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Compliance w.r.t. MoEF norms dtd 13.10.2017
1	Titagarh (OP)	Titagarh	West Bengal	OP	4.5	10.05.2022	No flow at outlet, Compliance
2	Gayerhat	Kanchrapara	West Bengal	SBR	8.33	16.08.2022	complying
3	Nalhati STP	Nalhati	West Bengal	ASP	11.56	22.08.2022	Complying
4	Jaggadai – Bhatpara	Bhatpara	West Bengal	FBRAS	30	16.08.2022	Complying
5	Barackpore STP ( 6 MLD ), Lal Bagan	Barackpore	West Bengal	SBR	6.1	30.08.2022	Complying
6	Barackpore STP ( 18 MLD ), Anandapur	Anandapur	West Bengal	SBR	18	30.08.2022	complying
7	Shyamnagar STP, Banerjee Para	Kolkata	West Bengal	FBRAS	10	06.09.2022	Complying
8	Budge Budge STP, 9.33MLD	Budge-Budge	West Bengal	SBR	9.3	16.08.2022	Complying
9	Nabedwip (9.3 MLD) ASP	Nabedwip	West Bengal	ASP	9.5	13.09.2022	Complying
10	Kalyani Block-92,93	Kalyani	West Bengal	TP	11	29.08.2022	Complying



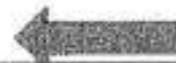
## List of Complying STPs (w.r.t. Hon'ble NGT norms dtd 30.4.2019)-Bihar

S. No.	Name of STPs/CETPs	Ganga Front Town	State	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Compliance Status w.r.t Hon'ble NGT norms dated 30.4.2019
1	Saidpur (50 MLD) STP	Patna	Bihar	SBR	60	12.08.2022	Complying



## List of Complying STPs (w.r.t. Hon'ble NGT norms dtd 30.4.2019)-Jharkhand

S. No.	Name of STPs/CETPs	Ganga Front Town	State	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Compliance Status w.r.t Hon'ble NGT norms dated 30.4.2019
1	Channin, Kabutar Khoji	Sahibganj	Jharkhand	SBR	7	14.08.2022	Complying



**List of Non-complying STPs (w.r.t. Hon'ble NGT norms dtd 30.4.2019) - Jharkhand**

S. No.	Name of STPs/CSTPs	Ganga Front Town	State	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Non-Complying parameter
1	Sajpal(3.5 MLD) Muzza Himganga Dham Rajmahal/Sahibganj	Sajpal	Jharkhand	SRB	3.5	24.08.2022	TN, FC
2	Talwara	Sahibganj	Jharkhand	SRB	5	24.08.2022	T, H.



**List of Non-complying STPs (w.r.t. Hon'ble NGT norms dtd 30.4.2019) - West Bengal**

S. No.	Name of STPs/CSTPs	Ganga front Town	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring	Non-Complying parameter
1	Tinagarh (ASP)	Tinagarh	ASP	4.5	18.05.2022	BOD, COD, TSS, TN, and FC
2	Bardhaman (AMLD)	Bardhaman	WSP	14	05.08.2022	pH, TSS, COD, BOD and FC
3	Bardhaman STP	Bardhaman	WSP	0.9	08.08.2022	BOD & FC
4	Garia STP	Garia	WSP	4.1	08.08.2022	COD, TSS, FC
5	Bhadraswar STP	Bhadraswar	OF	7.6	08.08.2022	pH, BOD, COD, TSS & FC
6	Raidyatal STP	Raidyatal	AL	6	08.08.2022	FC
7	Parhat STP	Parhat	WSP	12	05.09.2022	FC
8	Haldia/16 MLD	Haldia	SRB	16	29.08.2022	FC
9	Connagar (Rishra)	Connagar	WSP	22	08.08.2022	BOD, COD, TSS, FC
10	Haldia STP	Haldia	ASP	11.50	21.08.2022	BOD, COD, TSS, TN,
11	Chandernagar STP (OP)	Chandernagar	WSP	4.54	10.08.2022	FC
12	Chandernagar STP (TF)	Chandernagar	TF	28.9	10.08.2022	FC
13	Jagdish - Bhatpara	Bhatpara	FBAS	31	18.08.2022	COD
14	Jagdish, Bhatpara	Bhatpara	ASP	9.5	16.08.2022	BOD, COD/TSS and FC
15	Kalinara, Madral,	Bhatpara	WSP	10	14.08.2022	TSS, and FC
16	Barrackpore STP (18 MLD), Anandapur	Anandapur	SRB	18	28.08.2022	COD
17	Garden Reach STP	Kolkata	ASP	57.5	21.08.2022	TN, TSS, FC
18	Coolpong, Chitras, Bangur	Kolkata	ASP	52	05.09.2022	FC
19	South Suburban /Teerapukur, Haridaspur	South Suburban	AL	45	22.08.2022	COD, TSS, FC
20	Shyamnagar STP	Kolkata	FBAS	30	04.09.2022	BOD
21	Haldia	Kolkata	AVCT	18	05.09.2022	BOD, COD, TSS, and FC
22	Budge Budge STP (3.25 MLD)	Budge Budge	SRB	9.8	16.08.2022	TSS
23	Nabedwip (4.5 MLD) ASP	Nabedwip	ASP	9.5	15.08.2022	COD, TSS, TN,
24	Kalyani Block-82, 83	Kalyani	TF	11	29.08.2022	BOD, TSS, TN, and COD
25	Kalyani Town area	Kalyani	WSP	10	28.08.2022	BOD, COD, TSS, TN, & FC



## Non - Commissioned STPs in Ganga front towns

Total 34 STPs

- Uttarakhand-2
- Uttar Pradesh-15
- Bihar-12
- West Bengal-5

### List of Under-construction STPs

S. No.	Name of STPs/CETPs	Ganga Front Town	State	Treatment Technology	Designed Capacity (MLD)	Date of Monitoring
1	Kaulagarh STP	Dehradun	Uttarakhand	SBR	3	02.08.2022
2	Marwari, Jodimath,	Jodimath	Uttarakhand	-	2.7	30.03.2022
3	32 KLD FSTR, Near Rhainghat Temple	Farrukhabad	U.P.	FSTR	0.32	16.08.2022
4	30 MLD STP, Near Rhainghat Temple	Farrukhabad	U.P.	SBR	30	16.08.2022
5	17.7 MLD STP, Fatehgarh	Farrukhabad	U.P.	OP	17.7	16.08.2022
6	Ghatapur-21 MLD STP, Jansona Deva-Maa-Road	Ghatapur	U.P.	SBR	21	31.08.2022
7	Balla-19.6 MLD STP,	Balla	U.P.	SBR	19.6	07.06.2022
8	30 MLD STP at Parika	Kanpur	U.P.	SBR	30	30.08.2022
9	Dakari-15 MLD, STP	Unnao	U.P.	SBR	15	31.08.2022
10	Shullaganj-05 MLD STP, Unnao	Unnao	U.P.	SBR	5	02.08.2022
11	16 MLD STP, Hwari	Prayagraj	U.P.	PCR	16	29.09.2022
12	42 MLD STP, Kaini 2	Prayagraj	U.P.	PCR	42	28.09.2022
13	14 MLD STP at Phaphamau	Prayagraj	U.P.	PCR	14	29.09.2022
14	7 MLD, STP, Vindhachal,	Mirzapur	U.P.	SBR	7	28.09.2022
15	8.5 MLD, STP, Vasantapur Drain	Mirzapur	U.P.	SBR	8.5	29.09.2022
16	8.5 MLD, New STP, Patka Pokhna	Mirzapur	U.P.	SBR	8.5	28.09.2022
17	15 MLD STP, Ramjagar	Kanpur	U.P.	SBR	15	02.08.2022

32843

Govt. of Jharkhand

**Urban Development & Housing Department**

From,

**Vinay Kumar Choubey (IAS)**  
Secretary, UD&HD,  
4th Floor, Project Building, Dhurwa, Ranchi-834004

To,

**Shri A.K. Vidyarthi,**  
Additional Director & I/c WQM - II,  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
New Delhi-110032

Ranchi/Date: 22/05/2020

**Sub:** Regarding Environmental Compensation for Drains in compliance of Hon'ble NGT Order dated 12.12.2019 in the matter OA No. 200/2014 of M.C. Mehta Vs Union of India & Ors.

**Ref:** CPCB letter no. 190153/NGT/WQM-II/CPCB/2019-20 dated 17.03.2020,  
UD&HD letter no. 559 dated 15.02.2020

Sir,

With reference to the above subject and letter under reference, it is to bring to your kind attention that all the directions issued by Hon'ble NGT in the matter OA No. 200/2014 of M.C. Mehta Vs Union of India & Ors. order dated 07.08.2019 (uploaded on 22.08.2019) and order dated 12.12.2019 (uploaded on 18.12.2019) has been complied with by the Jharkhand State on proactive basis.

It is for your kind submission that, the 4 nos. of drains i.e. Mahajantoli, Neel Kothi, Kasim Bazar and Ferry Ghat, which are considered as untapped at Rajmahal are actually the monsoon drains in which during non-monsoon season only minimal flow can be seen and hence may be considered under Dry/Stagnant drains category.

Whereas, the information required by the CPCB vide letter dated 17.03.2020, regarding interim measures adopted, work order issued, analysis report of the drain, date of start of interim measure, flow of drains and the flow considered for interim measures are hereby enclosed with this letter for your kind consideration and records.

It is also for your kind information that, as a long-term solution to stop the discharge of untreated sewage into the River Ganga, the work of Rajmahal Municipal Sewage Scheme under which a 3.5 MLD capacity of Sewage Treatment Plant and sewerage network at Rajmahal town is under progress and till date around 65% physical progress has been achieved.

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Therefore, considering our proactive approach in compliance of all the directions issued by Hon'ble NGT Court well within the timeline, it is requested to kindly reconsider the Environmental Compensation calculated for the State of Jharkhand and waive off the same.

**Enclosure: A/A**

Yours faithfully,

  
19/12/2020

**(Vinay Kumar Choubey)**  
Secretary

**Details regarding interim measure adopted at Mahajantoli, Neel Kothi, Kasim Bazar and Ferry Ghat drains at Rajmahal.**

<b>Sr. No.</b>	<b>Information required by CPCB</b>	<b>Action taken by UD&amp;HD</b>
1	Details of the interim remediation measure taken at Mahajantoli, Neel Kothi, Kasim Bazar and ferry Ghat drains	<p>In compliance of Hon'ble NGT court directions dated 07.08.2019, for the 4 separate in-situ interim remediation measure at Mahajantoli, Neel Kothi, Kasim Bazar and Ferry Ghat drains at Rajmahal have been made under which following treatment mechanism is adopted:</p> <ol style="list-style-type: none"> <li>1. Screening Arrangement: Screening arrangements have been installed at the entry point of the sedimentation tank to stop the flow of floating solid into the sedimentation tank and ultimately into the river.</li> <li>2. Sedimentation tank: Brick walled Sedimentation tank have been constructed at drains and the sewage through drains after passing through screens enters into the sedimentation tank, where sewage gets detained for the time of minimum 8 hours, and dosing of lime/alum is done at the sedimentation tank for flocculation.</li> <li>3. Treatment tank: After the detention period the sewage from sedimentation tank flow to the treatment tank through gravity where chlorination is being done through bleaching powder.</li> </ol> <p>After chlorination, the treated flow gets ultimately discharged into the river.</p>
2	Work Order issued	<ul style="list-style-type: none"> <li>• The work order for Rajmahal Municipal Sewerage System scheme has been issued to M/s Annu Infra Construct India Pvt. Ltd. on dated 02.07.2018, under which provision of construction of 3.5 MLD capacity of Sewage Treatment Plant of SBR Technology, laying of underground sewerage network of 34.21 km and Nallah restoration work and channelization of drains to the STPs have been already made.</li> <li>• Under the current scope of the existing Executing Agency, the construction of interim measure has been done by the Agency under the supervision of JUIDCO.</li> </ul>

		<ul style="list-style-type: none"> <li>JUIDCO is currently maintaining the interim remediation measure with the support of Rajmahal Nagar Panchayat.</li> <li>The work order is enclosed at Annexure-1.</li> </ul>
3	Analysis report of the drain before and after interim measure	The analysis report of the Mahajan toli drain, from the common point of Neel Kothi & ferry ghat drain before it get separated into two drains and Kasim Bazar drain is enclosed at Annexure – 2.
4	Date of start of interim measure	The construction of interim measure at drains under the current scope of work of the executing agency appointed for Rajmahal Sewerage scheme had started at the mid of September 2019 and the same have been completed by the end of October 2019.

Flow of the drains and the flow of the drains considered for interim measures

Sr. No.	Name of Drain	Approx. flow of drains	Approx. flow considered for interim measure
1	Mahajantoli drain	0.78 MLD	0.80 MLD
2	Neel Kothi drain	0.59 MLD	0.60 MLD
3	Kasim Bazar drain	0.55 MLD	0.60 MLD
4	Ferry Ghat Drain	0.71 MLD	0.70 MLD

**JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED**

(Govt. of Jharkhand Undertaking)  
3<sup>rd</sup> floor, Pragati Sadan, Kutchery Road, Ranchi-834001, Jharkhand.  
e-mail id-[juidco@juidco.com](mailto:juidco@juidco.com); [pd@juidco.com](mailto:pd@juidco.com)  
CIN: U45200JH2013SGC001752, Ph No.: +91-651-2225878



Letter No.: JUIDCO/RA/MAHAL/RFD/1174/2017- 2882

Date: 02.07.2018

**Work Order**

To,

**M/s Annu Infra Construct India Pvt Ltd**  
(In JV with M/s Vinod Mutha-Noble Construction Co JV)  
B-7/5077, Vasant Kunj  
New Delhi-110070  
Email: [info@annuinfra.com](mailto:info@annuinfra.com) / [aicipi@gmail.com](mailto:aicipi@gmail.com)

**Sub: I. Design and build one Sewage Treatment Plant of installed capacity 3.5 MLD and all appurtenant structures and allied works;**

**II. Survey, review the designs, redesign where necessary, and build new underground sewerage network of about 34.21 km length including survey, design, build, operation of 04 nos. pumping stations (one main pumping station and three intermediate pumping stations) and all appurtenant structures and allied works; and**

**III. For operation & maintenance of the complete works of sewage treatment plant, sewerage network and pumping stations for a period of 10 years in Rajmahal town, District Sahibganj, State of Jharkhand, India.**

**Ref: Contract no.- 283 - (JUIDCO), dated 02.07.2018 in respect of aforementioned work at Rajmahal, Jharkhand.**

Sir,

With reference to above, we are pleased to place this Work Order for the project cited above whose contract amount is Rs. 52,97,09,224/- (Rupees Fifty Two Crores Ninety Seven Lakhs Nine Thousand Two Hundred Twenty Four) only, which has been duly approved by the competent authority, on term listed below:

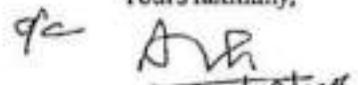
1. The approved rate is inclusive of all taxes, GST, royalty, labour cess as per applicable laws.
2. You shall open a site office within 15 days from the date of Contract and the address of the site office needs to be communicated by you to JUIDCO Ltd. Ranchi.
3. You shall deploy technical manpower and other staff in time as mentioned in Bid Document and the list of deployed staff be submitted to JUIDCO Ltd. Ranchi.
4. Mobilization advance will be paid on request as per the terms mentioned in the bid document.
5. The work will be supervised and monitored by JUIDCO Ltd.
6. Payment for the work will be made by JUIDCO Ltd. Ranchi as per terms and payment schedule given in the Bid Document. The R/A bills have to be submitted by the operator (i.e. yourself) to Project-In-charge (i.e. Engineer-in-Charge) of the work.

7. The total completion time for the execution work is 21 months from the date of Contract which will be followed by 10(ten) years period of Operation & Maintenance (O&M). After completion of O&M period the whole project will be handed over to the concerned ULB/JUIDCO Ltd. and the same will be informed to you by the Employer.
8. The work will be carried out as per proposal/specifications as mentioned in the tender document and clarified in pre-bid meeting by Departmental Tender Committee. Progressive work has to be ascertained as per Bid Document.
9. The work is to be completed as per the approved terms, conditions and specifications. All the works has to be executed as per department specification, CPHEEO manual and relevant IS codes.
10. All the necessary designs and drawings which are in the scope of operator are to be approved as per site conditions before execution of the work by JUIDCO, Ranchi. The design and drawing has to be submitted by the Operator to JUIDCO Ltd. The design and drawing will be checked by the concerned officials and will be finally approved by JUIDCO Ltd.
11. The Bid Document, Proceedings of pre-bid meetings and all other related tender documents shall be the part of the Contract.
12. Quality of work has to be ensured by the Operator.
13. Within 15 days from issue of Work Order, the Operator shall submit a component wise work execution plan and the same will be approved by JUIDCO Ltd.
14. The expenditure should be restricted to the Contract value and in case any deviation is expected, the same should be brought to the notice of the undersigned/JUIDCO Ltd.

Please acknowledge receipt of this order with your confirmation of its acceptance and the additional copy enclosed may be returned with your signature in token of your acceptance.

Enclosure: As stated above.

Yours faithfully,

  
 (S.K. Sahu)  
 Project Director (Technical)

Received  
 01/07/18  
 SIONARY

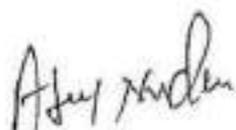
Water Test Report of Mahajan Toli Drain at Raimahal Nagar Panchayat

1.	Name of Drain	Mahajan Toli Drain
2.	Flow in MLD(approx)	0.78 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	23.11.2019
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	24-11-2019
7.	Laboratory Address	In house laboratory at 7 MLD STP at Sahibganj

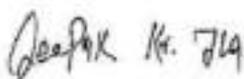
Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°C)	19.7	19.6	IS 3025 (P-9)	-
2.	pH Value	7.64	7.68	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	312	175	IS 3025 (P-58)	250
4.	BOD (mg/l)	98	26.4	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	812	768	IS 3025 (P-16)	2100

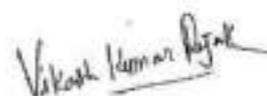
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



(LAB CHEMIST)



(PLANT INCHARGE)



(JUIDCO Ltd.)

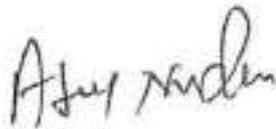
Water Test Report of Neel kothi & Ferry Ghat Drains at Rajmahal Nagar  
Panchayat

1.	Name of Drain	Neel kothi & Ferry Ghat Drains
2.	Flow in MLD(approx)	1.30 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	23.11.2019
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	24-11-2019
7.	Laboratory Address	In house laboratory at 7 MLD STP at Sahibganj

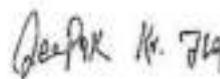
Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°c)	19.8	19.5	IS 3025 (P-9)	-
2.	pH Value	7.17	7.20	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	368	166	IS 3025 (P-58)	250
4.	BOD (mg/l)	84	22.6	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	880	749	IS 3025 (P-16)	2100

\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



(LAB CHEMIST)



(PLANT INCHARGE)



(JUIDCO Ltd.)

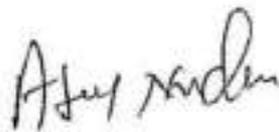
## Water Test Report of Kasimbazar Drain at Rajmahal NagarPanchayat

1.	Name of Drain	Kasimbazar Drain
2.	Flow in MLD(approx)	0.55 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	23.11.2019
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	24-11-2019
7.	Laboratory Address	In house laboratory at 7 MLD STP at Sahibganj

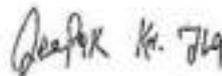
Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°c)	19.5	19.2	IS 3025 (P-9)	-
2.	pH Value	7.41	7.47	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	340	173	IS 3025 (P-58)	250
4.	BOD w(mg/l)	168	29.1	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	996	747	IS 3025 (P-16)	2100

\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



(LAB CHEMIST)



(PLANT INCHARGE)



(JUIDCO Ltd.)

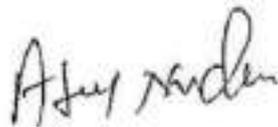
Water Test Report of Mahajan Toli Drain at Rajmahal Nagar Panchayat

1.	Name of Drain	Mahajan Toli Drain
2.	Flow in MLD(approx)	0.78 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	14.12.2019
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	15-12-2019
7.	Laboratory Address	In house laboratory at 5 MLD STP at Sahibganj

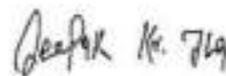
Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°c)	19.5	19.3	IS 3025 (P-9)	-
2.	pH Value	7.82	7.69	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	342	164	IS 3025 (P-58)	250
4.	BOD (mg/l)	130	28.1	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	1230	1150	IS 3025 (P-16)	2100

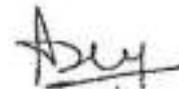
*\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)*



(LAB CHEMIST)



(PLANT INCHARGE)



(JUIDCO Ltd.)

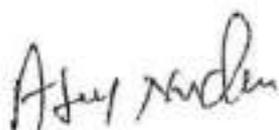
Water Test Report of Neel kothi & Ferry Ghat Drains at Rajmahal Nagar  
Panchayat

1.	Name of Drain	Neel kothi & Ferry Ghat Drains
2.	Flow in MLD(approx)	1.30 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	14.12.2019
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	15-12-2019
7.	Laboratory Address	In house laboratory at 5 MLD STP at Sahibganj

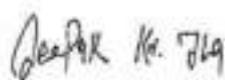
Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°c)	20.4	20.1	IS 3025 (P-9)	-
2.	pH Value	7.11	7.15	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	475	178	IS 3025 (P-58)	250
4.	BOD (mg/l)	96	29.6	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	974	839	IS 3025 (P-16)	2100

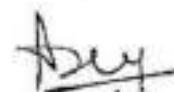
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



(LAB CHEMIST)



(PLANT INCHARGE)



(JUIDCO Ltd.)

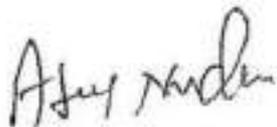
Water Test Report of Kasim bazar Drain at Rajmahal NagarPanchayat

1.	Name of Drain	Kasim bazar Drain
2.	Flow in MLD(approx)	0.55 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	14.12.2019
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	15-12-2019
7.	Laboratory Address	In house laboratory at 5 MLD STP at Sahibganj

Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°c)	19.6	19.5	IS 3025 (P-9)	-
2.	pH Value	7.36	7.39	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	420	168	IS 3025 (P-58)	250
4.	BOD (mg/l)	149	23.6	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	848	694	IS 3025 (P-16)	2100

\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



(LAB CHEMIST)



(PLANT INCHARGE)



(JUIDCO Ltd.)

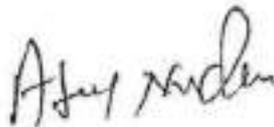
Water Test Report of Mahajan Toli Drain at Rajmahal NagarPanchayat

1.	Name of Drain	Mahajan Toli Drain
2.	Flow in MLD(approx)	0.78 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	12.01.2020
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	13-01-2020
7.	Laboratory Address	In house laboratory at 5 MLD STP at Sahibganj

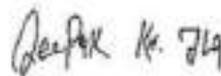
Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°c)	20.2	19.8	IS 3025 (P-9)	-
2.	pH Value	7.59	7.57	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	368	171	IS 3025 (P-58)	250
4.	BOD (mg/l)	154	21.4	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	940	892	IS 3025 (P-16)	2100

\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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(PLANT INCHARGE)



(JUIDCO Ltd.)

Water Test Report of Neel kothi & Ferry Ghat Drains at Rajmahal Nagar  
Panchayat

1.	Name of Drain	Neel kothi & Ferry Ghat Drains
2.	Flow in MLD(approx)	1.30 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	12.01.2020
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	13-01-2020
7.	Laboratory Address	In house laboratory at 5 MLD STP at Sahibganj

Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°c)	19.7	19.4	IS 3025 (P-9)	-
2.	pH Value	7.48	7.43	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	480	174	IS 3025 (P-58)	250
4.	BOD (mg/l)	74	19.1	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	937	886	IS 3025 (P-16)	2100

*\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)*

*Asmita Mishra*

(LAB CHEMIST)

*Deepak K. Jha*

(PLANT INCHARGE)

*R. Singh*

(JUIDCO Ltd.)

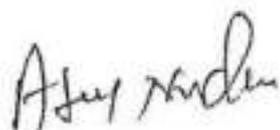
Water Test Report of Kasimbazar Drain at Rajmahal NagarPanchayat

1.	Name of Drain	Kasimbazar Drain
2.	Flow in MLD(approx)	0.55 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	12.01.2020
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	13-01-2020
7.	Laboratory Address	In house laboratory at 5 MLD STP at Sahibganj

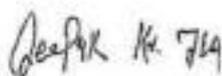
Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°c)	19.5	19.4	IS 3025 (P-9)	-
2.	pH Value	7.43	7.44	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	374	181	IS 3025 (P-58)	250
4.	BOD (mg/l)	119	18.9	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	1020	889	IS 3025 (P-16)	2100

\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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(PLANT INCHARGE)



(JUIDCO Ltd.)

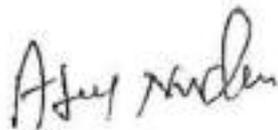
Water Test Report of Mahajan Toli Drain at Rajmahal Nagar Panchayat

1.	Name of Drain	Mahajan Toli Drain
2.	Flow in MLD(approx)	0.78 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	08.02.2020
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	09-02-2020
7.	Laboratory Address	In house laboratory at 7 MLD STP at Sahibganj

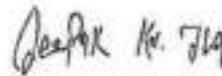
Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°c)	19.7	19.4	IS 3025 (P-9)	-
2.	pH Value	7.57	7.61	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	412	179	IS 3025 (P-58)	250
4.	BOD (mg/l)	144	27.6	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	937	814	IS 3025 (P-16)	2100

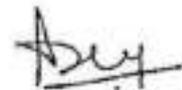
*\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)*



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(PLANT INCHARGE)



(JUIDCO Ltd.)

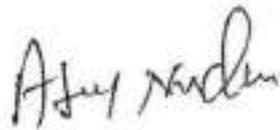
Water Test Report of Neel Kothi & Ferry Ghat Drains at Rajmahal Nagar  
Panchayat

1.	Name of Drain	Neel kothi & Ferry Ghat Drains
2.	Flow in MLD (approx)	1.30 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	08.02.2020
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	09-02-2020
7.	Laboratory Address	In house laboratory at 7 MLD STP at Sahibganj

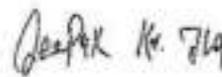
Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°C)	19.5	19.2	IS 3025 (P-9)	-
2.	pH Value	7.35	7.39	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	367	169	IS 3025 (P-58)	250
4.	BOD (mg/l)	142	20.4	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	869	746	IS 3025 (P-16)	2100

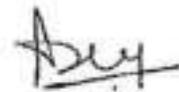
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



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(JUIDCO Ltd.)

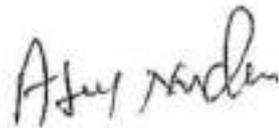
Water Test Report of Kasimbazar Drain at Rajmahal Nagar Panchayat

1.	Name of Drain	Kasimbazar Drain
2.	Flow in MLD(approx)	0.55 MLD
3.	Volume of Sample Taken	1000 ml
4.	Date of sampling	08.02.2020
5.	No. of sample taken	1, sealed in plastic bottle
6.	Date of Testing	09-02-2020
7.	Laboratory Address	In house laboratory at 7 MLD STP at Sahibganj

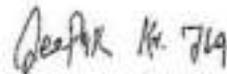
Test Result

Sl. No.	Parameter	Sample 1		Method Name	Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)
		At Inlet Point	At Outlet Point		
1.	Temperature (°C)	19.7	19.8	IS 3025 (P-9)	-
2.	pH Value	7.40	7.40	IS 3025 (P-11)	5.5-9.0
3.	COD (mg/l)	330	174	IS 3025 (P-58)	250
4.	BOD (mg/l)	192	20.7	IS 3025 (P-44)	30
5.	Total Dissolved Solid (mg/l)	890	742	IS 3025 (P-16)	2100

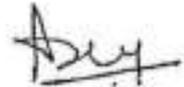
\*All parameters are within the Permissible Limit (Inland Surface Waters Indian Standards 2490:1974)



(LAB CHEMIST)



(PLANT INCHARGE)



(JUIDCO Ltd.)

**Urban Development & Housing Department**

From,

**Ajoy Kumar Singh (IAS)**  
Principal Secretary  
UD&HD, 4th Floor  
Project Building, Dhurwa, Ranchi-834004

To,

**Shri Prashant Gargava**  
Member Secretary  
Central Pollution Control Board  
Parivesh Bhawan, East Arjun Nagar  
New Delhi-110032

Ranchi/Date...15/02/2020

**Sub:** Regarding Environmental Compensation for Drains in compliance of Hon'ble NGT Order dated 12.12.2019 in the matter OA No. 200/2014 of M.C. Mehta Vs Union of India & Ors.

**Ref:** CPCB letter no. 190153/NGT/WQM-II/CPCB/2019-20 dated 03.02.2020 and our letter no. 236 dated 20.01.2020 by JUIDCO.

Sir,

With reference to the above subject and letter under reference, it is to bring your kind attention that all the directions issued by Hon'ble NGT in the matter OA No. 200/2014 of M.C. Mehta Vs Union of India & Ors. order dated 07.08.2019 (uploaded on 22.08.2019) and order dated 12.12.2019 (uploaded on 18.12.2019) has been complied by the Jharkhand State on proactive basis and you would also appreciate that the Interception & Diversion (I&D) at two Drains that are the only drains monitored by CPCB at Jharkhand (i.e. Gopalpul Nallah and Jharna Nallah) has been completed before the order dated 07.08.2019 i.e. well within the timeline of 01.11.2019 as directed by Hon'ble NGT Court.

It is for your kind submission that, in the above reference letter of CPCB, the 4 nos. of drains that are considered as untapped at Rajmahal are actually the monsoon drains in which during non-monsoon season only minimal flow can be seen and hence may be considered under Dry/Stagnant drains. Whereas, in compliance of Hon'ble NGT Court order dated 07.08.2019 the screening arrangements with Natural & Biological treatment by in-situ manual chemical methods are already put in place as an interim measure in all four drains of Rajmahal and the same has been duly communicated vide letter no. 236 of JUIDCO to CPCB by email at [akvidyarthi@gmail.com](mailto:akvidyarthi@gmail.com) on dated 20.01.2020 and the treated effluent from the interim measure adopted at 4 drains are monitored on regular basis.

**P.T.O.**

It is also to be noted that, as a long-term solution to stop the discharge of untreated sewage into the River Ganga, the work of Rajmahal Municipal Sewage Scheme under which a 3.5 MLD capacity of Sewage Treatment Plant and sewerage network at Rajmahal town is under progress and till date around 60% physical progress has been achieved.

Therefore, considering our proactive approach in compliance of all the directions issued by Hon'ble NGT Court well within the timeline, it is requested to kindly reconsider the Environmental Compensation calculated for the State of Jharkhand and waive off the same.

Further, it is also requested to kindly send the technical team of CPCB at Rajmahal, if it required, to verify and evaluate the performance standard of the interim measure adopted at these drains and share your valuable comments with the UD&HD team, so that any further improvement, if required, can be adopted.

**Enclosure: A/A**

Yours faithfully,

  
(Ajoy Kumar Singh)  
Principal Secretary

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# **ANNEXURE - 9**

32865



JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY (JUIDCO) LIMITED

(A Government of Jharkhand Undertaking)

JUIDCO Bhawan, Kutchery Chowk, Ranchi-834001

Ph no. - 0651-2243203, E-Mail Id- [juidcolimited@gmail.com](mailto:juidcolimited@gmail.com)

CIN: U45200JH2013SGC001752,



Lt. No. JUIDCO/MPR/Sahibganj & Rajmahal Sewerage/2281/2019-2259

Dated: 11/09/2023

To,

The Secretary,  
Urban Development & Housing Department,  
Govt. of Jharkhand,  
4<sup>th</sup> Floor, Project Building,  
Dhurwa, Ranchi, Jharkhand.

**Sub: Regarding latest progress report for duration 01.04.2023 to 30.06.2023 on various directions issued by Tribunal required for compliance of Hon'ble NGT Court Order related to River Ganga & its tributary river Damodar.**

Respected Sir,

Vide above cited reference, the latest progress report along with the compliance on the various directions issued by the Hon'ble NGT court in the case OA No. 200/2014 related to JUIDCO is hereby enclosed with this letter.

Enclosure: N/A

Yours faithfully,

  
(Gopal Jee)

Project Director (Tech.)

Copy to:

- The Project Director, SMCG, Ranchi; for kind information.

Sl. No	Direction issued by a tribunal in the matter order dated 25.04.2022	Compliance report as per the direction	Current progress in last three months (01.04.2023 to 30.06.2023)
1	Setting up of STP's and I&D for preventing untreated sewerage and effluents in the River Ganga in Sahibganj	<ul style="list-style-type: none"> <li>• MWW Sahibganj Project comprises of two Sewerage Treatment Plant (STP) of 5 MLD and 7 MLD capacity, 5 nos. of Sewerage Pumping Stations (SPS), 2 nos. of Main Pumping Stations (MPS), 3 nos. of I&amp;D Structure and 55 km. of Sewerage Network.</li> <li>• The construction of the project started from April 02, 2016 and completed on August 31, 2019.</li> <li>• The Project is under operation and maintenance phase from September 01, 2019.</li> </ul>	<ul style="list-style-type: none"> <li>• O&amp;M of Both STP's is in progress.</li> <li>• Regular operation and maintenance of sewer line, pumping stations is being done by agency. (M/s Toshiba Water Solutions Pvt Ltd)</li> <li>• Sewage collected from the I&amp;D structure at Jharna Nallah &amp; Gopalpur Nallah is diverted to the nearest manhole chamber, through the pipeline to both STP for further treatment.</li> </ul>
2	Setting up of STP's and I&D for preventing untreated sewerage and effluents in the River Ganga in Rajmahal.	<ul style="list-style-type: none"> <li>• MWW Rajmahal Project comprises of one Sewerage Treatment Plant (STP) of 3.5 MLD capacity, 3 nos. of Sewerage Pumping Stations (SPS), 1 no. of Main Pumping Stations (MPS), 4 nos. of I&amp;D structures and 34 km. of Sewerage Network.</li> <li>• The construction of the project started from July 02, 2018 and the project is under operation and maintenance phase.</li> <li>• Work of House Service Connection is completed on 30.06.2022.</li> </ul>	<ul style="list-style-type: none"> <li>• O&amp;M of STP (3.5 MLD) is in progress.</li> <li>• Regular operation and maintenance of sewer line, pumping stations is being done by agency. (M/s Annu Projects Pvt Ltd.)</li> <li>• Sewage collected from the I&amp;D structure (4 nos.) is diverted to the nearest manhole chamber, through the pipeline to STP for further treatment.</li> </ul>
3	Use of treated water from STPs of Sahibganj and Rajmahal	<ul style="list-style-type: none"> <li>• Proposed action plan for utilization of treated Municipal wastewater from the STPs under operational at Sahibganj is under scrutiny with Sahibganj Nagar Parishad.</li> <li>• As per the discussion with Sahibganj Nagar Parishad, based upon the geographical location of the area and current activities/infrastructure developments going on in the nearby areas of ULB following possible areas are identified in which treated waste water from STP can be utilized:               <ol style="list-style-type: none"> <li>1. <b>Agriculture.</b> As per the discussion with ULB, prior to allocation of treated water for irrigation purposes in any area, hydraulic soil tests, water requirements for the crops/vegetation and water quality of irrigation water will be checked.</li> <li>2. <b>Railway junction.</b> Treated water shall be used for washing, flushing, maintenance of the Railway junction.</li> <li>3. <b>Crusher unit.</b></li> </ol> </li> </ul>	<ul style="list-style-type: none"> <li>• Action plan for utilization of treated waste water from operation STPs at Sahibganj is under scrutiny by Sahibganj nagar Parishad.</li> <li>• Treated water is presently discharged into river Ganga through the outfall structure as per specified norms.</li> </ul>

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Sl. No	Direction issued by a tribunal in the matter order dated 25.04.2022	Compliance report as per the direction	Current progress in last three months (01.04.2023 to 30.06.2023)
		<p>Treated water shall be used against the water requirement of crusher such as sprinkling of the dust.</p> <p><b>4. Urban local bodies.</b> Treated water shall be used for solid waste management plant, horticulture, maintenance of the park, public toilet flushing and other construction activities in the town.</p> <p><b>5. Environmental/Recreational reuse.</b> Maintenance of parks, gardens and developing landscaping</p> <p><b>6. Construction Purpose.</b> Supply of treated water to the new construction sites/developing area through tankers against a fixed predetermined charge</p>	
4	Use of sludge as manure.	<ul style="list-style-type: none"> <li>Sludge is being generated from the STPs.</li> </ul>	<ul style="list-style-type: none"> <li>At present, part of sludge is being used as manure in the campus garden of Treatment Plants and Pumping Stations. Remaining sludge is being disposed in scientific manner. However, efforts are being made in consultation with ULBs to utilize sludge as manure.</li> </ul>
5	Setting up of STP's and I&D for preventing untreated sewerage and effluents in the River Damodar in Ramgarh.	<ul style="list-style-type: none"> <li><b>I&amp;D and STP works of Ramgarh Town</b> Project comprises of two Sewerage Treatment Plant (STP) of 23 MLD and 17 MLD capacity, 4 nos. of Intermediate Sewerage Pumping Stations (ISPS), 2 nos. of Main Pumping Stations (MPS), and 116 km. of Sewerage Network.</li> <li>The tender for the project was floated on 02.01.2023.</li> </ul>	<ul style="list-style-type: none"> <li>Technical Evaluation is under progress.</li> <li>Sewage collected from the I&amp;D structure at 21 no of nallah's are diverted to the nearest manhole chamber, through the pipeline to both STP for further treatment.</li> </ul>
6	Setting up of STP's and I&D for preventing untreated sewerage and effluents in the River Damodar in Dhanbad.	<ul style="list-style-type: none"> <li><b>I&amp;D and STP works of Dhanbad Town</b> Project comprises of five Sewerage Treatment Plant (STP) of 75 MLD, 60 MLD, 21 MLD, 18 MLD and 18 MLD capacity, 3 nos. of Intermediate Sewerage Pumping Stations (ISPS), 5 nos. of Main Pumping Stations (MPS), 7 nos. of I&amp;D structures and 14.24 km. of Sewerage Network.</li> </ul>	<ul style="list-style-type: none"> <li>The tender for the project was floated on 27.06.2023. The tender is live with last date as 13.10.2023.</li> <li>Sewage collected from the I&amp;D structure at 7 no of nallah's are diverted to the nearest manhole chamber, through the pipeline to both STP for further treatment.</li> </ul>
7	Setting up of STP's and I&D for preventing untreated sewerage and effluents in the River Damodar in Phusro.	<ul style="list-style-type: none"> <li><b>I&amp;D and STP works of Phusro Town</b> Project comprises of two Sewerage Treatment Plant (STP) of 4 MLD and 10 MLD capacity, 4 nos. of Intermediate Sewerage Pumping Stations (ISPS), 2 nos. of Main Pumping Stations (MPS), 4 nos. of I&amp;D structures and 1.5 km. of Sewerage Network.</li> <li>The construction of the project started from 28.06.2023.</li> </ul>	<ul style="list-style-type: none"> <li>Survey completed. Design &amp; drawings preparation under progress.</li> <li>Sewage collected from the I&amp;D structure at 4 no of nallah's are diverted to the nearest manhole chamber, through the pipeline to both STP for further treatment.</li> </ul>

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Signature



**TO WHOM IT MAY CONCERN**

We take this opportunity to apprise you that we have successfully completed testing of civil structures as well as dry run of Electro-Mechanical equipments as per approved design & drawing for sewerage treatment plant 3.5 MLD STP for Municipal Waste Water Project, Rajmahal on 31.12.2020. All Electro-Mechanical equipments are tested on alternate power source i.e, in plant DG (225 KVA) in presence of Annu Projects, JUIDCO & PMC technical team. The dry run was successful in all civil and Electro mechanical aspects.

This is for your kind information.

**Encl:**

- Site Photographs of dry run.
- P&I Diagram.

For Annu Projects Pvt. Ltd.  
 (Gopal Kumar Ran) *Authorized Signatory*

*Roहित सुमानी*  
 (ROHIT SUMANI)  
 Sr. Project Engr.  
 Annu Projects Pvt. Ltd.

*Vikash Kir Rajak*  
 01/01/2021  
 (Vikash Kir Rajak)  
 APM, JUIDCO.

*Arjun Sirkey*  
 01/01/2021  
 (Arjun Sirkey)  
 (APM Electrical)  
 (JUIDCO)

*Ashish Dey*  
 01/01/2021  
 (DPM, JUIDCO)  
 (ASHISH DEY)

*Rajkumar Singh*  
 (Rajkumar Singh)  
 Pm, JUIDCO

*Rajesh Yadav*  
 (Rajesh Yadav)  
 Sr. E. Pmc

*Serna Kumari*  
 (SERNA KUMARI)  
 (ERM - Pmc)



Annu Projects Pvt. Ltd.  
Authorized Signatory  
(P. M.)

For Annu Projects Pvt. Ltd.  
Authorized Signatory

Sr. R.E., Pune

P. M. Solanki



For Annu Projects Pvt. Ltd.  
Authorized Signatory

For Annu Projects Pvt. Ltd.  
Authorized Signatory

*[Signature]*  
DME

*[Signature]*  
S.R. P. P. M. E.

*[Signature]*



For Annu Projects Pvt. Ltd.  
Authorized Signatory

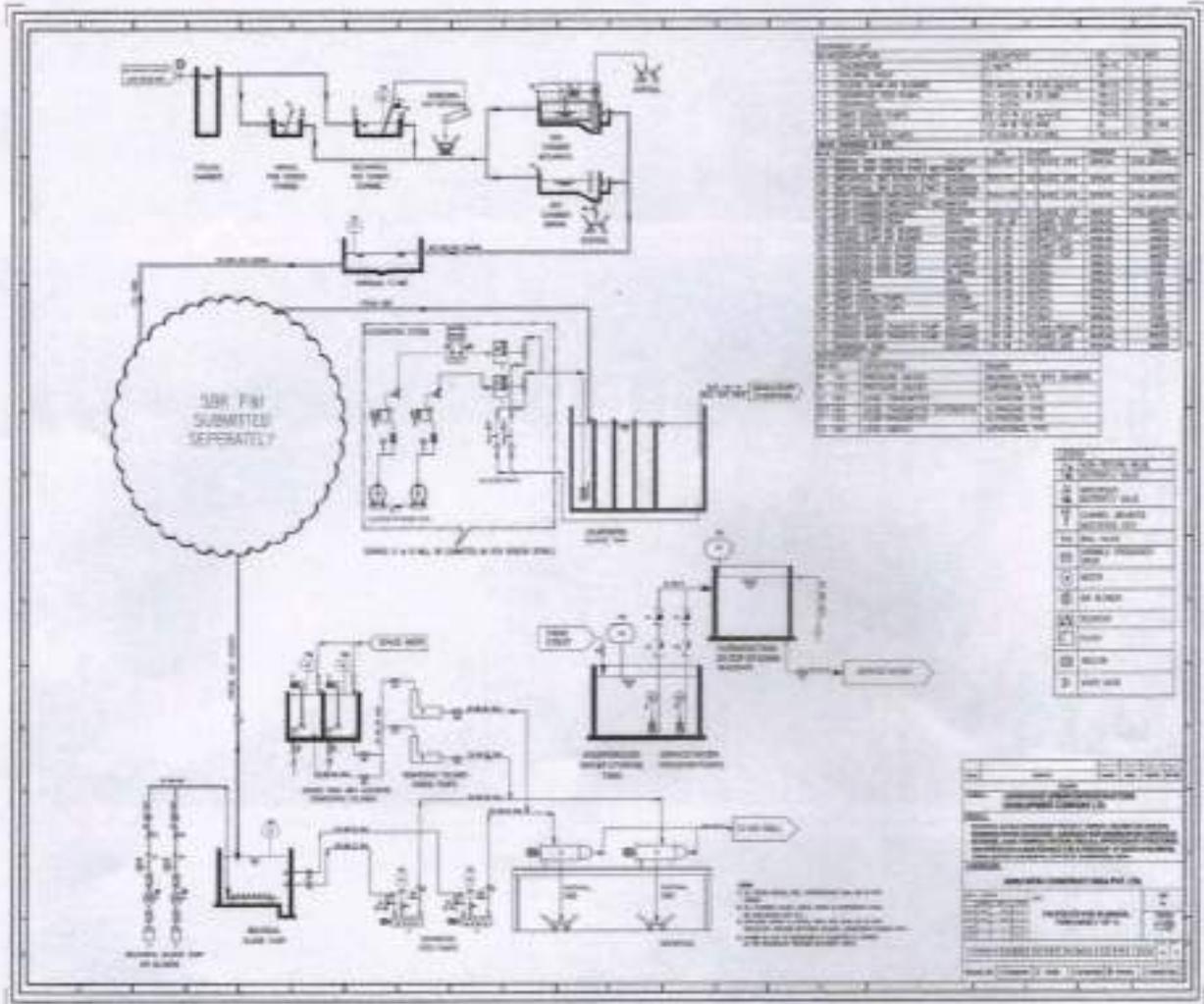
For Annu Projects Pvt. Ltd.  
Authorized Signatory

*SK*  
Pmc

*Pratik*  
ork/Prac

*Pratik*  
in 87

**P & I drawing for 3.5 MLD STP**



For Annu Projects Pvt. Ltd.

*Rohit Sharma*  
Authorized Signatory

*[Signature]*  
PME

*[Signature]*  
S.R.E.P.M.C

*[Signature]*

For Annu Projects Pvt. Ltd.  
*[Signature]*  
Authorized Signatory

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# **ANNEXURE - 10**



**Govt. of Jharkhand**

**Minutes of 3<sup>rd</sup> Meeting held on 25/04/2022 in the Conference Hall, Nepal House, Ranchi for compliance of the committee's 2<sup>nd</sup> meeting (MoM\_Lt. No. 201 Dated 02.09.2021) and order dated 23.11.2021 in the Hon'ble NGT O.A. No. 200/2014.**

*A meeting under the Chairmanship of Development Commissioner, Govt. of Jharkhand for compliance of directions of the 2<sup>nd</sup> meeting (ref; MOM Lt. No. 201, Dated 02.09.2021) the order dated 23.11.2021 in the Hon'ble NGT O.A. No. 200/2014 (C.W.P. No. 3727/1985) in the matter of M.C. Mehta Versus Union of India & Ors., was held on 19/07/2021.*

**Attendance:**

1. Shri Aboobacker Siddique P, Secretary, Department of Agriculture, Animal Husbandry & Co-operative.
2. Shri Amit Kumar, Director (SUDA), Urban Development & Housing Department.
3. Shri Ramniwas Yadav, Dy. Commissioner, Sahibganj (VC from Sahibganj).
4. Shri N. K. Singh, APC&F Development, Department of Forest, Environment & Climate Change.
5. Shri Balkishun Munda, Additional Secretary, Dept. of mining and Geology.
6. Shri Ashok Kumar, Chief Engineer, Water Resources Department.
7. Shri Dilip Kumar, Env. Engg., Jharkhand State Pollution Control Board.

The agenda of the meeting was to review the progress regarding compliance of directions given by the committee in 2<sup>nd</sup> meeting and directions given in the Hon'ble NGT Case O.A. No. 200/2014 on the subject of prevention, mitigation and abatement of the pollution of river Ganga and its tributaries.

The meeting started with welcome to all the committee members by the Chairman. The representative from Urban Development & Housing Department presented the background of the case, highlighted the issues related to major

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causes of pollution of river Ganga, phases and segments in which the matter has been dealt with, and point wise compliance as per directions issued by the Hon'ble NGT Case O.A. No. 200/2014 (C.W.P. No. 3727/1985) in the matter of M.C. Mehta Versus Union of India & Ors. The presentation also included details of the progress report which the nodal department had compiled in reference to the all-concerned departments and submitted to NMCG. The latest progress report, which has been submitted is upto 31.03.2022 as per the compliance of directions of the Hon'ble NGT Case O.A. No. 200/2014, dated 23.11.2021 on the subject of preventing and remedying the pollution of river Ganga and its tributaries.

**After deliberation and detailed discussion, the following points were agreed upon and necessary decisions were taken:**

1. Jharkhand Pollution Control Board (JSPCB) apprised that regional officers, JSPCB have conducted the physical inspection to all 42 functioning ETPs and shall be submitted a report on the outcome of the inspection to the Nodal dept. and to the committee.

Monitoring of water quality is being done on monthly basis and data is being uploaded on EWQDES and displayed on JSPCB website for river Ganga.

Sahibganj: BOD mg/l: 1.2 mg/l COD mg/l: 14.4 mg/l (March' 2022 Report)

Rajmahal: BOD mg/l: 1.3 mg/l COD mg/l: 15.4 mg/l (March' 2022 Report)

It was directed to ensure all mandatory inspection before CTO to industries, monitor and assess the water quality in regular interval and provide the updated status report on inspection before CTO.

All industries must ensure Zero Liquid Discharge (ZLD). JSPCB must issue direction and ensure compliance in this regard and should take action against those not complying.

The Dept. of Industry and JSPCB is directed to provide the action plan in coordination to do physical inspection in order to ensure that no industrial effluents are being discharged in the river Damodar.

**(Compliance: Dept. of Industry/JSPCB)**

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2. The Committee was apprised with the updates on projects under Namami Gange / NGRBA Program; **Sahibganj MWW project** of total 12 MLD STP (5 MLD+7 MLD) with 53.15 kms of sewerage line and **Rajmahal MWW project** of 3.5 MLD capacity along with 34.21 kms of sewerage line both are in operational.

At present, part of sludge is being used as manure in the campus garden of Treatment Plants. UDHD has also apprised that CPCB has imposed an environment compensation of an amount of Rs. 1140 Lakhs to the State of Jharkhand for each untapped drain & incomplete STP project (Rs. 10 Lakhs per month per drain for 19 months), for which a request has initiated to waive off the imposed environment compensation from the State of Jharkhand.

Dept. of Agriculture, Animal husbandry & Co-operative society was suggested for efficient use of sludge from STPs as manure with the help and coordination of co-operative societies. Also, it is instructed to the Dept. of Agriculture to comply all the necessary laboratory tests and marketing certification before using of sludge from STPs as manure.

**(Compliance: UD&HD/ Dept. of Agriculture, Animal Husbandry & Co-operative.)**

3. Dept. of Water Resource apprised that, demarcation of flood plain of around 54.47 sq.km for River Ganga (along 83 km river stretch falling under Sahibganj Dist.) and around 34 sq. km for River Damodar (along 146 km river stretch falling under Dhanbad and Bokaro Dist.) have been completed based on Highest Flood Level (HFL).

The dept. has apprised that total 106 nos. rain water harvesting (RWH) structures is proposed to be taken up under Ganga and Damodar basins. Tendering works is under process and as per administrative approval, the work is targeted to be completed by March 2023.

Restoration of total 143 nos. of water bodies is proposed to be taken up under Ganga and Damodar basins. The work has been allotted and as per administrative approval, the work is targeted to be completed by March 2023.

It was directed to ensure the ecological flow of the river Ganga and Damodar. A report on maintains the e-flow especially for dry session be provided to the committee. It is also suggested to not to hold the under

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process works for proposed RWH structures and restoration of water bodies due to code of conduct imposed for panchayat election in Jharkhand, request to the election commission for the same.

**(Compliance: Water Resources Dept.)**

4. Urban Development & Housing Dept. apprised that the state government has approved on spending through their own budget for Integrated solid waste management plants for Sahibganj and Rajmahal. Solid waste collection works is in progress through door-to-door. A land has been identified in Borio, Sahibganj to establish the plant to convert waste to manure.

Three interception and diversion (I&D) has installed in Sahibganj and four in Rajmahal to stop direct liquid discharge from drain to the river. At present the solid waste are being treated through bio-methanation due to absence of treatment plant in Sahibganj. Door-to-door collection is in operational with segregation of dry waste, which than later be processed by MRF. One old legacy site at Sahibganj has been cleared and a Women's College has been setup on the reclaimed land.

Sahibganj and Rajmahal ULBs are organizing various activities like rally, shramdaan, nukkad natak, miking for cleaning activity, painting, seminar with district committee, ganga arti etc. in which involvement of social workers, students, elected representatives, ULB officials, staff etc. are ensured. Nadi Utsav 2022 was organized in Sahibganj, Ranchi, Dhanbad, Ramgarh dist. and Online Ganga Quest-2022 is scheduled to commence from 7<sup>th</sup> April 2022 and end on 22<sup>nd</sup> May 2022.

The regulating activities on and around river Ganga is ensured by Sahibganj and Rajmahal ULBs to Stop Illegal construction activity on the bank of river Ganga and encroachments of flood plain zone. Electric crematoriums are being established.

Dy. Commissioner, Sahibganj Dist. has highlighted that a 4-lane highway is coming in Borio, Sahibganj on the land earmarked for integrated solid waste management plant for both Sahibganj and Rajmahal town. They apprised that

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it might be difficult to acquire the adjacent land as it may capture the Jharkhand Armed Police (JAP) land while changing the alignment of the proposed highway.

It was directed to Dy. Commissioner and UDHD to discuss and find the amicable solution for the issue regarding proposed highway over land earmarked for integrated solid waste management plat.

**(Compliance: UD&HD/DC Sahibganj)**

5. Dy. Commissioner, Sahibganj apprised that the illegal mining and subsequent transportation are monitored by the task forces, CCTVs are installed in three locations namely; Mirzachowki checkpost-Circle mandro, Bhagiya checkpost-Circle mandro, Risore checkpost circle Barharwa. Regular drive is in progress to curb for the same.

In Sahibganj district issues of illegal mining and subsequent transportation of the Sand, stone chips and dust etc. through the river, there is a mechanism for seizure of vehicle, penalties for rule violation for uncovered vehicle transporting stone chips, dust etc., and it is being strictly enforced and accountable. It is apprised to the committee that from Jan'2021 to March'2022, the action taken as total 26 FIR, 23 Lakhs fines, 5 boat seized, 26 truck seized and as earlier directed the 100% boats/ships are being transporting the sand, stone chips and dust etc. with covered manner.

It was directed to provide the updated report on the seizure of vehicle, penalties for rule violation for uncovered vehicle transporting stone chips, dust etc. keep regular drive-in action to curb the district issues of illegal mining and subsequent transportation of the Sand, stone chips and dust etc.

**(Compliance: Dept. of Mines & Geology/DC Sahibganj)**

6. Dept. of Forest Environment & Climate Change apprised that, In the direction for afforestation and setting up of biodiversity parks, total number of plants planted till date are 855980. The feasibility Report to develop the proposed Biodiversity Park Mehandipur Sahibganj has been submitted to regional office, Dumka for further necessary action. The biodiversity park is proposed on 150 acres of land, on which the 125 acres land is Govt. land. As the proposed land for biodiversity park is falling under flood plain zone, the RFP has been prepared

for the preparation of site specific DPR and will be floated after code of conduct imposed for panchayat election in Jharkhand.

Since the RFP floating, selection & hiring consultant, preparation of DPR is a long running process, it is suggested to find the possibilities to whether the said work could be done through the empaneled consultant at JUIDCO Ltd. and also, request to election commission to allow the DPR preparation work during code of conduct period imposed for panchayat election in Jharkhand. Also assess and utilize the CAMPA fund for the afforestation.

**(Compliance: Dept. of Forest Environment & Climate Change/UDHD)**

7. Dept. of Agriculture, Animal Husbandry & Co-operative apprised that, the department has adopted the Centrally sponsored scheme namely Pradhan Mantri Krishi Sinchai Yojna (PMKSY) – Per Drop More Crop. It is drip irrigation model, for which seven clusters comes in a land of 92.8 ha. Central funds had been allotted in 2017-18 for organic farming center but state share could not be released on time, again after re-validation for FY 2018-19 state share could not be released. Presently the re-validation process is in progress.

DC, Sahibganj Dist. has highlighted that river island there called as “Diyara” is rich in nutrients and people there is intended to use to grow wheat and vegetables in huge manner, but in practice to use urea, potash and other chemicals the diyara area is fully promoted for growing flowers and vegetables and use of organic/vermi composts. Diyara island is not in permanent nature exist in a cycle of 20 to 22 years, due to this the site is seems not to be suitable for plantations of long duration such mango and other.

Dept. of Agriculture, Animal Husbandry & Co-operative was directed to look into the matter and urgent intervention to issue the allocated funds for organic farming and DC, Sahibganj Dist. was requested to provide the proposal to the committee for horticulture plantations.

**(Compliance: Dept. of Agriculture, Animal Husbandry & Co-operative  
/Dy. Commissioner, Sahibganj Dist.)**

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8. It was also directed to all the members of this committee to attend the meeting with the senior official from the respective department (if any engagement, then kindly convey to the Chairman of the committee for the same) and do compliance with the updated report to the nodal dept. and this committee in order to compliance the directions as per Hon'ble NGT OA 200 of 2014.

(Compliance: All committee's Members)

9. Directions of earlier meetings of this committee are reiterated.

The meeting concluded with vote of thanks by the Chair,

  
(Arun Kumar Singh)  
Development Commissioner,  
Govt. of Jharkhand.

Memo No. SMCG/UDHD/NGT MoM/08/2021/112..... Ranchi/Dated: 13.05.2022

Copy to: All member's and Secretary Rural Development Dept., Ranchi, Jharkhand for information and necessary action from their end.

  
(Arun Kumar Singh)  
Development Commissioner,  
Govt. of Jharkhand.

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कार्यालय :- असैनिक शल्य चिकित्सक-सह-मुख्य चिकित्सा पदाधिकारी, साहेबगंज  
e-Mail- [cs.sahabganj1@gmail.com](mailto:cs.sahabganj1@gmail.com)

पत्रांक 76/DHS /

प्रेषक,

असैनिक शल्य चिकित्सक-सह-मुख्य  
चिकित्सा पदाधिकारी, साहेबगंज।

सेवा में,

वन प्रमण्डल पदाधिकारी,  
साहेबगंज वन प्रमण्डल,  
साहेबगंज।

साहेबगंज, दिनांक 13/01/2024/

विषय :- वांछित प्रतिवेदन उपलब्ध कराने के संबंध में।

प्रसंग :- भवदीय के पत्रांक 2568 दिनांक 26.12.2023

महाशय,

उपर्युक्त प्रासंगिक विषय पत्र के आलोक में भवदीय द्वारा मांगी गई सूचना निम्नवत है :-

शीर्ष	उप शीर्ष	उत्तर
Bio Medical Waste	a) The per day total generation of Bio Medical Waste in district.	Per day average generation of Bio Medical Waste in district is 25.52 kg
	b) The manner of its treatment and disposal	साहेबगंज जिलान्तर्गत स्वास्थ्य संस्थानों में होने वाले बायो मेडिकल वेस्ट का उठाव एवं निस्तारण हेतु "Green Land Waste Management Enterprises" पाकुड़ के साथ सिविल सर्जन कार्यालय, साहेबगंज का MoU किया गया है।

*Signature*  
13.01.24

विश्वासभाजन

*Signature*  
13/01/24

असैनिक शल्य चिकित्सक-सह-मुख्य  
चिकित्सा पदाधिकारी, साहेबगंज।